RESPONSE BOOK

2140060  05/05/2011
SAGE PUBLICATION INDIA PVT LTD
B-1/I-1 MOHAN CO-OPERATIVE INDL AREA MATHURA ROAD NEW DELHI 110044
SERVICE PROVIDER
Address for service in India/Attorney address:
ARORA AND ARORA
5/48 NEHRU NAGAR, NEW DELHI-110065
Used Since :01/01/1994
DELHI
PUBLICATION OF TEXTS (OTHER THAN PUBLICITY TEXTS), PUBLICATION OF BOOKS, JOURNALS, MAGAZINES, MANUALS, NEWSPAPERS, PERIODICALS, POSTERS, LITERATURE AND EDUCATIONAL MATERIALS AS INCLUDED IN CLASS 41
ACMOS INDIA PVT. LTD.
F-7/11 T/F, VASANT VIHAR, NEW DELHI - 110057
Manufacturers, Traders, Importers and Exporters.
Indian Company

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI

Education, bioenergetician training programs, user training programs related to alternate medicine and therapy, wellness therapy, bioenergetics and environmental quality analysis and control; included in Class 41.
BAL UTSAV

2933258    30/03/2015
CHILD EMPOWERMENT FOUNDATION INDIA
#785,105, 2nd Cross Road, Ayyappa Layout, Munnekolala, Marathahalli Bengalure-560037, Karnataka.

Service Provider

Address for service in India/Attorney address:
NEUVO LEGAL
No. 4/1, Thambu Chetty Road, Cox town, Bengaluru 560005

Used Since :01/10/2009

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities as included in class 41
3002711  04/07/2015
PASTA LIFESTYLE SOLUTIONS PRIVATE LIMITED
C-5, LGF, LAJPAT NAGAR-3, NEW DELHI - 110024.
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :06/05/2015
DELHI
TRAINING, MEMBERSHIPS IN THE FIELDS OF FITNESS, EXERCISE, AND GYM RELATED SERVICES INCLUDED IN CLASS-41.
3048659  05/09/2015
SHRIDHAR UNIVERSITY
trading as ;SHRIDHAR UNIVERSITY
PILANI-CHIRWARA ROAD, PILANI-333031, RAJASTHAN
Education
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
Used Since :19/11/2009
AHMEDABAD
EDUCATION, TRAINING, ACADEMICS, COMPETITIONS, EXAMINATIONS, CORRESPONDENCE COURSES, EDUCATIONAL SERVICES, INSTRUCTION SERVICES, INSTRUCTION INFORMATION, TECHNICAL EDUCATION, TECHNICAL TUITION, MEDICAL EDUCATION, UNIVERSITY, ONLINE COURSES, PUBLICATION OF BOOKS, PUBLICATIONS OF JOURNALS, PUBLICATION OF TEXTS; ALL BEING SERVICES INCLUDED IN CLASS 41
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Minal's Academy
3129240  16/12/2015
MINAL MEHRA
trading as ;Minal's Academy
Raj Bhawan, Above Reliance Fresh, Dhab Khatika, Amritsar-143001, Punjab.
SERVICE PROVIDER
Proprietor
Address for service in India/Attorney address:
PREM RAJA KUMARI
F-97, 4th Floor, Anna Nagar East,Chennai- 600102
Used Since :11/03/2015
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, EDUCATION AND INSTRUCTION, ACADEMIES [EDUCATION], EDUCATION INFORMATION, COACHING [TRAINING], TEACHING / EDUCATIONAL SERVICES / INSTRUCTION SERVICES, VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE], VOCATIONAL RETRAINING
IN USE No exclusive rights over the word Academy.
3146124  31/12/2015

DR. PRANAVI LUTHRA
WZ- 36-A STREET NO 17 KRISHNA PARK EXTN TILAK NAGAR NEW DELHI 110018
SERVICE PROVIDER

Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/12/2015

DELHI

EDUCATION - PLAY WAY SCHOOL, NURSERY SCHOOL, PRIMARY SCHOOL, HIGH SCHOOL, COLLEGE - INTERMEDIATE, DEGREE, ENGINEERING, MEDICAL, MUSICAL AND ALL OTHER COMPETITIVE COACHING IN IIT, IIT-JEE, EAMCET, ALL INDIA MEDICAL EXAMINATION ALLIED SERVICES RELATED THERE TO, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, EVENT MANAGEMENT.
3150231  01/01/2016
GKHK FOODS PRIVATE LIMITED
C-2/399, Janakpuri Main Road, Near Bus Stand, New Delhi 110058
Service Provider
Private Limited Company

Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIKETAN NEW DELHI 110021
Used Since :01/08/2015

To be associated with:
2983345

DELHI
Services Relating to Entertainment; Education; Training, Sporting & Cultural Activities, Casino Facilities, Live Performances, Discotheque, Organization of Exhibitions For Cultural & Educational Purposes, Providing Sport Facilities, Music Halls, Night Clubs and Organisation of Competitions thereto.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2983345.
Innovation Revolution

3165150 21/01/2016
SAGACIOUS RESEARCH PRIVATE LIMITED
trading as ;Sagacious Research Private Limited
303B, Enkay Town Plaza, Block-I, Palam Vihar Delhi/NCR, India – 122017, India
Trading as Sagacious Research Private Limited
Private Limited Company incorporated in India

Address for service in India/Attorney address:
VIVEK SINGH
502, Enkay Town Plaza, I-Block, Palam Vihar, Gurugram, Haryana 122017

Proposed to be Used
DELHI

Innovation and intellectual Property awareness and education workshops, trainings, classes and associated services at schools, colleges, education institutes, incubation centers, industry and other pertinent establishments or groups.
3174484 01/02/2016
DIWAKAR DUTT
trading as ;SVM CLASSES
C- 102,FAKRUDDIN APARTMENT, SCETOR- 10, PLOT NO. 18, DWARKA- 110075, NEW DELHI, INDIA
SERVICES
A Proprietorship Firm
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :21/01/2016
DELHI
EDUCATION SERVICES
3184083   12/02/2016
PARDEEP KUMAR
A-1/223 SUSHANT LOK PHASE-II SEC-55 MAIN GOLF COURSE ROAD GURGAON 122002 HARYANA
SERVICE PROVIDERS
Address for service in India/Attorney address:
SURESH KUMAR YADAV
1078/31, STREET-I LAXMAN VIHAR PHASE-1 GURGAON-122001 HARYANA
Used Since :10/09/2013
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES SERVICES
CONSISTING OF ALL FORMS OF EDUCATION OF PERSONS, CLUB SERVICES [ENTERTAINMENT OR EDUCATION],
ORGANIZATION OF COMPETITIONS [EDUCATION OR ENTERTAINMENT], EDUCATION INFORMATION , RELIGIOUS
EDUCATION, EDUCATIONAL EXAMINATION 41
3205459  08/03/2016
ADITYA CHAUDHARY
D - 72, EAST OF KAILASH NEW-DELHI-110065
Service
Address for service in India/Attorney address:
UDIT KUMRA
A-33-B, D.D.A. FLATS MUNIRKA, NEW DELHI - 110067
Used Since :15/03/2011
DELHI
EDUCATION CONSULTANT AND TEST PREPARATION ORGANIZATION for Under-graduation Abroad Guiding students for Overseas Education Preparing students for competitive examination for SAT, ACT, TOEFL & IELTS required for application abroad Assisting and Guiding students while filling up the application for college and universities abroad
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3206464  10/03/2016
DISH TV INDIA LTD.
ESSEL HOUSE, B-10 LAWRENCE ROAD INDUSTRIAL AREA NEW DELHI-35
SERVICE PROVIDER
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/01/2016
To be associated with:
3206458
DELHI
ENTERTAINMENT, ENTERTAINER SERVICES, ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES, MOVIE STUDIOS, CINEMA/MOVIE THEATRE PRESENTATIONS, MUSIC COMPOSITION SERVICES, PRODUCTION/ORGANIZATION OF SHOWS, PRESENTATION OF LIVE PERFORMANCES, PHOTOGRAPHIC REPORTING, PHOTOGRAPHY, SPORTING & CULTURAL ACTIVITIES, EDUCATIONAL SERVICES, PRODUCTION OF FILM/MUSIC/ RADIO & TELEVISION PROGRAMMES, PUBLICATION OF E-BOOKS/JOURNALS ON-LINE, RENTALS OF MOTION PICTURES/CINE-FILMS, SOUND RECORDING, TELEVISION & RADIO ENTERTAINMENT
3217168  22/03/2016
MICROMAX INFORMATICS LIMITED
BLOCK A, PLOT NO. 21/4, NARAINA INDUSTRIAL AREA, PHASE-II NEW DELHI-110028
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
MINT LAW ASSOCIATES
A-11, GROUND FLOOR, PAMPOSH ENCLAVE, GREATER KAILASH-I, NEW DELHI-110048

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ENTERTAINMENT SERVICES, NAMELY, PROVIDING IMAGES AND TEXT AND PICTURES ON-LINE AND IN MOBILE WIRELESS FORM
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3217213,3217258..
International Tele Psychology Association

3265649  23/05/2016
DR. DAVINDER JIT SINGH
trading as ;INTERNATIONAL TELE PSYCHOLOGY ASSOCIATION".
D-6, MARVEL HOMES, BAREWAL ROAD-I, LUDHIANA, PUNJAB STATE.
SERVICE PROVIDER
Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING RELATING TO TELE PSYCHOLOGY SERVICES; PUBLICATIONS; HOLDING OF SEMINARS, CONFERENCES, WORKSHOPS, EXCHANGE PROGRAMS AND OTHER RELATED ACTIVITIES AND SPREAD OF KNOWLEDGE, AWARENESS, PSYCHOLOGICAL/COUNSELING MOBILE SERVICES ETC.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Tele Psychology.
Trade Marks Journal No: 1930 , 02/12/2019

ROHIT OBEROI
ARUNA OBEROI
trading as ; MSD GROUP OF INSTITUTIONS
14, Link Road, Kapurthala-144601 (Punjab, India)

service provider
partner

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
DELHI

Orbit Biotech

3281931  11/06/2016
ORBITE BIOTECH PVT. LTD.
trading as ;ORBIT BIOTECH PVT. LTD.
Zodiac Brand Space Pvt. Ltd.
Services
Body Incorporate

Address for service in India/Attorney address:
NITIN SHARMA
Kaizen IP Attorneys, Plot No. C-149, Phase - 7, Industrial Area, Mohali - 160055, Punjab, INDIA
Used Since :13/10/2006

DELHI
Training, Workshop, Biotechnology training, Pharmaceutical training, Bioinformatics training, Life Science Training, Project training, Research and Development, Providing education, Cultural and entertainment activities.
BEYOND EVENTS @ SOMA
3286194   15/06/2016
SOMANDA VINEYARDS & RESORTS PVT. LTD
trading as ;Somanda Vineyards & Resorts Pvt. Ltd
Wine Hose, Saptasurungi Colony, Gangapur Road, Nasik - 422005, Maharashtra
Service Provider
Body Corporate
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :01/01/2015
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
The trade mark is restricted to use the mark in the state of Maharashtra. THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
THE NATIONAL INSTITUTE OF FINANCIAL MANAGEMENT (NIFM)
SEC-48, PALI ROAD, FARIDABAD-121001 HARYANA
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBALLEXLEGAL- ADVOCATES & LEGAL CONSULTANTS
A1-1804, CHERRY COUNTY, GH-5B, TECH ZONE-4, GREATER NOIDA WEST-NOIDA 201307 U.P.
Used Since :22/09/1993
To be associated with:
3326810, 3326811

DELHI
TRAINING SERVICES IN THE FIELDS OF PUBLIC POLICY, FINANCIAL MANAGEMENT AND OTHER GOVERNANCE ISSUES FOR PROMOTING HIGHEST STANDARDS OF PROFESSIONAL COMPETENCE AND PRACTICE. NIFM IS A PREMIER RESOURCE CENTER FOR THE CAPACITY BUILDING OF SENIOR, MIDDLE AND ENTRY LEVEL OF MANAGEMENT IN GOVERNMENT OF INDIA.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3352300 01/09/2016
Dr. V. VIJAY KUMAR
#Plot No.255, First Floor, Adarsh Nagar, Hyderabad-500 063, Andra Pradesh, India
Service Provider
TRADEMARK REGISTRATION
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since: 14/09/2001
CHENNAI
Event management; Publications of Electronic Books and Journals online; Education; Providing of Training; Entertainment; Sporting and Cultural Activities, Arranging, Organizing and Conducting of Shows, Exhibitions, Workshops, Seminars, Conferences relating to all kinds of cultural activities including fashion and its related activities; Booking of seats for shows; Providing Entertainment Services and Recreational services; Production & Distribution of Motion Pictures, Radio & Television Programmes; being services included in Class 41
3386420  13/10/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.)- 281305
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :02/06/1998
To be associated with:
2659312, 3364683
DELHI
Education, providing of training, entertainment, sporting and cultural activities, including organizing and presenting conferences, seminars, concerts, live shows, religious social programs, trade shows, exhibitions, book fairs, trade fairs, and other artistic events, presentation of works of visual art or literate to the public for cultural or educational purpose.
3401078  02/11/2016
SMALT AND BERYL PVT LTD
A-9 EAST KRISHNA NAGAR EAST DELHI, DELHI-110051
SERVICE PROVIDER
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since: 18/08/2012
DELHI
PROVIDING SERVICES IN EDUCATION. (DEVELOPMENT OF THE MENTAL FACULTIES OF PERSONS)
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.) 281305
SERVICES.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since : 18/03/1995

To be associated with:
2659312, 3364683, 3407821

DELHI

Education, providing of training, entertainment, sporting and cultural activities.
JAYPEE BROTHERS MEDICAL PUBLISHERS

3436251  19/12/2016
JAYPEE BROTHERS MEDICAL PUBLISHERS PRIVATE LIMITED
4838/24, ANSARI ROAD, DARYAGANJ, NEW DELHI-110002
Service Provider
Body Incorporate
Address for service in India/Attorney address:
BESTONE CONSULTANCY
IX/6678, JANTRAGALI (ASHOK BAZAR), GANDHI NAGAR, DELHI 110031
Used Since :13/06/1988
To be associated with:
2562732
DELHI
PUBLICATION SERVICES RELATING TO BOOKS, NOTE-BOOKS, MAGAZINES, BROCHURES, PAMPHLETS, MANULAS, PUBLICATION OF PRINTED MATTERS, ELECTRONIC PUBLICATION INCLUDED IN CLASS-41
CYBER LINKS ACADEMY

3437883  21/12/2016
JAGTESHWAR SINGH SANDHU
2855, S. JAWAND SINGH ROAD, I/S CHATTIWIND GATE, AMRITSAR
SERVICE PROVIDERS
Used Since :01/08/2002
DELHI

COMPUTER TRAINING AND COACHING.
Accepted with disclaimer as no claim is made to the exclusive right to use “Cyber and Academy”, apart from the mark as shown. Mark should be used as whole..
ANAND FOUNDATION

3439922    23/12/2016
ANAND FOUNDATION
M-77, M-BLOCK MARKET, GREATER KAILASH-II, NEW DELHI-110048
SERVICE PROVIDERS.

Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001
Used Since :01/08/2002

DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; INCLUDED IN CLASS 41.
3440336  23/12/2016
EAST WEST SPORTS FZ LLC
Executive Office No. 42, Floor 8, Al Thuraya Tower No. 2, Dubai, United Arab Emirates
Service Providers
A Limited liability company incorporated under the laws of United Arab Emirates

Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :25/10/2016

DELHI
Providing of training; entertainment; sporting activities; gym activity classes; providing health club services; gymnasium services relating to body building and weight lifting; gymnastic instructions and recreation facilities; health and fitness club services, namely providing facilities, instruction, and equipment in the field of physical exercise and fitness; providing of training for body building, fitness and cardio vascular exercises; personal trainer services related to fitness training; sporting activities; instructions and consultations regarding physical fitness; fitness training; aerobic and dance facilities.
TRI MEDITATION
3448647 03/01/2017
SAMIR SHAH
444, LACEBARK DRIVE, IRVING TX 75063 USA.
SERVICE PROVIDER
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
169,3RD FLOOR, KAPIL VIHAR, PITAMPURA, DELHI-110034.
Used Since: 07/10/2016
DELHI
EDUCATIONAL SERVICES, NAMELY, CONDUCTING CLASSES, CONDUCTING PROGRAMS, PROVIDING LIVE AND ON-LINE CLASSES, WORKSHOPS, SEMINARS, EVENTS, RETREATS, AND INFORMATION IN THE FIELD OF YOGA, BREATHING TECHNIQUES, CONCENTRATION TECHNIQUES,; INSTRUCTION AND TRAINING IN THE FIELD OF SPIRITUALITY AND YOGA; MEDITATION TRAINING; YOGA INSTRUCTION, PROVIDING FITNESS TRAINING SERVICES IN THE FIELD OF YOGA, BEING SERVICES INCLUDED IN CLASS 41.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MEDITATION. THE MARK TO BE READ AS WHOLE.
3450465  05/01/2017

ROUTES 2 ROOTS
trading as ;ROUTES 2 ROOTS
R-19, LGF, Hauz Khas, New Delhi, 110016, India
Service Provider.

Address for service in India/Attorney address:
NATASHA SHARMA
AARYAVARTT, 102, 1st Floor, Alliance Tower-II, LSC, Savita Vihar, Delhi-110092, India.
Used Since :24/03/2016

DELHI
Education; cultural activities; Presentation of works of visual art or literature to the public for cultural or educational purposes; Organizing, arranging and conducting of seminars, conferences, conventions and exhibitions for cultural or educational purposes; Organization, production, presentation and conducting of music concerts, festivals, tours and other musical and cultural performances, events and activities.
BLITZ EVENTS

3460278   18/01/2017

PANKAJ SOLANKI

trading as ;BLITZ EVENTS

212-B, VAISHALI COLONY, DABRI, DABRI-PALAM ROAD, NEW DELHI-110045

SERVICE PROVIDER

Address for service in India/Attorney address:

S.B.SHARMA

CH.NO.556, DWARKA COURT SECTOR-10, DWARKA NEW DELHI

Proposed to be Used

DELHI

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
3465581  24/01/2017
JANMEET SINGH
trading as ;Entertainment, Film and Sound Recoding and Production House
S/o S. MANJIT SING R/o BX 39, STEET NO.3, KISHAN PURA, JALANDHAR 144004 PUNJAB INDIA
ENTERTAINMENT, FILM AND SOUND RECORDING & PRODUCTION HOUSE
PROPRITOR
Address for service in India/Attorney address:
PRATIK WADHWA ADVOCATE
EE-63 BAGH KARAM BAKSH, JALANDHAR
Used Since :01/04/2016
DELHI
ENTERTAINMENT, FILM AND SOUND RECORDING & PRODUCTION HOUSE
3469404  31/01/2017
RAMAN SHARMA
45 A, OLD ANARKALI, NEAR PARK, KRISHNA NAGAR, DELHI-110051.
SERVICE PROVIDER
Address for service in India/Attorney address:
VISHESH AGGARWAL ADV.,
D-3/4, LAL QUARTER, KRISHNA NAGAR, DELHI 110051
Used Since :26/05/2015

DELHI
SERVICES HAVING THE BASIC AIM OF THE ENTERTAINMENT, AMUSEMENT OR RECREATION OF PEOPLE INCLUDED IN
CLASS 41.
3473528  04/02/2017
AJAY PANDEY
B-1399, SHAHSTRI NAGAR, DELHI-110052.
SERVICE PROVIDER
PROPRIETOR
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Used Since :01/02/2017

DELHI
ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES BEING SERVICES INCLUDED IN CLASS 41.
3479819  13/02/2017
TANUJ SURI
trading as ; TAN STUDIOS
E-137, GREATER KAILASH-1, NEW DELHI-110048
SERVICES PROVIDER
Used Since : 01/08/2016
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, PHOTOGRAPHY SERVICES, STUDIO, RECORDING STUDIO SERVICES INCLUDED IN CLASS 41.
Foundation Pillars

3481045  13/02/2017
MR. DEVINDER SINGH
J-3, 704 KINGSBURY APARTMENTS, TDI CITY, KUNDLI SONEPAT HARYANA-131028
SERVICE PROVIDER
Address for service in India/Attorney address:
OMAR SIDDIQUI ADV.,
T-440, THIRD FLOOR, PALAM CORPORATE PLAZA, PALAM VIHAR, GURGAON 122017
Used Since :01/12/2016
DELHI
SERVICES PROVIDING OF PLAY GROUP, NURSERY, KINDERGARTEN AND ACTIVITY CENTER SERVICES
3481078  13/02/2017
DR. NISHANK SHEKHAR
DR. RAJNI MISHRA
MR. DEVENDRA SINGH
MR. RAMAN KUMAR JHA
MR. NEERAJ DIXIT

Trading as: ILA FOUNDATION
C-20 FF, SHATABDI ENCLAVE, SEC-49, BEHIND HINDON VIHAR, BAROLA, NOIDA-201301

Service Provider

Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092

Used Since: 24/05/2016

DELHI

Education; Providing of Training; Entertainment; Sporting and Cultural Activities.
3483123  15/02/2017
MR. MANISH GOSSAIN
POOJA GOSSIAN
trading as ;AXIS CONSULTANTS
J-12/14 FIRST FLOOR, RAJOURI GARDEN NEW DELHI 110027
SERVICE PROVIDERS
Address for service in India/Agents address:
PARAMOUNT TRADE MARKS CO.
A-3, CHRISTIAN COLONY, PATEL CHEST, DELHI - 110 007.
Used Since :01/04/2006
DELHI
EDUCATIONAL SERVICES, BEING INSTRUCTIONS AND TEACHING COURSES RELATING TO DATA PROCESSING AND
COMPUTER AND COMPUTER PROGRAMMING, COMPUTER NETWORKS AND WORD PROCESSING EQUIPMENT,
MOTION PICTURE OF VIDEO TAPE LIBRARY SERVICES, TRAINING OF USERS OF DATA PROCESSING EQUIPMENT
FALLING IN CLASS 41
3544450  08/05/2017
PRAMOD KUMAR BAJAJ & AMAN BAJAJ
A-5, MAYAPURI, PHASE-1, NEW DELHI, INDIA.
JOINT APPLICANT
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :14/03/1992
DELHI
Education, providing of training, entertainment, sporting and cultural activities including production of television and radio programs, news reporter services, television & radio entertainment, production of shows and films, arranging and conduction and organization of seminars or colloquiums or conferences, presentation of live performances and shows, publication of electronic books and journals online, organization of exhibitions for cultural or educational purposes, recording studio services.
3544454   08/05/2017
PRAMOD KUMAR BAJAJ & AMAN BAJAJ
A-5, MAYAPURI, PHASE-1, NEW DELHI, INDIA.
JOINT APPLICANT

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :15/07/1997

DELHI
Education, providing of training, entertainment, sporting and cultural activities including production of television and radio programs, news reporter services, television & radio entertainment, production of shows and films, arranging and conduction and organization of seminars or colloquiums or conferences, presentation of live performances and shows, publication of electronic books and journals online, organization of exhibitions for cultural or educational purposes, recording studio services.
3544458 08/05/2017
PRAMOD KUMAR BAJAJ & AMAN BAJAJ
A-5, MAYAPURI, PHASE-I, NEW DELHI, INDIA.
JOINT APPLICANT
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since: 18/05/1996

DELHI
Education, providing of training, entertainment, sporting and cultural activities including production of television and radio programs, news reporter services, television & radio entertainment, production of shows and films, arranging and conduction and organization of seminars or colloquiums or conferences, presentation of live performances and shows, publication of electronic books and journals online, organization of exhibitions for cultural or educational purposes, recording studio services.
JC CAREER POINT

3574390   19/06/2017
SUBHANGINI CHAUHAN
19, 22, 23, SHAHZADI MANDI, AGRA CANTT., SADAR BAZAR, AGRA, (U.P.), INDIA
INDIVIDUAL

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :07/06/2017
DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
3608881  08/08/2017
ANSHUL JAIN
5/28, MAHESH NAGAR, INDORE (M.P.)
INDIVIDUAL
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Education, providing of training, entertainment, sporting and cultural activities
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3660350  20/10/2017
FR. THOMAS PUTHUSSERY CMI
SASTRI ROAD, KOTTAYAM, KERALA, PIN-686001
TRUSTEE
Address for service in India/Attorney address:
RAJEEV SREEDHARAPANICKER
BUSINESTRACK, 2ND FLOOR, VILANGANPARA BUILDING, GOOD SHEPHERD ROAD, KOTTAYAM, KERALA, PIN-686001.
Used Since :01/05/1984
CHENNAI
Education; Providing of training; Entertainment; Sporting and Cultural activities
3732234  19/01/2018
R MURTHY
IDREAM CINEMAS, NO 87 SURIYANARAYANA CHETTY STREET,ROYAPURAM,CHENNAI-600013
SINGLE FIRM
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :31/12/2008

CHENNAI
Movie theaters, Movie studios, Movie showing, Presentation of movies, Planning of movie shows, Movie theatre facilities (Providing -), Rental of movie projectors, Provision of information relating to movies, Cinema theaters.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3763909    26/02/2018
LOCOBUDDY MOBILE TECHNOLOGY PRIVATE LIMITED
C 1906, OBEROI WOODS, OBEROI GARDEN CITY, GORE AON-EAST, MUMBAI- 400063. MAHARASHTRA INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
MAYUR SHANTILAL GALA
Law Futurex, 301 Rose Residency, Dixit Road Extn., Off. Sadanand Road, Near Thakkar Hall, Vile Parle East, Mumbai-400057.
Proposed to be Used
To be associated with:
3763908
MUMBAI
ARRANGING, ORGANIZING AND STAGING OF SPORTS EVENTS, TOURNAMENTS, COMPETITIONS, EVENT MANAGEMENT; TIMING OF SPORTS EVENTS; BOOKING OF SEATS FOR SHOWS AND EVENTS; PROVIDING SPORTS FACILITIES; ENTERTAINMENT SERVICES FEATURING MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, AUDIO VIA THE INTERNET AND OTHER COMPUTER NETWORKS; PRESENTATION OF LIVE PERFORMANCES; HEALTH CLUB AND GYMNASIUM SERVICES; PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE; INDOOR AND OUTDOOR GAMES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PREMIER LEAGUE, Let's play..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3763908.
3772558  08/03/2018
JITENDRASINH VAGHELA – M/S. DEEP COMPUTER EDUCATION
D-304, DEV GREENS, PETHAPUR-RADHEJA, ROAD, PETHAPUR GUJARAT-382610.
Proprietorship firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/03/2018
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
3787534  24/03/2018
SURAT FUTURE FOUNDATION LLP
303, CENTRE POINT, RING ROAD, SURAT 395002
Limited Liability Partnership
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
AHMEDABAD
EVENT ORGANISING, SPORTING AND CULTURAL ACTIVITIES, ORGANIZATION OF FASHION SHOWS FOR ENTERTAINMENT PURPOSES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
3791567    29/03/2018
RAHUL MANOHARLAL SINGHAL
WARD NO.14, BALDEV SINGH COLONY, SUMERPUR, PALI, SUMERPUR, RAJASTHAN-306902 INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/09/2017
AHMEDABAD
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Trade Marks Journal No: 1930, 02/12/2019   Class 41

3795606 03/04/2018
GTPL HATHWAY LTD
FP NO.50, GTPL HOUSE, OPP. ARMIEDA, SINDHU BHAVAN ROAD, AHMEDABAD-380059, (GUJARAT) INDIA.
LIMITED COMPANY

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :25/03/2018

AHMEDABAD
ENTERTAINMENT, NEWS REPORTER SERVICES
GTPL HATHWAY LTD
FP NO.50, GTPL HOUSE, OPP. ARMIEDA, SINDHU BHAVAN ROAD, AHMEDABAD-380059, (GUJARAT) INDIA.
LIMITED COMPANY
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since : 10/04/2015
AHMEDABAD
ENTERTAINMENT, NEWS REPORTER SERVICES.
CADD CENTRE

3796945   05/04/2018
CADD CENTRE TRAINING SERVICES PRIVATE LIMITED
No: 8c and 8d, Gee Gee Crystal, No: 91, Radhakrishnan Salai, Mylapore, Chennai 600004, Tamilnadu, India

Body incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since :01/03/1994

CHENNAI

Career advisory services (education or training advice), Academy education services, Education academy services, Information services relating to education, Providing information, including online, about education, training, entertainment, sporting and cultural activities, Provision of education courses, Provision of education services via an online forum.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3796939.
VANDE MATARAM SHIKSHAN SANSTHAN
M/S VANDE MATARAM SHIKSHAN SANSTHAN JAI NAGAR, RAMDEV ROAD, PALI (RAJASTHAN)
Society registration under Rajasthan Society Registration Act, 1958

Address for service in India/Attorney address:
SHYAM ARHA, ADVOCATE
C/O. SHYAM & ASOCIATES, 52, BAPU NAGAR, PALI - MARWAR - 306401, RAJASTHAN

Used Since: 17/11/1992

AHMEDABAD
Education; Academy education services, Providing of training; Entertainment; Sporting and cultural activities; Vocational education

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "VANDE MATARAM" and all descriptive matters ..
3827024   08/05/2018
SHASHHANK BABAN MISAL
302, GITA SADAN, SARDARNAGAR, SUMUL DAIRY ROAD, NEAR SHANTI MANGAL HALL, SURAT – 395008
Individual
Address for service in India/Attorney address:
MEHUL CHANDUBHAI MADALIA
402, JIVANDEEP COMPLEX, HIRABAUG CIRCLE, OPP. ROMAN POINT, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD
Music instruction; Music production; Teaching of music; Music composition services; Music production services; Music recording services; Music publishing services; Providing facilities for music; Providing information about music; Publication of sheet music; Providing live musical entertainment; Publication of musical texts; Teaching in the field of music; Music composition and transcription for others; Instruction in the field of music; Production of sound, music and video recordings; Training in the field of music and entertainment; Education in the field of music and entertainment; Entertainment in the nature of live musical performances; Providing entertainment services in the form of recorded music; Organization, production, presentation and conducting of music concerts, festivals, tours and other musical and cultural performances, events and activities; Education and training in the field of music and entertainment; Educational and instruction services relating to music and dance; Entertainment services in the nature of live visual and audio performances, and musical, variety, news and comedy shows; Presentation of live performances; Music entertainment services; Organisation of entertainment shows; Rental of musical instruments; Leasing of musical instruments; Instruction; Singing instruction; Dance instruction; Guitar instruction; Education; Instruction services.

no exclusive right to device of Gitar and all descriptive matters.
Trade Marks Journal No: 1930 , 02/12/2019  Class 41

CHAUHAN MITESHKUMAR HASMUKHRAY (PROPRIETOR) TRADING AS EFFORT INSTITUTE
197, ANJANI SOCIETY, L.H. ROAD, PUNAGAM - 395010, SURAT, GUJARAT.

Proprietor

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
EDUCATION SERVICES, ACADEMIC EDUCATION SERVICES, TRAINING SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE all descriptive matters.

restriction of services for providing in the state of GUJARAT only.
BIPINKUMAR LALJIBHAI KATHIRIYA (PROPRIETOR) TRADING AS SHREE ALAKHDHANI GAU-SEVA DHUN MANDAL SURAT
121, AMIPARK SOCIETY, KARGIL CHOWK, PUNAGAM, CHORYASI, SURAT-395010, GUJARAT.

Proprietor

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD

ARRANGING OF FILM EVENTS, MUSICAL EVENTS, CULTURAL AND SPORTING EVENTS AND LIVE ENTERTAINMENT EVENTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words SHREE ALAKHDHANI GAU-SEVA DHUN MANDAL SURAT.
3855699  09/06/2018
DEPARTMENT OF INFORMATION TECHNOLOGY AND COMMUNICATION
C-BLOCK, 1st FLOOR, YOJANA BHAWAN, TILAK MARG, C-SCHEME, JAIPUR-302005 (RAJASTHAN) INDIA
GOVERNMENT DEPARTMENT
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since: 19/03/2018
AHMEDABAD
PROVIDE COACHING, TRAINING AND EDUCATION WHICH ARE INCLUDED IN CLASS 41
RAJASTHAN DIGIFEST

3855704  09/06/2018

DEPARTMENT OF INFORMATION TECHNOLOGY AND COMMUNICATION
C-BLOCK, Ist FLOOR, YOJANA BHAWAN, TILAK MARG, C-SCHEME, JAIPUR-302005 (RAJASTHAN) INDIA

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :17/08/2017

To be associated with:
3855703

AHMEDABAD

PROVIDE COACHING, TRAINING AND EDUCATION WHICH ARE INCLUDED IN CLASS 41

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word RAJASTHAN.
PIYUSH PATEL PHOTOGRAPHY

3859085  14/06/2018
PATEL PIYUSH KANAIYALAL
10, Kiran Raw House, Gayatri Society, 132 feet ring road, Jivrajpark, Ahmedabad, Gujarat-380051.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL,
AHMEDABAD -52

Proposed to be Used
AHMEDABAD
Photography Services including Instructions & Reporting; Photographic Film Editing; Photo Framing, Photo Editing;
Digital Restoration of Photographs, Videography & Cinematography.
3875311  30/06/2018
SAHIL JITENDRA PATEL
5D, SNEH SAGAR, SARITA COMPLEX, NR. CHANDNI CHOWK, PIPLOD, SURAT -395007
Individual

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
AHMEDABAD
Education; providing of training; entertainment; sporting and cultural activities
3903665 01/08/2018
SAURABH PATODIA
E-120, SUBHASH NAGAR, SHAstri NAGAR, JAIPUR-302016 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since: 01/06/2018

AHMEDABAD
PROVIDING CRICKET, FOOTBALL, ATHLETICS, SHOOTING AND OTHER SPORT TOURNAMENTS, COMPETITIONS, TRAINING, CLASSES, EVENTS AND CULTURAL ACTIVITIES WHICH ARE INCLUDED IN CLASS 41
ACADMiPi
3926194   25/08/2018
DR. GAURAV RAJ CHHABRA
T-14A, Florida estate, Keshav Nagar, Mundwa, Pune -411036, Maharashtra
INDIVIDUAL

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Providing training in the subject of micropigmentation, microblading, medical micropigmentation cosmetic tattoo, medical
tattoo, scalp micropigmentation.
Chrysalis High

3973524  14/10/2018
GOJAS EDUCATION LLP
No.3 &4, Giddens Layout, Whitefield
Limited Liability Partnership

Address for service in India/Attorney address:
RAJALAKSHMI V NESARGI
F4, Sri Ram Apartments, Oil Mill Road, Oil Mill Compound, Lingarajapuram, Bangalore-560084

Used Since : 01/01/2010
CHENNAI

Education services, namely, providing education for infants, toddlers and age groups up to 18 years of age

Subject to restrict the area to Karnataka only.
3973526   14/10/2018
GOJAS EDUCATION LLP
No. 3&4, Giddens Layout, Whitefield
Limited Liability Partnership

Address for service in India/Attorney address:
RAJALAKSHMI V NESARGI
F4, Sri Ram Apartments, Oil Mill Road, Oil Mill Compound, Lingarajapuram, Bangalore-560084
Used Since :01/01/2010

CHENNAI
Education services, namely, providing education for infants, toddlers and age groups up to 18 years of age
Black and white protection and not claiming any specific colour combination
Subject to restrict the area to Karnataka only.
Mr. VINIT SINGH - PROPRIETOR OF RATIONAL TUTORIALS
D-304, BLOCK-14, BALAJI COMPLEX, BALAJI DIAMOND, AGASHI ROAD, VIRAR-WEST, PALGHAR-401303.
MAHARASHTRA-INDIA.
SOLE PROPRIETOR
Address for service in India/Agents address:
RAJESH SANAT UPADHYAYA
M/s RSU LEGAL, D/003, VISHAL APPARTMENTS, OPP. ANDHERI GYMKHANA, SIR M. V. ROAD, ANDHERI (EAST),
MUMBAI-400 069.
Used Since :04/04/2017

MUMBAI
EDUCATIONAL CLASSES & TUTORIALS.
3999656  16/11/2018
AXIOM GEN NXT INDIA PRIVATE LIMITED
trading as AXIOM GEN NXT INDIA PRIVATE LIMITED
NO.402, 1ST D MAIN, 7TH CROSS,DOMLUR LAYOUT,WARD NO.72, BANGALORE - 560071
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
SINGHANIA & CO
204-A, MITTAL TOWER 6, M.G.ROAD,BANGALORE-560 001, KARNATAKA, INDIA
Proposed to be Used
CHENNAI
ENTERTAINMENT SERVICES IN THE NATURE OF AUTOMOBILE RACING AND EXHIBITIONS, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
HARMONY FEST

4013702  30/11/2018

RAHUL GANDHI
A-13, Uttara Apartment, Kharodi, Uttara CHS Ltd. Jankalyan Nagar, Malad West, Mumbai 400095

Individual

Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.

Proposed to be Used
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
PARTH H. THAKKAR TRADING AS M/S. CLICKS FOR ALL
SHOP NO. 18, TURAKHIA PARK-1, OPP. SWIMMING POOL, BEHIND CORPORATION BANK, M.G. ROAD, KANDIVALI (W),
MUMBAI-400067
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/06/2015

MUMBAI
photography and videography tutorial studio
4025626   13/12/2018

SANOO A.S.
trading as ;LUMINAR PHOTOGRAPHY
426 B, B1, GROUND FLOOR, EDACHERIL COMPLEX, T.B. JUNCTION, ANGAMALY, ERNAKULAM DIST, KERALA, INDIA
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :22/02/2018

CHENNAI
PHOTOGRAPHIC STUDIO, VIDEOGRAPHY, PHOTOGRAPHIC REPORTING, PHOTOGRAPHY, EVENT MANAGEMENT, ENTERTAINMENT, EDUCATION INSTITUTION
C.M.’s CLUB

4052155  10/01/2019
T.S. RAMACHANDRA RAO
HOTELS & RESORTS, NO.77/8, 2ND MAIN ROAD, VYALIKAVAL, BANGALORE – 560003
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Fan clubs, Night clubs, Health club services, Comedy club services, Fitness club services, Club education services
NANDESH VITHAL UMAP  
Parimal Park, B-404, Hari Om Nagar, Mulund east, Mumbai 400081  
individual  

Address for service in India/Attorney address:  
ADVOCATE ARCHANA D KAKADE  
A/103, Peyton Place, Saint Anthony Road, Opposite Kadamwadi, Vakola, Santacruz East, Mumbai 400029  

Used Since: 07/03/2007  

MUMBAI  
Production and direction of stage performances; Production and direction of Marathi Plays; Arranging of Musical performances; Management of entertainment, or cultural events  

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Lokshahir..  
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4055383..
ARG OUTLIER MEDIA ASIANET NEWS PRIVATE LIMITED
NBW Building, OPP Wadia International Centre, Bombay Dyeing compound, Pandurang Budhkar Marg, Worli, Mumbai 400025.
A Company Registered Under The Indian Companies Act,

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Production of radio and television shows and programmes; Production and distribution of television programmes;
Proposed to be Used
MUMBAI
Music production, Music composition services,
4078665  06/02/2019
POOJA MANOHAR BADGUJAR
402, A-3, Karan, Kasturi Park, Wayale Nagar, Kalyan (W) - 421301, Thane, Maharashtra
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2018
MUMBAI
Nursery school services.
4079382  06/02/2019
RAJENDRA NIVRUTTI NAKADE PROPRIETOR OF RASHTRIYA INSTITUTE OF FIRE ENGINEERING AND SAFETY MANAGEMENT
NBC COMPLEX, OFFICE NO. 420, 4TH FLOOR, SECTOR-11, BELAPUR CBD, NAVI MUMBAI MAHARASHTRA 400614
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
PUNIT KUMAR GOYAL
134/137 OSWAL SHOPPING CENTRE JESAL PARK NR RAILWAY STATION BHAYANDAR EAST THANE 401105
Proposed to be Used
MUMBAI
EDUCATION AND TRAINING SERVICE
SHAAILESH DHOBLEY
PLOT NO.44, SATYA ENCLAVE 401, FOURTH FLOOR, OPP. LENDRA PARK, RAMDASPETH, NAGPUR - 440010, MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used

MUMBAI
EDUCATIONAL AND TRAINING SERVICES RELATED TO BEAUTY CARE & SALON SERVICES, ARRANGING & CONDUCTING SEMINARS, EXHIBITIONS & WORKSHOP RELATED TO BEAUTY CARE, GYMNASIUM SERVICES, SPORTS & FITNESS TRAINING SERVICES; PRESENTATION OF WORKS OF VISUAL ART AND LITERATURE TO THE PUBLIC FOR CULTURAL OR EDUCATIONAL PURPOSES.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
4086591  14/02/2019
MISS. AVANTIKA KHATTRI
Sole Proprietor

Address for service in India/Agents address:
ANIL. D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
4087394   14/02/2019
GAURAV KUMAR CHOUDHARY
Flat No. 508 Bldg No. 41, Csr Mhada Complex, Opp Ekta Nagar, Kandivali-67
An Individual
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Used Since :13/03/2015
MUMBAI
Dance school, Education & Training
Trade Marks Journal No: 1930, 02/12/2019 Class 41

U COSMIC POWER

4088505  15/02/2019
DEVENDRA KUMAR SHARMA
FLAT NO. 20, B- WING, GANESH PRARTHANA, SWAGATAM COMPLEX KEWAL PARK, BHAYANDAR EAST DIST. THANE - 401105

Proposed to be Used
MUMBAI
EDUCATION, PROVIDING OF TRAINING
4088818 15/02/2019

VINITA VINOD RAJANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SPARKX DANCE ACADEMY
Kunal-02, Shop No- 2, Plot No- 206/207, Sector -21, Nerul, Navi Mumbai - 400706, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :26/12/2013

MUMBAI
Providing instruction in the field of dance

The trade mark is restricted to use the mark in the state of Maharashtra. THIS IS CONDITION OF REGISTRATION THAT
MARK SHALL BE USED WHOLE.
SPARKX DANCE ACADEMY

4088820  15/02/2019
VINITA VINOD RAJANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SPARKX DANCE ACADEMY
Kunal-02, Shop No- 2, Plot No- 206/207, Sector -21, Nerul, Navi Mumbai - 400706, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :26/12/2013
MUMBAI
Providing instruction in the field of dance
I'M DIVA BEAUTY PAGEANT

4090031  16/02/2019

THOMAS MAMMEN
CHUNDAMANNIL PUTHEN VEEDU, KADAPRA P O, KUMBANAD, PATHANAMTHITTA-689547

PROPRIETORSHIP

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001

Proposed to be Used

CHENNAI

Education; providing of training; entertainment; sporting and cultural activities.
THE SUKOOON PROJECT

4091584  18/02/2019

MR. RAM SAMPATH
801, Shubhjeevnan, Saraswati Road, Opp. Muktanand Park, Santacruz (West), Mumbai - 400 054, State of Maharashtra, India.

A Proprietary Firm

Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used

Mumbai

In respect of services such as films & film production; documentaries, television serial and stage shows, fashion shows, award functions, short films, radio programmes & spots, music albums, providing of training, entertainment and cultural activities, providing education and training, corporate training, conducting of colloquiums, conferences, congresses, seminars, symposiums, workshops (arranging and conducting of training) exhibitions, events and talent management, training consultants, publication of magazine and on-line electronic books & publication (not downloadable). Lending libraries, information (education & entertainment), guidance (vocational), all forms of educational services, presentation of works of visual art or literature for cultural & educational purposes.
Trade Marks Journal No: 1930, 02/12/2019 Class 41

4094436 20/02/2019
B4U BROADBAND INDIA PRIVATE LIMITED
Plot No. 114, Road No. 15, Next to SRL Ranbaxy, MIDC, Andheri (East), Mumbai – 400093.
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
MULTI-MEDIA ENTERTAINMENT SERVICES FOR RECORDING, PRODUCTION AND POST-PRODUCTION OF MUSIC, VIDEO, TELEVISION PROGRAMS, ANIMATIONS AND FILMS AND DISTRIBUTION; PROVIDING INFORMATION AND SERVICES IN THE FIELD OF ENTERTAINMENT AND EDUCATION; SPECIAL EFFECTS SERVICES FOR FILMS, AUDIO AND VIDEO; ORGANIZATION, PRESENTATION AND PRODUCTION OF SHOWS, EVENTS AND COMPETITIONS; RENTAL, VIDEO-ON-DEMAND SERVICE AND COMPUTERIZED (INCLUDING ONLINE) RENTAL SERVICES OF FILMS AND OTHER PRERECORDED DISKS; EDUCATION AND ENTERTAINMENT SERVICES FOR PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK (BEING THE PRIORITY SERVICES) ENTERTAINMENT SERVICES, EDUCATIONAL SERVICES, PROVIDING A VIDEO SHARING PORTAL FOR ENTERTAINMENT AND EDUCATION PURPOSES, ENTERTAINMENT AND EDUCATIONAL SERVICES, FEATURING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND RELATED INFORMATION VIA COMPUTER AND COMMUNICATIONS NETWORKS, ENTERTAINMENT AND EDUCATIONAL SERVICES, NAMELY, UPLOADING, DOWNLOADING, CAPTURING, POSTING, SHOWING, EDITING PLAYING STREAMING, VIEWING PREVIEWING DISPLAYING, TAGGING, BLOGGINGS, SHARING, MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET OR OTHER COMPUTER AND COMMUNICATIONS NETWORKS, PROMOTIONAL SERVICES ON BEHALF OF OTHERS, PROMOTIONAL SERVICES IN THE FORM OF ONLINE ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT AND EDUCATION,
DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT PUBLISHING SERVICES, HOSTING MULTIMEDIA ENTERTAINMENT AND EDUCATIONAL CONTENT FOR OTHERS, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVATES.
4099894  26/02/2019
MRS. SHARMILA MISHRA
trading as ;SPOT COMMUNICATIONS
99, TRIVENI SANGAM, 4TH FLOOR, 567, BHAVANI SHANKAR ROAD, DADAR (WEST), MUMBAI - 400028
Used Since :01/08/2015
MUMBAI
PROVIDING ONLINE VIDEOS; NOT DOWNLOADABLE; PRODUCTION OF VIDEOS; MAGAZINE PUBLISHING; ARRANGING OF AWARD CEREMONIES; PUBLICATION OF NEWSPAPERS; PERIODICALS, CATALOGS AND BROCHURES; PUBLISHING A NEWSPAPER FOR CUSTOMERS ON THE INTERNET; TELEVISION SHOW PRODUCTION
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BOLLYWOOD..
FURTADOS SCHOOL OF MUSIC

4100208  26/02/2019
FSM Education Private Limited
Fernsvilla Annexe, Chuim Village, Opp. Quantum Park, Union Park, Khar (West) Mumbai – 400052, Maharashtra
Body Incorporate
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Used Since :01/04/2011
To be associated with:
3438806
MUMBAI
Music education, Music instructions, teaching and tuition, Music recording, Music production, Music publishing, Music concerns, Music performances, Musical entertainment, Music library services, Music festival and competition, Publication of music books, Entertainment, sporting & cultural activities, arranging, organizing & conduction colloquiums, conferences, seminars, symposiums, workshops, competitions, exhibitions, music or dance shows.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SCHOOL OF MUSIC.
4101034  27/02/2019
FRIDAY MUSIC PROJECT LLP
701, Morya Landmark-2, Opposite Infinity Mall, Off New Link Road, Andheri (West), Mumbai - 400053
Service Providers
Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :18/11/2018
MUMBAI
Entertainment services; music composition, dubbing, editing, production, production and recording services in all fields including music, video and films; live performances; live concerts; conceptualization and production of shows; developing audio and visual content including songs, lyrics, musical compositions, music videos, documentaries and rockumentaries; providing a website that gives users the ability to purchase downloadable music and free access to non downloadable streaming music; providing a website for entertainment purposes where users can view information on musical bands including but not limited to photos, videos, concert; educational services, namely, conducting online and offline workshops in the field of music.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Friday Music Project

4101035  27/02/2019
FRIDAY MUSIC PROJECT LLP
701, Morya Landmark-2, Opposite Infinity Mall, Off New Link Road, Andheri (West), Mumbai - 400053
Service Providers
Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :17/12/2018

MUMBAI
Entertainment services; music composition, dubbing, editing, production, production and recording services in all fields including music, video and films; live performances; live concerts; conceptualization and production of shows; developing audio and visual content including songs, lyrics, musical compositions, music videos, documentaries and rockumentaries; providing a website that gives users the ability to purchase downloadable music and free access to non downloadable streaming music; providing a website for entertainment purposes where users can view information on musical bands including but not limited to photos, videos, concert; educational services, namely, conducting online and offline workshops in the field of music.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4101486  27/02/2019
YALAGANA SUBHASHINI
H.NO. 9-73, SOMASUNDARA REDDY NAGAR, JOURNALIST STREET (KOTHA COLONY) RAVULAPALEM (MANDALAM)
EAST GODAVARI - 533238, ANDHRA PRADESH,
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
PUBLISHING AND REPORTING, ENTERTAINMENT, TELEVISION ENTERTAINMENT, ENTERTAINMENT SERVICES,
WEATHER REPORTING, NEWS REPORTING, NEWS REPORTING SERVICES

NO CLAIM IS MADE FOR THE WORD NEWS APPEARING IN THE DEVICE MARK.
Proposed to be Used

MUMBAI
Arranging and conducting of workshops and seminars in personal awareness, Training and further training for personnel, team and organizational development, personal development courses, personal development training, providing group coaching and in-person learning forums in the field of leadership development, education services related to communication skills.
SKILLS MANTRA EDU TECH
CONSULTING INDIA PVT. LTD.

4101846   27/02/2019
KETAN BINDRA
C/O. MR. NARENDRA BINDRA, SHANI CHRA BAZAR, NEAR WATER TANK, CHHINDWARA-480001 (M.P.)
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Examination services and education examination services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIA..
4101890    27/02/2019
ROMA SHARMA
B-2501, OBEROI EXQUISITE WESTERN EXPRESS HIGHWAY, Goregaon EST, MUMBAI, MAHARASHTRA 400063
INDIVIDUAL

Address for service in India/Agents address:
ZAHEERUDDIN MOINUDDIN SHAikh
278, UDAY NAGAR, FISH MARKET, OPP. SB.I., SAKINAKA, ANDHERI(E), MUMBAI-400072.

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
ekidz Preschool & Daycare

4103520  28/02/2019

JYOTSNA AKKINA
A-306, Seetai Villa, Hinjawadi - Maan Main Road, Maan Gaon, Pune, Maharashtra, pin: 400157

ekidz Preschool & Daycare
Individual

Proposed to be Used
MUMBAI
Preschool & Daycare

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Preschool & Daycare.
4103927  01/03/2019
CHENNAI LEISURE PRIVATE LIMITED
SNOWKINGDOM, VGP UNIVERSAL KINGDOM, SURVEY No.-15, INJAMBAKKAM, EAST COAST ROAD, CHENNAI - 600 115, INDIA.

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI

Entertainment services provided by recreation and amusement parks and interactive entertainment services.
Trade Marks Journal No: 1930, 02/12/2019

4105947  04/03/2019

x10X GLOBAL SOLUTIONS PRIVATE LIMITED
No. 176, 2nd floor, 3rd Main Road, Dollars Colony, 4th Phase, JP Nagar, Next to V. M. Ware Office, Bangalore - 560078, Karnataka, India
Private Limited Company

Address for service in India/Attorney address:
ARTHI V., ADVOCATE
NO.90/24,2ND FLOOR, 4TH MAIN, 2ND STAGE, K.H.B.COLONY, BASVESHWARA NAGAR, BANGALORE - 560 079
KARNATAKA , INDIA

Proposed to be Used
CHENNAI
Providing education, teaching and training

SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
x10X GLOBAL SOLUTIONS PRIVATE LIMITED
No. 176, 2nd floor, 3rd Main Road, Dollars Colony, 4th Phase, JP Nagar, Next to V. M. Ware Office, Bangalore - 560078, Karnataka, India
Private Limited Company

Address for service in India/Attorney address:
ARTHI V., ADVOCATE
NO.90/24,2ND FLOOR, 4TH MAIN, 2ND STAGE, K.H.B.COLONY, BASVESHWARA NAGAR, BANGALORE - 560 079 KARNATAKA , INDIA

Proposed to be Used
CHENNAI
Providing education, teaching and training

SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
Pet Easy

4106211  04/03/2019
VISHAL MAHENDRA DIGHE
C/o Mahendra Digamder Dighe near Katdare Hall, Plot No. 47, Kulgaon Society, Gulmohar Bunglow, Badlapur, Ambarnath Taluka, District Thane, Maharashtra – 421503

Address for service in India/Agents address:
ISHA EKLASPUR
#16/3, ALAGUNDAGI ONI, HUBLI, DHARWAD, KARNATAKA-500028.

Proposed to be Used
MUMBAI
Education in the field of animal welfare; e-publishing of information, videos, text, images articles, blogs, related to all sorts of information pertaining to Animals and Pets included in class 41; Animal Training
TWEAK

4108686  06/03/2019

TWINKLE KHANNA
201, 2nd Floor, Prime Beach, Gandhi Gram Road, Vile Parle (West), Juhu, Mumbai- 400 049.

Individual

Address for service in India/Agents address:
AMIT JAIN
267-271, Kanak Chambers, Office No.10, Kalbadevi Road, Mumbai-400002.

Proposed to be Used
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities included in Class 41.
FUNTURA

4113025  11/03/2019
LULU INTERNATIONAL SHOPPING MALL PRIVATE LIMITED
34/1000, NH 47, EDAPPALLY, KOCHI-682024
INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001

Proposed to be Used
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities.
4115277 12/03/2019
B4U BROADBAND INDIA PRIVATE LIMITED.
Plot No. 114, Road No. 15, Next to SRL Ranbaxy, MIDC, Andheri (East), Mumbai – 400093.

Private Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHAADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
MULTIMEDIA ENTERTAINMENT SERVICES FOR RECORDING, PRODUCTION AND POST-PRODUCTION OF MUSIC, VIDEO, TELEVISION PROGRAMS, ANIMATIONS AND FILMS AND DISTRIBUTION; PROVIDING INFORMATION AND SERVICES IN THE FIELD OF ENTERTAINMENT AND EDUCATION; SPECIAL EFFECTS SERVICES FOR FILMS, AUDIO AND VIDEO; ORGANIZATION, PRESENTATION AND PRODUCTION OF SHOWS, EVENTS AND COMPETITIONS; RENTAL, VIDEO-ON-DEMAND SERVICE AND COMPUTERIZED (INCLUDING ONLINE) RENTAL SERVICES OF FILMS AND OTHER PRERECORDED DISKS; EDUCATION AND ENTERTAINMENT SERVICES FOR PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK (BEING THE PRIORITY SERVICES) ENTERTAINMENT SERVICES, EDUCATIONAL SERVICES, PROVIDING A VIDEO SHARING PORTAL FOR ENTERTAINMENT AND EDUCATION PURPOSES, ENTERTAINMENT AND EDUCATIONAL SERVICES, FEATURING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER GENERATED CONTENT, AUDIO CONTENT, AND RELATED INFORMATION VIA COMPUTER AND COMMUNICATIONS NETWORKS, ENTERTAINMENT AND EDUCATIONAL SERVICES, NAMELY, UPLOADING, DOWNLOADING, CAPTURING, POSTING, SHOWING, EDITING PLAYING STREAMING, VIEWING PREVIEWING DISPLAYING, TAGGING, BLOGGINGS, SHARING, MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET OR OTHER COMPUTER AND COMMUNICATIONS NETWORKS, PROMOTIONAL SERVICES ON BEHALF OF OTHERS, PROMOTIONAL SERVICES IN THE FORM OF ONLINE ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT PUBLISHING SERVICES, HOSTING MULTIMEDIA ENTERTAINMENT AND EDUCATIONAL CONTENT FOR OTHERS, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVATES.
KAAM BHAARI

4115300 12/03/2019
KUNAL ANAND PANDAGLE
13/37, Sant Savata Mali CHS, Akurli Road, Near Lokhandwala Mhada Colony, Kandivali East, Mumbai - 400101
Individual

Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.

Used Since: 01/01/2019

MUMBAI
entertainment, entertainer services, music composition services and song writing
TANATAN

4123103   19/03/2019

TANATAN TALKIES LLP
1308, 13TH FLOOR, ASTON, SUDERVAN COMPLEX, LOKHANDWALA ROAD, ANDHERI (WEST), MUMBAI-400053,
MAHARASHTRA STATE
A LIMITED LIABILITY PARTNER SHIP REGISTERED UNDER LIMITED LIABILITY PARTNERSHIP ACT 2008

Address for service in India/Agents address:
THAKKAR ASSOCIATE.
TRIBHOVAN GIRDHAR NIWAS, BLOCK NO. 25, 1ST FLOOR, L. L. ROAD, VILE PARLE (W), MUMBAI-400 056.

Proposed to be Used
MUMBAY

Entertainment, Television entertainment; Musical entertainment; Radio entertainment; Cinema entertainment; Online entertainment services; Entertainment information services; Animated musical entertainment services; Live entertainment production services; Organization of entertainment competitions; Film production for entertainment purposes; Providing online non-downloadable Television film production; Production of films, radio and television programs; Organization of film festivals, music, radio and television programmes; Theatre entertainment.
4131883  29/03/2019
SATISH RAMESH GONDHALI
A/P : DAFALAPUR, TQ : JATH, DIST. SANGLI - 416404
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; VIDEO PRODUCTION, ADD FILMMAKING, WEDDING
FILMMAKING, SHORT FILMMAKING, COMMERCIAL FILM MAKING, BLOGGING, LITERATURE WORKS, ENTERTAINMENT,
PROFESSIONAL TRAININGS AND WORKSHOPS INCLUDED IN CLASS 41

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
SUR SE SHINE TAK

4132855  29/03/2019

MARICO LIMITED
7th Floor, Grande Palladium, 175 CST Road, Kalina Santa Cruz (East), Mumbai-400098, Maharashtra, India
A Company incorporated and existing under the Indian Companies Act

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Used Since :19/01/2019

MUMBAI

Education; Providing of training; Entertainment; Sporting and cultural activities.
DIGICONTENT LIMITED

Hindustan Times House, 2nd Floor, 18-20, Kasturba Gandhi Marg, New Delhi - 110 001, India
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :04/04/2019

DELHI

Entertainment and Educational services, namely, Providing third party generated information, namely, electronic media, multimedia applications, videos, movies, pictures, images, text, photos, audio, and related information from a website on a wide variety of topics and subjects; Providing online Journals, namely, blogs featuring information on the subject of the above-listed user and third party generated website links; Providing online digital publishing services, namely, video, audio and multimedia entertainment services; Entertainment services, namely, conducting contests; organization of competitions; entertainment services provided by means of a wireless device; wireless application protocol game services;
4163473  01/05/2019
PRASHANT SHUKLA
D-177, GALI NO.-5, NEAR DELHI CONVENT SCHOOL, GANESH NAGAR COMPLEX, NEW DELHI-110092
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Special event planning, Special event planning consultation, Organisation of dance events, Organization of cultural events, Organization of entertainment events, Arranging of musical events, Management of events for sporting clubs, Provision and management of sporting events, Education; Providing of training; Entertainment; Sporting and cultural activities.
3H CATALYST

4178356   16/05/2019

VINOD CARTIC
Sai Krushna Mandir Off Kanakapura Main Road, Hosadoodi Bolare Post, Bangalore South, Bangalore - 560082
Individual

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used

CHENNAI

Education;Education services;Education and training services;Production of educational materials;Arranging of educational seminars;Higher education, academic, linguistic and vocational education and training services;Educational services provided by schools;Educational services provided by academies;Educational services provided by universities;Educational services provided by colleges

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Vinod Cartic
Sai Krushna Mandir Off Kanakapura Main Road, Hosadoodi Bolare Post, Bangalore South, Bangalore - 560082
Individual

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used
To be associated with:
4178356

CHENNAI
Education; Education services; Education and training services; Production of educational materials; Arranging of educational seminars; Higher education, academic, linguistic and vocational education and training services; Educational services provided by schools; Educational services provided by academies; Educational services provided by universities; Educational services provided by colleges

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
AVINASH JAYARAJ SOLE PROPRIETOR OF CREATERZ CANDID STUDIO
F1, B-BLOCK, ENDEE ENCLAVES, VALLALAR STREET, VELAKAL, CHENNAI - 600129
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

**Proposed to be Used**
CHENNAI
Photography services
SRM UNIVERSITY AP AMARAVATI, REP. BY ITS REGISTRAR DR. D.GUNASEKARAN
NEERUKONDA, MANGALAGIRI MANDAL, GUNTUR DISTRICT - 522502, ANDHRA PRADESH, INDIA
AN INDIAN TRUST

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :11/07/2017

CHENNAI
EDUCATION, HIGHER EDUCATION, EDUCATIONAL SERVICES, ACADEMIC EDUCATION SERVICES, PROVIDING EDUCATIONAL COURSES, EDUCATIONAL TRAINING INSTITUTE, EDUCATIONAL SERVICES PROVIDED BY COLLEGES, EDUCATING AT UNIVERSITIES OR COLLEGES, ORGANIZING AND CONDUCTING COLLEGE SPORT COMPETITIONS, PROVIDING COURSES OF INSTRUCTION AT COLLEGE LEVEL, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, INCLUDING IN CLASS 41
RAVINDRA KUMAR
N9, VIJAY VIHAR, UTTAM NAGAR, SOUTH WEST, DELHI
INDIVIDUAL

Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.

Proposed to be Used

DELHI
EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENTM SPORTING AND CULTURAL ACTIVITIES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
THE CARAVAN

4181003  20/05/2019

DELHI PRESS PATRA PRAKASHAN PRIVATE LIMITED
DELHI PRESS BUILDING, E-8, RANI JHANSI ROAD, JHANDEWALA, NEW DELHI-110055, INDIA

ADDRESS FOR SERVICE IN INDIA/AGENTS ADDRESS:
WORLDWIDE REGISTRATION BUREAU,
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

USED SINCE: 01/05/1943

DELHI

SERVICES FOR PUBLICATION OF PRINTED BOOKS, PUBLICATIONS, MAGAZINES, NEWSPAPERS, BROCHURES, LEAFLETS, PAMPHLETS AND BOOKMOBILE SERVICES, PROVIDING ONLINE ELECTRONIC PUBLICATIONS AND NEWSPAPERS, ELECTRONIC ONLINE PUBLICATIONS OF PERIODICALS AND BOOKS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
FRESH FASHION FACE

4181321  20/05/2019

SAI SILKS KALAMANDIR Limited
#6-3-790/8 Flat No 1 Bathina Apartments Ameerpet Hyderabad 500016
Limited Company

Address for service in India/Attorney address:
ASHOK RAM KUMAR
Flat 101, Plot 361, Jyothi Senate, Road No. 24, Jubilee Hills, Hyderabad 500033

Proposed to be Used

CHENNAI

Organising of beauty pageants; conducting beauty pageants and entertainment in the nature of beauty pageants, fashion for entertainment purpose, hosting of fashion show, fashion show featuring music, games shows etc, all including in class 41.
M/S CULTURE KARKHANA (PROPRIETOR MR ARCHISMAN MISRA, S/O MR. UTTIYA MISRA)
52/115, LGF, CHITTARANJAN PARK, NEW DELHI - 110019

PROPRIETORSHIP

Address for service in India/Agents address:
AMIT BAGAI
A-316, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017.

Used Since: 11/06/2017

DELHI
Television programme production, Production of sound and video recordings, Production of sound and music recordings, Production of video and/or sound recordings, Motion picture production, Production of films for entertainment purposes, Production of entertainment in the form of video tapes, Music publishing services, Music publishing and music recording services, Music publishing
FOR THE LOVE OF COFFEE

4182301    21/05/2019
VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO. 41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI - 400049
A INDIAN NATIONAL

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BACHAO

4182838   21/05/2019

MS. SUJATA CHANDRAN
A-6 Krishna, Juhu Road North, Juhu P.O., Mumbai 400 049
Indian Inhabitant

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

Production & direction of cinematographic films, motion picture; editing, recording, dubbing, duplicating & transferring of sound, images, video & data relating to cinematographic films; television & films production; theatre productions; production of music; media & entertainment services; cinema presentations; movie studios; television entertainment; organization of competitions & events, concerts, conferences, arranging awards ceremony; producing, directing, scriptwriting, shows, films & plays; publication of books & texts: providing on-line electronic publications, not downloadable being services included in class 41
Modern India Public School

4183447    22/05/2019
THE AMIR EDUCATION SOCIETY
7/37, SHEIKHWARA, DELHI GATE, OLD FARIDABAD, HARYANA

Society

Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5,SUNLIGHT COLONY-II,ASHRAM,NEW DELHI 110 014,INDIA

Proposed to be Used
DELHI

Educational services; Establishing & running educational institutions & academies; Conducting classes and trainings; conducting distance education and interactive seminars and symposiums; Vocational guidance (education or training advice); Publication of books & texts, publication of electronic books & journals on-line, library services; Organization of educational, cultural, entertainment competitions & shows; Conducting seminars & symposiums, training workshops; Providing awards.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4183452  22/05/2019
SKILLCERT CONSULTANCY PRIVATE LIMITED
#14, Pratiksha Towers, Sec15, Plot 55, Koperkhraine, Navi Mumbai – 400709, Maharashtra
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :25/08/2014
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ACADEMIES [EDUCATION], TEACHING / EDUCATIONAL SERVICES / INSTRUCTION SERVICES, TRAINING SERVICES PROVIDED VIA SIMULATORS, TUTORING, VOCATIONAL RETRAINING, VOCATIONAL GUIDANCE [EDUCATION OR TRAINING ADVICE], ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]
Trade Marks Journal No: 1930, 02/12/2019 Class 41

4183806 22/05/2019
TREND MUSIC PRIVATE LIMITED
Investwell Building Top Floor, 91, G. N. Chetty Road, T. Nagar, Chennai- 600017
A Company incorporated under the companies Act, 2013

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
Entertainment services; dubbing; entertainment information; music composition services; production of music; providing on-line music, not downloadable; orchestra services; radio entertainment; production of radio and television programmes; recording studio services; song writing; rental of sound recordings;
Used Since: 17/08/2000

CHENNAI

Providing entertainment by means of television, radio, cinema, cable television, satellite television and the Internet; entertainment in the nature of on-going television program, television news shows, on-going reality based television program; production, direction and distribution of radio or television programs and motion pictures; film production; Recording studio and television studio services; organisation, presentation and production of shows and live performances; dubbing; provision of non-downloadable films and television programs via pay-per-view television channels; preparation of news, entertainment and documentary programs for broadcasting; audio and video recording and production services; news syndication reporting; news program services; entertainment; sporting and cultural activities
4184012  22/05/2019
MALAYALAM COMMUNICATIONS LIMITED
Kairali Towers, Asan Square, Palayam, University PO, Trivandrum – 695 034, Kerala
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :13/12/2006
CHENNAI
providing entertainment by means of television, radio, cinema, cable television, satellite television and the Internet; entertainment in the nature of on-going television program, television news shows, on-going reality based television program; production, direction and distribution of radio or television programs and motion pictures; film production; recording studio and television studio services; organisation, presentation and production of shows and live performances; dubbing; provision of non-downloadable films and television programs via pay-per-view television channels; preparation of news, entertainment and documentary programs for broadcasting; audio and video recording and production services; news syndication reporting; news program services; entertainment; sporting and cultural activities
4184016    22/05/2019
MALAYALAM COMMUNICATIONS LIMITED
Kairali Towers, Asan Square, Palayam, University PO, Trivandrum – 695 034, Kerala
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :12/03/2015
CHENNAI
publication of electronic newspapers online; news reporting; publication and editing of newspapers; news reporter services in the nature of news analysis and news commentary; multimedia publishing of magazines, journals and newspapers; publication of books, periodical publications, magazines, newspapers and newsletters; news programming services for transmission across the internet; providing news in the nature of current events reporting; electronic publishing services; multimedia publishing; online digital publishing services
HAUTE -FITNESS-

4184188  22/05/2019
AMIT R GOWDA
NO.40/1, CENTURY CORBEL COMMERCIAL, 2ND FLOOR, SAHAKARANAGAR MAIN ROAD, SAHAKARANAGAR,
BANGALORE - 560092, KARNATAKA.
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/01/2014
To be associated with:
2914920
CHENNAI
GYM SERVICES; GYMNASTIC INSTRUCTION; PERSONAL TRAINER SERVICES [FITNESS TRAINING]; CONDUCTING
FITNESS CLASSES; PHYSICAL EDUCATION; PROVIDING FITNESS AND EXERCISE FACILITIES; PROVIDING
INSTRUCTION IN THE FIELD OF PHYSICAL EXERCISE; PROVIDING INFORMATION ABOUT EXERCISE AND FITNESS
FROM A WEBSITE; HEALTH AND FITNESS TRAINING; FITNESS CLUB SERVICES; HEALTH CLUB SERVICES
4184415  23/05/2019
LALIT MOHAN SHARMA
B-906, ORCHID SUBURBIA, KANDIVALI WEST LINK ROAD, DHANUKAR WADI JUNCTION, MUMBAI - 400067,
MAHARASHTRA, INDIA.
ITS SOLE PROPRIETORY COMPANY

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BUNDELIWOOD
4184487  23/05/2019
PRAVEEN YADAV
S/O Dev Singh Yadav, house no 93, berbai Ia'n ps todifatehpur, teh-mauranipur, Berwai, Jhansi(UP)-284204
Film & Multimedia Production Studio
Individual

Proposed to be Used
DELHI
MULTIMEDIA ENTERTAINMENT SERVICES FOR ONLINE AND TELEVISION BROADCASTING, RECORDING, PRODUCTION AND POST-PRODUCTION OF MUSIC, VIDEO, TELEVISION PROGRAMS, ANIMATIONS AND FILMS AND DISTRIBUTION; PROVIDING INFORMATION AND SERVICES IN THE FIELD OF ENTERTAINMENT AND EDUCATION; SPECIAL EFFECTS SERVICES FOR FILMS, AUDIO AND VIDEO; ORGANIZATION, PRESENTATION AND PRODUCTION OF SHOWS, EVENTS AND COMPETITIONS; RENTAL, VIDEO-ON-DEMAND SERVICE AND COMPUTERIZED (INCLUDING ONLINE) RENTAL SERVICES OF FILMS AND OTHER PRERECORDED DISKS; EDUCATION AND ENTERTAINMENT SERVICES FOR PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER THE INTERNET OR OTHER COMMUNICATIONS NETWORK (BEING THE PRIORITY SERVICES) ENTERTAINMENT SERVICES, EDUCATIONAL SERVICES, PROVIDING A VIDEO SHARING PORTAL FOR ENTERTAINMENT AND EDUCATION PURPOSES, ENTERTAINMENT AND EDUCATIONAL SERVICES, FEATURING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER-GENERATED CONTENT, AUDIO CONTENT, AND RELATED INFORMATION VIA COMPUTER AND COMMUNICATIONS NETWORKS, ENTERTAINMENT AND EDUCATIONAL SERVICES, NAMELY, UPLOADING, DOWNLOADING, CAPTURING, POSTING, SHOWING, EDITING PLAYING STREAMING, VIEWING PREVIEWING DISPLAYING, TAGGING, BLOGGINGS, SHARING, MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, GAMES, USER GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET OR OTHER COMPUTER AND COMMUNICATIONS NETWORKS, ONLINE ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT AND EDUCATION, DIGITAL VIDEO, AUDIO AND MULTIMEDIA ENTERTAINMENT PUBLISHING SERVICES, HOSTING MULTIMEDIA ENTERTAINMENT AND EDUCATIONAL CONTENT FOR OTHERS, PROVIDING OF TRAINING, SPORTING AND CULTURAL ACTIVATES.
4184502    23/05/2019
WEALTHWISER CONSULTANT PRIVATE LIMITED
E-43/1 Okhla Phase II New Delhi South Delhi DL 110020 IN
Company
Service Providers
Address for service in India/Attorney address:
SUMIT GROVER
B-186, second floor, west patel nagar, new delhi-110008
Proposed to be Used
DELHI
Education and providing of training
RAHUL KUMAR
H. NO. 9/823, GALI NO 3, SUBHASH MOHALLA, GANDHI NAGAR, EAST DELHI 110031
INDIVIDUAL

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI

health club services [health and fitness training], conducting fitness classes,
ARTI AWASTHI
Biranchi Narayan Mandir Marg, Mahamayapara Ward, Bramhpuri, Raipur 492001
An Individual
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062
Proposed to be Used
MUMBAI
PROVIDING TALLY EDUCATION AND BASIC COMPUTER TRAINING
- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4184835  23/05/2019
XELLENTRO CONSULTING SERVICES LLP
House No. 357, 6th Main, Koramangala Block I, Bangalore 560034
Limited Liability Partnership

Address for service in India/Agents address:
ITAG BUSINESS SOLUTIONS LTD.
83/1, BELIAGHATA MAIN ROAD (E M BYEPASS CROSSING), SHUBHAM PLAZA, KOLKATA 700 010, W.B., INDIA.

Used Since: 01/10/2012

CHENNAI
Training on various IT related to corporates and individuals including international certification training and examination.
4184841 23/05/2019
SNEHAL SHARDUL
F- 7/8, RSM CHS, DINDAYAL NAGAR, OPP. SAMBHAJI PARK, NEAR LAXMIBAI HIGH SCHOOL, MULUND EAST, MUMBAI-400081
INDIVIDUAL

Address for service in India/Agents address:
RAJESHRREE BHUVANESH DESAI
603/C-2, Highland Park, Mulund Colony Road, Mulund(West), Mumbai-400082.

Proposed to be Used
MUMBAI
Description: online publication of electronic books and journals, publication of texts, other than publicity texts, publication of books, translation, writing of texts,
4186195   24/05/2019
MOHAMMAD ARSAD S/O MOHAMMAD ASLAM
50, SANJAY NAGAR-C, 200 FIT ROAD, JHOTWARA, JAIPUR, RAJASTHAN- 302012
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

education providing of training entertainment sporting and cultural activities in class 41
TIMES NETWORK INDIA ECONOMIC CONCLAVE

4186370    24/05/2019

BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
An Indian company within the meaning of the Companies Act, 2013

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :29/11/2013

DELHI

Entertainment services radio and television entertainment, television & radio programs, music production, cultural activities, arranging and conducting music programs, video and audiotapes and compact discs editing and production, TV, cinema and theatre facilities, film, movie studios, music composition and recording studio services, music halls, movie studios, orchestra services, presentation of live performances, organization of shows, music publication, and education.
4186372  24/05/2019
BENNETT, COLEMAN & COMPANY LIMITED
7, Bahadurshah Zafar Marg, New Delhi- 110103
An Indian company within the meaning of the Companies Act, 2013
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since : 29/11/2013
DELHI
Entertainment services radio and television entertainment, television & radio programs, music production, cultural activities, arranging and conducting music programs, video and audiotapes and compact discs editing and production, TV, cinema and theatre facilities, film, movie studios, music composition and recording studio services, music halls, movie studios, orchestra services, presentation of live performances, organization of shows, music publication, and education.
4186398  24/05/2019
IOD FOUNDATION
M-56/A,3rd Floor , Greater Kailash Part-II (Market) New Delhi – 110048, India
Registered Society

Address for service in India/Agents address:
HARPREET OBEROI
81, NATIONAL PARK, LAJPAT NAGAR-4 NEW DELHI-110024
Used Since :10/05/2019

DELHI
Conducting seminars; Conducting of seminars; Conducting training seminars
4186425  24/05/2019
MRS. DEEPTI ROTITHOR-ATHAWALE TRADING AS: COMICS AND BRICS CAFE
401, PARMESH PLAZA, NEAR HATTI GANPATI, SADASHIV PETH, PUNE- 411030, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
LIBRARY SERVICES & RENTAL OF MEDIA
SHIKSHANMITRA

4186426  24/05/2019

MR. SHAHAJI SHAHU DHENGALE TRADING AS: KAVERI PUBLICATION SHIKSHAN MITRA
S. NO. 58, HISSA NO. A/1 AND 2, KALPATARU ANJANI NAGAR, KATRAJ, PUNE- 411046, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :29/03/2019

MUMBAI
SERVICES FOR THE PUBLICATION OF MAGAZINE, CALENDER AND BOOKS
BHATT KICKING
4186491  24/05/2019
ETERNAL SUNSHINE PRODUCTIONS PRIVATE LIMITED.
BH-175, Salt Lake Sector-1, Kolkata, North 24.
A Company incorporated under Indian Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
KOLKATA
Entertainment services for sharing audio and video recordings, providing online videos, not downloadable; digital video, audio and multimedia entertainment publishing services; on-line publication of journals or diaries [blog services]; audio, video and multimedia production, and photography; providing movie, television and music video entertainment via an interactive web site; providing education in the field of art rendered through video conferencing; providing online educational classes via a live video chat; personal fitness training; provision of information on fitness training via an online portal, conducting training sessions on physical fitness online, providing health club and gymnasium services, entertainment in the nature of gymnastic performances, organising gymnastics events, provision of educational courses in the field of diet and health care, being services included in class 41.
ELITE11

4186505 24/05/2019

ROHAN MADHOK
Amrit Smriti, Ganga Pradushan Board, Bhagwanpur, Varanasi
A private individual.

Address for service in India/Attorney address:
RAHUL DUBEY
B-71 Manavsthali Apartments, Vasundhra Enclave Delhi 110096
Used Since: 11/12/2015

DELHI

Educational Services; Preparation of Competitive Examination; Coaching for Entrance Examination; Preparation of Educational services, namely, providing workshops and seminars in the fields of Competitive Examinations; Information and Distribution of course material in connection therewith; Education services, namely, developing, arranging and conducting Educational Programs and providing courses of instruction in the fields of Competitive Examination; Preparation of Educational Courses and Examination; School Education; Preparation for School Education.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TALENTDEKHO
HOUSE NO. 107 WARD NO.-00, GRAM JUNWANI KALA, TEHSIL SIHORA, JUNWANI KALAN
Proprietorship-small enterprise

Address for service in India/Agents address:
AMIT JAIN.
G-10, SATYAM PLAZA COMPLEX, CIVIL LINES, NEAR HOSPITAL, GURGAON 122001, HARYANA.

Used Since : 15/07/2017

MUMBAI

entertainer services, entertainment information, film production, other than advertising films, Television entertainment, Live entertainment, Theatre entertainment, Entertainment agency services, On-line entertainment exclusively covered under class 41, Entertainment club services, Video entertainment services, Musical entertainment, Cinema entertainment, Videotaping, Video editing, Presentation of dramas, Performance of dance, music and drama, Artistic management of performing artists, Modeling for artists, arranging and conducting of concerts, rental of lighting apparatus for theatrical sets or television studios, providing on-line electronic publications, not downloadable, providing on-line music, not downloadable, providing on-line videos, not downloadable, movie studios, organization of competitions [education or entertainment], Organization of shows, organization of fashion shows for entertainment purposes, presentation of live performances, publication of electronic books and journals on-line, production of radio and television programmes, scriptwriting services, arranging and conducting of workshops [training], Artistic direction of performing artists. All above exclusively covered under class 41.
4186733 24/05/2019
RAGHVENDRA SINGH TOMAR
KHERIYA HOUSE, H.NO-1, MOUNT VIEW VILLA, HILL CREST COLONY ROAD, CHUNNA BHATTI, BHOPAL-462016 (M.P.)
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Education, providing of training, entertainment, sporting and cultural activities
AEROSTAR AVIATION TRAINING INSTITUTE

4187093  25/05/2019

UJJWAL V. JOSHI
THE EMPORIA, OFFICE NO.37, NANA MAVA, KALAWAD ROAD, RAJKOT - 360005, GUJARAT, INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since : 15/04/2019

AHMEDABAD

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4187426    25/05/2019
PRABAKARAN SRINIVASAN
3/158,THIRUCHENGODU MAIN ROAD, VASANTHAPURAM, Nadandai, Namakkal, Tamil Nadu - 637206
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Educational consultancy, Career counselling .
SWAMI VIDYANAND
J-1/F 27, Khirki Extension, Second Floor, Malviya Nagar, New Delhi-110017
Sole Proprietor

Address for service in India/Agents address:
SWATI MITTAL
53/6, 3RD FLOOR, OLD RAJINDER NAGAR, NEW DELHI-110060.
Used Since :27/04/2019

DELHI
Providing information relating to physical training via an online web site; Providing information relating to physical exercises via an on-line web site; Providing information about exercise and fitness from a web site; Providing an Internet website portal featuring entertainment news and information specifically in the field of Yoga; Providing news and information via an Internet web site in the field of Yoga; Providing sports news and information in the field of Yoga; Providing on-line newsletters in the field of Yoga; Providing on-line publications, not downloadable, in the nature of news articles; Providing online newsletters in the fields of sports entertainment; Publication of electronic newspapers accessible via a global computer network
4187800    26/05/2019
ANKIT BHATI
Nitin Balram Nivas Village Bisnoli
individual

Address for service in India/Attorney address:
VIRENDRA KUMAR
Advocate Virendra Kumar Chamber No. 759 Distt. & Session Court Surajpur

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; COACHING CENTRE, SCHOOLS, TUITION, ENTERTAINMENT; SPORTING AND CUKURAL ACTIVITIES

- This is condition of registration that both/all labels shall be used together.
4187835  25/05/2019
RITA SHARMA
HOUSE NO. 17, VILLAGE BHAYANGI, NEAR GOVT. PRIMARY SCHOOL, POST-KHATAULI, DISTT. MUZAFFARNAGAR,
UTTAR PRADESH 251201
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
4188557  27/05/2019
KARAN GURNANI
New English High School, Front Building, Side A, Netaji Chowk, Ulhasnagar 421057
Individual
Address for service in India/Attorney address:
RAKSHA JAIN
306, Tower 2, Runwal Greens, Mulund Goregaon Link Road, Mulund West, Mumbai 400078
Used Since : 14/01/2019
MUMBAI
Coaching classes; online teaching & tutorials & trainings; online library services; conducting online tests; providing information about online education; online publication of electronic books; being services included in class 41
4188745  27/05/2019

VIHAAN AGARWAL
19, OLOF Palme Marg , Vasant Vihar New Delhi-110057
SOLE PROPRIETOR

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :12/07/2018

DELHI
Event and seminar organization, Conducting entertainment and educational events, cultural events, live sports events, entertainment and cultural activities, event planning consultation, providing online training seminars.
4188852  27/05/2019
KRUTI SHAH TRADING AS KRUVISHA EDUCARE
701, Shiv Simiran Chs, Plot No.: 104, Sector – 11, Koper Khairane, Navi Mumbai :- 400709, Maharashtra
An Indian national

Address for service in India/Attorney address:
CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used
MUMBAI
EDUCATIONAL SERVICES; ESTABLISHING AND RUNNING EDUCATIONAL INSTITUTIONS AND ACADEMIES; CONDUCTING CLASSES AND TRAINING ONLINE; CONDUCTING DISTANCE EDUCATION AND INTERACTIVE SEMINARS AND SYMPOSIUMS ONLINE; VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); PUBLICATION OF BOOKS AND TEXTS, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ON-LINE, LIBRARY SERVICES; ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS AND SHOWS; CONDUCTING SEMINARS AND SYMPOSIUMS, TRAINING WORKSHOPS; PROVIDING AWARDS INCLUDED IN CLASS 41
4189767   28/05/2019
RAJIV LODHA
1, BRITISH INDIA STREET, ROOM 702, KOLKATA-700069
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities

THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
LMS

4190042  28/05/2019

AJIT ABAJI WADJE
402 Manisha Annexe Tata Colony Mulund East - 400081
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Providing online information in the field of education.
4190340   29/05/2019
KRITARA ENTERPRISES PRIVATE LIMITED
B-153, East of Kailash, New Delhi-110065.
A Private Limited Company

Address for service in India/Attorney address:
EXPERT INTELLECT
208, GANGOTRI APARTMENT, POCKET-1, SECTOR 12, DWARKA, NEW DELHI-110078

Proposed to be Used

DELHI
Entertainment Services; Radio and Television Entertainment; Production of Music; Musical Entertainment; Music Recording; Music Performance Services; Video Entertainment Services; Production of Sound and Music Recordings; Audio and Video Recording Services; Music Concert Services; Live Music Shows; Arranging of Musical Events; Live Performances By A Musical Band; Conducting of Entertainment Events; Music Videos; Arranging of Visual Entertainment; Audio and Video Production.
4214993  24/06/2019
SANKAL JAGRUKTA SANSTHA
trading as ;SANKALP JAGRUKTA SANSTHAN
104/18, SISAMAU BADA CHAURAHA KANPUR, PIN-208012, U.P. INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.

Proposed to be Used
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4261606    09/08/2019

NH-ISAC, INC.
226 North Nova Road, #391, Ormond Beach, Florida 32174, United States of America
A corporation of the state of Florida

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since: 01/01/2019

DELHI
Educational services, namely, conducting conferences, webinars and workshops in the field of cyber and physical security threats, vulnerabilities, risks and events faced by the health services industry and distribution of course material in connection therewith.
4268964    20/08/2019
ANOPCHAND TILOKCHAND
trading as ;ANOPCHAND TILOKCHAND ORNAMENTS
SADAR BAZAR, RAIPUR CHATTISAGARH INDIA
Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
4309975  01/10/2019
MEHAK RAHUL CHAUDHRY
1922A, THE MAGNOLIAS DLF GOLF LINKS GOLF COURSE ROAD GURUGRAM-122009
An Indian National
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Used Since :30/09/2019

DELHI
Conducting exercise and fitness classes; entertainment services; conducting training classes, workshops and events all in relation to yoga and dance.
LEENA NILESH PATEL
2103/31, Matoshree, Rukmini Nagar, Kolhapur -416005.
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
EVENT MANAGEMENT, PRESENTATION OF LIVE PERFORMANCES, ARRANGING BEAUTY CONTESTS; EDUCATIONAL SERVICES; VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE); ARRANGING & CONDUCTING COLLOQUIUMS, SEMINARS, CONFERENCES, SYMPOSIA, TRAINING WORKSHOPS; ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS & SHOWS; EDUCATIONAL ACADEMIES; SCHOOLS; TEACHING, ARRANGING & CONDUCTING TUITION; PUBLICATION OF BOOKS & ELECTRONIC BOOKS, JOURNALS ONLINE.
4317107    10/10/2019
INDIAN SCHOOL OF BUSINESS
ISB Road, Gachibowli, Hyderabad -500111
Section 8 company(NGO)

Address for service in India/Agents address:
AKSHITA SURANA
3-5-141/e/1, Flat No.301 & 302, Rukmini Apartments, Eden Bagh, Ramkoti, Hyderabad-500027,Telengana.
Used Since :27/09/2019

To be associated with:
1263311

CHENNAI
Class 41 in respect of Education ,Centre for providing Education, Providing of Training of data sciences activities including Education Information, Career Counseling, Libraries, Competitive Exams through Personal, Group, Class, Institute, Postal as well as Distance Learning and Publishing the same through all Media's like Magazines, Books, CD., Audio/Video Cassettes, News Letter, Internet including Colleges, University, Academics, Correspondence Courses, Technical Education, Medical Education, Online Course, Publication of Books, Publication of Journals and Publication of Texts included in class 41
4319299    13/10/2019
KAPIL SHARMA
33/19B/8G Lohiya nagar, Balkeshwar, Agra- 282005
Individual
Address for service in India/Attorney address:
VIJAY KUMAR GUPTA
S-99,SECOND FLOOR SUNDER BLOCK SHAKARPUR DELHI-110092
Proposed to be Used
DELHI
MODELING, PHOTOGRAPHY INCLUDING FASHION PHOTOGRAPHY, STOCK PHOTOGRAPHY, VIDEOGRAPHY, ORGANISATION OF CULTURAL AND SPORTING ACTIVITIES INCLUDING FASHION SHOW.
Trade Marks Journal No: 1930, 02/12/2019 Class 41

DEEPAK KUMAR
B-23, Premier Complex, Mangli Nichi, Chandigarh Road, Ludhiana, Punjab - 141123
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Education; providing of training; entertainment; sporting and cultural activities
4320140  14/10/2019
MANISH HEMCHANDRA DESAI (SOLE PROPRIETOR OF WIRELESS CABLE)
Sai Chhaya Bungalow, Station Road Bardoli, Surat-394601, Gujarat, India
Sole Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities Under Class “41”
4320306  14/10/2019
AWFIS SPACE SOLUTIONS PRIVATE LIMITED
A - 16, FIRST FLOOR, ARUNA ASAF ALI MARG, QUTUB INSTITUTIONAL AREA, NEW DELHI - 110076
Private Limited Company
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :07/03/2018
To be associated with:
2959491, 2959503, 2959507
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES, INFORMATION RELATING TO EDUCATION AND ENTERTAINMENT PROVIDED ONLINE FROM COMPUTER DATABASE OR THE INTERNET;
Trade Marks Journal No: 1930 , 02/12/2019 Class 41

NARYAN SINGH PROPRIETOR OF CULTIVO CELEBRITY MANAGEMENT
4F-05, MAHIMA TRINITY, SWEJ FARM, NEW SANGANER ROAD, SODALA, JAIPUR, (RAJ)
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
MUSICAL ENTERTAINMENT, LIVE ENTERTAINMENT, ON-LINE ENTERTAINMENT, ORGANISING OF ENTERTAINMENT,
ARRANGING OF MUSICAL EVENTS, TV. ENTERTAINMENT SERVICES, WEDDING CELEBRATION CONCERT BOOKING,
CONCERT SERVICES, ORGANIZATION OF ENTERTAINMENT EVENTS, PROVIDING SERVICES OF CELEBRITY EVENT
MANAGEMENT, EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
INCLUDED IN CLASS 41.
4320920   15/10/2019
FUROR TECHNOLOGIES PVT. LTD.
J-5, BASEMENT, E.V. NAGAR, PARK STREET, MAYUR VIHAR PHASE-II, NEW DELHI
BODY INCORPORATE (PVT. LTD. COMPANY)
Address for service in India/Attorney address:
ADV DEEPAK GUPTA
XPRESS CONSULTANCY, J-5(BASEMENT), E.V. NAGAR, PARK STREET, MAYUR VIHAR, PHASE-II, NEW DELHI-110091
Used Since:29/09/2018
DELHI
AMUSEMENT PARKS, MOVIE THEATRE PRESENTATION, CLUB SERVICES(ENTERTAINMENT), CONDUCTING OF CONCERTS, HOLIDAY CAMP SERVICES(ENTERTAINMENT), PARTY PLANNING(ENTERTAINMENT), PRESENTATION OF LIVE PERFORMANCES, LIVE ENTERTAINMENT
VARIJA LIFESTYLES PVT. LTD.
H. NO.-87, 3RD FLOOR, BLOCK-AE, LANDMARK MTNL OFFICE, SHALIMAR BAGH, NEW DELHI-110088.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

PROPOSED TO BE USED

DELHI
Arranging, Organizing, Conducting, and Hosting of Workshops & Events; Entertainment Services; Social & Educational Events; Event Management; Competitions, Concerts, Conferences, Workshops, Cultural and Sporting Events; Live Performances; Sports Events & Cultural Activities, Providing of Education & Training.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS
4321354 15/10/2019
AL HASHEMI FOUNDATION
EP 6/110B, ATHIPPATTA, EDAYUR P.O, VALANCHERY (VIA), MALAPPURAM DISTRICT, KERALA
Trust
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since :01/04/2013
CHENNAI
Education; providing of training; entertainment; sporting and cultural activities.
4321399  15/10/2019
KEVIN PARESHBHAI RAJODIYA
405, RAJLAXMI COMLEX B, BEHIND KANTARESHWAR MANDIR, KATARGAM ROAD, SURAT CITY, SURAT, GUJARAT-395004
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities
THE NORTHWOOD FILMS
U.P.O. DHANDRA DISTT., LUDHIANA-141116 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2019

DELHI
Entertainment services in the nature of live visual and audio performances, and musical, variety, news and comedy shows, Providing entertainment by means of television, radio, cinema, cable television, satellite television and the Internet, Arranging of film events, musical events, cultural and sporting events and live entertainment events, Conducting of live entertainment events and film festivals, Amusement services & Sound recording services included in Class-41.
4321535    15/10/2019
EDSIX BRAIN LAB PVT LTD
#1H Module #8, 1st floor, IT Research Park, Kanagam, Taramani, Chennai, Tamilnadu, 600113, India.
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

CHENNAI
Entertainment in the nature of animated and live action television series; Education services; Publication of books; Publication of periodicals; Publication of magazines; Organization of educational shows; Multimedia learning; Multimedia publishing of video games; Multimedia publishing relating to games; Publication of multimedia material online; Multimedia publishing of electronic publications; Organization of games; Organization of games and competitions; Providing entertainment; Television entertainment; Radio entertainment; Online entertainment services; Interactive entertainment services; Audio entertainment services; Musical entertainment services; Education and entertainment services; Providing online video games [entertainment services]; Providing online comic strips, not downloadable; Providing online comic books, not downloadable; Providing online comic books and graphic novels, not downloadable; Organization of shows; Organization of educational shows; Organization of entertainment shows.
EDSIX BRAIN LAB PVT LTD
#1H Module #8, 1st floor, IIT Research Park, Kanagam, Taramani, Chennai, Tamilnadu, 600113, India.
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:

PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

CHENNAI

Entertainment in the nature of animated and live action television series; Education services; Publication of books; Publication of periodicals; Publication of magazines; Organization of educational shows; Multimedia learning; Multimedia publishing of video games; Multimedia publishing relating to games; Publication of multimedia material online; Multimedia publishing of electronic publications; Organization of games; Organization of games and competitions; Providing entertainment; Television entertainment; Radio entertainment; Online entertainment services; Interactive entertainment services; Audio entertainment services; Musical entertainment services; Education and entertainment services; Providing online video games [entertainment services]; Providing online comic strips, not downloadable; Providing online comic books, not downloadable; Providing online comic books and graphic novels, not downloadable; Organization of shows; Organization of educational shows; Organization of entertainment shows.
Trade Marks Journal No: 1930, 02/12/2019

KHUSHBOO SINGH
SUKHDEO BHAWAN, 1ST FLOOR, OPP-A-84, PC COLONY ROAD, KANKARBAGH, PATNA
PROPRIETORSHIP

Address for service in India/Attorney address:
GOURAV GUNJAN
103, JAGAT TRADE CENTRE, PATNA-1

Proposed to be Used
KOLKATA
SCHOOL AND EDUCATIONAL SERVICE
4322211 16/10/2019
ANJANI KUMAR BHARDWAJ
301, GAYATRI ENCLAVE, 5-C/9, MANNA SINGH LANE, NORTH S. K. PURI, PATNA, BIHAR, PIN - 800013 INDIA
SOLE PROPRIETORSHIP FIRM [ORGANIC KIDS PRE-SCHOOL]

Address for service in India/Attorney address:
TSIP WORLDWIDE
G-1, Shyam Kishori Homes, Behind: Hotel Rajasthan, Frazer Road, Patna, Bihar, PIN - 800001

Proposed to be Used
KOLKATA
ACADEMIC EDUCATION SERVICE, TEACHING, SPORTS COACHING, PERSONAL COACHING
4322419  16/10/2019
MOHAMED FATHAN ALI
No 36, Sucharita Apartment, Ground floor, Harries Road, Benson Town, Bangalore - 560046
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI

Education and training services
4323241  17/10/2019
SUMIT KUMAR SALAMPURIA
trading as ;SUMIT KUMAR SALAMPURIA
59,UPPER CLIV ROAD,SARAI CHOWK,JAGDISHPUR,BHAGALPUR-812002,ODISHA,INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
R. SINGH & ASSOCIATES
"HASTINGS CHAMBERS",7C,KIRAN SHANKAR ROY ROAD,2ND FLOOR,ROOM NO.15,KOLKATA 700 001,WEST
BENGAL,INDIA

Proposed to be Used
KOLKATA
EDUCATIONAL SERVICES, TEACHING INSTITUTE AND SCHOOL SERVICES INCLUDED IN CLASS 41
4323394    17/10/2019
Devdutt Pattanaik and Nidhi Jain Seth
360 D, Udyog Vihar, Phase 6, Sector-37, Gurgaon 122001, Haryana
Indian Nationals

Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016

Proposed to be Used
DELHI
Providing on-line card games, on-line game services.
4323692  17/10/2019
YUTI KUNAL JHAVERI
193B, Heera Panna CHS, Bhulabhai Desai Road, Mumbai - 400026
Individual
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :05/12/2018
MUMBAI
BOOK PUBLISHING, EDUCATION, PUBLICATION OF EDUCATIONAL MATERIALS, CONDUCTING WORKSHOPS, TRAINING
4323812  17/10/2019

FAIZAN SHAIKH
S-382, 3rd FLOOR, PANCHSHEEL PARK, NEW DELHI - 110017
Individual

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used

DELHI

Artist Management for Comedians, Musicians, Digital Influencers, Record Label, Publication Of Editorial Content (video/audio/text) on Sites Accessible Via A Global Computer Network, Music & Entertainment Event, Concert, Festival, Performance, Theatres, Entertainment By Intellectual Properties, TV & Television Production, Film/Audio Production
4323873    17/10/2019
ANAND KUMAR OJHA
No.349, SAKTHI TOWER, A-BLOCK, FLAT No.201, 2nd FLOOR, MRH ROAD, MADHAVARAM, OPP : CSI ARUL CHURCH, CHENNAI - 600060
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Sports club services; Provision of sporting club facilities; Motorcycle riding instruction; Club services [entertainment or education]; Entertainer services; Entertainment information; Photography INCLUDED IN CLASS 41
4323958  17/10/2019
BHISHMA RAJIV SAGAR
314 UNIQUE INDUSTRIAL ESTATE ,TWIN TOWER LANE , PRABHADEVI MUMBAI - 400026
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Organisation of entertainment events, Organization of cultural events, Arranging of film events, musical events, cultural and sporting events and live entertainment events
4323995  17/10/2019
AJURA ENTERPRISES (PROPRIETOR: ADITI GARG)
C 1401 Panchsheel Heights, Mahavir Nagar, Kandivali West, Mumbai - 400067, Maharashtra
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 11/10/2019
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4324001   17/10/2019
RUDRAPRATAPSINH RANA PROPRIETOR OF IMAGE MAKER
82. RAJLAKSHMI SOCIETY 5, KOTHARIYA ROAD, HARI GHAVA MARG, RAJKOT - 360002
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities
4324059  17/10/2019  
JIVRAJBHAI BHIKHABHAI AAL  
11-K, RABARI VAS, NEAR GOGA MAHARAJ TEMPLE, UMEDPURA, BANASKANTHA – 385 566 (GUJARAT) INDIA.  
AN INDIVIDUAL  

Address for service in India/Attorney address:  
TRADESsafe  
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA  

Proposed to be Used  
AHMEDABAD  

Education; Providing of training; Entertainment; Sporting and cultural activities.
4324330 18/10/2019
GROINFY BUSINESS SOLUTIONS PRIVATE LIMITED
trading as ;GROINFY BUSINESS SOLUTIONS PRIVATE LIMITED
A-121, BASEMENT DAYANAND COLONY, LAJPAT NAGAR-IV, NEW DELHI-110024, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
AUDIO, VIDEO AND MULTIMEDIA PRODUCTION AND PHOTOGRAPHY
4324414   18/10/2019
JYOTHI MISHRA PROPRIETOR OF LEADELAN
HOUSE NO. 12 , FIRST FLOOR ,SECTOR FIVE PART THREE,NEAR XION INTERNATIONAL SCHOOL ,GURUGRAM - 122001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
4324720  18/10/2019
MARTIN LUTHER KING,M.V
trading as ;MATZ CREATIONS
NO.2/978, KESAVEN FOUNDATION,RAJESWARI NAGAR 3RD STREET, SUNNAMBU
KOLATHUR, KOVILAMBAKKAM, CHENNAI-600117. TAMILNADU, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
DAMODARAN MANAGEMENT CONSULTANTS
PLOT NO.3098, TNHB, NEAR OLD COLLECTOR OFFICE COMPLEX, TIRUVALLUR - 602 001, TIRUVALLUR, TAMIL
NADU, INDIA
Used Since :20/04/2018
CHENNAI
EDUCATION, ENTERTAINMENT AND TRAINING SERVICES.
4324832  18/10/2019

NAVNEET JAIN
hno.B4/41 jain street, faridkot Teh. faridkot., Punjab
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI

EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
Used Since:10/02/2017

DELHI
Providing education; conducting seminars, conferences, events, exhibitions in the area of interior design, architecture, and related retail businesses; online education services; publishing of printing matter and educational books relating to interior design and architecture materials; imparting knowledge on retail businesses related to architectural materials and interior designing Arranging, conducting and organization of training workshops Arranging and conducting award ceremonies; organisation of competition and award; providing recognition by way of awards to demonstrate excellence in the field of interior design and architecture
4325158   18/10/2019
BANNIMATTI SAVITHRI SOLE PROPRIETOR OF KICKMAC SOLUTIONS
1ST FLOOR, NO 19 KATHA NO 207, KIADB MAIN ROAD CHOKKASANDRA, BANGALORE, KARNATAKA -560057
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Gym services, Providing gymnasium facilities, Providing gymnastics camp services [entertainment or education] to underprivileged persons for charitable purposes
4325165   18/10/2019
MOHANA PRIYA V
3/378 DARGAH ROAD, GRANITE FACTORY BACKSIDE SATHYANAYANA SAW MILL, SANYASIGUNDU, SALEM, TAMIL NADU - 636015
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Photography services
4325201  18/10/2019
ALTRIGA EDUCATION DEVELOPMENT LLP
C/O Vansh Lal, Naar Radha Krishn MA., Rukmini Bhawan,Murdhawa Renukoot,Sonbhadra,Sonbhadra,Uttar Pradesh,231217
Limited Liability Partnership
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 13/08/2019
DELHI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4325211   18/10/2019
BHARATKUMAR BHANARAMJI CHOUDHARI
Flat No.2,Hastinapur,S.No.9/16B,Vedant Nagari,Vishakha Society,Near Vedant Manglam,Karvenagar,Pune 411052.
Individual

Address for service in India/Agents address:
JAMIR NAZIR SHAIKH
FLAT NO.103, SAI SHREE SOCIETY(SHELKE"S ACADEMY BUILDING), 937, SHUKRAWAR PETH, NEAR MAMLEDAR KACHERI, PUNE-411002.

Proposed to be Used
MUMBAI
Entertainment
JUNGLEE
4325306  18/10/2019
JUNGLEE GAMES INDIA PRIVATE LIMITED
55, 2 ND FLOOR, LANE – 2, WESTEND MARG, SAIDULLAJAB, NEAR SAKET METRO, NEW DELHI - 110030
Private Limited Company
Address for service in India/Attorney address:
SUBHASH BHUTORIA  
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :01/02/2010
To be associated with:
2670646
DELHI
Entertainment Services, Providing Online Computer Games; Providing Online Information and magazines, not downloadable, featuring information in the field of computer games; organisation of games and competitions; organisation and provisions of games and competitions via the internet; organisation and presentation of shows, competitions, games, concerts and entertainment events; Publication of multimedia material online relating to books, magazines journals, software and games.
4325582   19/10/2019
JALAJ AGARWAL
A-3/25, Sector-5, Rohini, New Delhi-110085
Sole Proprietor

Address for service in India/Attorney address:
KUSHAL SHARMA
Ch. No.717, Western Wing, Tis Hazari, Delhi-110054

Proposed to be Used
DELHI

personal trainer services, conducting fitness classes and health club services [[health and fitness training]]
GAURAV GARG
155 Pocket-1, Jasola Vihar, New Delhi - 110025
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Training services, Educational consultancy, Consultancy services relating to education, Consultancy services relating to training.
Trade Marks Journal No: 1930 ,  02/12/2019           Class 41

NAVNEET KAUR CHHABRA
S601, SATYA GREEN APARTMENT, SIR MV LAYOUT, TINDLU, SONAPPA LAYOUT, BENGALURU, KARNATAKA 560097

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4326017    19/10/2019
M/S VEE ESS INTEGRATED PRIVATE LIMITED
SCO 293,2nd FLOOR 35-D,CHANDIGARH(U.T.)
BODY INCORPORATION

Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/06/2019

DELHI
TEACHING OF BEAUTY SKILLS, ARRANGING AND CONDUCTING OF BEAUTY CONTESTS, EDUCATIONAL SERVICES PROVIDED BY BEAUTY SCHOOLS, BEAUTY ARTS INSTRUCTION, VOCATIONAL TRAINING, HEALTH AND FITNESS CLUB SERVICES, PROVISION OF EDUCATIONAL COURSES IN THE FIELD OF DIET AND HEALTH CARE, BEAUTY SCHOOL SERVICES, EDUCATION SERVICES, EDUCATION EXAMINATIONS, ENTERTAINMENT, SPORTS AND CULTURAL ACTIVITIES, ENGLISH AND FOREIGN LANGUAGE SPEAKING COURSES INCLUDED IN CLASS 41
4326093  19/10/2019
SARABJEET KAUR
W/O HEERA SINGH VILLAGE BHULLAR TARN-TARAN PUNJAB-143401
MUSIC & ENTERTAINMENT
ACTIVE PROPRIETORSHIP
Proposed to be Used
DELHI
ENTERTAINMENT SERVICES UNDER CLASS 41
4326304  21/10/2019

CHANDRAKANT SUMAN
B-528 Dudhichua Sector-B Colony, Singrauli (Madhya Pradesh) Pin Code - 486888
Individual

Address for service in India/Attorney address:
DIVYA AWASTHI
RZ 322, Vishnu Garden, Street NO. 13, Khyala, New Delhi-110018
Used Since :23/04/2019

MUMBAI

AUDIO AND VIDEO RECORDING SERVICES, PRODUCTION OF AUDIO, VIDEO, MULTIMEDIA, PHOTOGRAPHY, MUSIC,
MUSIC VIDEOS, VIDEO FILM, EDITING (VIDEO TAPE), MUSIC COMPOSITION SERVICES, PROVIDING ONLINE MUSIC,
CONDUCTING MUSIC PROGRAMMES INCLUDED AS CLASS 41
TRAMSEB LEARNING SOLUTIONS PRIVATE LIMITED
Pl- 68/4+5, Viman Nagar Fl- 302, Viman Elegance, Pune, Maharashtra-411014
Private Limited Company
Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058
Used Since :09/07/2019
MUMBAI
Education; providing of training; sporting, cultural activities
4326963  21/10/2019
GURPREET SINGH JOHAL
PATT SHAHAN KI, VILLAGE JANDIALA TESHILL PHILLAUR, DHALIWAL, JALANDHAR, PUNJAB,144033
INDIVIDUAL FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
ENTERTAINMENT AND AMUSEMENT SERVICE PROVIDED THROUGH RADIO, TV, YOUTUBE CHANNELS AND ONLINE STREAMING PLATFORMS, MUSIC, FILM PRODUCTION AND COMPOSITION, CINEMA AND MOVIE THEATER PRESENTATION, RECORDING STUDIO SERVICES, RENTAL SERVICES OF VIDEO TAPES, CASSESTES SOUND RECORDING, CINE FILMS, MOTION PICTURES, DISK JOKEY AND CLUB SERVICES, DUBBING OF SONGS AND FILMS SERVICES, INCLUDED IN CLASS 41
Art Tadka
4327055   21/10/2019
BHAVIKA BHANUSHALI
: CI/405 Lok Everest, Cement ,Company, J.D.road, Mulund West, Mumbai -MAHARASHTRA
TRADING AS A Art Tadka
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
MUMBAI
Educational services, namely, developing curriculum for others in the field of {indicate field or subject matter,Education services, namely, providing hands-on opportunities for children in the field of intuitive engineering through live, broadcast, and on-line classes, seminars, workshops, training and curriculum development for children, parents and educators}
BRO 3x3
4327095   21/10/2019
SAMEER MAHANDRU
207, JOR BAGH, NEW DELHI
SINGLE FIRM
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :09/07/2019
DELHI
ORGANIZING COMPETITIONS AND SPORTING EVENTS; ORGANIZATION OF SPORTS TOURNAMENTS; PROVIDING FACILITIES FOR SPORTS TOURNAMENTS; ORGANIZATION AND CONDUCTING OF ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES; PROVIDING INFORMATION ABOUT SPORTING AND CULTURAL ACTIVITIES; EDUCATION SERVICES RELATING TO SPORTS; ARRANGING, CONDUCTING AND ORGANIZATION OF CONFERENCES, WORKSHOPS [TRAINING], SEMINARS AND SYMPOSIUMS
4327157    21/10/2019
VEENA HIREMANI
3rd Floor, 301, Achar Residency, 15th Main Road RMV Extension, Aramane Nagar, Bangalore - 560080
PROPREITORSHIP

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080

Proposed to be Used

CHENNAI
, club services [entertainment or education], arranging and conducting of colloquiums , arranging and conducting of congresses , entertainer services , entertainment services , entertainment information , providing golf facilities , health club services [health and fitness training] , holiday camp services [entertainment] , organization of competitions [education or entertainment] , organization of exhibitions for cultural or educational purposes , organization of shows [impresario services] , organization of fashion shows for entertainment purposes , organization of cosplay entertainment events , party planning [entertainment] , presentation of variety shows , providing recreation facilities , arranging and conducting of concerts, arranging and conducting of conferences, production of shows, arranging and conducting of symposiums, theatre productions
4327531 22/10/2019

GANG RECORDS
OFFICE NO-1, PLOT NO- D.173, PHASE -8B, INDUSTRIAL AREA, MOHALI, PUNJAB-160062, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
education providing of training entertainment sporting and cultural activities
MULTIMEDIA FEATURES PVT. LTD.
1 MAHESH HOUSING SOCIETY, NEAR AKASHWANI, JILLA PETH, JALGAON - 425001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Education; Providing of training; Entertainment; Sporting and cultural activities
THE WILLOUGHBYS
Priority claimed from 24/04/2019; Application No. : 18054485 ;European Union
4327962 22/10/2019
NETFLIX STUDIOS, LLC
5808 W. Sunset Blvd., Los Angeles, California 90028, United States of America
Limited Liability Company of Delaware, U.S.A.
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Entertainment; audiovisual entertainment services; provision of entertainment information via a website; providing online non-downloadable video clips and other multimedia digital content containing audio, video, artwork, and text from and related to audiovisual entertainment; online interactive entertainment; providing online computer, electronic and video games; entertainment services in the nature of conducting exhibitions and conventions concerning characters from audiovisual entertainment; amusement park services; fan club services; live stage shows; and presentation of live performances.
4327999  22/10/2019

CHUTTIES CASTLE PRE-SCHOOL
NO.67, ATHIPALAYAM ROAD, VELAPPANAICKENPUDUR, CHINNAMETTUPALYAM, SARAVANAMPATTY POST, COIMBATORE - 641035
PARTNER

Address for service in India/Agents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU

Used Since :22/06/2018

CHENNAI

Pre-school Education, Provision of Day-care, Entertainment services provided for children, Provision of Children's Educational services through Play group
DIBEX
4328341  22/10/2019
MES Builders Association of India
807-808, Sahyog 58 Nehru Place, New Delhi-110019
Society
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
DELHI
Organization of seminars; Organizing and arranging exhibitions for entertainment purposes; Arranging and conducting of seminars; Organizing of educational exhibitions; Exhibitions (Conducting -) for educational purposes
Hike Sticker Chat

4328496  23/10/2019

HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower A, Asset Area No. 11, Hospitality District, IGI Airport, New Delhi-110037, India.
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :16/04/2019

DELHI
Entertainment services featuring videos, audio, images, text, user-generated content via the internet; provision of information via blogs featuring information in the field of general entertainment and related information; digital video, audio entertainment publishing services; providing online game services, providing mobile game services, providing mobile recreational and entertainment information services, providing virtual community, providing mobile social networking and photo sharing through global communication services;
Sticker Chat

HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower A, Asset Area No. 11, Hospitality District, IGI Airport, New Delhi-110037, India.
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :16/04/2019

DELHI
Entertainment services featuring videos, audio, images, text, user-generated content via the internet; provision of information via blogs featuring information in the field of general entertainment and related information; digital video, audio entertainment publishing services; Providing online game services, providing mobile game services, providing mobile recreational and entertainment information services, providing virtual community, providing mobile social networking and photo sharing through global communication services;
4328906 23/10/2019
INSAF MEDIA PVT LTD.
701, UMMIMA COMPLEX, RAHEJA METROPLEX, MINDSPACE COMPLEX, OFF LINK ROAD, MALAD WEST, MUMBAI MAHARASHTRA -400064, INDIA
COMPANY
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.

Proposed to be Used

MUMBAI
TRANSMISSION OF MULTIMEDIA CONTENT VIA INTERNET, CABLE, SATELLITE AND OTHER MEANS OF DIFFUSION, AND PROVIDING WIRELESS PLATFORM FOR STREAMING, UPLOADING/DOWNLOADING AUDIO, GRAPHICS, VIDEOS, IMAGES, NEWS, AUDIO VIDEO CONTENT, CHATROOM AND SUCH OTHER ONLINE SERVICES, DOWNLOADABLE MOBILE APPLICATION FOR DELIVERING, ENTERTAINMENT, ENTERTAINER SERVICES, ORGANIZATION OF EXHIBITION/FASHION SHOWS FOR CULTURAL/EDUCATIONAL/ENTERTAINMENT PURPOSES, MOVIE STUDIOS, CINEMA/MOVIE THEATRE PRESENTATIONS, MUSIC COMPOSITION SERVICES, PRODUCTION/ORGANISATION OF SHOWS, PRESENTATION OF LIVE PERFORMANCES, PHOTOGRAPHIC REPORTING, PHOTOGRAPHY, SPORTING AND CULTURAL ACTIVITIES, EDUCATIONAL SERVICES, PRODUCTION OF FILM/MUSIC/RADIO & TELEVISION PROGRAMS, JOURNALS ON LINE, RENTAL OF MOTION PICTURES / CINE FILMS, SOUND RECORDING, TELEVISION AND RADIO ENTERTAINMENT INCLUDED, SUBSCRIPTION VIDEO ON DEMAND, ENTERTAINMENT SERVICES, PUBLICATION OF PRINTER MATTER, BOOK, AUDIOBOOK, NEWSPAPER, MAGAZINE AND WEB MAGAZINE PUBLISHING, PUBLISHING OF ELECTRONIC PUBLICATIONS, LENDING AND RENTAL OF BOOKS, AUDIOBOOKS AND OTHER PUBLICATIONS, DIGITAL IMAGING SERVICES, PROVIDING NON DOWNLOADABLE VIDEOS, FILMS, MOVIES, AND TELEVISION SHOWS VIA A VIDEO ON DEMAND SERVICE, FILM AND VIDEO RENTAL SERVICES, FILM, MOVIE, TV SHOW, WEB SERIES AND VIDEO PRODUCTION AND DISTRIBUTION, CREATING AND DEVELOPING CONCEPTS, FOR MOVIES AND TELEVISION PROGRAMS, AUDIO AND VIDEO RECORDING SERVICES, PROVIDING ONLINE RADIO PROGRAMMING, DIGITAL AUDIO, VIDEO AND MULTIMEDIA PUBLISHING SERVICES, PROVIDING NON DOWNLOADABLE PRE RECORDED MUSIC AND AUDIO, PROVIDING ONLINE INFORMATION AND COMMENTARY IN THE FIELD OF MUSIC AND AUDIO, PRESENTING LIVE MUSICAL CONCERTS AND PERFORMANCES, MUSIC PRODUCTION SERVICES, MUSIC PUBLISHING SERVICES, PROVIDING ONLINE VIDEO GAMES, PROVIDING ONLINE NON DOWNLOADABLE GAME SOFTWARE, PUBLISHING OF GAME SOFTWARE, RENTAL OF VIDEO GAMES, USE IN VIRTUAL ENVIRONMENTS CREATED FOR ENTERTAINMENT PURPOSES, PROVIDING AN ONLINE WEBSITE PORTAL FOR CONSUMERS TO PLAY ONLINE COMPUTER GAMES AND ELECTRONIC GAMES AND SHARE GAME ENTERTAINMENT SERVICES NAMELY LIVER PERFORMANCES BY VIDEO GAME PLAYER COVERED UNDER CLASS 41
4329184  23/10/2019
ELISYAN INDIA PRIVATE LIMITED
L-24/8B DLF Phase-2 GURUGRAM Gurgaon HR 122002 IN
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
ABHISHEK SHARMA
HOUSE NO.451, 1ST FLOOR, WARD-11,NEAR GULSHAN DEPO, PANIPAT-132103, HARYANA.
Used Since :25/03/2019

DELHI
Organizing, running and handling, managing of Conferences, Seminaries, meetings, association incentives, product launches and other ‘Special Events’
4329567  23/10/2019
SAPNA RAMESH RANKA TRADING AS STORYHOUSE
Unit No. 26, 2nd Floor, Techniplex-I, Techniplex Complex, Veer Savarkar Flyover, Opposite Grand Sarovar Hotel, Goregaon West, Mumbai 400 062
Proprietorship Firm
Address for service in India/Attorney address:
FORAM SHAH
57, Walchand Terrace, Tardeo Road, Mumbai - 400033
Used Since :15/04/2013
MUMBAI
Description: Educational services like storytelling and teaching services for children
Detox Your Body, Be Healthy

4329664 23/10/2019
VINODRAY HIRABHAI DHOLA
104, Marutidham Row House, Surat City, Surat - 395010, Gujarat, India
Proprietor

Address for service in India/Agents address:
DHRUVALKUMAR D. BALADHA
DDB & Co.,605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.

Proposed to be Used
AHMEDABAD
Yoga Classes, Education; providing of training; entertainment; sporting and cultural activities.
4330161  24/10/2019
SHASHANK BHATNAGAR
B/202, Rosewood Apartments, Mayur Vihar Ph.I extn, New Delhi, Delhi - 110091
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since : 29/12/2017
DELHI
Entertainment services
4330177  24/10/2019
NATIONAL YOUTH COMPUTER EDUCATION CENTRE
+P.O+P.S-BANDWAN, DIST-PURULIA, PIN-723129
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Education; Providing of training; Entertainment; Sporting and cultural activities
RAVI PUBLICATIONS
trading as; KIZOMO
W-143, TTC INDUSTRIAL AREA, THANÉ BELAPUR ROAD, KHAIRNE MIDC, NAVI MUMBAI - 400709
A INDIAN NATIONAL

Proposed to be Used

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
4331548    25/10/2019
AIRWAY MANAGEMENT FOUNDATION
181-B, MIG DDA FLATS, RAJOURI GARDEN, NEW DELHI-110027
SOCIETY
Address for service in India/Attorney address:
RENU SHRIVASTAVA
315/11 KP Plaza, Commercial Complex, KP Block, Pitampura, New Delhi-110034

Proposed to be Used
DELHI
SERVICES TO ESTABLISH, MAINTAIN & MANAGE CENTERS OF LEARNING FOR PROVIDING EDUCATION AND TRAINING THROUGH OPEN LEARNING SYSTEM, DISTANCE EDUCATION, CLASSROOM CONTACT PROGRAM, EDUCATION CAMP, TRAINING CAMP, TRAINING SYMPOSIUM, TRAINING SEMINAR, ON ANESTHESIA MANAGEMENT, ON AIRWAY MANAGEMENT TO ESTABLISH A CLEAR AIRWAY, TRAINING TO DOCTORS AND STUDENTS OF POST GRADUATION FOR PREVENT MAJOR COMPLICATIONS DURING SURGERY, AUDIO-VISUAL EDUCATION, IN-CENTER TUITION, SEMINARS, WORKSHOPS & OTHER METHODS. SERVICE PROVIDERS OF EDUCATION & TRAINING IN AND FOR COURSES OF STUDY IN INDIA AND ABROAD IN FIELD OF ANESTHESIA MANAGEMENT AND AIRWAY MANAGEMENT, EDUCATIONAL SERVICES, INSTRUCTION SERVICES AND PUBLICATION OF BOOKS AND MANUALS.
THINKER’S VALLEY

4331614  25/10/2019

DR. ANOOP SINGH S/O. LATE SH. RANBIR SINGH
A-449, MALVIYA NAGAR, JAIPUR- RAJASTHAN

Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Education; Providing of training; Entertainment; Sporting and cultural activities.
FLUENCE STUDIOS
4331748  25/10/2019
CA MEDIA DIGITAL (INDIA) PRIVATE LIMITED
6TH FLOOR, KIRABO BUILDING, E-291, 13TH ROAD, OFF LINKING ROAD, KHIR (WEST), MUMBAI-400 052,
MAHARASHTRA, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.
Proposed to be Used
To be associated with:
2320987, 2350919
MUMBAI
Providing entertainment services; Musical entertainment; Live entertainment; Online entertainment services; Organization of shows; Production of shows; Production and distribution of television shows; Satellite television series; Production of films; Production of music; Writing of texts; Script and screenplay writing services for shows, films and plays; Arranging and conducting of concerts; Arranging and conducting of conferences; Organization of competitions (education or entertainment); Organization of exhibitions for cultural or educational purposes; Education services; Presentation of Live Performances;
4332508    27/10/2019
M/S VEE ESS INTEGRATED PRIVATE LIMITED
SCO 293, 2nd FLOOR, SECTOR 35-D, CHANIGARH (U.T.)
BOBY INCORPORATE
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since : 01/06/2019
DELHI
EDUCATION SERVICES, EDUCATION EXAMINATIONS, ENTERTAINMENT, SPORTS AND CULTURAL ACTIVITIES, ENGLISH AND FOREIGN LANGUAGE SPEAKING COURSES, TEACHING OF BEAUTY SKILLS, ARRANGING AND CONDUCTING OF BEAUTY CONTESTS, HEALTH AND FITNESS CLUB SERVICES INCLUDED IN CLASS 41
CertiMiPi
4332708  28/10/2019
DR. GAURAV RAJ CHHABRA
T-14 A, Bungalow, Florida Estate Keshav Nagar, Mundhwa, 411036 Pune Maharashtra
Medical, cosmetic , education , health etc
Individual
Proposed to be Used
MUMBAI
Foundational educational services in field of Permanent makeup, lip, eyeliner, scalp and medical micropigmentation, cosmetic tattoo, camouflage, scar correction
BAALNOI ACADEMY
4332757   28/10/2019
HARDEEP SINGH KALSI
D-1/17, Janak Puri, New Delhi-110058
41
Individual
Proposed to be Used
DELHI
Private Coaching Centers and coaching institutes.
4332893 29/10/2019
CHINTAVARI INNOVATIONS PRIVATE LIMITED
8-3-224/8/A/15/B, PLOT NO. F-49/A, MADHURANAGAR, HYDERABAD, TELANGANA-500038, INDIA
Private Limited Company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Providing of training, entertainment, cultural activities, events and consultancy
4333023  29/10/2019
INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.
Used Since :25/09/2019
CHENNAI
Arranging and conducting of seminars, courses, workshops and conferences; Non-downloadable electronic publications.
4334065  30/10/2019
GAJENDRA SHARMA
B 12/13, 4TH FLOOR, PUNCTURE WALI GALI, CHHATARPUR, DELHI 110074
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Conducting entertainment events, cultural events, live sports events, educational events, and entertainment and cultural activities, Organising and conducting athletic events, Organisation of entertainment events, Conducting of cultural activities
4334176  31/10/2019
VINEETA JAIN
145 TOP FLOOR, SURYA NIKETAN ANAND VIHAR, EAST DELHI 110092, INDIA
PROPRIETOR - VINEETA JAIN

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :19/01/2018

To be associated with:
3731695

DELHI
PROVIDING ON-LINE ELECTRONIC PUBLICATIONS, PUBLISHING OF MAGAZINES IN ELECTRONIC FORM ON THE
INTERNET, ORGANIZATION OF COMPETITIONS FOR EDUCATION OR ENTERTAINMENT, INFORMATION ABOUT
ENTERTAINMENT AND ENTERTAINMENT EVENTS PROVIDED VIA ONLINE NETWORKS AND THE INTERNET, NEWS
REPORTING SERVICES, PUBLICATION OF ELECTRONIC NEWSPAPERS ONLINE, PUBLICATION OF ELECTRONIC
NEWSPAPERS ACCESSIBLE VIA A GLOBAL COMPUTER NETWORK, PROVIDING ONLINE INFORMATION ABOUT
EDUCATION, ONLINE EDUCATION SERVICES, EDUCATIONAL INFORMATION, DIGITAL IMAGING SERVICES [EDITING OF
IMAGES], AUDIO PRODUCTION, VIDEOTAPING, NEWS REPORTING, ENTERTAINMENT, RENTAL OF FILMS, MUSIC
INSTRUCTION, ART INSTRUCTION, CONSULTANCY SERVICES RELATING TO ACADEMIC SUBJECTS, PERSONAL
DEVELOPMENT TRAINING.
NADARAJA DANCE ACADEMY

4334419 31/10/2019
RAJESWARI
LOTUS GARDENS, FLAT NO. 2E, KOTTAKAKAM ROAD, TRIPUNITHURA.P.O. ERNAKULAM-682301, KERALA,INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
V.JAYACHANDRAN
SECURE & SECURE ,CC.28/2769 C, 1ST FLOOR, ROSHAN ENCLAVE, PONNETH SOUTH ROAD, KADAVANTHRA, KOCHI - 682020 KERALA

Proposed to be Used
CHENNAI
PROVIDING OF TRAINING,EDUCATION IN RELATED TO DANCE AND CULTURAL ACTIVITIES,ARRANGING EVENTS.
PRIYANKKA S THAKUR
A 704, Vrindavan Building No. 9, Shastri Nagar, Goregaon West, Mumbai - 400104, Maharashtra
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/09/2019

MUMBAI
Fitness club services, Conducting fitness classes.
SUNDAY SUPER STACK

4334830    31/10/2019
QUADRIFIC MEDIA PRIVATE LIMITED
UNIT NO. 201, 202, SAFFRON BUILDING, LINKING ROAD, KHAR WEST, MUMBAI – 400052
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :27/01/2019
MUMBAI
ORGANISATION OF POKER TOURNAMENTS; PROVIDING ONLINE ENTERTAINMENT IN THE NATURE OF GAME
TOURNAMENTS, FANTASY SPORTS LEAGUES AND GAME SHOWS; PROVIDING INSTRUCTIONAL INFORMATION ON
POKER; ARRANGING AND CONDUCTING OF POKER GAMES; PROVIDING ONLINE COMPUTER GAMES; PROVIDING
ONLINE INFORMATION AND MAGAZINES, NOT DOWNLOADABLE, FEATURING INFORMATION IN THE FIELD OF
COMPUTER GAMES; ORGANISATION OF GAMES AND COMPETITIONS; ORGANISATION AND PROVISIONS OF GAMES
AND COMPETITIONS VIA THE INTERNET; ORGANISATION AND PRESENTATION OF SHOWS, COMPETITIONS, GAMES,
CONCERTS AND ENTERTAINMENT EVENTS; PUBLICATION OF MULTIMEDIA MATERIAL ONLINE RELATING TO BOOKS,
MAGAZINES JOURNALS, SOFTWARE AND GAMES.
4334995  01/11/2019
PITAMBARI PRODUCTS PRIVATE LIMITED
Hemendra Co-op. Housing Society Ltd., 3rd Floor, Gokhale Road, Thane (West) - 400 602, Maharashtra, India
Body Incorporate

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
To be associated with:
2841724

MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIA, TRAINING WORKSHOPS, CORRESPONDENCE COURSES; ORGANISATION OF EXHIBITIONS OR COMPETITIONS RELATING TO EDUCATION OR ENTERTAINMENT; EXHIBITIONS FOR CULTURAL AND EDUCATIONAL PURPOSES; PUBLICATION OF BOOKS
CHILLYCHORDS

4335221 01/11/2019
SAURABH SHARAD SALVI
A - Wing, Flat No. 404, Rohan Residency CHSL, Ram Mandir Road, Babhai, Borivali (West), Mumbai – 400092, Maharashtra, India
Individual

Address for service in India/Agents address:
SHAILENDRATTHATE & ASSOCIATES
1/9, DNYANAYOGSOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI
Music composition; production of music, film, shows, television and radio programmes, competition programmes; orchestra services; musical events; presentation of live performances; training in the field of music, vocal as well as instrumental; entertainer services; providing of entertainment information; production of audio/ video tapes; rental of cine-films, motion pictures, music albums; recording studio services; publication of texts, books, electronic books, organisation of events; education, training, sporting, entertainment and cultural activities.
4335225 01/11/2019
BINAL AMITKUMAR SHAH
trading as ;RAJUAAT PRESENTATION OF ART.
2ND FLOOR, SHOP NO. M-3, LAVANYA MALL, NEAR ASHOK PAN HOUSE, CITYLIGHT, SURAT 395009
Used Since :01/04/2017

AHMEDABAD
PROVIDING OF EDUCATION AND TRAINING
4335347  01/11/2019

SALAMATRAI MADHYANI
103, SAI DARSHAN, O.T SECTION, ULHASNAGAR, THANE 421003
A INDIAN NATIONAL

Proposed to be Used

MUMBAI

EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES SERVICES CLASS 41
PINK WINDOW PRODUCTIONS

4335352    01/11/2019

PINK WINDOW PRODUCTIONS PRIVATE LIMITED
B-503, Spring Time CHS Limited, Junction of 3rd and 7th Road, Plot No 70/A, Santacruz (East), Mumbai - 400 055

Service Provider

Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.

Used Since :17/06/2019

MUMBAI

Entertainment services; film production, dubbing, editing, production and recording services in all fields including music, video and films; live performances; live concerts; conceptualization and production of films and shows; developing audio and visual content including, documentaries; providing a website that gives users the ability to purchase downloadable content and free access to non-downloadable streaming content; providing a website for entertainment purposes where users can view information including but not limited to photos, videos, concert; educational services, namely, conducting online and offline workshops in the field of content creation.
4335353  01/11/2019
PINK WINDOW PRODUCTIONS PRIVATE LIMITED
B-503, Spring Time CHS Limited, Junction of 3rd and 7th Road, Plot No 70/A, Santacruz (East), Mumbai - 400 055
Service Provider

Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :10/10/2019

MUMBAI
Entertainment services; film production, dubbing, editing, production and recording services in all fields including music, video and films; live performances; live concerts; conceptualization and production of films and shows; developing audio and visual content including, documentaries; providing a website that gives users the ability to purchase downloadable content and free access to non-downloadable streaming content; providing a website for entertainment purposes where users can view information including but not limited to photos, videos, concert; educational services, namely, conducting online and offline workshops in the field of content creation
4335424  01/11/2019
JOHN HANS SOLE PROPRIETOR OF GYM CLUB BUSINESS
S/O NOLA RAM, 33 NARI KA BASS, MANCHWA,KALWAR ROAD,JAIPUR-303706
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Gym services, Gymnastic instruction, Providing obstacle course training gym facilities, Entertainment in the nature of gymnastic performances, Gymnasium services
4335598   01/11/2019
KHUSHBOO PARVEEN
47, Amar lok Colony, Jalma Hospital, Tajganj Agra, Agra, Uttar Pradesh 282001
Sole Proprietor

Address for service in India/Attorney address:
AROMA VARAN MATHUR
H 187, Sector 63, Noida, 201301

Proposed to be Used
DELHI

Services having the basic aim of the entertainment, amusement or recreation of people, arranging of beauty contests.
4335734  01/11/2019
GUGULO TH ASHOK
6-15/1 ,EEDUL APARRE THANDA ,THIRUMALA GIRI - 508223
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Providing entertainment by means of television, radio, cinema, cable television, satellite television and the Internet
4335742  01/11/2019
NEOKINDERGARTEN LEARNING (OPC) PRIVATE LIMITED
91 SPRINGBOARD, 4TH FLOOR, SALARPURIA TOWERS-1, NO-22, INDUSTRIAL LAYOUT, HOSUR ROAD,
KORAMANGALA, BANGALORE, KARNATAKA - 560095
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :20/09/2019
CHENNAI
Education; Providing of training; Entertainment; Sporting and cultural activities
4335795 01/11/2019

KAVITA GANESH GHUGHARE
C/o Popat Shinde, Sr. No. 7/1, Abhinav Nagar, Opposite Unique Classes, Juni Sangavi, Aundh Camp, Pune-411027, Maharashtra
Individual

Address for service in India/Attorney address:
LEGALIENT CONSULTANCY SERVICES
Shop No.5, Bandal Capital, Bhusari Colony, Paud Road, Kothrud, Pune-411038, Maharashtra
Used Since :01/01/2015

Mumbai
Educational services for teaching handwriting, providing of training related to calligraphy, providing of training, entertainment, sporting and cultural activities
FITPHY

4336109  02/11/2019
ARUN SOLVIYA
Shivam Lab and xray center
Involved in providing an individual his or her fit among different fields (for 11th class, college, job, and related fields) through the evaluation programs conducted online and offline.

Individual

Proposed to be Used

AHMEDABAD

Educational evaluation services for students of 10th class to provide them their suitable stream for 11th class
4336320  02/11/2019
ARTI MITTAL W/O MANOJ MITTAL
B-355B, 10B, SCHEME GOPALPURA BYE PASS, DURGAPURA, JAIPUR, RAJASTHAN.
PROPRIETORSHIP
Address for service in India/Attorney address:
D.D. AGARWAL & ASSOCIATES
B-11/6, Govind Marg, Nr. Levis Showroom, Rajapark, Jaipur (Raj.) 302004
Proposed to be Used
AHMEDABAD
EDUCATION SERVICES
Trade Marks Journal No: 1930, 02/12/2019 Class 41

MR. SANDEEP DATTARAM BOMBLE
B-403, Harshvardhan, CTS No. 185, Saki Vihar Road, Sakinaka, Andheri (East), Mumbai-400072, Maharashtra, India.
An Indian National (A Natural Person)

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI

Providing museum facilities [presentation, exhibitions] in respect of fine arts; calligraphy services; photography; face painting; mural art painting services; portrait painting services; electronic desktop publishing; rental of artwork; cultural, educational or entertainment services provided by art galleries; educational services provided by fine arts schools; teaching / educational services / instruction services in the field of fine arts; providing education in the field of fine arts rendered through video conferencing; providing education in the field of fine arts rendered through correspondence courses; arranging and conducting of workshops [training] and seminars in fine arts appreciation; organization of events in respect of fine arts; publication of books, booklets, magazines, journals, periodicals, manuals and handbooks in relation to fine arts; online publication of electronic books and journals in relation to fine arts; providing online electronic publications, not downloadable, in relation to fine arts; writing of texts, other than publicity texts; publication of texts, other than publicity texts; providing online audio, not downloadable; providing online videos, not downloadable; organization of competitions [education or entertainment]; organization of fine arts exhibitions for cultural or educational purposes; providing online fine arts exhibitions for cultural or educational purposes; providing user reviews for
entertainment or cultural purposes in relation to fine arts; providing user rankings for entertainment or cultural purposes / providing user ratings for entertainment or cultural purposes in relation to fine arts; providing fine arts and crafts materials to needy children and underprivileged persons for charitable purposes.
Trade Marks Journal No: 1930, 02/12/2019 Class 41

4336766 03/11/2019
RAGULAN THARMAKULASINGAM
No. 18B, Sri Dharmarama Road, Ratmalana, Sri Lanka.
Proprietorship

Address for service in India/Agents address:
RAMU & ASSOCIATES.
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053

Proposed to be Used
MUMBAI
Education; Reading club; services rendered by persons or institutions in the development of the mental faculties of persons as well as services intended to entertain or to engage the attention of persons. Services consisting of all forms of education of persons. Presentation of works of visual art or literature to the public for educational purposes.
CHEVALIER
4336960  04/11/2019
S. SHIVAKUMAR
No. 501, 7th Cross, 7th Main, J.P. Nagar 3rd Phase, BANGALORE-560078
Sole Propreitorship

Address for service in India/Attorney address:
J. VIJAY RAGHAVAN
YAUGA CONSULTANTS, NO.326, GROUND FLOOR A, TT NAGAR, GUDUVANCHERI, CHENNAI-603202

Proposed to be Used
CHENNAI
Services relating to Education, Schools, Academies, offering conventional as well as online and refresher courses in various branches of study, consultancy relating to establishment, management and running of educational institutions, preparing syllabi, conducting examinations, awarding certificates, according affiliations, training, Arranging seminars, Sports and Cultural activities, Entertainment services including but not limited to Television, Drama, Cinematic and Online entertainment.
VOOT SELECT

4337017   04/11/2019
VIACOM18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, NEXT TO GARWARE INSTITUTE, VILE PARLE (EAST), MUMBAI- 400057.
A Company Incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

To be associated with:
3042988, 3080304, 3752476

MUMBAI
Entertainment services of providing both produced, curated and user generated films, television shows, series and other programming, audio and/or visual and/or audio-visual content in the nature of theatrical motion pictures, scripted and unscripted television and/or web series, news, infotainment, edutainment, feature length films, short clips/films, trailers, promos, blogs, live events and concerts (live or recorded), internet programming, music videos, playlists and jukeboxes and/or any content related to various genres including but not limited to music, comedy, drama, tragedy, crime, horror, spoofs, romance, action, melodrama, soap operas, documentaries, family entertainment, kids entertainment, infotainment, edutainment, through any means including internet, intranet, wi-fi, closed network, satellite/cable television, webcast, simulcast ; Digital video, audio, and multimedia publishing services
DIRECTV

4337170  04/11/2019

THE DIRECTV GROUP, INC.
2230, East Imperial Highway, El Segundo, California 90245, United States of America
A company incorporated under the laws of Delaware

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
1513412

DELHI
Entertainment services in the nature of providing entertainment programs and content, namely, movies, television programs, video clips, graphics and information relating to movies and television programs in the fields of comedy, drama, action, variety, adventure, sports, musicals, current events and entertainment news, documentary and animation, via the internet, electronic communications networks, computer networks and wireless communications networks.
BizMaali

4337677  04/11/2019

PONNALURI RAMAKRISHNA

DOOR NO: 8-5-404, PLOT NO:8, GNT ROAD, NH 5, BESIDE LORRY WEIGH BRIDGE SAI

RAMANIYAM, SULLURPETA, NELLORE - 524121

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN

No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Education, Book publishing, Online publication of electronic books, Publishing of journals, News reporting services,
Layout services, other than for advertising purposes, Calligraphy services, Electronic desktop publishing, Entertainment
services, Training services, Coaching [training]
Trade Marks Journal No: 1930, 02/12/2019 Class 41

AVERDA IP B.V.
PrinsBernhardplein 200, 1097 JB Amsterdam, The Netherlands
A company incorporated under the Laws of Netherlands.

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Proposed to be Used
DELHI

Education services and organization of competitions and workshops, relating to water treatment, energy, waste management and environmental protection; organization of events, seminars, conferences and colloquiaums for educational or training purposes, in the fields of water treatment, purification and distribution, energy, waste management, environmental protection, refuse treatment and destruction of waste; publication of books, periodicals and brochures, including online publication services relating to the aforesaid; production of films, videos, television and radio programs; organization and promotion of sporting and cultural activities.
PROJECT RANGEET
4337949 05/11/2019
PROJECT RANGEET
4 SILVAN ROCHE, 21 CARMICHAEL ROAD, MUMBAI 400026.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005
Used Since :28/05/2015
MUMBAI
ACADEMIES [EDUCATION]; TEACHING / EDUCATIONAL SERVICES/ INSTRUCTIONAL SERVICES; CORRESPONDENCE COURSES; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION; EDUCATIONAL SERVICES PROVIDED BY SCHOOLS; ARRANGING AND CONDUCTING OF IN-PERSON EDUCATIONAL FORUMS; ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]; RENTAL OF ARTWORK; BOARDING SCHOOL EDUCATION; CINEMA PRESENTATIONS / MOVIE THEATRE PRESENTATIONS; CLUB SERVICES [ENTERTAINMENT OR EDUCATION]; MUSIC COMPOSITION SERVICES; PRODUCTION OF MUSIC; PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE; PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; PRACTICAL TRAINING [DEMONSTRATION]; PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS; PUBLICATION OF BOOKS; ARRANGING AND CONDUCTING OF SEMINARS; RENTAL OF SOUND RECORDINGS; ARRANGING AND CONDUCTING OF SYMPOSIUMS; TUTORING; WRITING OF TEXTS; COACHING [TRAINING]; ARRANGING AND CONDUCTING OF CONFERENCES; ENTERTAINER SERVICES; ENTERTAINMENT SERVICES; ENTERTAINMENT INFORMATION; KNOW-HOW TRANSFER [TRAINING]; MOBILE LIBRARY SERVICES / BOOKMOBILE SERVICES.
4337951 05/11/2019
PROJECT RANGEET
4 SILVAN ROCHE, 21 CARMICHAEL ROAD, MUMBAI 400026.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005
Used Since : 14/05/2019

MUMBAI
ACADEMIES [EDUCATION]; TEACHING / EDUCATIONAL SERVICES/ INSTRUCTIONAL SERVICES; CORRESPONDENCE COURSES; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION; EDUCATIONAL SERVICES PROVIDED BY SCHOOLS; ARRANGING AND CONDUCTING OF IN-PERSON EDUCATIONAL FORUMS; ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]; RENTAL OF ARTWORK; BOARDING SCHOOL EDUCATION; CINEMA PRESENTATIONS / MOVIE THEATRE PRESENTATIONS; CLUB SERVICES [ENTERTAINMENT OR EDUCATION]; MUSIC COMPOSITION SERVICES; PRODUCTION OF MUSIC; PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE; PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; PRACTICAL TRAINING [DEMONSTRATION]; PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS; PUBLICATION OF BOOKS; ARRANGING AND CONDUCTING OF SEMINARS; RENTAL OF SOUND RECORDINGS; ARRANGING AND CONDUCTING OF SYMPOSIUMS; TUTORING; WRITING OF TEXTS; COACHING [TRAINING]; ARRANGING AND CONDUCTING OF CONFERENCES; ENTERTAINER SERVICES; ENTERTAINMENT SERVICES; ENTERTAINMENT INFORMATION; KNOW-HOW TRANSFER [TRAINING]; MOBILE LIBRARY SERVICES / BOOKMOBILE SERVICES.
4337953  05/11/2019  
PROJECT RANGEET
4 SILVAN ROCHE, 21 CARMICHAEL ROAD, MUMBAI 400026.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005
Used Since :14/05/2019

MUMBAI
ACADEMIES [EDUCATION]; TEACHING / EDUCATIONAL SERVICES/ INSTRUCTIONAL SERVICES; CORRESPONDENCE COURSES; EDUCATION INFORMATION; EDUCATIONAL EXAMINATION; EDUCATIONAL SERVICES PROVIDED BY SCHOOLS; ARRANGING AND CONDUCTING OF IN-PERSON EDUCATIONAL FORUMS; ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]; RENTAL OF ARTWORK; BOARDING SCHOOL EDUCATION; CINEMA PRESENTATIONS / MOVIE THEATRE PRESENTATIONS; CLUB SERVICES [ENTERTAINMENT OR EDUCATION]; MUSIC COMPOSITION SERVICES; PRODUCTION OF MUSIC; PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE; PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE; ORGANIZATION OF EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; PRACTICAL TRAINING [DEMONSTRATION]; PUBLICATION OF TEXTS, OTHER THAN PUBLICITY TEXTS; PUBLICATION OF BOOKS; ARRANGING AND CONDUCTING OF SEMINARS; RENTAL OF SOUND RECORDINGS; ARRANGING AND CONDUCTING OF SYMPOSIA; TUTORING; WRITING OF TEXTS; COACHING [TRAINING]; ARRANGING AND CONDUCTING OF CONFERENCES; ENTERTAINER SERVICES; ENTERTAINMENT SERVICES; ENTERTAINMENT INFORMATION; KNOW-HOW TRANSFER [TRAINING]; MOBILE LIBRARY SERVICES / BOOKMOBILE SERVICES.
SKAFTA
4338577    05/11/2019
MR. SACHIN AMRUTRAO KHILLARE TRADING AS: SKAFTA FILM & TELEVISION ACTING ACADEMY
3RD FLOOR, RAMDOOT VIHAR, BESIDE HOTEL SUMITRA, OPPOSITE PAPA JOHN'S PIZZA, NEAR KARISHMA SOCIETY,
KARVE ROAD, KOTHURUD, PUNE- 411038, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :07/07/2018
MUMBAI
EDUCATIONAL AND TRAINING SERVICES FOR FILM & TELEVISION ACTING
4339241  06/11/2019
KALYANI MURALI
25, Sri Krishna, Chinnayya Street, T. Nagar, Chennai- 600017
An Individual

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
ARRANGING AND CONDUCTING OF CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING OF ENTERTAINMENT ACTIVITIES; ARRANGING AND CONDUCTING OF EXHIBITIONS FOR ENTERTAINMENT PURPOSES; ARRANGING AND CONDUCTING OF LIVE ENTERTAINMENT EVENTS; ARRANGING AND CONDUCTING OF COMPETITIONS [EDUCATION OR ENTERTAINMENT]; ARRANGING, CONDUCTING AND ORGANIZATION OF CONCERTS; ARRANGING AWARD CEREMONIES FOR ENTERTAINMENT PURPOSES; ARRANGING AWARD CEREMONIES AND GALA EVENINGS FOR ENTERTAINMENT PURPOSES; ARRANGING AND CONDUCTING OF MUSIC CONCERTS; ARRANGING AWARD CEREMONIES FOR MAJOR CORPORATIONS AND INDIVIDUALS WHO HAVE MADE SIGNIFICANT CHARITABLE CONTRIBUTIONS; ARRANGING OF LIVE MUSICAL EVENTS FOR ENTERTAINMENT PURPOSES; ARRANGING OF EXHIBITIONS, CONGRESSES, SEMINARS AND CONFERENCES FOR CULTURAL AND ENTERTAINMENT PURPOSES; ORGANIZATION, PRODUCTION AND PRESENTATION OF EVENTS FOR EDUCATIONAL, CULTURAL OR ENTERTAINMENT PURPOSES; ARRANGING OF FILM EVENTS, MUSICAL EVENTS, CULTURAL AND SPORTING EVENTS AND LIVE ENTERTAINMENT EVENTS.
4339244 06/11/2019
S. HARIHARASUDHAN
No. 11, Poes Road, Teynampet, Chennai- 600018, Tamil Nadu, India.
An individual
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Film production; Film distribution; Film editing; Film rental; Cinematographic film editing; Photographic film editing; Film distribution services; Film mastering services; Television film production; Film studio services; Film production services; Film production, other than advertising films; Film directing, other than advertising films; Rental of films; Leasing of films; Showing of films; Presentation of films; Videotape recording [filming]; Videotape film production, other than advertising films; Writing of film screenplays; Arranging of film festivals; Film and video rental; Organization of film showings; Organization of film screenings.
4339770   06/11/2019
M/S HEZZRON ELECTROFIT
M/s HEZZRON ELECTROFIT, FLAT No. 2D, OLIVE WOOD STOCK BLOCK A2, STADIUM LINK ROAD, KALOOR, ERNAKULAM- 682 017,KERALA
PARTNERSHIP
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR,D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA
Used Since :07/01/2019
CHENNAI
GYMNASIUM, GYMNASIUM SERVICES RELATING TO WEIGHT TRAINING, INSTRUCTION COURSES RELATED TO SLIMMING, AEROBICS TRAINING SERVICES, YOGA INSTRUCTION, FITNESS CENTRES, NAMELY PROVIDING HEALTH AND FITNESS PROGRAMS FOR FITNESS CLUBS AND HEALTH AND EXERCISE CENTRES; PROVIDING FITNESS AND EXERCISE FACILITIES, TEACHING IN THE FIELD OF PHYSICAL FITNESS; PHYSICAL EDUCATION SERVICES;
IGENERATION EDUCATIONAL INITIATIVES PRIVATE LIMITED

4340111  06/11/2019

IGENERATION EDUCATIONAL INITIATIVES PRIVATE LIMITED
2ND FLOOR, D-11, PARSHANT VIHAR, NEW DELHI-110085, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

education providing of training entertainment sporting and cultural activities
kidsandexpressions
4340342  06/11/2019
SUPRIYA VASISHTA PROPRIETOR OF KIDS AND EXPRESSIONS
#1025, GROUND FLOOR, SECTOR 43-B, CHANDIGARH - 160043
PROPRIETORSHIP
Address for service in India/Attorney address:
RAJKUMAR
#44, BALA JI PHASE 2, ZIRAKPUR, MOHALI, PUNJAB
Proposed to be Used
DELHI
Education; Providing of training; Entertainment; Sporting and cultural activities
Mind THE Malhotras

4340384   06/11/2019
APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
E-5 SECOND FLOOR DEFENCE COLONY NEW DELHI

Proposed to be Used
MUMBAI

Education; providing of training; entertainment; sporting and cultural activities.
ACADEMISTHAN

4340448    06/11/2019

BALKISHAN SHARMA
10, Nivetia Bunglow, Nivetia Road, Malad East, Mumbai - 400097
Individual

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used
MUMBAI

Providing training & education & recreational services; arranging & conducting of workshops; organizing competitions & events; forming and organizing clubs for the purpose of education, training and recreation; providing education and training services in relation to events, media, information technology & management programs; curriculum based training in relation to grooming.
NAFMC Nest Academy of Films, Media & Communication

4340450  06/11/2019

BALKISHAN SHARMA
10, Nivetia Bunglow, Nivetia Road, Malad East, Mumbai - 400097
Individual

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used

To be associated with:
3147214

MUMBAI

Providing training & education & recreational services; arranging & conducting of workshops; organizing and conducting competitions & events for education, training and recreational purposes; conducting & organizing cultural activities related to film, media & entertainment; curriculum based training related to film, media & entertainment, and operating and conducting the activities of an institute of film, media & entertainment for training and educational purposes.
MSCPA Mumbai School of Cinematic & Performing Arts

4340451  06/11/2019

BALKISHAN SHARMA
10, Nivetia Bunglow, Nivetia Road, Malad East, Mumbai - 400097
Individual

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used
MUMBAI
Providing training & education & recreational services; arranging & conducting of workshops; organizing and conducting of competitions & events for educational, training and recreational purposes; organizing & conducting activities in relation to film, media & entertainment, cinematics, performing arts, for providing training and education; curriculum based training in relation to film media & entertainment, cinematics & performing arts.
NASCA Nest Academy of Science & Creative Arts

4340452  06/11/2019
BALKISHAN SHARMA
10, Nivetia Bunglow, Nivetia Road, Malad East, Mumbai - 400097
Individual

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used

To be associated with:
3667881

MUMBAI

Providing educational services; operating and conducting the activities of an educational institute; providing educational information, practical training, sports, cultural activities, entertainment, teaching, instruction services; recreation services; arranging & conducting of workshops; organizing competition & events for the purpose of training; educational activities and curriculum based training in relation to making toys, arts & craft, dance, robotics, three dimensional printing, drone building, software coding;
NAFDI Nest Academy of Fashion Design & Innovation

4340453   06/11/2019
BALKISHAN SHARMA
10, Nivetia Bunglow, Nivetia Road, Malad East, Mumbai - 400097
Individual

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used
MUMBAI
Providing Training & Education; Recreation facilities; Arranging & Conducting of Workshops; Organizing Competition, Events and Activities related to Fashion, Design, Innovation, Interiors, Arts, Events, Shows, Programme, Fashion Shows, Tours & Competitions; Curriculum based training related to Fashion, Design, Innovation, Interiors, Arts, Events, Fashion Shows, Conducting of Workshops.
NAEMD Nest Academy of Event Management & Development

4340454 06/11/2019

BALKISHAN SHARMA

10, Nivetia Bunglow, Nivetia Road, Malad East, Mumbai - 400097

Individual

Address for service in India/Attorney address:

MARYLOU A BILAWALA

Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used

To be associated with:

1284025

MUMBAI

Providing Training & Education; Recreation facilities; Arranging & Conducting of Workshops; Organizing Competition, Events and Activities related to Fashion, Design, Innovation, Interiors, Arts, Events, Shows, Programme, Fashion Shows, Tours & Competitions; Curriculum based training related to Fashion, Design, Innovation, Interiors, Arts, Events, Fashion Shows, Conducting of Workshops.
NASM Nest Academy of Sports Management

4340455   06/11/2019
BALKISHAN SHARMA
10, Nivetia Bunglow, Nivetia Road, Malad East, Mumbai - 400097
Individual

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used
To be associated with:
3123332
MUMBAI

Providing Training & Education, Recreation facilities; Arranging & Conducting Workshops and Activities related to Sports, Sports Management, Sports Tours & Competitions; Curriculum based training related to Sports & Sports Management; Arranging & Conducting of Workshops; Organizing Competition & Events;
NAMG Nest Academy of Modelling & Grooming

4340456    06/11/2019

BALKISHAN SHARMA
10, Nivetia Bunglow, Nivetia Road, Malad East, Mumbai - 400097

INDIVIDUAL

Address for service in India/Attorney address:
MARYLOU A BILAWALA
Wadia Ghandy & Co, NM Wadia Buildings, 2nd Floor, Fort, Mumbai 400001

Proposed to be Used

To be associated with:
3705630

MUMBAI

Providing Training & Education; Recreational facilities; Arranging & Conducting of Workshops; Organizing Competition & Events; providing training for Modelling, Grooming, organising fashion shows, Tours & Competitions; Curriculum based training related to Modelling & Grooming and Arranging & Conducting of Workshops; Organizing Competition & Events
4340539 07/11/2019
REENA BHARGAVA
F-27, SHAKTITALI, RAMESH MARG, C-SCHEME, JAIPUR 302001
Individual
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :01/04/2018

AHMEDABAD
PHOTOGRAPHY, PROVIDING ENTERTAINMENT, SPORTS, CULTURAL, EDUCATIONAL ACTIVITIES, PRODUCTION OF VIDEO FILMS, MULTIMEDIA PRODUCTION, ORGANISATION OF EVENTS, AERIAL PHOTOGRAPHY, PORTRAIT PHOTOGRAPHY, FASHION PHOTOGRAPHY, ORGANISATION OF FASHION SHOWS, FASHION VIDEOGRAPHY, VIDEO EDITING, VIDEO PRODUCTIONS, VIDEO RECORDING SERVICES, FILM PRODUCTION, FILM EDITING, CINEMATOGRAPHIC FILM SHOWING, LIVE STAGE SHOWS, ORGANISING OF STAGE SHOWS, ORGANISATION OF STAGE SHOWS, PRODUCTION OF STAGE SHOWS, DANCE EVENTS, SPECIAL EVENT PLANNING, CONDUCTING OF ENTERTAINMENT EVENTS, CONDUCTING OF EDUCATIONAL EVENTS, TICKETING AND EVENT BOOKING SERVICES, PRODUCTION OF LIVE ENTERTAINMENT EVENTS, PRESENTATION OF LIVE ENTERTAINMENT EVENTS, PREPARING SUBTITLES FOR LIVE THEATRICAL EVENTS, PUBLICATION OF PERIODICALS, PUBLICATION OF MAGAZINES, ELECTRONIC PUBLICATION SERVICES, PUBLICATION AND EDITION OF BOOKS, SERVICES FOR THE PUBLICATION OF MAGAZINES / BOOKS / ALMANACS / JOURNALS, PUBLICATION OF BOOKS RELATING OF ENTERTAINMENT, PUBLICATION OF ELECTRONIC BOOKS AND JOURNALS ONLINE, INCLUDED IN CLASS 41
Global Valuation Summit (GVS)

4340552    06/11/2019
INSTITUTION OF VALUERS
Plot No. 03, Parwana Road (Adjacent to Bal Bharti Public School), Pitampura, New Delhi-110034
Society

Address for service in India/Agents address:
MOHIT SINGHAL
I-29, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059
Used Since : 01/06/2019

DELHI
EDUCATION SERVICES INCLUDING BUT NOT LIMITED TO ORGANISATION OF CONFERENCES, EXHIBITIONS AND COMPETITIONS AND EDUCATION AND INSTRUCTION SERVICES
Institution of Valuers

4340554  06/11/2019

INSTITUTION OF VALUERS
Plot No. 03, Parwana Road (Adjacent to Bal Bharti Public School), Pitampura, New Delhi-110034
Society

Address for service in India/Agents address:
MOHIT SINGHAL
I-29, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059
Used Since : 06/09/1968

DELHI
EDUCATION SERVICES INCLUDING BUT NOT LIMITED TO ORGANISATION OF CONFERENCES, EXHIBITIONS AND COMPETITIONS AND EDUCATION AND INSTRUCTION SERVICES
4340571 07/11/2019

MAA RESEARCH FOUNDATION

#6-3-1092/S1 & S2, Shanti Sikhara Complex, Somajiguda, Hyderabad-500082, Telangana State, India.


Address for service in India/Agents address:

R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used

CHENNAI

Education; Providing of training; Entertainment; Sporting and cultural activities for hearing impaired people.
4340896  07/11/2019
METIVE SKILL TRAINING & HR SOLUTIONS PRIVATE LIMITED
Wireless Gate,beside kalyani Express way Possible nonachandanpukur,PS Titagarh, Dist 24 pargana (N) KOLKATA Kolkata WB 700122 IN
PRIVATE LIMITED
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
KOLKATA
EDUCATIONAL SERVICES & ACADEMIES, SCHOOLS, TEACHING, ARRANGING & CONDUCTING TUITION, VOCATIONAL GUIDANCE (EDUCATION OR TRAINING ADVICE), PUBLICATION OF BOOKS & TEXTS, PUBLICATION OF ELECTRONIC BOOKS & JOURNALS ON-LINE, LIBRARY SERVICES, ORGANIZATION OF EDUCATIONAL, CULTURAL, ENTERTAINMENT COMPETITIONS & SHOWS, PHYSICAL EDUCATION, ARRANGING & CONDUCTING COLLOQUIUMS, CONFERENCES, SEMINARS, SYMPOSIUMS, TRAINING WORKSHOPS, PRESENTATION OF LIVE PERFORMANCES, ALL BEING SERVICES INCLUDED IN CLASS 41.
4340925  07/11/2019

ODE WELLNESS PRIVATE LIMITED
Plot No. 564/432, Road No 92, 8-2-293/82, Jubilee Hills, Hyderabad-500033, Telangana, India.
MSME Registered Company

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.

Used Since :15/03/2016

CHENNAI

Training, educational institutions, education academy services for teaching construction drafting, education and training services in relation to real estate management.
JAYESH GEDIYA, AN INDIAN TRUSTEE OF VEDNA SAMVEDNA ENVIRONMENT TRUST
302, SHILP AVENUE, TARAK KUNJ SOCIETY, NAVAVADAJ, AHMEDABAD - 380013. GUJARAT - INDIA
TRUST

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

CULTURAL ACTIVITIES, PROVIDING INFORMATION ABOUT CULTURAL ACTIVITIES, ORGANIZATION OF SPORTING AND CULTURAL ACTIVITIES, ARRANGING AND CONDUCTING OF CULTURAL ACTIVITIES, PROVIDING CULTURAL ACTIVITIES TO NEEDY CHILDREN FOR CHARITABLE PURPOSES, PROVIDING CULTURAL ACTIVITIES TO UNDERPRIVILEGED PERSONS FOR CHARITABLE PURPOSES, CONDUCTING ENTERTAINMENT EVENTS, CULTURAL EVENTS, LIVE SPORTS EVENTS, EDUCATIONAL EVENTS, AND ENTERTAINMENT AND CULTURAL ACTIVITIES, PROVIDING ONLINE INFORMATION ABOUT EDUCATION, TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES, ORGANIZATION, PRODUCTION, PRESENTATION AND CONDUCTING OF MUSIC CONCERTS, FESTIVALS, TOURS AND OTHER MUSICAL AND CULTURAL PERFORMANCES, EVENTS AND ACTIVITIES IN CLASS 41.
Bonnet Bots

4341056 07/11/2019

NIMISH KOTHARE
B-27, Manali CHSL, MTNL Marg, Dadar (West), Mumbai - 400028
Individual

Address for service in India/Agents address:
ALOK KHAIRWAR
708, B WING, CLASSIC APARTMENT, SHIV SHAKTI CO.OP. SOCIETY, SANTOSHI MATA MANDIR ROAD, KURAR VILLAGE, MALAD EAST, MUMBAI-400097.

Proposed to be Used
MUMBAI

Services related to providing all forms of education of persons or training of animals; services having the basic aim of the entertainment, amusement or recreation of people; presentation of works of visual art or literature to the public for sporting & cultural or educational purposes and other allied services includes in Class 41
MISS AND MRS MAJESTIC RAJASTHAN

4341063   07/11/2019

M/S TALENT SHADOW
124B, VARDHMAN NAGAR, NEAR RAM MANDIR, SHYAM NAGAR, JAIPUR-302019

Partnership Firm

Address for service in India/Attorney address:
ALL INDIA PROFICIENT CORPORATE SERVICES
GANESHAM 1ST, BASEMENT, BEHIND LOTUS DAIRY, LALKOTHI MANDI, SAHKAR MARG, JAIPUR

Proposed to be Used
AHMEDABAD

Event Management, Fashion Shows, Weading Planner, Artist Management, Movie Production, Making of Short Films, Promotional Events, Talent Academy, Modelling Included Class 41.
CULTIVERSITY

4341067  07/11/2019
NOUSHAD PK
S/o Moideen Kutty PK, Uppuvalliyil House, Musliyarangadi, Nediyiruppu, Malappuram, Ernad, Kerala-673638
Individual

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
Education; Training
4341546  08/11/2019
MRS. FOZIA AFZAL
439-B/12,Lalita Park, Laxminagar, Distt. East Delhi, Dehi-110092
sole proprietor

Address for service in India/Attorney address:
SAGAR KUMAR PRADHAN
43, AJANTA APPARTMENT, 36, I.P. EXTENTION DELHI 110092
Used Since :09/09/2019

DELHI
On line Publication through electronic news portal
AXXIMUM
4341624  08/11/2019
AZHAD SHAIKH
ROOM NO. 13, JARI MARI, ARBI MAHOLLA, KURLA ANDHERI ROAD, MUMBAI 400072, MAHARASHTRA, INDIA
SERVICE PROVIDERS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT, THANE (W) 400601

Proposed to be Used
MUMBAI
EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING OF WORKSHOPS [TRAINING]
4341776  08/11/2019

DSR FITNESS WORLD
318-B, 1ST FLOOR, POCKET- J AND K DDA MIG FLATS, DILSHAD GARDEN, EAST DELHI-110095
SOLE PROPRIETOR

Address for service in India/Attorney address:
TEJPAL SINGH & ASSOCIATES
843/E, LOHIYA GALI NO-4, BABARPUR SHAHDARA, DELHI-110032

Proposed to be Used
DELHI
Gymnasiums, Gymnastic Instructions, Gymnasiums Services, Gym Activity Classes, Gymnastics Events, Aerobics Training Services, Health and Fitness Club Services, Health and Wellness Training, Exercise Instructions, Sports and Fitness, Personal Trainer Services
OYO EVENTZ

4342228  08/11/2019

ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satelite, Ahmedabad- 380015, Gujarat, India
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
AHMEDABAD
Education; Providing of training; Entertainment; Sporting and cultural activities
TATVAMAYI

4342494   08/11/2019
BRAJESH KUMAR PANDEY SOLE PROPRIETOR OF TATVAMAYI CONSULTANCY
BEDIBAN MADHUBAN POST-DAMODARPUR,PURBI CHAMPARAN, BIHAR - 845416

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Training in the operation of cloud computing software, Academies [education]
EVEN2OIZER
4342732   09/11/2019
EVEN2OIZER SERVICES PRIVATE LIMITED
HOUSE NO. 4C/O, AT-MIRJAGANG W.NO.-19, BARHIYA BARHIYA, LAKHISARAI, BIHAR -811302
private limited company
Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANAN, INDIA 122002
Proposed to be Used
KOLKATA
Dance events, Special event planning, Organising dancing events, Special event planning consultation, Organization of
dancing events, Provision of recreational events, Organisation of entertainment events, Arranging of musical events,
Organisation of musical events, Musical events (Arranging of -), Arranging of cultural events, Organisation of cultural
events, Organising of recreational events, Organising community cultural events, Conducting of entertainment events,
Conducting of cultural events, Production of esports events, Ticketing and event booking services, Organizing cultural
and arts events, Organising events for entertainment purposes, Organising events for cultural purposes, Production of
live entertainment events, Presentation of live entertainment events, Ticket reservation for cultural events, conducting of
live entertainment events, Organization of cosplay entertainment events, Lighting technician services for events,
Conducting of live esports events, Ticket procurement services for entertainment events, Preparing subtitles for live
theatrical events, Ticket information services for entertainment events, Organisation of entertainment and cultural events,
Organization of events for cultural purposes, Booking of seats for entertainment events, Arranging and conducting of
entertainment events, Organizing community sporting and cultural events, Production of esports events for television,
Ticket information services for esports events, Entertainment provided during intervals of sporting events, Arranging and
carried out of live entertainment events, Disc jockeys for parties and special events, Booking of seats for shows and
sports events, Entertainment services provided during intervals at sports events, organisation of automobile rallies, tours
and racing events, Ticket reservation and booking services for cultural events, ticket reservation and booking services for
entertainment events. Disc jockey services for parties and special events, Ticket reservation and booking services for
esports events, Master of ceremony services for parties and special events, Organisation of events for cultural,
entertainment and sporting purposes, Arranging and conducting of entertainment events for charitable purposes, booking
of performing artists for events (services of a promoter), Arranging for ticket reservations for shows and other
entertainment events, Booking of sports personalities for events (services of a promoter), Entertainment services in the
nature of organizing social entertainment events, entertainment services in the nature of arranging social entertainment
events, arranging and conducting of wine tasting events for entertainment purposes, Ticket reservation and booking
services for recreational and leisure events, Arranging and conducting of live entertainment events for charitable
purposes, Arranging and conducting of entertainment events for charitable fundraising purposes, Providing will-call
ticket services for entertainment, sporting and cultural events, Information about entertainment and entertainment events
provided via online networks and the Internet, Ticket reservation and booking services for education, entertainment and
sports activities and events,
RAJENDRA .R PROPRIETOR OF M/S. MCR TELE MEDIA
NO.24, 2ND FLOOR, BENAKA COMPLEX, SIRUR PARK ROAD, SHESHADRIPURAM, BANGALORE - 560020, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI

TELEVISION ENTERTAINMENT, PROVISION OF ENTERTAINMENT BY MEANS OF TELEVISION, RADIO, CINEMA, CABLE TELEVISION, SATELLITE TELEVISION AND THE INTERNET, ENTERTAINMENT SERVICES IN THE NATURE OF ONGOING TELEVISION PROGRAMS IN THE FIELD OF CHILDREN'S ENTERTAINMENT, LIVE ENTERTAINMENT SERVICES, INTERACTIVE ENTERTAINMENT SERVICES, PROVIDING MUSICAL ENTERTAINMENT, ENTERTAINMENT SERVICES IN THE NATURE OF LIVE VISUAL AND AUDIO PERFORMANCES, AND MUSICAL, VARIETY, NEWS AND COMEDY SHOWS.
BROOKFIELD SMART SCHOOL

4342905  09/11/2019
CHAMAN EDUCATIONAL AND CHARITABLE TRUST
#244 SECTOR-16, CHANDIGARH-160015
CHARITABLE TRUST

Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
To be associated with:
4332728

DELHI
SCHOOL EDUCATION
BROOKFIELD GLOBAL SCHOOL
4342911    09/11/2019
CHAMAN EDUCATIONAL AND CHARITABLE TRUST
#244 SECTOR-16, CHANDIGARH-160015
CHARITABLE TRUST
Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070
Proposed to be Used
To be associated with:
DELHI
SCHOOL EDUCATION
KA PRODUCTIONS
4343273  10/11/2019
KA PRODUCTIONS LLP
Beau Monde, 3002, Tower-B, 30th Floor, New Prabhadevi Road, Prabhadevi, Mumbai Mumbai City MH 400025 IN
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061
Used Since :10/04/2018
MUMBAI
Education; providing of training; entertainment; sporting and cultural activities. Services having the basic aim of the entertainment, amusement or recreation of people and presentation of works of visual art or literature to the public for cultural or educational purposes including without limitation cinema presentations / movie theatre presentations; coaching [training]; arranging and conducting of concerts; dubbing; media and entertainment services; film production, other than advertising films; film distribution; film directing, other than advertising films; providing films, not downloadable, via video-on-demand services; game services provided online from a computer network; movie studio services; production of music; music composition services; providing online electronic publications, not downloadable; providing online music, not downloadable; providing online videos, not downloadable; organization of competitions [education or entertainment]; organization of exhibitions for cultural or educational purposes; organization of sports competitions; organization of balls; organization of shows [impresario services]; organization of fashion shows for entertainment purposes; organization of cosplay entertainment event; party planning [entertainment]; presentation of variety shows; presentation of live performances; publication of books; radio entertainment; production of radio and television programmes; recording studio services; production of shows; songwriting; sport camp services; providing sports facilities; health club services [health and fitness training]; television entertainment; providing television programmes, not downloadable, via video-on-demand services / providing television programs, not downloadable, via video-on-demand services; theatre productions; ticket agency services [entertainment]
KA PRODUCTIONS LLP
Beau Monde, 3002, Tower-B, 30th Floor, New Prabhadevi Road, Prabhadevi, Mumbai Mumbai City MH 400025 IN
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Used Since: 10/04/2018

MUMBAI
Education; providing of training; entertainment; sporting and cultural activities. Services having the basic aim of the entertainment, amusement or recreation of people and presentation of works of visual art or literature to the public for cultural or educational purposes including without limitation cinema presentations / movie theatre presentations; coaching [training]; arranging and conducting of concerts; dubbing; media and entertainment services; film production, other than advertising films; film distribution; film directing, other than advertising films; providing films, not downloadable, via video-on-demand services; game services provided online from a computer network; movie studio services; production of music; music composition services; providing online electronic publications, not downloadable; providing online music, not downloadable; providing online videos, not downloadable; organization of competitions [education or entertainment]; organization of exhibitions for cultural or educational purposes; organization of sports competitions; organization of balls; organization of shows [impresario services]; organization of fashion shows for entertainment purposes; organization of cosplay entertainment event; party planning [entertainment]; presentation of variety shows; presentation of live performances; publication of books; radio entertainment; production of radio and television programmes; recording studio services; production of shows; songwriting; sport camp services; providing sports facilities; health club services [health and fitness training]; television entertainment; providing television programmes, not downloadable, via video-on-demand services / providing television programs, not downloadable, via video-on-demand services; theatre productions; ticket agency services [entertainment]
4346229  13/11/2019
GORKEY GODARA TRADING AS : BOARDGURU
6-B-43, MAHAVEER NAGAR III, KOTA - 324005, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/07/2018
AHMEDABAD
EDUCATION, COACHING [EDUCATION AND TRAINING]
4347900  15/11/2019
ENSIGN SAFETY ACADEMY & CONSULTANTS PVT LTD
2nd Floor, Shuja Arcade, Railway Station Road, Edappilly, Ernakulam, Kerala -682 024
Body Incorporate
Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA
Used Since :17/08/2013
CHENNAI
ARRANGING AND CONDUCTING OF CONFERENCES; EDUCATION; PROVIDING OF TRAINING
EasyRewardz
2295684    06/03/2012
EASYTECH SERVICES PVT. LTD.
trading as ;Easycorporate is a Saas Incentive Platform for Corporate to manage corporate travel, employee incentives.
A 2/78, GROUND FLOOR,SAFDARJUNG ENCLAVE,NEW DELHI 110029

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-103, Ground floor Shalimar Bagh, Delhi-110088
Used Since :22/12/2011
DELHI
design and development of computer hardware and software.
INFOSIGHT

2740616    20/05/2014

HEWLETT PACKARD ENTERPRISE DEVELOPMENT LP
11445 Compaq Center Drive West, Houston, TX 77707, United States of America

MERCHANTS, MANUFACTURERS AND SERVICE PROVIDERS
a limited Partnership organized under the laws of Texas

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Used Since : 30/04/2013

DELHI

CONSULTATION, TECHNICAL SUPPORT, INFORMATION AND HELP-LINE SERVICES RELATING TO COMPUTER HARDWARE AND SOFTWARE; DESIGN, DEVELOPMENT AND RESEARCH RELATING TO COMPUTER HARDWARE AND SOFTWARE; INSTALLATION, MAINTENANCE AND UPGRADING OF COMPUTER SOFTWARE; PROVISION OF AN INTERNET PLATFORM PROVIDING TECHNICAL INFORMATION RELATING TO COMPUTER HARDWARE AND SOFTWARE; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE; PROVIDING A WEBSITE ENABLING USERS TO REMOTELY ACCESS THE USERS DATA STORAGE HARDWARE; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, SOFTWARE AND BACKUP AND STORAGE SYSTEMS; PROVISION OF TECHNICAL ASSISTANCE, TECHNICAL SUPPORT AND TELEPHONE HELPLINE SERVICES IN THE HELDS OF COMPUTER HARDWARE, SOFTWARE AND DATA STORAGE AND BACK-UP SYSTEMS AND APPARATUS; BACKUP OF DATA; PROVIDING AN INTERNET PLATFORM THAT PROVIDES AN EDUCATIONAL AND INFORMATIONAL KNOWLEDGEBASE ABOUT DATA STORAGE; DESIGN, UPDATING, MAINTENANCE AND HOSTING OF WEBSITES THAT PROVIDE KNOWLEDGEBASES RELATING TO MEMORY AND DATA STORAGE; PROVISION OF TECHNICAL ASSISTANCE, INFORMATION, CONSULTANCY AND ADVISORY SERVICES RELATING TO THE FOREGOING
UBERPOOL

Priority claimed from 29/05/2015; Application No. : 86/645,284 ;United States of America

3069954    01/10/2015

UBER TECHNOLOGIES, INC.
1455 Market Street, 4th Floor, San Francisco, California 94103, United States of America
Service providers
A corporation of the state of Delaware, U.S.A.

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

To be associated with:
2467601, 2949542, 3069950

DELHI

Providing temporary use of online non-downloadable software for providing transportation services, bookings for transportation services and for dispatching motorized vehicles to customers; providing temporary use of online non-downloadable software for use by motorized vehicle operators and passengers and potential passengers for ridesharing.
3121040   10/12/2015

MARQUAL IT SOLUTIONS PRIVATE LIMITED
6/ H 85 SHRADDHAPURI, MEERUT -250002, UTTAR PRADESH.

SERVICE PROVIDER

Address for service in India/Attorney address:

ANJALI KALRA
CS-10, SHOP NO 2, BASEMENT GYAN KHAND-II, INDIRAPURAM GHAZIABAD U.P-201014

Used Since:01/12/2015

DELHI

THE COMPANY DEALS IN PRODUCING AND PROVIDING INDUSTRIAL ANALYSIS AND RESEARCH REPORTS.
KOCKPIT
3125944    15/12/2015
TEAM ANALYTICS P LTD
NO-1, MOHAMMAD PUR, NEW DELHI 110066
SERVICE PROVIDER

Address for service in India/Attorney address:
YOGENDER JINDAL
SHOP NO. 121, F. FLOOR, VARDHMAN FOURTUNE MALL OPP. HANS CINEMA, G.T. KARNAL ROAD, DELHI 110033
Used Since :01/08/2014

DELHI
DEVELOPMENT OF COMPUTER SOFTWARE.
VIBHOR JAIN
HOUSE NO.. 3225, SECTOR 15-D, CHANDIGARH.
SERVICE PROVIDER

Address for service in India/Attorney address:
VIJAY KUMAR PAL
H.NO. 939A-19, SECTOR -12A, PANCHKULA -134113, HARYANA.

Proposed to be Used
DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3160195   15/01/2016
ALLIANCE LAUNDRY SYSTEMS LLC
SHEPARD STREET RIPON STATE OF WISCONSIN 54971-0990 USA
SERVICE PROVIDERS.
A LIMITED LIABILITY COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF STATE OF DELAWARE
Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
CENTRAL SQUARE, SUITE-328, PLAZA III, 20 MANOHARLAL KHURANA MARG, BARA HINDU RAO (OFF RANI JHANSI ROAD), DELHI 110006
Used Since :08/08/2014
DELHI
PROVIDING A MEMBERS-ONLY WEBSITE FEATURING TECHNOLOGY WHICH PROVIDES MEMBERS WITH THE ABILITY TO ACCESS INFORMATION RELATING TO THE MARKETING, FINANCE AND SALES OF LAUNDRY WASHERS, DRYERS, IRONERS, FINISHERS, WATER EXTRACTION DEVICES AND PARTS AND ACCESSORIES THEREFOR. CLASS 42.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SANJEEV KUMAR SINGH
trading as ; M/S SHEETAL PRAKASH & CO.
B-53 IIIRD FLOOR, GANESH NAGAR-2, SHAKARPUR, EXTN. DELHI-92
SERVICE PROVIDER
Address for service in India/Attorney address:
SHEETAL PRAKASH & CO.
116-A, TOP FLOOR, VIKAS MARG, SHAKAR PUR, DELHI-92
Used Since : 20/01/2009

DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICE; DESIGN AND WEB APPLICATION & SOFTWARE DEVELOPMENT OF COMPUTER
HARDWARE AND SOFTWARE IN CLASS 42
3409019  11/11/2016
SIBYLL SOFTWARE (OPC) PRIVATE LIMITED
trading as ; SIBYLL SOFTWARE (OPC) PRIVATE LIMITED
10, AVI BANGLOWS, OPP. ALOK BANGLOW, SIDDHAPUR HIGHWAY ROAD, UNJHA - 384 170, MAHESANA, GUJARAT, INDIA.
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARJ PARK, OPP. J.M.C. NAGAR FLATS, B/H. PAVANDHAM FLATS, RAIYAROAD, RAJKOT
Used Since : 11/07/2016
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SIBYLL SOFTWARE except as substantially shown & other descriptive matters...
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED TOGETHER...
NAVYUG

3418128  24/11/2016
TIRUPATI STRUCTURAL LTD.
Sh. Sharad Aggarwal
trading as ;M/S PADMAVATI PIPES & FITTINGS INC.
Uttarakhand. India.
Services
 Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/11/2016

DELHI
Computer Programming And Services That Cannot Be Classified In Other Classes, Namely, Providing An Online, Interactive Bulletin Board For The Posting, Promotion, Sale And Resale Of Items Via Global Computer Network, And For The Collection And Dissemination Of Statistical, Quantitative And Qualitative Information Regarding The Sale And Resale Of Items Via A Global Computer Network; Website Hosting.
EDHAN
3442125 24/12/2016
UNIK SYSTEMS DESIGN & MARKETING PVT. LTD.
trading as ;Unik Systems Design & Marketing Pvt. Ltd.
P.No. 1355-H&I, Niharika Jubilee One, 4th Floor, Road # 1& 45 Cross, Jubilee Hills Check Post Rd, Nandagiri Hills, Jubilee Hills, Hyderabad, Telangana 500033
Design & Development Of Software & Hardware
Private Limited Company

Address for service in India/Attorney address:
RHA LEGAL
B-31/5, Ramesh Nagar, DS, New Delhi - 110015

Proposed to be Used
DELHI
Design & Development Of Software & Hardware, industrial analysis and research; design and development of computer hardware and software, video, data, IP, voice security
3457681  13/01/2017
ENKAY TESTING TECHNOLOGIES LTD
PLOT NO.549-i, Pace City-II, Udyog Vihar, Phase-IV, Sector-37, Gurgaon, Haryana, 122001
SERVICE PROVIDER
Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.
Used Since :01/01/2016
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
3745075 05/02/2018
VAY NETWORK SERVICES PRIVATE LIMITED
516 A, Amanora Chamber, Amanora Park Town, Amanora Magarpatta Road, Hadapsar, Pune, 411028
Private Limited Company
Address for service in India/Attorney address:
ARKHON IP
3B/2, VISAVA HEIGHTS, VISAVA PARK, DP ROAD, AUNDH, PUNE- 411007, MAHARASHTRA, INDIA
Used Since: 06/06/2017
To be associated with:
3745035
MUMBAI
DESIGN, DEVELOPMENT, IMPLEMENTATION, UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE, INFORMATION TECHNOLOGY, TECHNICAL SUPPORT SERVICES, COMPUTER SERVICE, ACTING AS AN APPLICATION SERVICE PROVIDER IN THE FIELD OF INFORMATION MANAGEMENT TO HOST COMPUTER APPLICATION SOFTWARE, RESEARCH AND DEVELOPMENT OF NEW TECHNOLOGY, DESIGN SERVICES RELATING TO THE CREATION OF NETWORKS, AND ALL INCLUDED IN CLASS 42.
3793980 02/04/2018
MR. ARVINDBHAIPARSOTAMBHAIPATEL
C/O. DESIGN PLUS, 4-5 SILVER CHAMBERS, OPP. RAJRATNA COMPLEX, TAGOR ROAD, RAJKOT
INDIVIDUAL
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
DESIGN OF INTERIOR DÉCOR, ARCHITECTURE - INCLUDING IN CLASS-42
NA.
3793981  02/04/2018
MR. ARVINDBHAI PARSOTAMBHAI PATEL
C/O. DESIGN PLUS, 4-5 SILVER CHAMBERS, OPP. RAJRATNA COMPLEX, TAGOR ROAD, RAJKOT
INDIVIDUAL
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
DESIGN OF INTERIOR DÉCOR, ARCHITECTURE - INCLUDING IN CLASS-42
3795604 03/04/2018
GTPL BROADBAND PRIVATE LIMITED
202, 2ND FLOOR, SHAJANAND SHOPPING CENTRE, OPP. SWAMINARAYAN TEMPLE, SHAHIBAUG, AHMEDABAD-380004
GUJARAT INDIA.
PRIVATE LIMITED

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :01/02/2018

AHMEDABAD
HOSTING COMPUTER WEB SITES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3795609   03/04/2018
GTPL HATHWAY LTD
FP NO.50, GTPL HOUSE, OPP. ARMIEDA, SINDHU BHAVAN ROAD, AHMEDABAD-380059, (GUJARAT) INDIA.
LIMITED COMPANY
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :16/09/2016
AHMEDABAD
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3840101  22/05/2018
VIKRAM NATH TRADING AS 3I PLANET
499, PARSHV VILLA, CHANAKYAPURI, SECTOR-4, UDAIPUR, RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :16/08/2014
AHMEDABAD
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software, web development, web designing under class 42.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Descriptive Matters.
ASTERIA AEROSPACE PVT LTD.
No 248, 3rd Floor, Samhitha Plaza, Indiranagar 80 Ft Road, Bangalore 560038, India
A company organised under the laws of India

Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India

Used Since: 15/05/2018

CHENNAI

Providing on-line non-downloadable software or software as a service (SAAS) services featuring: (i) software for operating, controlling, maintaining, monitoring, logging, or navigating unmanned aerial vehicles, drones, autonomous aircraft or autonomous vehicles; software for receiving and transmitting real-time or post-flight data to or from unmanned aerial vehicles, drones, autonomous aircraft or autonomous aerial vehicles; software for receiving or transmitting videos, images, sensor data, flight telemetry, flight control, flight plan, flight health and flight log data to and from unmanned aerial vehicles, drones, or autonomous aircraft or autonomous aerial vehicles; and (ii) software for storage, management, retrieval, remote access or remote distribution of flight data, videos, images, sensor data, flight telemetry, flight control, flight plan, flight health or flight log data received at or from unmanned aerial vehicles, drones, or autonomous aircraft or autonomous aerial vehicles; or for sending alerts from sensors or applications to unmanned aerial vehicles, drones, or autonomous aircraft or autonomous aerial vehicles
AMPERSAND

3999595    16/11/2018

EDUSPARK INTERNATIONAL PRIVATE LIMITED
1, MOTILAL NAGAR, SRIRANG SABDE MARG, OFF LINK ROAD, GOREGAON (W), MUMBAI – 400104
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE FOR EDUCATIONAL PURPOSE; COMPUTER PROGRAMMING SERVICES FOR EDUCATION AND TRAINING; RESEARCH AND DEVELOPMENT OF ADVANCED LEARNING TECHNOLOGIES AND TEACHING METHODS; HOSTING MULTIMEDIA EDUCATIONAL CONTENT; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE FOR DEVELOPING ONLINE EDUCATIONAL MATERIALS; RENTAL OF COMPUTER SOFTWARE FOR DEVELOPING ONLINE EDUCATIONAL MATERIALS; COMPUTER SERVICES, Namely, CREATING, MAINTAINING, DESIGNING, AND IMPLEMENTING WEBSITES FOR OTHERS IN THE FIELD OF EDUCATION AND TRAINING, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO.
4027685   15/12/2018
SHAMJI VERSHI NISHAR HUF TRADING AS MAHAVIR PRINTS
165, Bazar Gate Street, 2nd Floor, Fort, Mumbai – 400 001
Proprietor

Address for service in India/Agents address:
PARTH JANI
Om Gokul Garden, 0-1/103, Thakur Complex, Kandivli East, Mumbai-400 101.

Proposed to be Used
MUMBAI
Graphic Designing Services included in class 42

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
M/S. SNAPMINT CREDIT ADVISORY PVT. LTD.
Unit 206, Building 3, Sector 3, Millennium Business Park, MIDC, Mahape, Navi Mumbai, 400710
BODY INCORPORATE
Address for service in India/Agents address:
JATIN SHANTILAL POPAT.
308, Orchid Plaza, Behind Gokul Shopping Centre, Off. S.V. Road, Near Platform No.8, Borivali (West), Mumbai-400 092.
Used Since :01/03/2016
MUMBAI
Analysis; consultation; authenticating; drafting & designing, searches and retrieving information on internet and other resources, licensing of digital data; computer software design, computer programming, computer system analysis, website design, computer database development; access to electronic publication & data via internet; drawing and commissioned writing; project studies, engineering drawing, technical research, information and advisory services for aforesaid services
4083782  11/02/2019
UTTAR COMPTECH PRIVATE LIMITED
Survey number-182, Kelwad, Tal-Rahata, Ahmednagar, Maharashtra - 423107
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :23/05/2018
MUMBAI
Software Development, IT Services.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Proposed to be Used

MUMBAI

RUDRAKSHA AND GEMS: LABORATORY TESTING, MICROSCOPIC TESTING, SPECIFIC GRAVITY TESTING, INDUSTRIAL SCIENTIFIC ANALYSIS AND RESEARCH, AND OTHER TESTING PERMITTED AS PER CLASS 42

ALL OVER INDIA

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
SUMANLATA PANDEY (INDIAN NATIONAL, PROPRIETOR), TRADING AS CYBERWALK
Shop No.33, Kukreja Plaza, Sector -11, Plot No.46/47/55, CBD Belapur, Navi Mumbai - 400614, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI
Data security services (firewalls), internet security consultancy, computer security consultancy, computer security system monitoring services, IT security, protection and restoration

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
JUNO CAMPUS
4091774  18/02/2019
JUNO SOFTWARE SYSTEMS PRIVATE LIMITED
N-11, Sacred Heart Town, Wanawadi, Pune 411040
A company incorporated under the Indian Companies Act
Address for service in India/Attorney address:
VIRENDER GOSWAMI & ASSOCIATES
A-14, NIZAMUDDIN EAST, NEW DELHI-110013
Used Since :01/11/2018
MUMBAI
Drafting, Designing & Creation of Computer Hardware and Software for Educational purposes; Research & Development in the Field of Computer Hardware and Software; Enterprise Resource Planning (ERP) and other Software for Educational purposes; Software for File, Data & Document Management; Information Technology Enabled Services; Software Publishing; System Integration; Development, Installation, Maintenance & Support of Software and ERP Systems, Analysis, Recovery, Management, Updating & Consultancy of Computer Software, Computer Technology, Computer Programming, Conversion and Preservation of Data Digitally; Data Analytics; System Design under Class 42.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4096517  22/02/2019
GAURAV PRADIP BHENDE
A204, RAJDARSHAN, DADA PATIL COMPOUND, OPPOSITE PLATFORM NO.1, THANE (W), THANE - 400602, MAHARASHTRA
Piping design, piping engineering, pipeline engineering, process engineering, Mechanical Engineering Services
Proprietorship Firm
Proposed to be Used
MUMBAI
Piping design, piping engineering, pipeline engineering, process engineering, Mechanical Engineering.
4101472    27/02/2019
SHAAILESH DHOBLEY
PLOT NO. 44, SATYA ENCLAVE, 401, FOURTH FLOOR, OPP. LENDRA PARK, RAMDASPETH, NAGPUR - 440010,
MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI

PROVIDING SEARCH ENGINES FOR THE INTERNET, COMPUTER SOFTWARE DESIGN FOR ONLINE ACCESS
ADVERTISING AND DIRECTORY SERVICES, CREATING AND MAINTAINING WEB SITE.
4104481  01/03/2019
ARISEZ INTERIORS
PLOT NO. 120, FLAT NO. 502, RA HOMES, HMT OFFICERS COLONY, OLD ALWAL, HYDERABAD-500010
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Interior design
HARIT APPLICATIONS PRIVATE LIMITED
Office No 7130, 7th Floor, Marvel Feugo Building, Above Nexa Showroom, Opposite to Season Mall, Hadapsar, Pune 411028
Private Limited Company

Address for service in India/Attorney address:
ADVOCATE ARCHANA D KAKADE
A/103, Peyton Place, Saint Anthony Road, Opposite Kadamwadi, Vakola, Santacruz East, Mumbai 400029

Proposed to be Used
MUMBAI

Services of development and hosting of web application and mobile application to facilitate creating virtual community, editing, uploading, downloading, viewing, displaying, tagging, blogging, streaming, linking, annotating, commenting on, embedding, transmitting, providing electronic media or information via mobile, web and communication networks for electronic business transactions and to transfer and share personal identity data; voice over internet protocol, video and audio conferencing; Providing information from searchable indexes and databases on mobile and web application.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1930, 02/12/2019 Class 42

4105948 04/03/2019

x10X GLOBAL SOLUTIONS PRIVATE LIMITED
No. 176, 2nd floor, 3rd Main Road, Dollars Colony, 4th Phase, JP Nagar, Next to V. M. Ware Office, Bangalore - 560078, Karnataka, India
Private Limited Company

Address for service in India/Attorney address:

ARTHI V., ADVOCATE
NO.90/24,2ND FLOOR, 4TH MAIN, 2ND STAGE, K.H.B.COLONY, BASVESHWARA NAGAR, BANGALORE - 560 079 KARNATAKA, INDIA

Proposed to be Used

CHENNAI

Software and IT services, Software development services, Software research, Software creation services, Software engineering services, Software maintenance services, Software Installation Services, Software advisory and consultancy services, Software programming and implementation services, Research and development of new products in the field of software and IT, Advisory services in the field of product development and quality improvement of software, Website design, creating and development services, Website maintenance services, Website hosting services

SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
4105952  04/03/2019

x10X GLOBAL SOLUTIONS PRIVATE LIMITED
No. 176, 2nd floor, 3rd Main Road, Dollars Colony, 4th Phase, JP Nagar, Next to V. M. Ware Office, Bangalore - 560078, Karnataka, India
Private Limited Company

Address for service in India/Attorney address:
ARTHI V., ADVOCATE
NO.90/24,2ND FLOOR, 4TH MAIN, 2ND STAGE, K.H.B.COLONY, BASVESHWARA NAGAR, BANGALORE - 560 079
KARNATAKA , INDIA

Proposed to be Used

CHENNAI
Software and IT services, Software development services, Software research, Software creation services, Software engineering services, Software maintenance services, Software installation Services, Software advisory and consultancy services, Software programming and implementation services, Research and development of new products in the field of software and IT. Advisory services in the field of product development and quality improvement of software, Website design, creating and development services, Website maintenance services, Website hosting services

SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
x10X GLOBAL SOLUTIONS PRIVATE LIMITED
No. 176, 2nd floor, 3rd Main Road, Dollars Colony, 4th Phase, JP Nagar, Next to V. M. Ware Office, Bangalore - 560078, Karnataka, India
Private Limited Company

Address for service in India/Attorney address:
ARTHI V., ADVOCATE
NO.90/24,2ND FLOOR, 4TH MAIN, 2ND STAGE, K.H.B.COLONY, BASVESHWARA NAGAR, BANGALORE - 560 079
KARNATAKA, INDIA

Proposed to be Used
CHENNAI
Software and IT services, Software development services, Software research, Software creation services, Software engineering services, Software maintenance services, Software Installation Services, Software advisory and consultancy services, Software programming and implementation services, Research and development of new products in the field of software and IT, Advisory services in the field of product development and quality improvement of software, Website design, creating and development services, Website maintenance services, Website hosting services
SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
4111114  08/03/2019
ALIF MANAGEMENT SERVICES PRIVATE LIMITED
45, 4TH MARINE STREET, 1ST FLOOR, DHOB ITALAO, MUMBAI 400002
A PRIVATE LIMITED COMPANY
Used Since :25/05/2007
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4111119  08/03/2019
ALIF MANAGEMENT SERVICES PRIVATE LIMITED
45, 4TH MARINE STREET, 1ST FLOOR, DHOBIB TALAO, MUMBAI-400002
Used Since: 28/02/2008
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.FX ASSET.
MRS. PURVA ABHAY CHAULKAR
trading as ;ESHAA CREATION
C 1, 706, NANDANVAN HOMES, PARSIK NAGAR KALWA (WEST)-400605.
Proposed to be Used
MUMBAI
FASHION DESIGN, FASHION DESIGN CONSULTING SERVICES, DESIGN OF FASHION ACCESSORIES.
DIGICONTENT LIMITED
Hindustan Times House, 2nd Floor, 18-20, Kasturba Gandhi Marg, New Delhi - 110 001, India
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :04/04/2019

DELHI
Providing temporary use of non-downloadable software to enable uploading, capturing, posting, showing, editing, playing, streaming, viewing, previewing, displaying, tagging, [blogging,] sharing, manipulating, distributing, publishing, reproducing, and otherwise providing electronic media, multimedia data, videos, movies, pictures, images, text, photos, audio data and information via the Internet and other communications networks; Providing temporary use of non-downloadable software to enable sharing of multimedia data and comments among users; Providing temporary use of non-downloadable software; Providing temporary use of non-downloadable analytics software, namely, software that provides statistics about the behaviour of viewers of online videos, movies, pictures, images, text, photos and games; Hosting of websites featuring multimedia data/links for others; Hosting multimedia entertainment and educational application for others; Providing a web site that gives computer users the ability to upload and share user-generated videos, [essays and articles] on a wide variety of topics and subjects;
4163466  01/05/2019
MS. SONALI PUREWAL
A-71, 2ND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110 013
An Indian national

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Website and app services falling in class 42
4164715   02/05/2019
FRACTAL ANALYTICS PRIVATE LIMITED
Level 7, Commerce ii, Oberoi Garden City, Off Western Express Highway, Goregaon East, Mumbai, 400063.
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :19/02/2019
To be associated with:
3945481
MUMBAI
Design and development of computer hardware and software, creating websites, website development services, website hosting services, providing website featuring information and services, designing and developing an internet platform for electronic commerce; Programming of software for e-commerce platforms; Hosting of e-commerce platforms on the Internet, designing and development of Software as a service (SaaS).
4164719  02/05/2019
FRAC TAL ANALYTICS PRIVATE LIMITED
Level 7, Commerce ii, Oberoi Garden City, Off Western Express Highway, Goregaon East, Mumbai, 400063.
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :19/02/2019
To be associated with:
3945481
MUMBAI
Design and development of computer hardware and software, creating websites, website development services, website hosting services, providing website featuring information and services, designing and developing an internet platform for electronic commerce; Programming of software for e-commerce platforms; Hosting of e-commerce platforms on the Internet, designing and development of Software as a service (SaaS).
Monday Domains

4165962 03/05/2019

KARTIK SURESH GAGGAR
901, Raheja Chambers, Free Press Journal Marg, Nariman Point, Mumbai - 400021

Service Provider
Individual
Used Since: 15/04/2019

MUMBAI

DOMAIN NAME SERVICES, DOMAIN SEARCH SERVICES, DOMAIN DESIGN SERVICES, BRANDING AND INTERACTIVE MEDIA SERVICES FOR CUSTOMERS

REGISTRATION OF THIS TRADEマーク SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Domains.
FUBILLIX TECHNOLOGIES PRIVATE LIMITED
NO.1,SUBEDAR STREET PALANI ROAD DINDIGUL TN-624001
THE TRADE MARKS ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advisory services in the field of product development and quality improvement of software, Design, creation, hosting and maintenance of websites for others, Product research and development, Research and development of computer software.
4180552  20/05/2019
COUCHLANE HOME DECOR LLP
V-12/24, DLF PHASE-III, Gurgaon Gurgaon HR 122001 IN
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
AKSHIT GUPTA & ASSOCIATES
52/74, L-3, GALI NO. 25, ANAND PARBAT, NEW DELHI-110005.
Proposed to be Used
DELHI
Design of interior decor and interior design
Trade Marks Journal No: 1930 , 02/12/2019 Class 42

MAKEOVER DIARIES
NO 376(6) , 1ST FLOOR ,NISARGA COLONY ,10TH MAIN , 9TH 'C' CROSS (12TH CROSS) ,HORAMAVU POST , BANASWADI , BANGALORE -560043

THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4180793 20/05/2019

GEOTECH INFO SERVICES PVT. LTD.

Infinity Bench Mark, Infinity business Centre 18th Floor, Plot No. G-1, Block-Gp, Saltlake Sector-V, Kolkata-700091, West Bengal

An Indian Company

Address for service in India/Attorney address:

L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019

Proposed to be Used

KOLKATA

Software development, IT services, scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
VERSATILE ENTERPRISES PVT. LTD.
C-124, PHASE-V, FOCAL POINT, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Computer programming and services that cannot be classified in other classes, namely, providing an online, interactive bulletin board for the posting, promotion, sale and resale of items via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network; website hosting.
SAFE FOLDER

4183815     22/05/2019

RINKALBEN KETANKUMAR MANGUKIYA
59, VALKESHWAR ROW HOUSE, PEDAR ROAD, MOTA
individual

Address for service in India/Attorney address:
DHANANI KIRANKUMAR PRAFULBHAI
52, ANAND PARK SOCIETY, B/HG NIRMAL NAGAR SARTHANA JAKAT NAKA, VARACHHA ROAD, SURAT - 395006,
GUJARAT, INDIA
Used Since : 11/05/2017

AHMEDABAD
SOFTWARE, WEBSITE DESIGN AND DEVELOPMENT, MOBILE APPLICATION, GAME DESIGN AND DEVELOPMENT.
AMITA KSHATRIYA, TRADING AS:- R-WE PRODUCTIONS,
KB-133, KARPURIPURAM, GOVINDPURAM, NEAR PAC-47, BATTALION, GHAZIABAD, (U. P.)-201013
PROPRIETOR

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
DELHI
MOBILE APPLICATIONS AND SOFTWARE DEVELOPMENTS.
4185206   23/05/2019
SWATI INTERIORS
GALA NO 305, SUN INDUSTRIAL ESTATE SUN MILL COMPOUND, LOWER PAREL,MUMBAI 400 013
PARTNERSHIP FIRM

Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,
Used Since :20/08/2003

MUMBAI
INTERIOR CONTRACTING SERVICES
SWATI INTERIOR

4185207    23/05/2019

SWATI INTERIORS
GALA NO 305, SUN INDUSTRIAL ESTATE SUN MILL COMPOUND, LOWER PAREL,MUMBAI 400 013
PARTNERSHIP FIRM

Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,
Used Since :20/08/2003

MUMBAI
INTERIOR CONTRACTING SERVICES

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4185210  23/05/2019
MRS. ANJALI R VHATKAR PROP. OF VIRTUOSO ARCHITECTS & CONSULTANTS
11, 1ST FLOOR, PLOT NO. 38, KAMAR BUILDING, CAWASJI PATEL ROAD, FORT, MUMBAI-400001
PROP.
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007
Proposed to be Used
MUMBAI
Architectural and engineering activities and consultancy.
4185870   24/05/2019
INTHREE ACCESS SERVICES PVT LTD
#24, Rajasekaran Street, Dr. Radhakrishnan Salai, Mylapore, Chennai- 600 004
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :06/12/2018

CHENNAI
HOSTING OF E-COMMERCE PLATFORMS ON THE INTERNET, HOSTING PLATFORMS ON THE INTERNET, HOSTING
COMPUTER DATABASES, VERIFICATION OF PERSONAL IDENTIFICATION [COMPUTER SECURITY], DESIGN AND
DEVELOPMENT OF SOFTWARE IN THE FIELD OF MOBILE APPLICATIONS, COMPUTERISED DATA STORAGE SERVICES
Trade Marks Journal No: 1930, 02/12/2019 Class 42

4185893 24/05/2019

KARAN MAKHARIA
Dadlani Park, Old Agra Rd,Balkum Pada, Thane West, Thane, Maharashtra 400608
INDIVIDUAL
Address for service in India/Agents address:
ADITYA JAISWAL
17/165, TOP FLOOR AMRIT PURI EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.

Proposed to be Used

Mumbai
scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ELEMENTAL SOLUTIONS
4187219  25/05/2019
CORE CORPORATION PRIVATE LIMITED (OPC)
J-2, Shram Seva Premises Wadala RTO, Mumbai 400037
Private Limited Company
Address for service in India/Attorney address:
SAHIL B VORA
TrueBlue Legals, 301 Dalal Nivas, Ground Floor, Mathuradas Road, Kandivali (West) Mumbai 400067
Proposed to be Used
MUMBAI
Providing services relating to scientific, design and technological services and industrial analysis and research services falling under class 42
4188022  27/05/2019
PATHCURE LABORATORY AND RESEARCH CENTRE PRIVATE LIMITED
420 – 1, E-ward, Narayani Tower Opp Arvind Stationary, Shahupuri, Karveer, Kolhapur, Maharashtra-416 001, India
BODY INCORPORATE
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
Used Since :08/03/2016
MUMBAI
Medical laboratory services
DrivAmp
4189213  28/05/2019
ANANTH P. S. NAIR
1ST FLOOR, KAGALWALA HOUSE, C-BLOCK, METRO ES 175, CST ROAD, KALINA, SANTACTUZ EAST, MUMBAI- 400098, MAHARASHTRA, INDIA
Used Since :26/09/2016
MUMBAI
CONTROL TECHNOLOGY CONSULTING SERVICES; WRITING OF CONTROL PROGRAMS; PROGRAMMING OF ELECTRONIC CONTROL SYSTEMS; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR PROCESS CONTROL; CREATION OF CONTROL PROGRAMS FOR ELECTRIC OPERATION CONTROL AND DRIVE MODULES; DESIGN OF SOFTWARE FOR DATA AND MULTIMEDIA CONTENT CONVERSION FROM AND TO DIFFERENT PROTOCOLS; PROGRAMMING OF ELECTRONIC CONTROL SYSTEMS; DESIGNING OF ELECTRONIC SYSTEMS; ENGINEERING SERVICES RELATING TO THE DESIGN OF ELECTRONIC SYSTEMS; COMPUTER NETWORK SERVICES; MONITORING OF NETWORK SYSTEMS; DESIGN AND DEVELOPMENT OF NETWORKS; DEVELOPMENT OF COMPUTER BASED NETWORKS; IMPLEMENTATION OF COMPUTER PROGRAMS IN NETWORKS; INTEGRATION OF COMPUTER SYSTEMS AND NETWORKS; DEVELOPMENT OF SOFTWARE FOR SECURE NETWORK OPERATIONS; REMOTE SERVER ADMINISTRATION; MONITORING OF COMPUTER SYSTEMS BY REMOTE ACCESS; COMPUTER SYSTEM MONITORING SERVICES; DEVELOPMENT OF COMPUTER SOFTWARE APPLICATION SOLUTIONS; PROGRAMMING OF SOFTWARE FOR INTERNET PLATFORMS; HOSTING OF PLATFORMS ON THE INTERNET; ALL SERVICES INCLUDED IN CLASS 42
4189619  28/05/2019
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118, Dist-Kolhapur
INDIVIDUAL

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
QUOINTE
4189971  28/05/2019
SACHIN GAMBIHR
C-4 H/169 B, Janak Puri, New Delhi 110058
An Indian National
VISHAL MITTAL
House No. 481, Urban Estate Phase II, Patiala 147002, Punjab
An Indian National

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI
Information Technology services; Information technology consultancy; Information technology support services; Technical consultancy services relating to information technology; Research in the field of information technology; Outsource service providers in the field of information technology;
4190255  29/05/2019
MUHAMMED MANSOOR A. K
ANCHUKANDAN, PUZHACHAL, IRINGALLUR, VENGARA PO, PARAPPUR, VENGARA MLP, MALAPPURAM, KERALA, 676304
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
SERVICES OF INTERIOR DESIGNING AND DECORATION ; CONSULTATION SERVICES FOR INTERIOR DESIGNING, ARCHITECTURAL AND DESIGNING SERVICES
JAYAKUMAR trading as ;TRIADSS

F2, First Floor, EsElEn Flats, No.2, 11th Main Road, Vijaya Nagar, Velachery, Chennai - 600042

Legal Services

Proprietor

Address for service in India/Attorney address:
KHURANA & KHURANA ADVOCATES
E-13, UPSIDC, SITE IV, BEHIND -GRAND VENICE, KASNA ROAD, GREATER NOIDA -201301, UP

Proposed to be Used

CHENNAI

Design, Development , Managing of Software services

SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION.
4250978   30/07/2019
MR. ARPAN BISEN PROPRIETOR OF APC (AQUA PRODUCT CARE) WATER SOLUTIONS
82-KA, SCH NO-71, GUMASTA NAGAR, NEAR POWER HOUSE, INDORE (M. P.).

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since :10/03/2011

MUMBAI
Scientific and technological services and research and design relating thereto industrial analysis and industrial research services.
DEPARTMENT OF IT & COMMUNICATION, GOVERNMENT OF RAJASTHAN
NORTH BLOCK, YOJANA BHAWAN, TILAK MARG, C-SCHEME, JAIPUR (RAJASTHAN) INDIA
SERVICE PROVIDER
GOVERNMENT DEPARTMENT

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Proposed to be Used
AHMEDABAD

ESTABLISH, MAINTAIN, RUN, DEVELOP AND DESIGN WEBSITE, WEB PORTAL, HARDWARE, COMPUTER AND MOBILE APPLICATIONS, SOFTWARE AND SOFTWARE SOLUTIONS WHICH ARE INCLUDED IN CLASS 42
4305998  27/09/2019
MISS ESHANA JAIN D/O SH. AMIT JAIN
106, Mahavir Enclave, Barewal Road, Ludhiana 141012 (Punjab)
Individual/Sole Proprietor
Address for service in India/Agents address:
PUKI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/08/2019
DELHI
Architect services, planning & designing of construction, interiors, exteriors & structures for building, houses & commercial projects, project assistance & management services included in class 42
4309883  01/10/2019
MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since : 01/08/2019
To be associated with:
2197604

CHENNAI
Providing software and platform as a service, providing hosted services and information technology consultancy services; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.
SYNUP

4313821  06/10/2019

SYNUP DIGITAL PRIVATE LIMITED
No. 86, Ground & First Floor, Uday Mansion, Koramangala, Bangalore – 560095

body incorporate

Address for service in India/Attorney address:
HIMANSHU SHARMA
S & H Partners of the address Flat No.1, Hutchins park Apartment, No.64, Hutchins Road, 2nd cross, Bangalore – 560084

Used Since :21/05/2014

CHENNAI

Cloud computing featuring software for use to administer, supervise, operate & manage business information namely business listings, web listings on the internet, webpages on the internet, social media webpages; providing a website featuring on-line non-downloadable software that enables users to maintain their business information and advertising on worldwide web via computers, laptops, portable computing devices, handheld devices, smart phones, cell phones and smart tablets; Software as a service (SAAS) services, hosting software for use by others for use in database management for maintaining the business information across the worldwide web; Consulting services in the field of software as a service (SAAS); Providing use of on-line non-downloadable cloud computing software; Consulting services in the field of cloud computing; Platform as a service (PAAS) featuring computer software platforms for in management of business information across the worldwide web included in class 42
VIJARA

4314833  08/10/2019
M/S. VIJARA SOFTWARE PRIVATE LIMITED
NO.126, URBAN GREENS, SARIJAPUR, BAGALUR ROAD, SARIJAPUR, BANGALORE-562125, KARNATAKA, INDIA
SERVICE PROVIDER
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since: 13/07/2015

CHENNAI

COMPUTER SOFTWARE CONSULTANCY SERVICES, ADVISORY AND CONSULTANCY SERVICES RELATING TO
COMPUTER SOFTWARE, CONSULTANCY AND INFORMATION SERVICES RELATING TO THE DESIGN, PROGRAMMING
AND MAINTENANCE OF COMPUTER SOFTWARE, CONSULTANCY SERVICES IN THE FIELD OF DESIGN, SELECTION,
IMPLEMENTATION AND USE OF COMPUTER HARDWARE AND SOFTWARE SYSTEMS, RESEARCH AND CONSULTANCY
SERVICES RELATING TO SOFTWARE, TECHNICAL CONSULTANCY RELATING TO THE DESIGN OF COMPUTER
HARDWARE, SOFTWARE AND COMPUTER PERIPHERALS
4316679   10/10/2019

BANTHIA BHUMIT RAJESHKUMAR
409, VANJYA BHAVAN, OPP. D.B. SCHOOL, KANKARIA ROAD, AHMEDABAD – 380022

INDIVIDUAL

Address for service in India/Agents address:
SHIKHA NILESH DHANUKA
B-702,DOMAIN HEIGHTS, NR. BAKERI SONNET, SHYAMAL CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT.

Proposed to be Used

AHMEDABAD

INTERIOR DECORATING, INTERIOR DESIGN, INTERIOR DECORATION CONSULTATION, SHOP INTERIOR DESIGN, INTERIOR AND EXTERIOR DESIGN SERVICES, ARCHITECTURAL CONSULTANCY, ARCHITECTURAL SERVICES, ARCHITECTURAL DESIGN, ARCHITECTURAL RESEARCH, ARCHITECTURAL ADVISORY SERVICES, ARCHITECTURAL PROJECT MANAGEMENT, ARCHITECTURAL PLANNING SERVICES, ARCHITECTURAL DESIGN SERVICES, INTERIOR ARCHITECTURAL SERVICES, PREPARATION OF ARCHITECTURAL REPORTS, TESTING OF ARCHITECTURAL IRONMONGERY, ARCHITECTURAL AND ENGINEERING SERVICES, PREPARATION OF ARCHITECTURAL PLANS, ARCHITECTURAL SERVICES FOR THE PREPARATION OF ARCHITECTURAL PLANS, PREPARATION OF ARCHITECTURAL DESIGN, ARCHITECTURAL DESIGN FOR EXTERIOR DECORATION, ARCHITECTURAL DESIGN FOR INTERIOR DECORATION, ARCHITECTURAL DESIGN FOR TOWN PLANNING AND ARCHITECTURAL AND URBAN PLANNING SERVICES AND DESIGN SERVICES INCLUDED IN CLASS 42.
4317254   10/10/2019
BLUTRONIX TEKNOVATIONS LLP
FLAT NO. D/201, RANGOLI VASANT UTSAV, THAKUR VILLAGE, SAMTA NAGAR, NEAR THAKUR COLLEGE, KANDIVALI (E), MUMBAI – 400101
Service provider
A REGISTERED INDIAN COMPANY INCORPORATED UNDER LIMITED LIABILITY COMPANIES ACT, 2008
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham
Proposed to be Used
MUMBAI
COMPUTER PROGRAMMING, COMPUTER SYSTEM ANALYSIS, COMPUTER SYSTEM DESIGN, COMPUTER SOFTWARE CONSULTANCY, COMPUTER VIRUS PROTECTION SERVICES, COMPUTER TECHNOLOGY CONSULTANCY, COMPUTER SECURITY CONSULTANCY, CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, CREATING AND DESIGNING WEBSITE-BASED INDEXES OF INFORMATION FOR OTHERS [INFORMATION TECHNOLOGY SERVICES], DATA SECURITY CONSULTANCY, DATA ENCRYPTION SERVICES DEVELOPMENT OF COMPUTER PLATFORMS, ELECTRONIC DATA STORAGE, ELECTRONIC MONITORING OF PERSONALLY IDENTIFYING INFORMATION TO DETECT IDENTITY THEFT VIA THE INTERNET, INSTALLATION OF COMPUTER SOFTWARE, INFORMATION TECHNOLOGY [IT] CONSULTANCY, PROVIDING INFORMATION ON COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE, MAINTENANCE OF COMPUTER SOFTWARE, SOFTWARE DEVELOPMENT IN THE FRAMEWORK OF SOFTWARE PUBLISHING, UPDATING OF COMPUTER SOFTWARE
Isotect

4318540   11/10/2019
AJINKYA ULHAS DHUMAL
B-1, Lunkad Greenland, Vimannagar, Pune 411014
Service provider
Single Firm
Address for service in India/Attorney address:
RAHUL KANKARIYA, ADVOCATE
D-205, DSK Sundarban Soc, Phase 1, Hadapsar, Pune 411028
Used Since :01/06/2019

MUMBAI
Interior design & architecture services in the Corporate, Retail, Residential, Restaurant and Hospitality fields, which shall include inter alia space planning and area optimization, selection of artwork, lighting, furniture and furnishings, material and surface selection, technical drawings for building and furniture construction, colour analysis and paint matching, interior design analysis, thematic and concept development for interior design.
Proposed to be Used

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
HSC SAX VIDEO PLAYER

4321137  15/10/2019
KENILKUMAR CHHAGANBHAI AAMBALIYA (PROPRIETOR) TRADING AS HS-CREATION
B-30, CHITRAKUT CO. OP. HOUSE SOCIETY, VARACHHA ROAD, HIRABAUG, SURAT-395006, GUJARAT

PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since: 22/09/2018

AHMEDABAD
SOFTWARE DESIGN AND DEVELOPMENT, DESIGN AND DEVELOPMENT OF SOFTWARE IN THE FIELD OF MOBILE APPLICATIONS, HOSTING WEBSITES, COMPUTER SOFTWARE DEVELOPMENT, DEVELOPMENT OF SOFTWARE, INSTALLATION OF SOFTWARE
4322157   16/10/2019
PACKIALAKSHMI SRINIVASAN
B1-404 VGN RAKSHA, CHURCH ROAD, MOGAPP AIR EAST, CHENNAI-600037
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
MR. SANDEEP JANGID PROP. OF MVIEW STUDIO
P.NO.42, SHYAM VIHAR, ADVOCATE COLONY, HEERAPURA, JAIPUR, RAJASTHAN-302024
Prop.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
AHMEDABAD
Architectural and Interior Designing Consultancy.
SUNIL DAGA KHAIRNAR  
B1/B1, Mohan Cooperative Industrial Estate, Badarpur, New Delhi 110044
Propretorship

Address for service in India/Attorney address:
AMBUJ KUMAR  
#FLAT 103, GANGOTRI APARTMENTS, STREET NO-25, RAJAPURI, UTTAM NAGAR, NEW DELHI-110059

Used Since: 01/04/2016

DELHI

Research of agriculture, Research of foodstuffs, Research relating to plant breeding, Advisory services relating to environmental protection, Advisory services relating to gene therapy research, Agricultural research services, Agrochemical research services, Biochemical engineering services, Biochemical research and development, Biotechnological research relating to horticulture, Consultancy in the field of agricultural chemistry, Environmental monitoring of waste treatment areas, Food research, Food sanitation consultation, Information services relating to the safety of chemicals used in agriculture, Inspection of agriculture & Foodstuff, Laboratory services for agricultural research
4322430  16/10/2019
CAMPUS365 EDUNET PRIVATE LIMITED
E-15/1, A, G/Floor, Phase-5, Ayanagar Extension, New Delhi - 110047, Delhi
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :16/02/2017

DELHI
Software development, Providing temporary use of on-line non-downloadable software.
Trade Marks Journal No: 1930, 02/12/2019 Class 42

4322851 17/10/2019
TINA VINOD MATLANI
14 TH FLOOR, FLAT NO.1405 NELLAH HIEGH PLOT 16,17,18.SAWATIK PARK BEHIND WASAN HOUSE CHAMBUR
MUMBAI 400071

Proposed to be Used
MUMBAI
SERVICE INDUSTRY DESIGNING AND EXECUTION OF PROJECTS RESIDENTAL AND COMMERCIAL TURNKEY
PROJECTS INTERIORS

Kristinaa
Signature Interiors
4322856   16/10/2019
DISHFISH LABS PVT. LTD.
DX2, Om Villa, Sector 24, Navi Mumbai
Building, maintaining and running technology based websites and mobile applications for the food and beverages industry across multiple platforms and various services and processes around it.
Private Limited Company
Used Since :01/03/2019
To be associated with:
4322849
MUMBAI
Cloud seeding, cloud computing, computer programming, mobile applications, computer software design, rental of computer software, computer system analysis, computer software consultancy, computer technology and information technology consultancy, conversion of computer programs and data, conversion of data or documents from physical to electronic media, creating, installing, maintaining and updating websites, mobile applications and enterprise level software, creating and designing information technology services, electronic data storage applications, duplication of computer programs, graphic arts, designs, providing information on computer technology and programming, monitoring of computer systems by remote access, collating and mining data through software and applications, providing off-site data backup, providing search engines for the internet, software as a service, website design consultancy and all other services related to computer software and mobile applications.
4323213  17/10/2019
PETBACKER SDN. BHD.
6, JALAN ANGERIK ONCIDIUM 31/80A, SECTION 31, KOTA KEMUNING, 40460 SHAH ALAM, SELANGOR, MALAYSIA.
LIMITED COMPANY
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used
DELHI
Information technology [IT] consulting services; Computer hardware design services; Computer software design services; Advisory and information services relating to the design and development of computer peripherals; Providing online, non-downloadable software; Software creation; Application Service Provider (ASP) services; Installation and maintenance of computer software; Development of computer software application solutions; Providing information about the design and development of computer hardware and software; Online provision of non-downloadable web-based applications.
Trade Marks Journal No: 1930 , 02/12/2019      Class 42

UNIVERONA CONSULTANCY SERVICES PRIVATE LIMITED
trading as; UNIVERONA CONSULTANCY SERVICES PRIVATE LIMITED
22/50, GOPALAPURAM NEAR E.B. COLONY, VADAVALLI, COIMBATORE-641041, TAMILNADU, INDIA
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
AVG PARTNERS
2/37, NEW (SCB) QUARTERS, HALLS ROAD, KILPAUK, CHENNAI-600 010

Used Since: 27/02/2017

CHENNAI
TECHNICAL INSPECTION SERVICE FOR ENGINEERING ALLIED INDUSTRIES, OIL, AND GAS, POWER, INFRASTRUCTURE RELATED PROJECT
4323246  17/10/2019
UNIVERONA CONSULTANCY SERVICES PRIVATE LIMITED
trading as ;UNIVERONA CONSULTANCY SERVICES PRIVATE LIMITED
22/50, GOPALAPURAM NEAR E.B. COLONY, VADAVALLI, COIMBATORE-641041, TAMILNADU, INDIA
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
AVG PARTNERS
2/37, NEW (SCB) QUARTERS, HALLS ROAD, KILPAUK, CHENNAI-600 010
Used Since :27/02/2017

CHENNAI
TECHNICAL INSPECTION SERVICE FOR ENGINEERING ALLIED INDUSTRIES, OIL, AND GAS, POWER, INFRASTRUCTURE RELATED PROJECT
4323793    17/10/2019

YASHODA JAGDISH AND SONS PRIVATE LIMITED
14, Floor 3, Plot 19, Shreeji Niwas, Pophalwadi 3 lane, Bhuleshwar, Kalbadevi MUMBAI 400002
Technology and Software Services
PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
Technology and Software Services
4324432   18/10/2019
ADVANCED NDT SERVICES LLP
A-302, SHAMA CHS, 90 FEET ROAD, NEAR SAI HOSPITAL SION, MUMBAI - 400017
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4324792  18/10/2019

SHRADDHA PRABHU
303, Woodstock, J.P.Road, Versova, Andheri (West), Mumbai - 400061, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
To be associated with:

3977871

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4324905   18/10/2019
REJI SEBASTIAN
trading as ; RERO
T.C.NO.3/508, MELEMANACAUD VEEDU, GANDHI SMARAKA NAGAR, MUTTADA P.O., THIRUVANANTHAPURAM DIST,
KERALA PIN 695025
SOLE PROPRIETOR
Address for service in India/Attorney address:
SINU G NATH
NO.22, INFANT JESUS PARISH BUILDING,HIGH COURT VIEW,ERNAKULAM
Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE, COMPUTER SERVICE FOR THE PROTECTION OF SOFTWARE, COMPUTER SYSTEM DESIGN, COMPUTER
VIRUS PROTECTION SERVICES, COMPUTER PROGRAMMING COMPUTER SOFTWARE DESIGN UPDATING OF
COMPUTER SOFTWARE, MAINTENANCE OF COMPUTER SOFTWARE, INSTALLATION OF COMPUTER
SOFTWARE, COMPUTER SOFTWARE CONSULTANCY
4325131  18/10/2019
GUNRAJ SINGH KHANDPUR (SOLE PROPRIETOR OF METARCHITECTS)
Ramky Enclave Villa No-14, Laxmipuram, Warangal-506002, Telangana
Sole Proprietor
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :05/01/2019
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software related Architectural Consultants Under Class “42”
4325199  18/10/2019

SHUBHAM BALU SHENDRE
Flat No- A19, Fifth Floor, Sai Ganesh Vihar, Ambegaon Bk, Sinhagad Road, Pune- 411041, Maharashtra
Individual

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software Under Class “42”
POOL KING

4325316  18/10/2019
PEPPERPOTTS DEVELOPERS PRIVATE LIMITED
55, 2 ND FLOOR, LANE – 2, WESTEND MARG, SAIDULLAJAB, NEAR SAKET METRO, NEW DELHI - 110030
Private Limited Company
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since : 15/05/2019
To be associated with:
4124156
DELHI
Platform for gaming software as a service; software as a service featuring software platform for electronic gaming; Software as a service [SaaS] featuring software platforms for electronic gaming; Platform as a service [PaaS] featuring software platforms for transmission of images, audio-visual content, video content and messages.
4326067 19/10/2019
ICONSYS TECH VISION PVT. LTD
#8, 3RD FLOOR, RADHA HEIGHTS, NR HP PETROL PUMP, RAVET-AUNDH ROAD, TATHAWARE, PUNE, MAHARASHTRA, 411033, INDIA
service provider

Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used
MUMBAI
DEVELOPMENT OF ERP SOFTWARE, PREPACKAGED BUSINESS SOFTWARE; CREATION, HOSTING AND MAINTENANCE OF WEBSITES; COMPUTER PROGRAMMING; SOFTWARE DEVELOPMENT AND CONSULTANCY SERVICES; SOFTWARE SOLUTIONS AND SERVICES FOR CUSTOMER RELATIONSHIP MANAGEMENT, ENTERPRISE RESOURCE PLANNING, E-COMMERCE, EDUCATION AND E-GOVERNANCE; DRAFTING, DESIGNING AND CREATION OF COMPUTER HARDWARE AND SOFTWARE; RESEARCH AND DEVELOPMENT IN THE FIELD OF COMPUTER HARDWARE AND SOFTWARE; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO ALL INCLUDED IN CLASS 42.
4326640  21/10/2019
ARJ INFOTECH PRIVATE LIMITED
INDHIRA BHAVAN, EDAVALATH PARAMBA P.O, PALATHE, PALLIPOYIL, KOZHIKODE, KERALA 673611
BODY INCORPORATE
Used Since : 31/10/2018

CHENNAI
information technology [IT] consultancy, hosting computer sites [web sites], installation of computer software, maintenance of computer software, monitoring of computer systems by remote access, off-site data backup, scientific research, duplication of computer programs, consultancy in the design and development of computer hardware, computer technology consultancy, computer software consultancy and computer programming
Trade Marks Journal No: 1930, 02/12/2019  Class 42

4326811  21/10/2019
NASEEF SABIRA RAFEEQ
Valiya Parambath House, Kakkattil P.O, Vattoli, Kozhikode, Kerala – 673510
INDIVIDUAL

Address for service in India/Agents address:
THACHERPADIKKAL THAZHATH AJMAL AHAMMED
AJMAL & CO., 5/2932 B, 1ST FLOOR, CD TOWER, MINI BYPASS, KOZHIKODE, KERAL-673006.

Proposed to be Used
CHENNAI
Architectural services, Architectural consultation, Construction drafting, Design of interior Decor.
VENKATESHWARAN KRISHNAMOORTHY
Flat 4A, Manish Rathna Apartments, 12, 6th Cross, NS Palya, Bilekahalli, Bangalore - 560076
Individual

Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
120(14), 4th Floor AMBA, 1st MAIN, DR.RAJKUMAR ROAD, 1st BLOCK, RAJAJINAGAR, BANGALORE-560010.

Proposed to be Used
CHENNAI

Software Solutions, Sales, Design & Development as included under this class 42.
4326881  21/10/2019
COSMOS IMPEX (INDIA) PVT LTD
85/2, COSMOS HOUSE, Atladra, Padra Rd. Vadodara, Gujarat, India
BODY INCORPORATE
Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aprtment, B/h Dr. Swadiya”s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD
RESEARCH, DESIGN AND DEVELOPMENT SERVICES RELATING TO NETWORK INTERFACES SOFTWARE FOR USE ON COMPUTERIZED NUMERICAL CONTROL SYSTEM FOR VERTICAL MACHINING CENTRES AND OTHER CNC MACHINES
WEAVERS ENGINEERING AND CONSTRUCTION PRIVATE LIMITED
trading as ;WEAVERS ENGINEERING AND CONSTRUCTION PRIVATE LIMITED
17/35, SECOND FLOOR, CANAL BANK ROAD, GANDHI NAGAR, ADYAR, CHENNAI - 600020
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Agents address:
USHA BALASUBRAMANIAM
6/4, RAMS SWATHI TOWERS, 5 & 7 DR. DURGABAI DESHMUKH ROAD, R.A. PURAM, CHENNAI-600028.
Used Since :05/01/2016
CHENNAI
CIVIL ENGINEERING,CONSULTING IN THE FIELD OF STRUCTURAL ENGINEERING AND INDUSTRIAL
ENGINEERING,DESIGN OF ENGINEERING PRODUCTS,ENGINEERING DESIGN SERVICES,MECHANICAL
ENGINEERING,STRUCTURAL ENGINEERING DESIGN SERVICES,INTERIOR DESIGNING,ARCHITECTURAL
CONSULTATION,ARCHITECTURAL AND ENGINEERING SERVICES,CONSTRUCTION DRAFTING,CONSTRUCTION
DESIGN.
Proposed to be Used

To be associated with:

4279662

MUMBAI

CERTIFICATION OF FILMS FOR PUBLIC EXHIBITION
4327563   22/10/2019
SAANCOM INFORMATION TECHNOLOGY SOLUTIONS PRIVATE LIMITED
8-2-689/A SHIVALIK PLAZA ROAD NO 1 BANJARA HILLS HYDERABAD TELANGANA 500034
BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
CHENNAI

scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software
4327951    22/10/2019
NISHANT CHHATWAL
2053/1, SECTOR 45-C, CHANDIGARH, 160047
Proprietorship

Address for service in India/Attorney address:
JITESH SHARMA
A-341, BUDH VIHAR PH-2, SEC-23, ROHINI,, DELHI-86

Proposed to be Used
DELHI
ARCHITECT, INTERIOR DESIGNERS, PLANNING AND CONSULTANCY FOR BUILDING CONSTRUCTION, LANDSCAPE GARDENING
4328066  22/10/2019
MUNISH TAKULIA
46,GF Satya Niketan, New Delhi-110021
Individual
Address for service in India/Attorney address:
PRAGATI SHARMA
A-6/6, Vasant Vihar, New Delhi-110057
Used Since :09/09/2004
DELHI
ARCHITECTURE, INTERIOR DESIGN SERVICES INCLUDED IN CLASS-42.
Warebuy
4328335   22/10/2019
Futurism Technologies Pvt. Ltd.
Futurism House, Survey No. 105, Opp. Sadanand Resort, Mumbai-Bengaluru Bypass Highway, Baner, Pune – 411045
Pvt. Ltd. company
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since : 28/06/2019
MUMBAI
Providing online, non-downloadable software
4328583  23/10/2019
UTSOURCE WUHAN INNOVATION UNLIMITED CO., LTD
Room 502 Wuhan bonded International Exchange Center, No. 777 Guanggu 3 Road, Wuhan East Lake New-Tech Development Zone, WUHAN, HUBEI, CHINA
BODY INCORPORATE
Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
DELHI

technological research; cosmetic research; meteorological information; packaging design; interior design; dress designing; creating and designing website-based indexes of information for others [information technology services]; platform as a service [PaaS]; development of computer platforms; graphic arts design;
4328592    23/10/2019
KOYE PHARMACEUTICALS PVT LTD
A-10, 3rd Floor, Art Guild House, Phoenix Market City Annexe, LBS Marg, Mumbai – 400070

Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2954998

MUMBAI
Scientific research services for medical purposes; scientific and technological services and research.
Trade Marks Journal No: 1930 , 02/12/2019           Class 42

4328897    23/10/2019
MIGACOMPLEX OPC PRIVATE LIMITED
68,BALIVARA ROAD ,GARIFA ,743135
DATA PROCESSING
SOLE PROPRIETOR INCORPORATED ONE PERSON COMPANY

Proposed to be Used

KOLKATA
Scientific, design and technological services; industrial analysis and research services; design and development of computer hardware and software.
JUPITER
4329454  23/10/2019
AMICA FINANCIAL TECHNOLOGIES PRIVATE LIMITED
801, Casablanca, 28th Road, Stomach Rest, Off Waterfield Road, Bandra West, Mumbai 400050, India
A company organised under the laws of India
Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India
Proposed to be Used
MUMBAI
Providing temporary use of on-line non-downloadable software for processing electronic payments; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks; design and development of computer software to provide and operate m-commerce and e-commerce platforms and internet applications for electronic payment processing, authentication processes; providing temporary use of on-line non-downloadable computer software for payment processing, authentication, management and tracking; computer services, namely collecting, analyzing, and providing data and information regarding electronic payment transactions; providing temporary use of on-line non-downloadable software for use in collecting, analyzing, and providing data and information regarding electronic payment transactions; providing an interactive web site featuring technology that enables users to enter, access, track, manage, monitor, and generate information and reports regarding sales of products; providing user authentication services in e-commerce transactions; design, creation, hosting and maintenance of websites; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks.
JUPITER ACCOUNT
4329466   23/10/2019
AMICA FINANCIAL TECHNOLOGIES PRIVATE LIMITED
801, Casablanca, 28th Road, Stomach Rest, Off Waterfield Road, Bandra West, Mumbai 400050, India
A company organised under the laws of India
Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India

Proposed to be Used
MUMBAI
Providing temporary use of on-line non-downloadable software for processing electronic payments; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks; design and development of computer software to provide and operate m-commerce and e-commerce platforms and internet applications for electronic payment processing, authentication processes; providing temporary use of on-line non-downloadable computer software for payment processing, authentication, management and tracking; computer services, namely collecting, analyzing, and providing data and information regarding electronic payment transactions; providing temporary use of on-line non-downloadable software for use in collecting, analyzing, and providing data and information regarding electronic payment transactions; providing an interactive web site featuring technology that enables users to enter, access, track, manage, monitor, and generate information and reports regarding sales of products; providing user authentication services in e-commerce transactions; design, creation, hosting and maintenance of websites; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks.
4330758    24/10/2019
BORNBRAVE TECHNOLOGIES PVT. LTD.
H No. 112, Right Portion, Ground Floor BLK-A, Wazirpur Group Industrial Area, NorthWest Delhi, Delhi-110052
A Private Limited Company Incorporated And Existing In India

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078

Used Since :09/04/2019

To be associated with:
4330753

DELHI
Providing Online, Non-Downloadable Software; Providing Temporary Use Of Non-Downloadable Software; Providing Temporary Use Of Non-Downloadable Business Software; Providing Temporary Use Of Non-Downloadable Software For Analyzing Financial Data And Generating Reports; Providing Temporary Use Of On-Line Non-Downloadable Software For The Transmission Of Information; Providing A Website Featuring Temporary Use Of Non-Downloadable Software For Electronic Financial Platform That Accommodates Multiple Types Of Payment And Transactions; Computer Services, Namely, Acting As An Application Service Provider In The Field Of Information Management To Host Computer Application Software For The Purpose Payment Processing; Providing An Interactive Web Site That Allows Electronic Invoicing And Payment Processing.
4330763  24/10/2019
BORNBRAVE TECHNOLOGIES PVT. LTD.
H No. 112, Right Portion, Ground Floor BLK-A, Wazirpur Group Industrial Area, NorthWest Delhi, Delhi-110052
A Private Limited Company Incorporated And Existing In India

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078

Used Since :09/04/2019

To be associated with:
4330753

DELHI
Providing Online, Non-Downloadable Software; Providing Temporary Use Of Non-Downloadable Software; Providing Temporary Use Of Non-Downloadable Business Software; Providing Temporary Use Of Non-Downloadable Software For Analyzing Financial Data And Generating Reports; Providing Temporary Use Of On-Line Non-Downloadable Software For The Transmission Of Information; Providing A Website Featuring Temporary Use Of Non-Downloadable Software For Electronic Financial Platform That Accommodates Multiple Types Of Payment And Transactions; Computer Services, Namely, Acting As An Application Service Provider In The Field Of Information Management To Host Computer Application Software For The Purpose Payment Processing; Providing An Interactive Web Site That Allows Electronic Invoicing And Payment Processing.
ITHING DESIGN & INNOVATION PVT. LTD.
3rd Floor, Galaxy Hotel, Sector 15, Gurgaon Sector 122002, Haryana
A Private Limited Company Incorporated And Existing In India

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since : 22/10/2019

DELHI
Creating, Designing And Maintaining Websites; Design And Graphic Arts Designing For The Creation Of Web Sites; Design And Graphic Arts Designing For The Creation Of Web Pages On The Internet; Research, Design And Development Services Relating To Network Interfaces; Design And Development Of Software In The Field Of Mobile Applications; Website Development.
VIDIT SEHGAL
B-53, Suncity Sector -54 Gurgaon -122001
Individual

Address for service in India/Agents address:
YAMINI AGGARWAL
H.NO.408, G-30, SECTOR-3, ROHINI, NEW DELHI-110085

Proposed to be Used
DELHI
Customized software services
WEB MONKS INDIA
4331522  25/10/2019
MRS. PRATIBHA KALRA KHURANA
BU-137, 2ND FLOOR, PITAMPURA, DELHI-110034
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
WEBSITE DESIGN, CREATING WEBSITES, HOSTING WEBSITES, BUILDING AND MAINTAINING WEBSITES, SOFTWARE DEVELOPMENT, COMPUTER SOFTWARE DEVELOPMENT, SOFTWARE DESIGN AND DEVELOPMENT, DESIGN AND DEVELOPMENT OF SOFTWARE FOR WEBSITE DEVELOPMENT.
THINKER’S VALLEY

4331615    25/10/2019

DR. ANOOP SINGH S/O. LATE SH. RANBIR SINGH
A-449, MALVIYA NAGAR, JAIPUR- RAJASTHAN

Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
RIDE GREEN

4332505  27/10/2019
MAHINDRA SUSTEN PRIVATE LIMITED
MAHINDRA TOWERS, P K KURNE CHOWK, WORLI, MUMBAI 400018

Company incorporated under The Companies Act, 1956

Address for service in India/Attorney address:
NIKITA CHHATANI
Nikita Chhatani, Plot No. 12, Behind Rajaveer Mandir. Sindhi Colony, Khamla, Nagpur 440025

Proposed to be Used
MUMBAI
Industrial analysis and research services, Design, development of computer hardware and software and consultancy in relation thereto; computer programs and their programming including their duplication; installation, maintenance, updating and rental of computer software; design, analysis and research of computer system; computer software that collect data from devices, put it on cloud computing technology and which enables analysis and processing of data for use in planning, decision making and implementation of business strategies; computer hardware and software consultancy including in the field of cloud computing.
4332752 28/10/2019
MR. MUKESH GOYAL. TRADING AS: M/S. GOYAL GLOBAL STEEL SUPPLIERS.
216, DESHBANDHU COMPLEX, 2nd FLOOR, NEAR AGRASEN CHOWK, RAMSAGARPARA, RAIPUR-492001,
CHATTISGARH, INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST,3RD FLOOR (TIMES OF INDIA BLDG.),KOLKATA 700 069,WEST BENGAL,INDIA.
Used Since :01/04/2001
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research
services; Design and development of computer hardware and software.
INTRASTICS

4332926  29/10/2019
MANAGE SMART SOLUTIONS
464, 2nd Floor, Udyog Vihar Phase V, Gurugram, Haryana 122016
Intralytics - Global Trade Analytics Platform
Private Limited

Proposed to be Used
DELHI

Online web application software hosted on cloud environment. This software is intended to deliver Global Trade Analysis using Artificial Intelligence and Machine Learning technologies
4333101  29/10/2019
FLYTXT B.V.
Marconibaan 1D, 3439 MR, Nieuwegein, The Netherlands
A company incorporated and existing under the laws of the Netherlands

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :18/07/2018

To be associated with:
2676037

CHENNAI
computer software development in the field of mobile applications; programming of software for database management; Platform as a service [PaaS]; design, development, implementation, updating and maintenance of computer software; design and development of computer hardware; technical support services; computer systems analysis; technical project research; design services relating to the creation of networks; industrial analysis and research services, internet services and computer assisted research; information, advisory and consultancy services relating to all the aforesaid services.
GraviSol

4333210  30/10/2019

ANTONY CHACKO
Kudiyirippil house Mattoor, Kalady, P.O, Mattoor, Ernakulam Kerala , Pin: 683574
Active

Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUMPURAM ROAD, NEAR WEST GATE OF CIVIL STATION, KAKKAND, ERNAKULAM-682030, KERALA, INDIA.

Proposed to be Used
CHENNAI
Designing and development of industrial product
Trade Marks Journal No: 1930, 02/12/2019  Class 42

4333430  30/10/2019
KUBELANCER PRIVATE LIMITED
KUBELANCER PRIVATE LIMITED NO.39,2ND FLOOR, SUITE, # 968 NGEF LANE, INDIRANAGAR FIRST STAGE,
BANGALORE, BANGALORE, KARNATAKA, INDIA, 560038
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software; Cloud computing services; Consulting services in the field of cloud computing; IT programming services
4334796    31/10/2019
PEPPERPOTTS DEVELOPERS PRIVATE LIMITED
55, 2 ND FLOOR, LANE – 2, WESTEND MARG, SAIDULLAJAB, NEAR SAKET METRO, NEW DELHI - 110030
Private Limited Company

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :18/07/2019

DELHI
PLATFORM FOR GAMING SOFTWARE AS A SERVICE; SOFTWARE AS A SERVICE FEATURING SOFTWARE PLATFORM FOR ELECTRONIC GAMING; SOFTWARE AS A SERVICE [SAAS] FEATURING SOFTWARE PLATFORMS FOR ELECTRONIC GAMING; PLATFORM AS A SERVICE [PAAS] FEATURING SOFTWARE PLATFORMS FOR TRANSMISSION OF IMAGES, AUDIO-VISUAL CONTENT, VIDEO CONTENT AND MESSAGES.
SUNDAY SUPER STACK

4334831  31/10/2019
QUADRIFIC MEDIA PRIVATE LIMITED
UNIT NO. 201, 202, SAFFRON BUILDING, LINKING ROAD, KHAR WEST, MUMBAI – 400052
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :27/01/2019

MUMBAI

PLATFORM FOR GAMING SOFTWARE AS A SERVICE; SOFTWARE AS A SERVICE FEATURING SOFTWARE PLATFORM FOR ELECTRONIC GAMING; SOFTWARE AS A SERVICE [SAAS] FEATURING SOFTWARE PLATFORMS FOR ELECTRONIC GAMING; PLATFORM AS A SERVICE [PAAS] FEATURING SOFTWARE PLATFORMS FOR TRANSMISSION OF IMAGES, AUDIO-VISUAL CONTENT, VIDEO CONTENT AND MESSAGES; COMPUTER GAME SOFTWARE DEVELOPMENT.
4335038   01/11/2019
MR. SADIQ DHAMANKAR TRADING AS: ALM DIGITAL
12/702, PALM GROVE CHS., PATALIPUTRA NAGAR, OFF NEW LINK ROAD, OSHIWARA, JOGESHWARI (W), MUMBAI-
400102, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
DESIGN SERVICES, GRAPHIC DESIGN SERVICES, DESIGN OF PRODUCTS, DESIGN OF SPACE, BRAND DESIGN
SERVICES, ARCHITECTURE DESIGN, INTERIOR DESIGN, LANDSCAPE DESIGN SERVICES, IT CONSULTANCY,
ADVISORY AND INFORMATION SERVICES, IT PROJECT MANAGEMENT, IT PROGRAMMING SERVICES, CONSULTANCY
RELATING TO THE CREATION AND DESIGN OF WEB SITES FOR E-COMMERCE, DESIGN AND DEVELOPMENT OF
COMPUTER HARDWARE AND SOFTWARE
4335087 01/11/2019
JOINT VENTURE
QUISINE KITCHENS AND INTERIORS, KOTTARAM ROAD, EAST NADAKAVU, CALICUT - 673016, KERALA, INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
CHENNAI
DESIGN SERVICES RELATING TO INTERIOR DECORATING FOR HOMES, INTERIOR DECOR DESIGN, INTERIOR DECORSTING, HOUSE DESIGN, KITCHEN DESIGN
4335206  01/11/2019
ANHEUSER-BUSCH INBEV S.A.
Grand-Place 1, 1000 Brussels, Belgium
A company organised and existing under the laws of Belgium.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Scientific and technological services.
4335421  01/11/2019
IFY29 ENGINEERING AND TECHNOLOGIES PRIVATE LIMITED
F-201/ NAND RESIDENCY, NR AMAR RESI.B/H AIR FORCE STATION,
MAKARPURA, VADODARA, VADODARA, GUJARAT, INDIA-390014
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software; Engineering; Electrical engineering; Software engineering; Engineering consultancy; Consultancy in the field of engineering; Research, development, analysis and consultancy services in the field of engineering; Product development consultation for inventors in the field of mechanical engineering; Mechanical engineering
4335489 01/11/2019
MR. ASHWIN PRASAD
JYOTHSANA, 48/2140, CHELAKKULAM LANE, BTS ROAD, EDAPPALLY P.O, ERNAKULAM – 682 024
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
ARCHITECTURAL CONSULTANCY, INTERIOR DESIGN (ARCHITECTURE), INTERIOR DECORATIONS, ARCHITECTS, STRUCTURAL ENGINEERS, CAFETERIA DESIGNING (DRESS) (GRAPHIC ART), DRAFTING (CONSTRUCTION), DRAWING, LANDSCAPE LIGHTING DESIGN,
BizMaali

4337678  04/11/2019

PONNALURI RAMAKRISHNA

DOOR NO: 8-5-404, PLOT NO: 8, GNT ROAD, NH 5, BESIDE LORRY WEIGH BRIDGE SAI RAMANITYAM, SULLURPETA, NELLORE - 524121

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN

No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Research and development of new products for others, Engineering, Information technology consultancy services, Telecommunications engineering, Biotechnology research, Design, creation, hosting and maintenance of websites for others, Consultancy services relating to the design, development and use of computer hardware and software, Computer programming, Cloud computing services
AVERDA IP B.V.
PrinsBernhardplein 200, 1097 JB Amsterdam, The Netherlands
A company incorporated under the Laws of Netherlands.

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.; bacteriological research; biological research; chemical analysis; chemical research; chemistry services; computer software design; consultancy in the field of energy saving; research in the field of environmental protection; material testing; monitoring of computer systems by remote access; technical research; water analysis.
4338047  05/11/2019
MR. ARNAV BHANDARI
S/o. Padam Prasad Bhandari, Khasra No. 365/2, Vill Mendori, Post. Ratibad, Bhopal-462 044(Madhya Pradesh)
Individual

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Customized Software, Software Developers, Software For Providing An On-Line Database In The Field Of Transaction Processing To Upload Transactional Data, Providing Hosting, Managing, Developing, Software, Web Sites, Databases Of Others And It Consulting Services, Interior Design & Graphic Design
RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

1, CONDUCTING TECHNICAL PROJECT STUDIES; 2, QUALITY ASSESSMENT; 3, COMPUTER SYSTEM ANALYSIS; 4, CONVERSION OF COMPUTER PROGRAMS AND DATA, OTHER THAN PHYSICAL CONVERSION; 5, PROVIDING SEARCH ENGINES FOR THE INTERNET; 6, SOFTWARE AS A SERVICE [SAAS]; 7, ELECTRONIC DATA STORAGE; 8, PROVIDING INFORMATION ON COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE; 9, CLOUD COMPUTING; 10, CARTOGRAPHY SERVICES; 11, GEOLOGICAL SURVEYS; 12, CHEMICAL RESEARCH; 13, BIOLOGICAL RESEARCH; 14, METEOROLOGICAL INFORMATION; 15, MATERIAL TESTING; 16, INDUSTRIAL DESIGN; 17, DESIGN OF INTERIOR DECOR; 18, DRESS DESIGNING; 19, AUTHENTICATING WORKS OF ART; 20, GRAPHIC ARTS DESIGN; 21, CLOUD SEEDING; 22, HANDWRITING ANALYSIS [GRAPHOLOGY]; 23, HOMEPAGE AND WEBPAGE DESIGN; 24, WEIGHING GOODS FOR OTHERS; 25, COMPUTER PROGRAMMING; 26, COMPUTER SOFTWARE DESIGN; 27, INSTALLATION OF COMPUTER SOFTWARE; 28, PLATFORM AS A SERVICE [PAAS].
PURIM

4340133  06/11/2019
SANKHA SUBHRA BHATTACHARYA S/O LATE RAGHUNATH BHATTACHARYYA (TRADING AS BYTSYM)
599 PARK MEADOW DR, SANJOSE, CALIFORNIA, USA- 95129
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software
Mind THE Malhotras

4340385  06/11/2019

APPLAUSE ENTERTAINMENT PRIVATE LIMITED
702, SHALIMAR MORYA PARK OSHIWARA LINK ROAD ANDHERI WEST MUMBAI
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ANM GLOBAL INC
E-5 SECOND FLOOR DEFENCE COLONY NEW DELHI

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
ALLTECH IFM
Priority claimed from 12/08/2019; Application No. : 88575916 ;United States of America

ALLTECH, INC.
3031, CATNIP HILL ROAD, NICHOLASVILLE, KENTUCKY, 40356
Body Incorporate

Address for service in India/Attorney address:
ANUPAMAV
No. 277/H "Namaha" HAL 3rd stage, 5th Main, Opposite Vishweshwariaha Park near Cambridge school, Bangalore- 560075
Used Since :28/02/2013

CHENNAI
Scientific research relating to animal nutrition, animal diets, animal feed and animal feed rations; Analysis and consultation relating to animal nutrition, animal diets, animal feed and animal feed rations; Testing of animal feed
MRS. RUPALI MANISH KELSHIKAR
trading as ;DSGN INC
109/B WING, HARMONY, RAHEJA VIHAR, CHANDIWALI, ANDHERI (EAST) MUMBAI-400072
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4340926  07/11/2019
ODE WELLNESS PRIVATE LIMITED
Plot No. 564/432, Road No 92, 8-2-293/82, Jubilee Hills, Hyderabad-500033, Telangana, India.
MSME Registered Company
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :15/03/2016
CHENNAI
Surveying of real estate, preparation of reports relating to real estate planning, evaluation and testing of real estate for the presence of hazardous material, design services relating to real estate, design and construction of homepages and websites, construction design, development of construction projects, research in engine construction, quality control of building materials, consultancy in the field of construction drafting.
KHAALISEAT

Proposed to be Used
MUMBAI
Website and App. based online aggregator platform for facilitating Bookings in BUS, FLIGHT, TRAIN, CINEMA & HOTEL ROOM RESERVATION.
ANITHA POOJAR SADASHIVAIYA
Achyutha Enterprises, Site E-40, 3rd Cross, APMC Yard, Batawadi, Tumkur - 572103, Karnataka
Single Firm

Address for service in India/Attorney address:
RAMA K
IBHA IP SOLUTIONS, # 165, 10th Cross, 1st Block, BEL Layout, Vidyaranyapura, Bangalore-560 097, Karnataka

Proposed to be Used
CHENNAI
Research and technical services related to Agriculture, Farming, Horticulture, Forestry, Floriculture and allied industries.
4342071    08/11/2019
VUPADHI TECHNO SERVICES PRIVATE LIMITED
1st Floor, Ramky Grandiose, Survey No. 136/2 & 4, Gachibowli, Opp: Radisson Hotel, Hyderabad, Telangana-500032
Body Incorporate

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
CHENNAI
Website development services, Maintenance of websites, Website design and development, Website development for others, Access to content, websites and portals, Design and development of software for website development, Creating, maintaining and hosting the websites of others, Consultancy relating to the creation and design of websites for e-commerce.
EDARA ADITYA PRASAD ENGINEERING DESIGNS (OPC) PRIVATE LIMITED
PLOT NO. 34/A, ROAD NO. 71, OPPOSITE TO BVBPS, BEHIND AXIS BANK, JUBILEE HILLS, HYDERABAD - 500033,
TELANGANA.
Private Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
ENGINEERING SERVICES; ENGINEERING DESIGN SERVICES.
ZELP

4343240  09/11/2019
ZELP SOFT PRIVATE LIMITED
Villa No. 59, Aparna County, Matrusri Nagar, Miyapur, Hyderabad, Telangana - 500049

Goods and Services Provider

Address for service in India/Attorney address:
KRISHNA GRANDHI
Plot No. 82, Road No. 5 Prashasan Nagar, Jubilee Hills Hyderabad - 500096, Telangana, India

Proposed to be Used
CHENNAI

Scientific and technological services, design and development of computer hardware and software.
Wink Nod
4343265 09/11/2019
ULTRA DECOR PRIVATE LIMITED
A-13/104, Florida Estate, Keshavnagar, Mundhwa, Pune, Maharashtra - 411036
Goods and Services Provider
Address for service in India/Attorney address:
KRISHNA GRANDHI
Plot No. 82, Road No. 5 Prashasan Nagar, Jubilee Hills Hyderabad - 500096, Telangana, India
Used Since: 02/12/2018
To be associated with:
3641898, 3641899
MUMBAI
Creating and maintaining an online platform to conduct sales and advertising of bedding, bedroom and sleep related products like mattresses and pillows, bedsheets, candles, sprays, quilts, some with specialized features such as a memory foam, a cool gel top layer, or an ayurvedic composition.
IOU EXCHANGE
4343998    11/11/2019
PETIT MOYEN KAPITAL PRIVATE LIMITED
401, Arunachal Building, 19 Barakhamba Road, New Delhi – 110001

Company

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used

DELHI

ELECTRONIC STORAGE OF FINANCIAL INFORMATION, ELECTRONIC STORAGE OF BUSINESS AND FINANCIAL INFORMATION, RENTAL OF COMPUTER SOFTWARE FOR FINANCIAL MANAGEMENT, ELECTRONIC STORAGE OF BUSINESS AND FINANCIAL INFORMATION, CERTIFICATION OF USERS TO THIRD PARTIES IN ELECTRONIC COMMERCE, DESIGN, CREATION OR MAINTENANCE OF COMPUTER PROGRAMS USED IN ELECTRONIC COMMERCE, PROVISION OF SEARCH ENGINES FOR ELECTRONIC COMMERCE, E-COMMERCE USERS VIA COMMUNICATION LINES DESIGN, CREATION OR MAINTENANCE OF ELECTRONIC COMPUTER PROGRAMS (SOFTWARE) FOR AUTHENTICATING USERS IN ELECTRONIC COMMERCE, ACCESS TO COMPUTER DATA BASES THAT CAN ACCESS INFORMATION RELATED TO ELECTRONIC COMMERCE, AND SEARCH AND OBTAIN INFORMATION RENTAL, PROVISION OF PROGRAMS FOR ELECTRONIC COMMERCE FOR ELECTRONIC COMMERCE, DESIGN, CREATION OR MAINTENANCE OF INTERNET WEBSITES FOR ELECTRONIC COMMERCE, DESIGN, CREATION OR MAINTENANCE OF PROGRAMS FOR ELECTRONIC COMPUTERS, ELECTRONIC COMPUTERS / AUTOMOBILES, ETC.
NEPLAR
4348761  15/11/2019
NEPLAR TECHNO PRIVATE LIMITED
1248 SAIDHAM-NANAK NAGAR, MANEGAON JABALPUR - 482005 MADHYA PRADESH
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008
Proposed to be Used
MUMBAI
COMPUTER SOFTWARE DEVELOPMENT SERVICES, SOFTWARE DESIGN AND DEVELOPMENT, WEB DESIGN, WEBSITE DESIGN SERVICES, SOFTWARE CONSULTANCY SERVICES
SHAAN E AWADH

2768079  04/07/2014
RAJNISH MONGA
trading as ;SHAAN E AWADH
SHOP NO. 7, 8, H.NO. 996 G/F, MUKHARJEE NAGAR, DELHI 110009
SERVICES
Address for service in India/Attorney address:
CHITRA ARVIND
RAJESHWARI & ASSOCIATES, AMSOFT BUSINESS CENTRE, UNITECH TRADE CENTRE, Sector 43, Gurgaon- 122 002, Haryana, India
Used Since : 01/04/2014
DELHI
SERVICE FOR PROVIDING FOOD AND DRINK
No exclusive right over the word AWADH.
2879909   12/01/2015
EASY TO BOOK SERVICE B.V.
Weteringschans 109, 1017 SB Amsterdam, The Netherlands
Service Providers
A company incorporated under the laws of the Netherlands
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
PROVIDING ACCOMMODATION INFORMATION, NAMELY, RATINGS, REVIEWS AND RECOMMENDATIONS OF HOTEL AND TEMPORARY HOUSING ACCOMMODATIONS; HOTEL AND LODGING SERVICES, NAMELY, PROVIDING AND RELAYING INFORMATION AND SECURING PAYMENT IN CONNECTION WITH RESERVATIONS AND BOOKINGS FOR TEMPORARY LODGING AND PROVIDING REVIEWS OF HOTELS BY MEANS OF A TELEPHONE, FACSIMILE, THE MAILS, COURIER OR OVER ELECTRONIC COMMUNICATION NETWORKS; TRAVEL AGENCY SERVICES, NAMELY, MAKING RESERVATIONS AND BOOKINGS FOR RESTAURANTS AND MEALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE."EASY" and "BOOK".
ASTON

3083845   20/10/2015
ARCHIPELAGO INTERNATIONAL PTE. LTD.
8 TEMASEK BOULEVARD #15-04 SUNTEC TOWER THREE, SINGAPORE 038988
Restaurants & Hotels.

Address for service in India/Attorney address:
VIDHI SAMHITA, ADVOCATES
408, Lawyers Chambers III, Delhi High Court, Sher Shah Road, N Delhi - 110003

Proposed to be Used
DELHI
Accommodation bureau (hotels, boarding house), Bar services, Cafes, Food and drink catering, Hotel reservation, Hotels, Rental of meeting rooms, Restaurants, Temporary accommodation reservations, Rental of temporary accommodation.
3194745 24/02/2016
BARBEQUE-NATION HOSPITALITY LIMITED
Sy. No. 62, Site No. 13, 6th Cross N.S. Palya, B.T.M. Layout, Bangalore - 560076, Karnataka.
Service Provider
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SHEETAL VOHRA
B-6/10, Safdarjung Enclave, New Delhi - 110 029
Used Since :01/01/2016

To be associated with:
3194742, 3194743, 3194744

DELHI
Restaurant services; fast food restaurants and chain; cafeteria; services for providing snacks, food and drinks; dining
and banquet services; cocktail and lounge services; services relating to catering and hospitality
PANTONE 172 C | CO M78 Y100 KO | R255 G99 B1.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3194742,3194743,3194744.
3217170  22/03/2016
MICROMAX INFORMATICS LIMITED
BLOCK A, PLOT NO. 21/4, NARAINA INDUSTRIAL AREA, PHASE-II NEW DELHI-110028
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
MINT LAW ASSOCIATES
A-11, GROUND FLOOR, PAMPOSH ENCLAVE, GREATER KAILASH-I, NEW DELHI-110048
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3217260, 3217215.
3235547  18/04/2016
SAURABH KAMRA
G-72, GROUND FLOOR, AGGARWAL CYBER PLAZA-II, NETAJI SUBHASH PLACE, PITAMPURA, DELHI-110034, INDIA.
SERVICE PROVIDER
Used Since :13/04/2016
DELHI
SERVICES FOR RESTAURANTS, HOTELS, PROVIDING OF FOOD, DRINKS & TEMPORARILY ACCOMMODATION
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3236880  18/04/2016
MALIKINSHA FOOD & HOSPITALITY PVT. LTD.
78-GROUND FLOOR-RAJPUR ROAD, DEHRADUN-248001 (U.K.)
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1946
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :27/11/2014
DELHI
RESTAURANT, HOTELS, BAR, CAFES, CAFETERIAS, CANTEENS, CATERINGS, DHABAS, AS PER CLASS-43.
3253113  09/05/2016  RAJAN DUA  
KISHORE DHINGRA  
trading as ;CARING INDIA  
309, SOMDUTT CHAMBER-II, 9 BIKAJI CAMA PLACE, NEW DELHI-110066  
SERVICE PROVIDER  
Address for service in India/Attorney address:  
GOODLUCK TRADE MARK CO.  
A-2/51, PRATEEK APARTMENT, NEAR A-2 DDA MARKET PASCHIM VIHAR, NEW DELHI 110063  
Used Since :01/04/2016  
DELHI  
HOTEL RESERVATIONS, TEMPORARY ACCOMMODATIONS AND ACCOMMODATION RESERVATIONS ALL INCLUDED IN CLASS 43  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIA.
3453310  10/01/2017
MARS HOSPITALITY & RETAIL PVT. LTD.
SHOWROOM NO. 3, SEC-7, CHANDIGARH 160019
SERVICE PROVIDER
Address for service in India/Attorney address:
MS. PRERANA GAUR
EA-106 (LEFT) INDERPURI NEW DELHI-110012
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD & DRINK; TEMPORARY ACCOMMODATION
AMIYA

3456196  11/01/2017

ABHISHEK DUTTA
103, South Park Apartments, Kalkaji, New Delhi 110019
Hotels, restaurants and hospitality services
Individual

Address for service in India/Attorney address:
NITIN MASILAMANI
B-25, Sector 92 NOIDA, Uttar Pradesh 201304, India

Proposed to be Used

DELHI
Hotel services; reservation of hotel accommodation; consultancy services in the hospitality sector; corporate hospitality; temporary accommodation; rental of holiday accommodation; tourist homes; services for providing food and drink; restaurant services; cafe services; bar services; cocktail lounge services; catering services for the provision of food and drink; bars; bistros; cafes; cafeterias; canteens; self-service or take-away restaurant services; snack-bar services; wine bars; camp services; provision of banqueting facilities.
3464843  24/01/2017
KRISHNA KUMAR SINGH
P-40, PANDAV NAGAR SHOP NO 2 & 4 MAYUR VIHAR PHASE-1 NEW DELHI-110091
SERVICE PROVIDER
Address for service in India/Attorney address:
VIVEK KUMAR TYAGI
Ch-No-37, Civil Wing, TisHazari Courts, Delhi-54
Used Since :01/02/2009
DELHI
SERVICES FOR PROVIDING FOOD, FAST FOOD, CATERING AND DRINK; TEMPORARY ACCOMMODATION
NO EXCLUSIVE RIGHT OVER THE TERM "ROLL".
THE GOURMET STREET KITCHEN

3467548    27/01/2017
MR. EKAANSH MALIK
A-45/5, DLF PHASE-I, GURGAON, HARYANA-122002.

Service Provider

Address for service in India/Attorney address:
JASLEEN KAUR, ADVOCATE
E-4/2, MALVIYA NAGAR, NEW DELHI-110017.
Used Since :16/10/2016

To be associated with:
3414073

DELHI

PROVIDING OF FOOD AND DRINK VIA A MOBILE TRUCK, SERVICES FOR PROVIDING FOOD AND DRINK; SERVICES FOR THE PROVISION OF FAST FOOD

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3414073.
3471978   01/02/2017
HARISH CHANDRA KUMAR
trading as ;M/S SANDAL SUITES PRIVATE LIMITED
46 JANPATH (1ST FLOOR) NEW DELHI CENTRAL DELHI - 110001
SERVICES PROVIDERS
BODY CORPORATE
Address for service in India/Attorney address:
PAWAN KUMAR PAWAN
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :02/01/2017
To be associated with:
3471977
DELHI
Services for providing food and drink; Temporary accommodation
3476746    07/02/2017
RAVI KUMAR
trading as :KINGS POINT
H.No.-97-A, Tailor Wali Gali, Chand Pur, North West Delhi-110081
Services for providing food and drink
PROPRIETOR
Address for service in India/Attorney address:
UMESH AGGARWAL
195 Pocket 15 Sector 24 Rohini Delhi-110085
Proposed to be Used
DELHI
Services for providing food and drink
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
WOKKIN HOT

3478280 09/02/2017
PANKAJ BAJAJ
A-118, BLOCK A, NEW FRIENDS COLONY, NEW DELHI-110025.
SERVICE PROVIDER
Used Since :25/01/2017
DELHI
SERVICE FOR PROVIDING FOOD AND DRINK SERVICES COVERED IN CLASS 43.
THE CREST
3480524 10/02/2017
HARISH CHANDRA KUMAR
trading as : M/S SANDAL SUITES PRIVATE LIMITED
46 JANPATH (1ST FLOOR) NEW DELHI CENTRAL DELHI - 110001
SERVICES PROVIDERS
BODY CORPORATE
Address for service in India/Attorney address:
Pawan Kumar Pawan
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since : 02/01/2017
DELHI
Services for providing food and drink; Temporary accommodation
3480525   10/02/2017
HARISH CHANDRA KUMAR
trading as ;M/S SANDAL SUITES PRIVATE LIMITED
46 JANPATH (1ST FLOOR) NEW DELHI CENTRAL DELHI - 110001
SERVICES PROVIDERS
BODY CORPORATE
Address for service in India/Attorney address:
PAWAN KUMAR PAWAN
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :02/01/2017
To be associated with:
3480524
DELHI
Services for providing food and drink; Temporary accommodation
3480527  10/02/2017
HARISH CHANDRA KUMAR
trading as ;M/S SANDAL SUITES PRIVATE LIMITED
46 JANPATH (1ST FLOOR) NEW DELHI CENTRAL DELHI - 110001
SERVICES PROVIDERS
BODY CORPORATE
Address for service in India/Attorney address:
PAWAN KUMAR PAWAN
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :02/01/2017
To be associated with:
3480526
DELHI
Services for providing food and drink; Temporary accommodation
3480529  10/02/2017
HARISH CHANDRA KUMAR
trading as ;M/S SANDAL SUITES PRIVATE LIMITED
46 JANPATH (1ST FLOOR) NEW DELHI CENTRAL DELHI - 110001
SERVICES PROVIDERS
BODY CORPORATE
Address for service in India/Attorney address:
PAWAN KUMAR PAWAN
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :02/01/2017
To be associated with:
3480528
DELHI
Services for providing food and drink; Temporary accommodation
BUN FILLS
3526532  17/04/2017
MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLAUR-144410 PUNJAB
SERVICE PROVIDER
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.
3731410  19/01/2018
PRAMOD KUMAR RASKARAN S/O DR. H L RASKARAN
152/6, SHIPRA PATH, MANSAROVAR, JAIPUR (RAJ)
INDIVIDUAL

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD

PROVIDING FOOD AND DRINK, RESTAURENT, CAFE, HOTEL SERVICES UNDER CLASS 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words THE BEER.
3740876   31/01/2018
ALPESHBHAI NARAYANBHAI NAVADIYA., AN INDIAN NATIONAL SOLE PROPRIETOR OF M/S. BLUEBERRY SODA SHOP
B/704, SHIV PLAZA, GADHPUR ROAD, OPP. NAVJIVAN HOTEL, SARATHANA JAKATNAKA, SURAT CITY, SURAT.
GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO PROVIDING OF SODA, DRINKING BEVERAGES AND SODA PARLOUR INCLUDED IN CLASS - 43.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
Services restricted in the state of Gujarat only...
3746354 06/02/2018
ANJALI AGRAWAL
1108, SECTOR A, POCKET-A VASANT KUNJ, NEW DELHI, PINCODE - 110070, INDIA
Service provider
PROPRIETOR
Address for service in India/Attorney address:
VINAY KUMAR SINGH
LEGAL KNIGHTS LAW FIRM, CHAMBER NO. 403, BLOCK NO.I, DELHI HIGH COURT, NEW DELHI, PINCODE -110003, INDIA
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK INCLUDED IN CLASS 43
3761255  22/02/2018
SREEJITH P K
Ceyone Multi Cuisine Restaurant, No. 4/23, Valluvarsalai, Ramapuram, Chennai-600089
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Proposed to be Used
CHENNAI
Hotel restaurant services, Take-out restaurant services, Making reservations and bookings for restaurants and meals, Serving food and drink for guests in restaurants, Providing food and drink for guests in restaurants.
3772267  07/03/2018
SONI HIRENKUMAR VINODRAI PROP. M/S. AMMAJI RESTAURANT
SHOP NO 3 AND 4 PANCHAVATI COMPLEX, NEAR POOJA FLATS, OPP DR. PAMNANI'S CLINIC, GANDHIBAUG ROAD,
MAHUVA - 364290
PROPRIETOR
Address for service in India/Agents address:
K. I. RAVAL & CO.
D-322, B.G. TOWER BUILDING, 3RD FLOOR, O/S.DELHI GATE, AHMEDABAD - 380 004.
Used Since: 01/04/2016
AHMEDABAD
Services for providing food and drink; temporary accommodation
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3772824   08/03/2018
KARAN B. MEHTA PROPRIETOR OF TOWN'S KITCHEN AND CAFE
12/3 & 13/1, LAXMI NARAYAN COMPLEX, BAROI ROAD, NEAR AXIS BANK, MUNDRA. KUTCH. GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION IN CLASS -43.
3775928  13/03/2018
VIKRAM TEA PROCESSOR PRIVATE LIMITED
GAT NO 11 AND 12, NEAR MALACHA GANPATI, VILLAGE BORKHEDI TQ, AND DIST. JALNA STATE- MAHARASHTRA-INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
CAFETERIA

condition to use the mark as substantially represented in the form of Application.
3786516   23/03/2018
ANAND PANDIT (INDIAN NATIONAL, PROPRIETOR), TRADING AS LOTUS DEVELOPERS
Lotus Tower, 1 Jai Hind Society, N. S. Road, No. 12A, Juhu, Mumbai - 400049, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/05/2002
MUMBAI
Rental of transportable buildings, temporary accommodation, hospitality services [food and drink]
SUMIT ANAND
trading as ;PIZZA VIZZA
SHOP NO-6 SIDDHIVINAYAK UTOPIA, PLOT NO.191, SECTOR 20, ULWE, NAVI MUMBAI MAHARASHTRA.
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
RESTAURANT INCLUDED IN CLASS NO 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD PIZZA. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
B’CREAMY
3808216  17/04/2018

B’CREAMY
7/124 -125 OPP. RLY STATION, SURAT, GUJARAT.

Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD

HOTEL AND RESTAURANT SERVICES, JUICE BARS, ICE CREAM PARLORS, COFFEE AND JUICE BAR SERVICES,
SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, CAFÉ AND RESTAURANT
SERVICES, CATERING OF FOOD AND DRINK, COCKTAIL LOUNGE SERVICES, FOOD AND DRINK CATERING, PROVIDING
FOOD AND DRINK.
3808659  17/04/2018
M/S. CRESCENT SPA AND RESORTS (INDORE) PVT. LTD.
201, MANGLAM RESIDENCY, 93, SHRINAGAR EXTENSION, INDORE (M.P.)
Private Limited Company

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
PRABHAT CATERERS
3813248    22/04/2018
M/S PRABHAT CATERERS
Mr. DHARMENDRA SINGH – Proprietor S/o Sh. PRABHATI LAL 6/GC Rail vihar, Sector-9, Vidhyadhar Nagar, JAIPUR 302023
INDIVIDUAL SOle Proprietor
Address for service in India/Attorney address:
SHIV KUMAR AWAR, ADVOCATE
AWAR LEGAL ASSOCIATES & CO., 103, PARADISE COMPLEX, SAROJINI MARG, BEHIND PARK PRIME HOTEL, NEAR STATUE CIRCLE, JAIPUR - 302005, RAJASTHAN
Used Since :17/11/2006
AHMEDABAD
All type Service for providing food and drink; temporary accommodation of Catering services provide temporary food accommodation include in Class 43
subject to restriction of the services in the state of RAJASTHAN only.
3816927   26/04/2018
M/S. FOUR SQUARE HOSPITALITY
27/492-A, OMER COMPLEX, TOLL JUNCTION, EDAPALLY, KOCHI, ERNAKULAM-682024, KERALA
PARTNER SHIP

Address for service in India/Attorney address:
THULASI DAS G
3/1556/1, PEARL VIEW, PATTON P.O, KESAVADASPURAM, TRIVANDRUM-695004, KERALA

Proposed to be Used
CHENNAI
Hospitality services (accommodation) providing food and drinks; as part of hospitality package; Bar& Catering Services, café and Cafeteria services, Snack Bar, coffee House in class 43

SERVICES IN THE STATE OF KERALA ONLY.
MR. ASHRAF P.A
M/S AL MAA EDAH VENTURES, PALLATHUPARAMBIL HOUSE, PARANATTUKUNNU, MALA P.O THRISSUR - 680 732
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI

HOTEL, CATERING SERVICES, RESTAURANTS, SELF SERVICES RESTAURANTS, TEMPORARY ACCOMMODATION, APARTMENT SERVICES, RESORT, FAST FOOD SERVICES, CAFETERIAS, REST HOMES, LODGE, MOTELS, PROVIDING FOOD AND DRINK, BANQUET HALL AND FOOD COURTS

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA.
3843140    25/05/2018
SILVERTIP FOODS PRIVATE LIMITED
trading as :SILVERTIP FOODS PRIVATE LIMITED
NO.8 2ND FLOOR HARRIS ROAD, BENSON TOWN BANGALORE - 560046, KARNATAKA , INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
QAI SER AHM ED
NO. 255, 8TH BLOCK, 3RD MAIN, KORAMANGALA, BANGALORE - 560 034
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING TEA, COFFEE, SNACKS, FOOD AND BEVERAGES.
3845170  28/05/2018
PAVI JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS NMO SANDWICH
2009 - D, Sudama Nagar, Indore - 452009, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
201, BAKHATGARH, TOWER, OPPOSITE APNA SWEETS, NEW PALASIA, INDORE, M.P.- 452001.
Used Since :03/05/2016
MUMBAI
Services for providing food and drink
3848862  31/05/2018
MANOJ KUMAR TANWAR
PLOT No. 01, FELICITY TOWER, 4th FLOOR, SAHKAR MARG, LALKOTHI, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/07/2017

AHMEDABAD
HOTEL AND RESTAURANT SERVICES WHICH ARE INCLUDED IN CLASS 43
ARENA ONE
3848863  31/05/2018
MANOJ KUMAR TANWAR
PLOT No. 01, FELICITY TOWER, 4th FLOOR, SAHKAR MARG, LALKOTHI, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/07/2017
To be associated with:
3848862
AHMEDABAD
HOTEL AND RESTAURANT SERVICES WHICH ARE INCLUDED IN CLASS 43
3850647  02/06/2018
ROSHAN LAL SHARMA
Ist & IInd, PLOT No. CPE-1, RIICO COMPLEX, NEAR FLYOVER, ROAD No. 14, VKI AREA, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2018
AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL, MOTEL, RESTAURANT, CANTEEN, RESORTS, COFFEE HOUSE AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word JAIPUR & other descriptive matters.
3861728  16/06/2018
MAKKHAN LAL SHARMA
SHOP No. A(NHW)1, RIICO COMPLEX, Opp. ROAD No. 8, VISHWAKARMA INDUSTRIAL AREA, SIKAR ROAD, JAIPUR302013 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since: 01/04/1989
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
SHARMA DHABA
3861729 16/06/2018
MAKKHAN LAL SHARMA
SHOP No. A(NHW)1, RIICO COMPLEX, Opp. ROAD No. 8, VISHWAKARMA INDUSTRIAL AREA, SIKAR ROAD, JAIPUR 302013 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/1989
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
3862362  17/06/2018
MUKUL BHATIA
340/4, RAJA PARK, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2018
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
M/S. FOUR SQUARE HOSPITALITY
27/492, OMER COMPLEX, TOLL JUNCTION, EDAPALLY, KOCHI, ERNAKULAM-682024, KERALA

Address for service in India/Attorney address:
THULASI DAS G
3/1556/1, PEARL VIEW, PATTOM P.O, KESAVADASAPURAM, TRIVANDRUM-695004, KERALA

Proposed to be Used
CHENNAI
Hospitality services (accommodation) Provision of temporary Lodgings; resort lodging services; providing food and drinks; as part of hospitality package; Bar & Catering Services, café’ and Cafeteria services, Snack Bar, coffee House in class 43

Subject to restriction within Kerala.
3913941  10/08/2018
GANESH NARAYAN AGARWAL
29-30, NEAR POLICE STATION, SUBHASH CHOWK, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/11/1986
AHMEDABAD
PROVIDING FOODS, DRINKS, SWEETS, SNACKS, TEMPORARY ACCOMMODATION, RESORT, CAFE, BAR,
RESTAURANT, CATERING SERVICES HOTEL AND MOTEL WHICH ARE INCLUDED IN CLASS 43
3913942  10/08/2018
MANOJ KUMAR TANWAR
3rd FLOOR, MAN UPASANA PLAZA, PLOT NO. C-44, SARDAR PATEL MARG, C-SCHEME. JAIPUR-302001 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since: 01/07/2017
AHMEDABAD
HOTEL AND RESTAURANT SERVICES WHICH ARE INCLUDED IN CLASS 43
subject to restriction of the services in the state of RAJASTHAN only.
3925788  24/08/2018
AASAI AASAI ANANDHA BHAVAN DELIGHT
SURVEY NO.1E1B, 1F1B, 1E1A2, 1F1A2, KOTTA METTUPATTI VILLAGE, OMALUR (TK), SALEM (DT), TAMILNADU, INDIA.

partnership firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI

RESTAURANT SERVICES, ARRANGING FOR THE PROVISION OF FOOD, FOOD COOKING SERVICES, PROVIDING FOOD AND DRINK, PROVIDING INFORMATION, INCLUDING ONLINE, ABOUT SERVICES FOR PROVIDING FOOD AND DRINK, AND TEMPORARY ACCOMMODATION, CONSULTANCY, ADVISORY AND INFORMATION SERVICES IN RELATION TO THE PROVISION OF FOOD AND DRINK.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
TRAVELLER'S CHOICE PRIVATE LIMITED
400/106, 1ST FLOOR, 38TH CROSS, 26TH MAIN, 9TH BLOCK, JAYA NAGAR, BENGALURU - 560069, KARNATAKA, INDIA.

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since : 09/03/1994

CHENNAI
Travel agency services for booking hotels, providing travel lodging information services and travel lodging booking agency services for travellers, booking of hotel rooms for travellers, travel agency services for booking accommodation.
3946419  15/09/2018
MANSOOR ALI TE
THEKKE EDAKUNNI HOUSE, VAVAD P[O, KOZHIKODE PIN 673572
PROPRIETOR
Address for service in India/Attorney address:
SUFEED VM
TP 9/131 F, SAKTHI BUILDING, CHUNGAM THAMARASSERY, KOZHIKODE, KERALA-673573.

Proposed to be Used

CHENNAI
TEMPORARY ACCOMMODATIONS, SERVICES FOR PROVIDING FOOD AND DRINK.
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATE OF KERALA ONLY.
3949897   19/09/2018
S. VINIL KUMAR
No. 1101, CH-18/1102/1, New No. 18/1, Vanivilas Road, Chamraja Moholla, Mysore Mahanagara Palike Circle III, Mysore 560024, Karnataka, India.
Individual
Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065
Used Since :27/10/2016
CHENNAI
providing services of hotel, restaurant and catering.
DOSA CRAFT

3997273  14/11/2018

ARCHIL RANKA TRADING AS M/S. DOSA CRAFT
52, BADA SARIFA, BULLION MARKET, INDORE (M.P.)

Service provider
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

services for providing food and drink; temporary accommodation, hotels and restaurants
Murukku Meesai Mess
4005486  22/11/2018
LAVANYA JOTHIMANI
12/78, J.J.Nagar - East, Mogappair, Chennai - 600037, Tamilnadu
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES
Proposed to be used
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4007982  26/11/2018
RADHA DINESH AGRAWAL TRADING AS SHREENATHJI FOODS
Shop No. 9, Srushti CHS, Kolbad Naka, THANE (West)-400 601
BODY INCORPORATE

Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
Services for providing Food, Drinks, Snacks, Lunch, Dining Facility, Packed Foods, Homemade Food Products, Bakery Products, Temporary Accommodation etc; Providing services of Hotels, Motels, Resorts, Caterers, Self Service Restaurants, Fast Food, Snack Centers, Cafes, Cafeterias, Canteens, Caterings, Food Outlets, Coffee Shops, Ice-cream Parlour, milk Shake & waffle etc.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4015711  03/12/2018
SKY BRANDS RETAIL PRIVATE LIMITED
No101,1st Floor,PipelineRoad,Mallasandra, Bhuvaneshwari Nagar, T Dasarahalli Post, BANGALORE, Bangalore, Karnataka, India, 560057
SERVICE PROVIDER.
A COMPANY INCORPORATED AND EXISTING UNDER THE INDIAN COMPANIES ACT
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KARNATAKA.
BHASKARA HOSPITALITY SERVICES LLP
13/82, LGF, VIKRAM VIHAR, LAJPAT NAGAR-IV, NEW DELHI-110 024
HOSPITALITY AND RESTAURANT
LLP

Proposed to be Used
DELHI
FOOD AND BEVERAGES AND ALLIED SERVICES, CAFES, CAFETERIA, RESTAURANT, HOTELS AND MOTELS, FOOD
SCULPTING, CATERING FOOD AND DRINK CATERING, SELF SERVICES RESTAURANT, SNACKS AND DRINKS BARS,
FOOD KIOSKS, CANTEEN, CLUBS, FOOD AND BEVERAGES LOUNGES
4018600  06/12/2018
STAYEDEN SERVICE APARTMENT
611 , Shekhar Central , Palasia Square , Indore (M.P.) Pin-452001
Indian Partnership firm Under Partnership Act through Partner
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Hotel and restaurant services, Hotel, restaurant, café-restaurant and bar services., Hospitality services [food and drink], Providing food and beverage., Resort hotels & Providing temporary lodging for guests , Extended-stay hotels , Hotels, hostels and boarding houses, holiday and tourist accommodation .

THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MADHYA PRADESH..
Quarter King

4018687  06/12/2018
AMOL CHANDRAKANT KALANTRI
6, Sterling Tower , Beside Hotel Mathura , Dwarka Point , Nashik – 422011
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
Mumbai
Services For Providing Food And Drink; Restaurants, Bars, Cafés And Hotel Services, Restaurant Take-Out And Delivery Services And Eateries Of All Kinds; Restaurant Take-Out And Delivery Services, Bars, Clubs, Cafes, Hotels And Eateries Of All Kinds.
MR. JAGDISH V. SONEJI TRADING AS HIGH ON TEA
SHOP NO. 113, SECTOR-02, BUILDING NO-46, EVERSINE MELLENIUM, PARADISE, THAKUR VILLAGE, KANDIVALI (EAST), MUMBAI-400 101, MAHARASHTRA, INDIA

PROPRIETORSHIP

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Used Since :01/12/2014

MUMBAI

RESTAURANT SERVICES, PROVIDING FOOD AND DRINK.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE THE CHAI SHOP.
Trade Marks Journal No: 1930, 02/12/2019 Class 43

4029333 17/12/2018
THE ROLL MAFIA
SHOP NO. 12, GROUND FLOOR, YASMIN TOWERS, SANE GURUJI MARG, JACOB CIRCLE, BYCULLA, MUMBAI-400011
Partnership Firm

Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA, NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used
MUMBAI
PROVIDING SERVICES RELATED TO READY TO SERVE, COOKED FOODSTUFFS SPECIALLY IN THE FORM OF ROLL (VEG, ROLL, EGG. ROLL,Paneer Roll, Chicken Roll, etc.) AND OTHER SERVICES FOR PROVIDING FOOD & DRINK BEING INCLUDED IN CLASS 43.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
STARTER’Z

4035492   23/12/2018

SUMIT BALANI, PROPRIETOR OF STARTER’Z
G-6, Ground Floor, Nomon Vatika, Scheme No.- 103, Indore (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Hotel and restaurant services, Hotel, restaurant, café-restaurant and bar services., Hospitality services [food and drink], Providing food and beverage., Resort hotels & Providing temporary lodging for guests , Extended-stay hotels , Hotels, hostels and boarding houses, holiday and tourist accommodation.
Trade Marks Journal No: 1930 , 02/12/2019   Class 43

Sahiba’s Kitchen

4041003    29/12/2018
SUNIL SAWALDAS WADHWANI
PWD 26/08, Opp. Seva Vikas Bank, Near Ashok Cinema, PIMPRI, Pune – 411017
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Providing Food And Drink, Temporary Accommodation, Hotel And Restaurant Services And All Kind Of Hospitality Services.
SUMIT BANODE
NEW SHUKRAWARI, NEAR KASHIBAI TEMPLE, BANODE SQUARE, NAGPUR - 440002, MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
RESTAURANT SERVICES.
Trade Marks Journal No: 1930 , 02/12/2019               Class 43

4068027    25/01/2019
SAPNA SAHA
NEAR GOUR MONDAL ROAD, HUTTON ROAD, ASANSOL (M CORP.), BARDDHAMAN, ASANSOL, WEST BENGAL – 713301, INDIA
Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
KOLKATA
HOTELS, RESTAURANTS, PROVISION OF FOOD AND BEVERAGES, FAST FOOD RESTAURANTS, TAKE AWAY FOOD OUTLETS, CAFE SERVICES, CAFETERIAS, OUTSIDE CATERING SERVICES, FOOD AND DRINK CATERING FOR BANQUETS, CATERING FOR THE PROVISION OF FOOD AND DRINK
CHINTAMANI HOTELS PVT LTD
C.T.S. No 46, Opp Lic Building, Mumbai Pune Highway, Lonavala, Pune - 410401, Maharashtra
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Provision of food and drink as part of hospitality services, Boarding house services.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4084619  12/02/2019
KAMBALE PADMAKAR VITTHALRAO
174/4, MAYUR ESTATE, WAKAD, TALUKA MULSHI, PUNE-411057 MAHARASHTRA
Proposed to be Used
MUMBAI
SERVICES RELATING TO PROVIDING OF FOOD AND DRINK OFFERED BY A COMMERCIAL ENTERPRISE IN FOOD COURT, DEPARTMENTAL STORES, SHOPPING MALL AND RETAIL OUTLETS THE PRIMARY FUNCTION OF WHICH IS SALE OF FOOD AND FOOD ARTICLES, SNACKS, DESSERTS, AERATED DRINKS AND WATER, CATERING AND RESTAURANT SERVICES, PROVIDING OF FOOD COUNTER, FOOD COURT, SERVICE RELATING TO RUNNING OF A RESTAURANT, A HOTEL, MOTEL, RESORT AND HOSPITALITY SERVICES, RESTAURANT AND HOTEL BOOKING AND RESERVATIONS, PROVISION OF TEMPORARY ACCOMMODATION, HOTEL INFORMATION
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
AVAN VENTURES PRIVATE LIMITED
PLOT NO. 213/214, JAWAHAR CO. OP. INDL. ESTATE, KAMOTHE PANVEL, RAIGAD-410206

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation; restaurants

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MADRAS EXPRESS

4088340   14/02/2019
AVAN VENTURES PRIVATE LIMITED
PLOT NO. 213/214, JAWAHAR CO. OP. INDL. ESTATE, KAMOTHE PANVEL, RAIGAD-410206
BODY INCORPORATE

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
MUMBAI

Services for providing food and drink; Temporary accommodation; restaurants
4091809  18/02/2019

AHAMED MEERAN M.A
AL MADEENA HAJ SERVICE, No. 41/64, Hawwa Complex, Shop No. 303, 2nd Floor Next to mannady Post Office Mannady Street, Chennai 600001
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :16/09/2004

CHENNAI
Travel agencies for arranging accommodation, booking accommodation, making hotel reservations, reserving accommodation and reserving hotel accommodation
Proposed to be Used

CHENNAI
Temporary accommodation; accommodation bureau services [hotels, boarding houses], providing campground facilities, holiday camp services [lodging], hotel reservations, rental of temporary accommodation, temporary accommodation reservations, rental of tents.
THE GRAND KASTURI
Kasturi Grand A.B. Road, Near ICICI Bank, Guna (M.P.) - 473001
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE
Used Since :10/02/2019

MUMBAI
Hotel accommodation services, Hotel Services, Banqueting Services, Services for providing food and drink and temporary accommodation, Café and Cafeteria Services, Restaurant, Café and Restaurant Services, and Fast Food Restaurant, Arranging of wedding receptions, Rental of function rooms for wedding receptions, Private members dining club services, Club services for the provision of food and drink, Bar services, Bar and catering services, Lounge and Restro Services.
4106997   05/03/2019
LALASAHEB YADU CHOUDHARY
At Post - Loni Kalbhor, Near Ambarnath Temple, Tal - Haveli, Dist - Pune, Pin Code - 412201
Individual

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL AND RESTAURANT SERVICES
London Reserve

4108053   06/03/2019

KARANVEER SINGH CHHABRA TRADING AS J.K. ENTERPRISES

155, Gurunanak Timber Market, Dhar Road, Indore (M.P.)

Sole Proprietary firm

Address for service in India/Attorney address:

DP SONI

105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used

Mumbai

Hotel and restaurant services, Hotel, restaurant, café-restaurant and bar services., Hospitality services [food and drink], Providing food and beverage, Food and drink catering. Catering (Food and drink -), Fast-food restaurant services, Takeaway food services, Bar and restaurant services & Serving of alcoholic beverages.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LONDON.


4108911  06/03/2019
AGNELA RODRIQUES
B/12, gautam Apartments, OFF. J P Road, Seven Bunglow Bus Stop, Andheri West, Mumbai
Proprietor
Address for service in India/Agents address:
AMIT K. TRIVEDI
B 63/64, ASHOK SAMRAT, DAFTARY RD., MALAD EAST, MUMBAI-400 097
Used Since :14/02/2019
Mumbai
Hotel & Restaurant, Providing Of Food And Drink, Rest Home & House, Self Services Restaurant, Snak Bars, Beer Bar,
Lounge Bars & Cafes, Pubs,
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
REDANT
4110468  07/03/2019
MR SAFI GULAM AKBAR FAKIH
SHOP NO. 08, AMRUT PARK, NEW GANDHAR ROAD, KHADAKPADA, KALYAN, THANE – 421 301
SOLE PROPRIETORSHIP
Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092
Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOODS AND DRINKS TEMPORARY ACCOMMODATION
The trade mark is restricted to use the mark in the state of Maharashtra.
Trade Marks Journal No: 1930, 02/12/2019 Class 43

4112384 09/03/2019
KAYAK SOFTWARE CORPORATION
KAYAK SOFTWARE CORPORATION, 7 MARKET STREET, Stamford, Connecticut 06902
A DELAWARE CORPORATION.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since: 12/03/2007

MUMBAI
TRAVEL AGENCY SERVICES, NAMELY, MAKING RESERVATIONS AND BOOKINGS FOR TEMPORARY LODGING;
PROVIDING TEMPORARY LODGING INFORMATION; PROVIDING RATINGS, REVIEWS AND RECOMMENDATIONS FOR
TEMPORARY LODGING AND RESTAURANTS; PROVIDING TEMPORARY LODGING BOOKING AND RESERVATION
INFORMATION AND SERVICES.
SALAD MONK
4113696  11/03/2019
Y-COOK INDIA PRIVATE LIMITED
134/1, kolathur Village, Hosakote, Bangalore – 562 114, Karnataka
A Private Limited Company incorporated as per the laws of India
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune - 411045,
Maharashtra, India
Proposed to be Used
CHENNAI
Food preparation; Food preparation services; Take-away food and drink services; Serving food and drink in retail and takeaway establishments; Preparation and provision of food and drink for immediate consumption; Self-service restaurants; Restaurants featuring home delivery; Providing food and drink in restaurants.
4122136   19/03/2019
ADITYA SUDHIR JOSHI
trading as ;AAJO'S
2-6 CHANDRASHEKHAR SOCIETY, S.N. MARG, ANDHERI (EAST), MUMBAI - 400069
.  
A INDIAN NATIONAL

Proposed to be Used

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4122137..
4129332  27/03/2019

SHUBHAM PATIDAR
UG-7, PL-14, Airen Heights, PU-3, Scheme No. 54, Indore-452001 (M.P.)
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Used Since: 29/09/2018

MUMBAI
Restaurants, Café, Services for providing food and drinks included under class 43.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
DREAM FESTIVA

4159972  27/04/2019
NAJARALI HAIDARALI SALLUWALA
SECOND FLOOR, A-201, HASNAIN HERITAGE, WING-A, STATION ROAD, RAJMARG, HNO-4696,4707 TO 4710, SURAT-395003
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Services For Providing Food And Drink; Temporary Accommodation; Hotel, Restaurant, Cafe And Bar Services; Providing banquet and social function facilities for special occasions
ASHIM ARORA PROP. "THE REEFER CAFE & EATERY"
398-L, DR KUMAR BUILDING, NEAR CURRENT STORE, MODEL TOWN, JALANDHAR, PUNJAB 144003

PROPRIETOR

Address for service in India/Attorney address:
VED P. SHARMA & ASSOCIATES
205, VISHAL TOWER, DISTT. CENTRE, JANAKPUR, NEW DELHI-110058

Proposed to be Used
DELHI

CAFE SERVICES PROVIDING COLD BREW COFFEE, SOFT SERVE ICE CREAM, DOUGHNUTS, DESSERTS INCLUDED IN CLASS 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1930 , 02/12/2019 Class 43

4160424  28/04/2019
TONY HOSPITALITY LLP
404, BHERA ENCLAVE, PASCHIM VIHAR, NEW DELHI-110087
Limited Liability Partnership

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Services for Providing Food and Drink; Temporary Accommodation Including Restaurants, Benquet hall and Catering Services included in class-43
4179295   18/05/2019
RAKYAN BEVERAGES PRIVATE LIMITED
2nd Floor, DTC Building, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai - 400011 in the State of Maharashtra within the Union of India
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Temporary accommodation; Services for providing food and drinks; Cafe, bar, snack bar, and restaurant services; Restaurant take-out and delivery services; Providing information related to food and drinks, cafes, bars, snack bars, and restaurants services.
4180534   20/05/2019
DEEPAK CHUGH
SHOP NO-4, GROUND FLOOR, WZ-607, SRI NAGAR, SHAKURBASTI, NEW DELHI-110034, INDIA
PROPRIETOR-DEEPAK CHUGH

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK, FOOD PREPARATION SERVICES, TAKE AWAY FOOD SERVICES, FAST FOOD RESTAURANTS, FOOD AND DRINK CATERING.
4181004  20/05/2019
SHOBA NARAYANASWAMY
U-26B/10, 1ST FLOOR, PHASE III, DLF CITY, GURGAON, HARYANA-122002, INDIA
INDIVIDUAL
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Proposed to be Used
To be associated with:
2130339
DELHI
Services Relating to Reservation for Travelers Accommodation in Hotels, Holiday Homes, Resorts, Lodges, Forts, Palaces, Boarding Houses or other Establishment providing Temporary Accommodation, Camp Services (Holiday-Lodging), Hospitality and Tourist Home Services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
FOR THE LOVE OF COFFEE
4182303  21/05/2019
VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO. 41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI - 400049
A INDIAN NATIONAL

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BACHAO
4182834   21/05/2019
MS. SUJATA CHANDRAN
A-6 Krishna, Juhu Road North, Juhu P.O., Mumbai 400 049
Indian Inhabitant
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Services relating to providing of food and drink; providing of food counters, catering and restaurant services; self/quick service restaurants, snack bars, lounge & bar services, hotels, cafes, cafeterias, canteens; banquet services; temporary accommodation in hotel, motel, resort; providing of boarding and lodging services; hospitality services included in class 43
MEDITATION COFFEE DAY (MCD)

MEDITATION COFFEE DAY (MCD)

4183613  22/05/2019
MR. SHUBHAM SINGHAL.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4184118  22/05/2019
M/S. NO NAME CAFE PRIVATE LIMITED
House No. 55, Sector-10D, , Vasundhara, Ghaziabad, Uttar Pradesh-201012
Body Incorporate
Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
DELHI
RESTAURANTS, HOTEL, RESORTS, SERVICES FOR PROVIDING FOOD & DRINK INCLUDED UNDER CLASS 43.

THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
4184301    23/05/2019
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)
Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PADMALAYA BUILDCON PRIVATE LIMITED
Terris Pallavali Lodge , M 3/ 2 , Burhanpur ( M.P.) Pin -450331
Company Incorporated under Indian Company Act , through Director

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Used Since :01/04/2019

MUMBAI
Hotel and restaurant services, Hotel, restaurant, café-restaurant and bar services., Hospitality services [food and drink],
Providing food and beverage, Food and drink catering, Catering (Food and drink -), Fast-food restaurant services,
Takeaway food services, Bar and restaurant services , Resort hotels & Providing temporary lodging for guests.
Taste of Bambai

4184382   22/05/2019

NADIM AHMAD
Furkan House No 356 Gopali Saharanpur Uttar Pradesh 247554
Restaurant Business
Proprietor

Proposed to be Used
DELHI
Restaurant, Fast food Chains and Sweet Shops

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4185103  23/05/2019
CURRY & MORE
C-501,MEGHMALHAR GAT NO 89 TO 90,DSK VISHWA PH-V,KIRKAT WADI,PUNE-411041
ACTIVE
Address for service in India/Attorney address:
VINIT R PATIL
Office No.403, Pinnacle Pride, Opposite Cosmos Co-Operative Bank Ltd., Behind Maharashtra Electronics, Tilak Road, Sadashiv Peth, Pune-411030

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
EATFIX
4185201  23/05/2019
PRADEEPANJULI HEALTHCARE PVT. LTD.
D-302 STELLER PARK APARTMENT, SECTOR 62, NOIDA GAUTAM BUDDHA NAAGAR UP-201307
PVT.LTD.

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used
DELHI
Services Frozan food items for providing food and drink; Temporary accommodation
MR. KHUSHIKANT GOPALRAO DHOMNE SOLE PROPRIETOR OF EUPHORIA RESTAURANT
Plot No. 1, Shop No. 4, Keshav Inclave, Gurudev Nagar, Nandanvan, Nagpur - 440 009
Sole Proprietor

Address for service in India/Attorney address:
ADV.MAHADEV A CHAVAN
QUICK LAW ADVISORY,D-18,Room no 2,Tiranga CHS,Sector-25,Next to Amrutha School,Juinagar Navi Mumbai-400 706,
Used Since :10/04/2007

MUMBAI
Providing of Food & Drink

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4185239  23/05/2019  
P.SARANYA TRADING AS FRESH & FRESH  
NO.1/3, GANESHPURAM 2ND STREET, VALAYANKADU (WEST), TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU.  
SOLE PROPRIETOR  
Address for service in India/Agents address:  
S. LOGANATHAN  
32, SUBBULKASHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.  
 Proposed to be Used  
CHENNAI  
HOTEL SERVICES, RESTAURANT SERVICES, SELF-SERVICE RESTAURANTS AND FAST-FOOD RESTAURANT SERVICES.
MANOJ KUMAR GUPTA
7-A, SHARDA KUNJ COLONY, NARELA SHANKARI, BHEL, BHOPAL (M.P.)-462023
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Providing food and drink, temporary accommodation, restaurant and hotels
ICEBERG HOSPITALITY AND ENTERTAINMENT LLP
Prem’s Hotel, Koregaon Park, opposite Lane no. 3 Next to Kotak Mahindra Bank, Pune 411001, Maharashtra India
Limited Liability Partnership
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Used Since :15/06/2012
MUMBAI
Providing food and drink, restaurants and bar services.
4187249   25/05/2019
JOMY MATHEW
11/1, VAIBHAV ENCLAVE GIRIDHAR MARG, MALVIYA NAGAR, JAIPUR. (RAJASTHAN) PIN:-302017
Individual
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
AHMEDABAD
Restaurant providing services for food and drink not covered under any other class
DPSG DEHRADUN An initiative of Delhi Public School Ghaziabad Society

4187335  25/05/2019
DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY
Site - 3, Meerut Road, Ghaziabad (UP) - 201003, India
Society

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :01/04/2015

DELHI
SERVICES FOR PROVIDING FOOD & DRINKS, SCHOOL CANTEENS, HOSTEL ACCOMMODATION
Trade Marks Journal No: 1930, 02/12/2019  Class 43

4188668  27/05/2019
MR. PRAMOD SHARMA TRADING AS KAVITANAND ENTERPRISES
MIG 16/11, Ambad Link Road, CIDCO, Nashik-422008.
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
PROVIDING FOOD & DRINKS
4189461   28/05/2019
PRASANNA VADIVELU
NO 11,3RD STREET, VOC NAGAR,ANNA NAGAR EAST,CHENNAI-600102
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4189620  28/05/2019
SANJAY GHODAWAT
R/o. 2549, Sushreya Bungalow, Yashwant Housing Society, Jaysinghpur-416101, P.B. No.118,Dist-Kolhapur
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
DPSG SUSHANT LOK An initiative of Delhi Public School Ghaziabad Society

4189781    28/05/2019
DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY
Site - 3, Meerut Road, Ghaziabad (UP) -201003, India

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Used Since :01/04/2016

DELHI

SERVICES FOR PROVIDING FOOD & DRINKS, SCHOOL CANTEENS, HOSTEL ACCOMMODATION
4190116  29/05/2019  
RISHU SINGH PROPRIETOR OF M/S SINGH'S FOOD & BEVERAGES  
Flat No. 602, Ashtavinayak Bhakti 2 Apartments, Gorewada Ring Road, Nagpur - 440013 (Maharashtra)  
Proprietor  
Address for service in India/Attorney address:  
ASHISH TARWANI  
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)  
Proposed to be Used  
MUMBAI  
Services for providing food and drink; restaurants, cafeterias, hotels, motels, bar services, cafes, canteens, food and drink catering, self-service restaurants and snacks-bars
4193690  31/05/2019  
ROLLING STONE HOTELS PVT. LTD.
G-4, SIKKA GALAXY, PLOT NO.-9, SHRESHTHA VIHAR, DELHI-110092.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Providing Of Food and Drink, Temporary Accommodation South Indian, North Indian, Chinese, Italian and Continental Restaurant, Hotels, Motels, Resorts, Cafes, Guest House, Takeaway and Catering Services.
SMITESH LOKHANDE
Smitharsh, Plot No. 10, Mahatma Society, Near Gandhi Bhavan, Kothrud, Pune, Maharashtra, India - 411038
Restaurant services
Proprietor or owner
Used Since: 02/04/2019
MUMBAI
Restaurants, Restaurant services, Grill and Tandoor restaurants, Tea, Canteen services, Cafeteria Services, Canteen Services, Contract Food Services, Fast Food Restaurant Services, Food Preparation, Food Preparation Consultation, Food & Drink Catering, Mobile Restaurant Services, Providing of Food & Drink, Snack-bar Services, Providing of Food & Drink via Mobile Truck, Restaurants featuring Home Delivery, Takeout Restaurant Service
Mark to be used as substantially applied only.
4262847  12/08/2019
RAVI DILEEP SINGH
304 PRABHU AASHRAY CHS, PLOT NO. 101B, SECTOR NEW 50, SEAWOODS, NAVI MUMBAI 400706
Service Provider
INDIVIDUAL

Proposed to be Used

MUMBAI
Restaurant, cafe, cafeteria, snack bar, coffee bar and coffee house, carry out restaurant, and take out restaurant services; catering services; coffee supply services for offices; contract food services; food preparation; preparation and sale of carry out foods and beverages.
Trade Marks Journal No: 1930, 02/12/2019  Class 43

RATNANKUR ROYCHOWDHURY AND SUBROTO ROYCHOWDHURY TRADING AS P K FOODS & BEVERAGES
132D, SARAT BOSE ROAD, GROUND FLOOR, PS-RABINDRA SAROBAR, PO-SARAT BOSE ROAD, KOLKATA-700029 WEST BENGAL, INDIA
Both Indian Citizens and both being partners Trading as P K FOODS AND BEVERAGES

Address for service in India/Ageents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Used Since: 02/09/2019

KOLKATA
Cafe and cafeteria services.
DARCODE
Priority claimed from 29/03/2019; Application No. : 018042211 ;United Kingdom
4306333  27/09/2019
OLD FASHIONED TECHNOLOGY PVT. LTD.
4/15 A, Asaf Ali Road New Delhi, Delhi-10002 India
An Indian Company incorporated under Companies Act, 2013
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Providing reviews of restaurants through assessments including providing of ratings, listing, analysis and compiling of assessments; Providing ratings and reviews of restaurant via a global computer network; Providing on-line reviews of restaurants and hotels; Hotel information services; Restaurant information services only in relation to online services; Consultancy services relating to hotel facilities only in relation to online services; Tourist restaurant services only in relation to online services.
4307846  30/09/2019  
SAI SHARAN HOTELS  
429, Arenja Corner, Sector-17, Vashi, Navi Mumbai, Maharashtra-400703  
Partnership Firm  
Address for service in India/Agents address:
PRIYANKA  
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046  

Proposed to be Used  
To be associated with:  
3463396  

Mumbai  
Hotel, restaurant services, temporary accommodation, hospitality services (accommodation).
PHULAR HEALTH AND HOSPITALITY PRIVATE LIMITED
MARIPUR CHOWK, MARIPUR MAIN ROAD, MUZAFFARPUR, BIHAR-843146
Private Limited Company

Address for service in India/Agents address:
PRINCE KUNAL
MILAN LANE, BEHIND SBI BANK, KANKARBAGH, MAIN ROAD

Proposed to be Used
KOLKATA
Hotels, Motels, Restaurants, Self-service restaurants, Food and drink catering, Canteens, Cafeterias, Cafes, Bar services and other services as included in class 43
POORI BAATEIN

4314670    07/10/2019
VINOD G NAIR

10BC, High Peak Apartments, S.V. Road, Bandra (W), Mumbai: 400 050

active

Address for service in India/Attorney address:

SAYALI PURI

3 Floville, St Josephs Avenue, Santacruz West, Mumbai 400054

Proposed to be Used

MUMBAI

Food Retail including Restaurant, QSR, Food Court Outlets, any business related to Poori selling in any form or consumable option.
4318300  11/10/2019

UNIGLORE FOODS PRIVATE LIMITED
88, SURVEY NO 16, HEROHALLIC, MAHADESHWARNAGAR MAIN ROAD, BANGALORE, BENGALURU (BANGALORE) URBAN, KARNATAKA, 560091

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
4320082  14/10/2019
PA LATHEEF ENTERPRISES PRIVATE LIMITED
4/21 BIG STREET RAJA GIRI PAPANASAM THALUK THANJAVUR THANJAVUR THANJAVUR TN 614207 IN
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
THE STREET CREW

4322337  16/10/2019

GAURAV KHURANA
B 70, 2ND Floor, West Patel Nagar, New Delhi, 110008
Individual

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI

Providing of food and drink via a mobile truck, Restaurant services, Mobile restaurant services, Fast-food restaurant services, Restaurant and bar services.
4322681  16/10/2019
S VARUN IYER
Old No 33, New No 61, Mayor Ramanathan Salai (Spur Tank Road), Chetpet, Chennai, Tamil Nadu. Pincode - 600031
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
SAMEER TRADING AS M/S SAMEER ENTERPRISES
PLOT NO. 45, KRISHNA NAGAR ENCLAVE, NEAR RAJBALA ENCLAVE, MODINAGAR, GHAZIABAD

PROPRIETOR

Address for service in India/Attorney address:
HIMANSHU JAISWAL
E-56, CHHOTI MARKET, GOVINDPURI, MODINAGAR, GHAZIABAD, UTTAR PRADESH-201204

Proposed to be Used
DELHI

café services, snack-bar services, restaurant services, cafeteria services and rental of meeting rooms.
VKM'S IDLYMAN

4322915  17/10/2019

S. SHANITHI
259/8 PERUMAL KOVIL STREET, ALAPPAKKAM, CHENNAI-600116, TAMIL NADU.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS; HOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
4323942   17/10/2019
KUNWAR SANDEEP SINGH
PLOT NO.06, NARAYAN NAGAR, NEAR GAYATRI MARKET, SECTOR 11, INDIRA NAGAR LUCKNOW-226016
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
ANTONY BOBBY
No: 67 & 68, Brigade Solitaire, Residency Road, Bangalore - 560 025, Karnataka, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI
Providing Food, Drink and Temporary Accommodation
4324061  17/10/2019
JIVRAJBHAI BHIKHBHAI AAL
11-K, RABARI VAS, NEAR GOGA MAHARAJ TEMPLE, UMEDPURA, BANASKANTHA – 385 566 (GUJARAT) INDIA.
AN INDIVIDUAL

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation.
BHAISHREE INDUSTRIES LLP
VEER SAVARKAR CHOWK, BHAISHREE CHAMBERS, SINDHI BAZAR, JALNA.TQ. AND DIST. JALNA STATE - MAHARASHTRA - INDIA

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
SERVICES FOR FOOD AND DRINK, CAFETERIA, RESTAURANT, TEMPORARY ACCOMMODATION.
4324399   18/10/2019
HOTEL FARM VIEW
Umbergothan Naka, Navapur Road, Virar (West), Thane - 401303, Maharashtra
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :06/06/2017
MUMBAI
Providing food and drink, restaurant services
4324864    18/10/2019
MEMORY REMAINS SPORTS BAR PRIVATE LIMITED
KADAMTALA, NEAR KADAMTALA MARKET, J.D. ROAD, KOKRAJHAR, ASSAM- 783370
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation; Providing food and drink in restaurants and bars
Trade Marks Journal No: 1930, 02/12/2019 Class 43

4325129 18/10/2019
M SWETHA
No: 44/3, 10th Street, Mariyamman Kovil Street, Tiruvannamalai - 606601
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant services.
BASITH RAHUMAN, A
1-1091-1, BHARATHI NAGAR, R.R.TOWERS, RAMESHWARAM MAIN ROAD, RAMANATHAPURAM, TAMILNADU-623503
SINGLE FIRM
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
4325838  19/10/2019
SECURE GROUP
Bhagwanpur (Khas), Nakaha No.-2, Post-Moharipur, Gorakhpur
Partnership Firm

Address for service in India/Attorney address:
Pawan Kumar Gupt
HIG IIrd /07, GAUTAM VIHAR COLONY, NEAR WATER PARK, TARAMANDAL, GORAKHPUR - 273 017, U.P.

Proposed to be Used
DELHI
Service for providing food and drink; Temporary accommodation
4326021  19/10/2019
PRIYANKA BHATTACHARYA
A2-1206 Puraniks Abitante Bavdhan BK- Pune - 411021
Individual

Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058
Used Since :24/06/2019

MUMBAI
Day-Care, Child Care
4326302  21/10/2019
EMERSON HOSPITALITY SERVICES PRIVATE LIMITED
Plot No.20, Bhandara Road, Opp. Vimal Medical Store, Juna Bagdganj, Nagpur - 440008
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.
Used Since :01/05/2019
MUMBAI
providing of food and drink offered by a commercial enterprises in food court, Departmental Stores, Shopping Mall and Retail Outlets, the primary function of which is sale of foods and food articles, snacks, desserts, aerated drinks and water; Catering and Restaurant services providing of food counter, food court, services relating to running of a Restaurant and Hotel, Motel, Resort and Hospitality Services, Restaurants and Hotel Booking and Reservations, provision of temporary accommodation, Hotel information being included in Class 43
4326323   21/10/2019
GAGAN MEHTA
MOHAMMADPUR SOTER(145),FATEHBAD - 125051
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
Proprietorship Firm

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

MUMBAI

Restaurant services , Reservation and booking services for hotels, restaurants and holiday accommodation.
4326995 21/10/2019
M/S. SRI PROGRESSIVE PROJECTS
# PLOT NO. 140/A, 2nd FLOOR, HIGH TENSION ROAD, ESWARAPURI COLONY, SAINIKPURI, SECUNDERABAD - 500094, TELANGANA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Proposed to be Used
CHENNAI
PROVISION OF FOOD AND DRINK, FOOD AND DRINK CATERING, RESTAURANTS, RESTAURANTS SERVICES, PROVIDING RESTAURANT SERVICES
VEENA HIREMANI
3rd Floor, 301, Achar Residency, 15th Main Road RMV Extension, Aramane Nagar, Bangalore - 560080
PROPREITORSHIP
Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Proposed to be Used
CHENNAI
accommodation bureau services [hotels, boarding houses], boarding house services, boarding house bookings, providing campground facilities, holiday camp services [lodging], hotel services, hotel reservations, rental of meeting rooms, motel services, rental of temporary accommodation, temporary accommodation reservations
THE VENUE @ MG

4328696  23/10/2019
M D S CATERING PVT. LTD
P-18, SECTOR-18, NOIDA
SERVICE PROVIDER

Address for service in India/Attorney address:
JOSEPH AND JOSEPH LAW OFFICES
EXPRESS TRADE TOWER 2, B-36, SECTOR 132, UNIT NO. 2206, 2ND FLOOR, EXPRESS WAY NOIDA-201301

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION, BANQUETING AND CATERING
Trade Marks Journal No: 1930 , 02/12/2019            Class 43

4330188    24/10/2019
PSR HOSPITALITY PVT LTD
B-12/24 DLF –V, Park drive, Golf course road, Gurgaon, Haryana- 122001,
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used
DELHI
Food preparation; Food sculpting; Contract food services; Food preparation services; Takeaway food services; Fast food restaurants; Decorating of food; Food and drink catering; Serving food and drinks; Providing food and beverages; Providing food and drink; Food and drink preparation services; Consultancy services relating to food; Hospitality services [food and drink]; Food and drink catering for cocktail parties; Corporate hospitality (provision of food and drink); Serving food and drink for guests; Provision of food and beverages
4330201    24/10/2019
SIDDHARTH GOEL, PROPRIETOR OF THE EARTH BAKERY & KITCHEN BY MANGO MASALA
429/11, VINOD BHAWAN, KUTCHERY ROAD, AJMER-305001 RAJASTHAN
proprietor and service provider

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA
Used Since :24/12/2000

To be associated with:
4003494

AHMEDABAD
Services for providing food and drink; temporary accommodation
4331072  25/10/2019

EAST WEST FOODS
D201, SAMRUDHIBHUMI CHS, SUKHAPUR, NEW PANVEL, RAIGAD. 410203
A Partnership Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Fast-food restaurant services
4331096  25/10/2019
SIDDHARTH GOEL, PROPRIETOR OF COFFO HOLIC
429/11, VINOD BHAWAN, KUTCHERY ROAD, AJMER-305001 RAJASTHAN
proprietor and service provider
Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA
Used Since :24/12/2000
AHMEDABAD
Services for providing food and drink; temporary accommodation
4331761  25/10/2019
EARTHY HUES TOURS PRIVATE LIMITED
423, 2nd floor, 19th B Cross Jayanagar 3rd Block. BANGALORE Bangalore KA 560011 IN
TOUR OPERATOR
PRIVATE LIMITED COMPANY
Used Since :30/08/2019

CHENNAI
Services for providing food and drink; temporary accommodation.
THE FOOD INDUSTRY

4332431    26/10/2019

SANJANA CHAVAN
PLOT NO – 32, FLAT NO – 13, SHIVSHRUSTI, KURLA (E), MUMBAI – 400 024
Sole Proprietor

Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used
MUMBAI
FOODS & DRINKS, RESTAURANT SERVICES & TAKE OUT RESTAURANT SERVICES
Proprietor
KRISHNA KUMAR VISHNU
Kenshodeva Private Enclave, Mavinhal, Arasinaguppe, Chikmagaluru Taluk, Karnataka, Post Code: 577131

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4334575  31/10/2019
JAY SARPOTDAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS THE LANZA
14, Vinayak Society, Gandhi Nagar, Bandra (E), Mumbai, Maharashtra- 400051
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services of providing food and drink, restaurant services
FREELI
4335051  01/11/2019
M/S EXPERION STUDENT HOUSING PRIVATE LIMITED
F-9, FIRST FLOOR, MANISH PLAZA 1, PLOT NO. 7, MLU SECTOR 10, DWARKA NEW DELHI-110075
A PRIVATE LIMITED COMPANY (BODY INCORPORATE)
Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Proposed to be Used
DELHI
ACCOMMODATION SERVICES; HOSPITALITY SERVICES [ACCOMMODATION]; RENTAL OF ACCOMMODATION
[TEMPORARY]; PROVIDING ASSISTED LIVING FACILITIES [TEMPORARY ACCOMMODATION]; RENTAL OF TEMPORARY
ACCOMMODATION.
4335123  01/11/2019
YELLA REDDY
Abhiruchi Restaurant, 8-1-78/7, Opposite Old LIC Building Hyderabad Road Siddipet District Telangana - 502103
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4335423  01/11/2019
TAPANKUMAR N RAI SOLE PROPRIETOR OF STAPLE
GF-3, GOLD CROFT, BEAR TRISHA GALLERY, OPP CHIKUWADI, JETALPUR ROAD, VADODARA, GUJARAT-390019
THE TRADE MARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Hotel, restaurant, cafe-restaurant and bar services, Tourist restaurant services, Restaurant and catering services, Self-service restaurants
4336260 02/11/2019
MANOJ KUMAR SAINI
G-44, Next Door, Shopping Complex, U- Block, Sector- 76, Fajjupur Majra Nimka, Faridabad- 121001
Food & Drink Catering Services
Proprietor
Proposed to be Used
DELHI
Food & Drink Catering Services
MINNOOR THUFAIL AHMED, PROPRIETOR TRADING AS MAQHAA THE TEA STUDIO
NO. 5/8, MACFOR LANE, PERIAMET, CHENNAI - 600003, TAMILNADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Used Since :16/06/2016

CHENNAI

CAFE AND SNACK-BAR SERVICES, COFFEE-HOUSE AND SNACK-BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, ICE CREAM PARLORS, HOTEL SERVICES, RESTAURANT SERVICES, TAKE-AWAY FOOD SERVICES, SERVING OF FOOD AND DRINK, FAST FOOD AND NON-STOP RESTAURANT SERVICES
HARIVEK HOSPITALITY LLP

4336648  02/11/2019
HARIVEK HOSPITALITY LLP
MAHADEVA KODIGEHALLI, JALA HOBLI BANGALORE NORTH TALUK NEAR BAGLUR, CELLCOMM SOLUTION LTD, BANGALORE - 562149, KARNATAKA, INDIA
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
CHENNAI
HOSPITALITY SERVICES [FOOD AND DRINK], HOSPITALITY SERVICES [ACCOMMODATION], CATERING SERVICES, CATERING SERVICES FOR HOSPITALITY SUITES, FOOD AND DRINK CATERING, FOOD PREPARATION SERVICES
4336689 03/11/2019
VIKASH KUMAR SHARMA
HOUSE NUMBER-77-A, WARD NUMBER-14, KIRPAL NAGAR, ROHTAK, DISTRICT ROHTAK (HARYANA), PIN CODE-124001. INDIAN.
Address for service in India/Attorney address:
RAJA
JAGDAMBA MARKET, M.I.E. PART-A, BAHADURGARH
Proposed to be Used
DELHI
RESTAURANT, CATERING SERVICES, SELF SERVICE RESTAURANT, HOTEL, FAST FOOD SERVICES, CAFETERIAS, RESORT, LODGING, BOARDING HOUSE BOOKING, MOTELS, TEMPORARY ACCOMMODATIONS, CAFETERIA SERVICES, PROVIDING FOOD AND DRINK INCLUDED IN CLASS 43.
FUTURE GAMING AND HOTEL SERVICES PRIVATE LIMITED
No. 54, Mettupalayam Road, GN Mill Post, Coimbatore - 641029, Tamilnadu, INDIA
A company Incorporated under the laws of India

Address for service in India/Attorney address:
NAGAMANI C
Lex Manibus IP Attorneys & Legal Consultants No. 59/8, Sesachalam Street, Saidapet, Chennai - 600015 Tamilnadu, INDIA

Used Since :13/08/2008

CHENNAI
Services for providing food and drink; temporary accommodation; including hotel services; providing hotel accommodation; event facilities and temporary office and meeting facilities; club services for the provision of food and drink; restaurant services; preparation of food and beverages; catering of food and drinks; fast-food restaurant services; self-service restaurant services; bar and cocktail lounge services; serving beverages; food preparation; food sculpting; contract food services; consultancy services relating to food preparation; and providing information in the field of recipes and cooking; bar information services; providing food and drink catering services for sports events, concerts, conventions and exhibitions
RTS FOODS INDIA PRIVATE LIMITED
9/1/2 Mumbai - Banglore Highway, Beside Dhone Road, Service Station, Warje, Pune - 411052, Maharashtra, India.

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Proposed to be Used
MUMBAI
Cafe, Cafeteria, Restaurant, Providing Food & Drink, Providing Temporary Accommodation, Hotel, Motel and Catering Services.
Thai Naam - by Ananda

4337184 04/11/2019

HAFSHA TRADING PRIVATE LIMITED
6, GULZAR HOUSE, GR. FLOOR, S.V. ROAD, NEAR N. L. HIGH SCHOOL, MALAD (W), MUMBAI - 400 064
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD, DRINK AND BEVERAGES; HOTEL, MOTEL AND RESTAURANT SERVICES; HOSPITALITY SERVICES; SELF-SERVICE RESTAURANTS, SNACK BARS, COFFEE AND TEA BARS; CANTEEN SERVICES, CAFE AND CAFETERIA SERVICES; FAST FOOD SERVICES AND TAKE AWAY FOOD SERVICES; ICE-CREAM PARLOURS; BAR SERVICES; CATERING SERVICES; CONTRACT FOOD AND BEVERAGE SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES; RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; PROVIDING CAMPGROUND FACILITIES.
ETERNA
4337573  04/11/2019
RAUNAK VENTURES
Flat No. A/5, Satnam Apartment, LT Road, Mulund (E), Mumbai – 400081
A Partnership Concern
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
MUMBAI
Snack-bar services; café and cafeteria services; providing food and beverages; providing food and drink in restaurants; providing food and drink in internet cafes.
R360

4337579    04/11/2019

RAUNAK VENTURES
Flat No. A/5, Satnam Apartment, LT Road, Mulund (E), Mumbai – 400081
A Partnership Concern
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Snack-bar services; café and cafeteria services; providing food and beverages; providing food and drink in restaurants; providing food and drink in internet cafes.
THE WRAP STORY

4337856  04/11/2019
HARISH KUMAR PROP. OF THE WRAP STORY
J-3/201, FIRST FLOOR RAJOURI GARDEN, TAGORE GARDEN WEST DELHI-110027
Prop.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX, VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
SABIR'S HOTEL

4338342  05/11/2019
FUZAIL JAMAL
5 BIPLABI AN CH STREET, PRINCEP STREET, KOLKATA 700072
HOTEL & RESTAURANTS
PROPRIETORSHIP

Proposed to be Used
KOLKATA
Restaurant and Hotel Services
4338444  05/11/2019
K.MOORTHY, PROPRIETOR TRADING AS M/S. HOTEL JUNIOR KUPPANNA
No-12, V.T.V.C. Road, Near Bus Stand, Erode-638 003, Erode Dist
PROPRIETOR FIRM
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since :01/04/1992
CHENNAI
HOTELS, RESTURANTS AND CATERING SERVICES
4339024  06/11/2019
PERIDOT HOSPITALITY LLP (HEX)
601, CREST MUKTA, CTS NO. 688, FUN REPUBLIC LANE, OFF VEERA DESAI ROAD, ANDHERI WEST, MUMBAI - 400053
Limited Liability Partnership
Address for service in India/Attorney address:
MIHIR D. SHAH
A- 304, NEW GOKUL CHS., HARIDAS NAGAR, SHIMPOLI ROAD, BORIVALI W, MUMBAI - 400092

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
4339025   06/11/2019
PERIDOT HOSPITALITY LLP (HEX)
601, CREST MUKTA, CTS NO. 688, FUN REPUBLIC LANE, OFF VEERA DESAI ROAD, ANDHERI WEST, MUMBAI - 400053
Limited Liability Partnership

Address for service in India/Attorney address:
MIHIR D. SHAH
A- 304, NEW GOKUL CHS., HARIDAS NAGAR, SHIMPOLI ROAD, BORIVALI W, MUMBAI - 400092

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
1, RENTAL OF MEETING ROOMS; 2, RETIREMENT HOME SERVICES; 3, RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE; 4, BOARDING FOR ANIMALS; 5, DAY-NURSERY [CRÈCHE] SERVICES; 6, RENTAL OF COOKING APPARATUS; 7, RENTAL OF LIGHTING APPARATUS; 8, TEMPORARY ACCOMMODATION RESERVATIONS; 9, RESTAURANT SERVICES; 10, RENTAL OF DRINKING WATER DISPENSERS; 11, ACCOMMODATION BUREAU SERVICES [HOTELS, BOARDING HOUSES]; 12, CAFÉ SERVICES; 13, CAFETERIA SERVICES; 14, HOTEL SERVICES; 15, PROVIDING CAMPGROUND FACILITIES.

Transliteration : E LE ME
RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
1. RENTAL OF MEETING ROOMS; 2. RETIREMENT HOME SERVICES; 3. RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE; 4. BOARDING FOR ANIMALS; 5. DAY-NURSERY [CRÈCHE] SERVICES; 6. RENTAL OF COOKING APPARATUS; 7. RENTAL OF LIGHTING APPARATUS; 8. TEMPORARY ACCOMMODATION RESERVATIONS; 9. RESTAURANT SERVICES; 10. RENTAL OF DRINKING WATER DISPENSERS; 11. ACCOMMODATION BUREAU SERVICES [HOTELS, BOARDING HOUSES]; 12. CAFÉ SERVICES; 13. CAFETERIA SERVICES; 14. HOTEL SERVICES; 15. PROVIDING CAMPGROUND FACILITIES.
4339283  06/11/2019

SURYAKANT HOTEL
LODHAWAD CHOWK, RAJKOT-360001

partnership firm

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Used Since: 01/04/1992

AHMEDABAD

SERVICE FOR PROVIDING FOR FOOD AND DRINKS, TEMPORARY ACCOMMODATION, RESTAURANT AND HOTEL SERVICES, CATERING SERVICES- INCLUDING IN CLASS-43
Trade Marks Journal No: 1930 , 02/12/2019

Class 43

4339398 06/11/2019

JITIN SURENDRAN NAIR, TRADING AS: 24TEN
B - 19, Hradaykunj Apartment, Chenpur, Ahmedabad City, Ahmedabad – 382170, Gujarat.
Sole Proprietor

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD

Services For Providing Food and Drink, Temporary Accommodation, Cafe and Cafeteria services, Restaurant and Catering Services
4339410    06/11/2019
PAYOPA HEALTHCARE (OPC) PVT.LTD.
NO.10/26, NAIDU LAYOUT, 2ND MAIN AREHALLII, UTTARAHALLI, BANGALORE-560061, KARNATAKA
(OPC) PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
CHENNAI
Services for providing Food and Drink
Trade Marks Journal No: 1930 , 02/12/2019           Class 43

4339544    06/11/2019
NEERAJ AGGARWAL
31 ANAND VIHAR, NEAR PITAM PURA DELHI -110034
INDIVIDUAL

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI
Restaurant services, Services for providing food and drink, and temporary accommodation, Serving food and drink in restaurants and bars, Catering services, Cafe services, Coffee and tea bars, Wine bars, Snack-bars, Fast food restaurants.
THE VEDA FARMS

4340522   06/11/2019
SHIV CHARAN PANDEY
H-5 Govind Nagar Near Prabhat Market Moradabad – 244001 Uttar Pradesh
PROPRIETOR

Address for service in India/Attorney address:
ANKIT KHANNA
B 89 gulmohar park, LGF, Delhi-110049

Proposed to be Used
DELHI
providing of food & drink, temporary accommodation in Hotels, Resorts, Restaurant and catering services, providing banquet and social function facilities for special occasions, food and drink catering for banquets.
PLACEEFY
4340538  07/11/2019
WISHVESH UJAWANE
FLAT NO.401, SAI KRUPA APPARTMENT, UPADHYAY ROAD, MAHAL, NAGPUR-440032
PROPRIETOR
Address for service in India/Agents address:
VIRAJ TAKSANDE
BLOCK NO.2, UNIVERSAL REGENCY APARTMENT, WARDA ROAD, SOMALWADA, NAGPUR-440025.
Used Since :01/08/2018
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATIONS, ONLINE RESERVATION AND BOOKING FOR RESTAURANTS, BARS, CLUBS, LOUNGES AND EATERIES OF ALL KINDS.
RAINBOW ASSOCIATES
C-24, KAKAGUDA VILLAGE, VIKRAMPURI COLONY, CANTONMENT AREA, SECUNDERABAD, HYDERABAD, TELANGANA, INDIA
Partnership Firm

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used

CHENNAI
HOTEL, RESTAURANT, CAFES, CLUB, RESORT, DHABA, BAR AND CATERING SERVICES, FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4340755 07/11/2019
KONDURU CHAITANYA HARSHA
F1102, Rainbow Vistas Rock Garden, Opp. IDL, Moosapet, Hyderabad-500018, Telangana, India
Individual
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Services for providing food and drink; providing of food and drink via a mobile truck, mobile restaurant services, cafés, restaurants, self-service restaurants, hotels, motels, coffee shops and temporary accommodation.
4340760  07/11/2019
Mohammed Irfan Mohammed Yusuf Motiwala trading as M/s. Al Irfan Tours & Travels
57, Mohammed Ali Road, Next to Jammu & Kashmir Bank, Ground Floor, Shop No.2, Mumbai – 400 003
Service Provider
Address for service in India/Agents address:
PARKAR & PARKAR.
333, NARSI NATHA STREET, 3RD FLOOR , KATHA BAZAR, MUMBAI- 400 009.
Used Since :01/04/2004
MUMBAI
Services for providing food and drink; temporary accommodation
4340854  07/11/2019
MAHARAJ FOODS
39, A C Guards, Hyderabad-500004, Telangana, India
MSME Registered Firm

Address for service in India/Attorney address:

MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
To be associated with:

3147973

CHENNAI
HOTELS, RESTAURANTS, HOTEL CATERING SERVICES, RESERVATION AND BOOKING OF RESTAURANT PLACES, RESTAURANT AND ACCOMMODATION SERVICES, PROVISION OF INFORMATION RELATING TO RESTAURANTS, RESTAURANT SERVICES FOR THE PROVISION OF FAST FOOD.
4340905  07/11/2019
MR. ANUJ GOYAL S/O. SH. VIJAY GOYAL
Trading as M/s. Priyadarshini Foods, AT- B-89 A, Jagatpura Road, Model Town, Malviya Nagar, Jaipur-302017
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV SINGH
20/74, KAVERI PATH, MANSAROVAR, JAIPUR- RAJASTHAN

Proposed to be Used
AHMEDABAD
ACCOMMODATION SERVICES PROVIDED BY HOLIDAY CAMPS; PROVISION OF TEMPORARY LODGING AT HOLIDAY CAMPS; CATERING SERVICES; BAR AND CATERING SERVICES; HOTEL, MOTEL, RESTAURANT, BAR AND CATERING SERVICES; COFFEE SHOP SERVICES; CAFES; CATERING IN FAST-FOOD CAFETERIAS; TAKEAWAY FOOD AND DRINK SERVICES; SNACK-BAR SERVICES INCLUDED IN CLASS 43
4341294  07/11/2019
KAPIL DEEPAKBHAI BRAHMBHATT
GF-22/23, GAJANANDCOMPLEX, TUBE COMPANY, CROSS ROAD, OLD PADRA ROAD, VADODARA, GUJARAT-390020
PERSONAL NAME
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
AHMEDABAD
FOOD AND DRINK SERVICES INCLUDED IN CLASS 43
SIVAMESA

4341442  07/11/2019

MEENU JAIN

Shop No. 2, Azziano ABC Retail Arcade, Rustomjee Urbania, Majiwade Circle, Near Saket Complex, Thane (West) – 400 601, State of Maharashtra, India.

A Proprietary Firm

Address for service in India/Agents address:

VEENA C GVALANI

ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used

MUMBAI

In respect of providing of foods and drinks, temporary accommodation; restaurants, self service restaurants, fast food restaurant, hotels, motels, snack bars, take away food outlets, food catering and banquet services, cafeterias and ice cream parlours, catering SVC, pub, canteens, food court and hospitality services.
GURGL
4341749 08/11/2019
PRIYANKO SARKAR
Flat No. 30, 1st Floor, 16/B, Babulnath Building No. 2, Babulnath Lane, Girgaum, Chowpatty, Mumbai – 400007
Indian National
Address for service in India/Attorney address:
ADV. RAJESHWARI A. KULKARNI
6, MHATRE BUILDING, GROUND FLOOR, BORBHAT LANE, GIRGAUM, MUMBAI 400004.
Used Since :20/02/2019
MUMBAI
Providing online advice and information services relating to wine and food pairings; providing information in the nature of recipes for drinks.
Trade Marks Journal No: 1930, 02/12/2019 Class 43

4341752 08/11/2019
MILLENIUM BUSINESS CENTRE
5, 3rd floor, Sanjay Apartment, Racca Colony, Sharanpur Road, 422002, Nashik, Maharashtra.
Partnership Firm
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.

Proposed to be Used
To be associated with:
4064893

MUMBAI
HOTEL SERVICES; HOTEL ACCOMMODATION SERVICES, Hotel reservation services, Hotel accommodation services, Room hire services, Arranging of banquets, Hiring of rooms for social functions, Provision of facilities for conventions, Providing facilities for exhibitions, Banqueting services, Bar services, Cafe services, Restaurant services, Cafeteria services, Cocktail lounges, Coffee shop services, Snack bar services, Hotel information, Consultancy services relating to food.
4341759  08/11/2019  
ALKA SINGH  
4TH FLOOR, WYNN PLAZA, C2, ACHARYA NIKETEN, MAYUR VIHAR PHASE 1,NEW DELHI  
INDIVIDUAL  
Address for service in India/Agents address:  
DEEPIKA TRADE MARKS CO.  
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.  
Proposed to be Used  
DELHI  
SERVICES FOR PROVIDING FOOD AND DRINK ;CAFETERIAS, CANTEENS, CATERING OF FOOD AND DRINK,  
RESTAURANTS, SELF SERVICE RESTAURANTS AND TEMPORARY ACCOMMODATION
BRACTBURD
4342052 08/11/2019
BRACTBURD FOOD AND BEVERAGE PRIVATE LIMITED
H No.33, Pratap Nagar, Mayur Vihar, Ph-1 Delhi 110091, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
CHANDRA PRAKASH
CHANDRA PRAKASH PATEL (ADVOCATE) G 9, CENTRAL REVENUE BUILDING, I.P.ESTATE, NEW DELHI-110002
Proposed to be Used
DELHI
Temporary Accommodation Facilities and Services by Hotels and Boarding Houses Food and Drink Services to People, Catering Services for Events and Functions Facilities for Events and Functions.
4342072  08/11/2019  
VUPADHI TECHNO SERVICES PRIVATE LIMITED  
1st Floor, Ramky Grandiose, Survey No. 136/2 & 4, Gachibowli, Opp: Radisson Hotel, Hyderabad, Telangana-500032  
Body Incorporate  
Address for service in India/Attorney address:  
TMGURU INTELLECTUAL PROPERTY SERVICES LLP  
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048  
Proposed to be Used  
CHENNAI  
Nurseries and day-care centres, Homes for the elderly [retirement], Child care services, Child care centers, Providing child care centers, Children's creches, Children's residential home services, Providing child care centers; Personal chef services.
MENU NINETY NINE RESTAURANT

4342174    08/11/2019

J. ABDUL KADHER JAILANI, PROPRIETOR TRADING AS MENU NINETY NINE RESTAURANT
62/13, RAILWAY COLONY ROAD, OPP. TO. NAMPERUMAL SCHOOL, ROUND ROAD, PUDUR, DINDIGUL – 624005, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since: 01/04/2019

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, CATERING IN FAST-FOOD CAFETERIAS, FAST-FOOD RESTAURANT SERVICES, TAKEAWAY FOOD SERVICES, HOTEL, RESTAURANT
4343385  10/11/2019
MAHADHALAM PVT LTD
MAHADHALAM PVT LTD, TC 24/534, VAIKUNDABHAVAN, THYCADU.P.O, TRIVANDRUM, KERALA-695014.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK
O5O

4343562  11/11/2019

MAA KASAM FILMS LLP
20/A, Bhavnani Estate, Swami Vivekanand Road, Bandra Lake, Bandra West, Mumbai - 400050
Limited Liability Partnership

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Proposed to be Used

CHENNAI

MEDICAL, HYGIENIC, HEALTHCARE & BEAUTY CARE SERVICES; PROVIDING INFORMATION ON HEALTHCARE, CONSULTANCY & ADVISORY SERVICES THEREOF; DIAGNOSTIC AND PATHOLOGICAL TESTING SERVICES; MEDICAL CLINICS, NURSING HOMES, CONVALESCENT HOMES & HOSPITALS; CLINICAL & PHARMACY ADVICE; PHYSICAL & PHYSIOTHERAPY; SERVICES OF A PSYCHOLOGIST; AROMATHERAPY; BATHS FOR HYGIENE PURPOSES; PLASTIC SURGERY; ADVISORY & CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID SERVICES.
1914673    28/01/2010
DM HEALTH CARE PVT.LTD
trading as ;DM HEALTH CARE PVT.LTD
5B OXFORD BUSINESS CENTER, SREEKANDATH ROAD, RAVIPURAM, COCHIN- KERALA- 682 018
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
R.K.DEWAN & COMPANY
DARE HOUSE ANNEXE, 4TH FLOOR,NO.44 2ND LINE BEACH, CHENNAI- 600 001

Proposed to be Used
To be associated with:
1914670, 1914672

CHENNAI
MEDICAL, HYGIENIC, HEALTHCARE & BEAUTY CARE SERVICES; PROVIDING INFORMATION ON HEALTHCARE, CONSULTANCY & ADVISORY SERVICES THEREOF; DIAGNOSTIC AND PATHOLOGICAL TESTING SERVICES; MEDICAL CLINICS, NURSING HOMES, CONVALESCENT HOMES & HOSPITALS; CLINICAL & PHARMACY ADVICE; PHYSICAL & PHYSIOTHERAPY; SERVICES OF A PSYCHOLOGIST; AROMATHERAPY; BATHS FOR HYGIENE PURPOSES; PLASTIC SURGERY; ADVISORY & CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID SERVICES.
1914674   28/01/2010
DM HEALTH CARE PVT.LTD
trading as ;DM HEALTH CARE PVT.LTD
5B OXFORD BUSINESS CENTER, SREEKANDATH ROAD, RAVIPURAM, COCHIN- KERALA- 682 018
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
R.K.DEWAN & COMPANY
DARE HOUSE ANNEXE, 4TH FLOOR,NO.44 2ND LINE BEACH, CHENNAI- 600 001

Proposed to be Used
To be associated with:
1914670, 1914672, 1914673

CHENNAI
MEDICAL, HYGIENIC, HEALTHCARE & BEAUTY CARE SERVICES; PROVIDING INFORMATION ON HEALTHCARE, CONSULTANCY & ADVISORY SERVICES THEREOF; DIAGNOSTIC AND PATHOLOGICAL TESTING SERVICES; MEDICAL CLINICS, NURSING HOMES, CONVALESCENT HOMES & HOSPITALS; CLINICAL & PHARMACY ADVICE; PHYSICAL & PHYSIOTHERAPY; SERVICES OF A PSYCHOLOGIST; AROMATHERAPY; BATHS FOR HYGIENE PURPOSES; PLASTIC SURGERY; ADVISORY & CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID SERVICES.
1914670 28/01/2010
DM HEALTH CARE PVT.LTD
trading as: DM HEALTH CARE PVT.LTD
5B OXFORD BUSINESS CENTER, SREEKANDATH ROAD, RAVIPURAM, COCHIN- KERALA- 682 018
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
R.K.DEWAN & COMPANY
DARE HOUSE ANNEXE, 4TH FLOOR,NO.44 2ND LINE BEACH, CHENNAI- 600 001

Proposed to be Used
To be associated with:
1914670, 1914672, 1914673, 1914674

CHENNAI
MEDICAL, HYGIENIC, HEALTHCARE & BEAUTY CARE SERVICES; PROVIDING INFORMATION ON HEALTHCARE, CONSULTANCY & ADVISORY SERVICES THEREOF; DIAGNOSTIC AND PATHOLOGICAL TESTING SERVICES; MEDICAL CLINICS, NURSING HOMES, CONVALESCENT HOMES & HOSPITALS; CLINICAL & PHARMACY ADVICE; PHYSICAL & PHYSIOTHERAPY; SERVICES OF A PSYCHOLOGIST; AROMATHERAPY; BATHS FOR HYGIENE PURPOSES; PLASTIC SURGERY; ADVISORY & CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID SERVICES.
SEJOVI HEALTHCARE PRIVATE LIMITED
trading as ;Apex Dental & Implant Centre
S-1005, Sispal Vihar, Sector-49, Gurgaon-122018, Haryana.
SERVICE PROVIDER
Private Limited Company

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/06/2009

DELHI
MEDICAL SERVICES, HUMAN HEALTHCARE SERVICES, HEALTH CENTRES / HEALTH CENTERS, HOSPITALS, MEDICAL CLINIC SERVICES, NURSING, MEDICAL, TELEMEDICINE SERVICES, ALTERNATIVE MEDICINE SERVICES, DENTISTRY SERVICES
MICROMAX INFORMATICS LIMITED
BLOCK A, PLOT NO. 21/4, NARAINA INDUSTRIAL AREA, PHASE-II NEW DELHI-110028
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
MINT LAW ASSOCIATES
A-11, GROUND FLOOR, PAMPOSH ENCLAVE, GREATER KAILASH-I, NEW DELHI-110048

Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3243438  26/04/2016
MOHD. IRFAN
trading as ;HEAD LOCKS UNISEX SALON
A-28C, A-BLOCK, SLUM FLAT, AVANTIKA ENCLAVE, SEC-2 ROHINI, DELHI-85
SERVICE PROVIDER
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :25/04/2016
DELHI
SALON
TRADE MARKS JOURNAL

Application No: 3373379

Date of Application: 27/09/2016

Name of Applicant: NAVIN PAL

Trade Mark: S.N. ENTERPRISES

Address: D-96, SECTOR 2, DSIDC BAWANA INDUSTRIAL AREA, DELHI-110039

Proposed to be Used:

DELHI

Health Spa Services including but not limited to Services pertaining to Beauty Therapy, Massage, Aroma Therapy, Sauna and Steam Baths; Health Club and Health Centre Services, Services rendered in a Beauty Salon, Beauty Salon Services, Massage Services, Hair Dressing Salon Services, Provision of Information and Advisory Services all relating to Beauty and Care, Medical, Hygienic and Beauty Care Services, Beauty Parlour included in Class 44

Address for service in India/Attorney address:

KRISHNA & SAURASTRI ASSOCIATES LLP

407, GLOBAL FOYER, 4TH FLOOR, GOLF COURSE ROAD, SECTOR 43, GURGAON-122002, HARYANA

Class 44
3373385    27/09/2016
NAVIN PAL
trading as ;S.N. ENTERPRISES
D-96, SECTOR 2, DSIDC BAWANA INDUSTRIAL AREA, DELHI-110039
SERVICE PROVIDER
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
407, GLOBAL FOYER, 4TH FLOOR, GOLF COURSE ROAD, SECTOR 43, GURGAON-122002, HARYANA

Proposed to be Used
DELHI
HEALTH SPA SERVICES INCLUDING BUT NOT LIMITED TO SERVICES PERTAINING TO BEAUTY THERAPY, IVIASSAGE, AROMA THERAPY, SAUNA AND STEAM BATHS; HEALTH CLUB AND HEALTH CENTRE SERVICES, SERVICES RENDERED IN A BEAUTY SALON, BEAUTY SALON SERVICES, MASSAGE SERVICES, HAIR DRESSING SALON SERVICES, PROVISION OF INFORMATION AND ADVISORY SERVICES ALL RELATING TO BEAUTY AND CARE, MEDICAL, HYGIENIC AND BEAUTY CARE SERVICES, BEAUTY PARLOUR INCLUDED IN CLASS 44
3444866  30/12/2016
NAVEEN KUMAR MISHRA
H.NO. 276/1, B.R. DUBEY ENCLAVE, DEVA ROAD, CHINHAT, LUCKNOW-226028, UP, INDIA.
SERVICE PROVIDER
Used Since :21/11/2015
DELHI
BEAUTY PARLOR CARE SERVICES PROVIDED BY HEALTH SPA.
3792288  29/03/2018
SANTOSH RAM SEN – M/S. SMART LOOK BEAUTY PARLOUR.
BRANCH NO.13 NEAR SHASTRI CIRCLE, MAIN BRANCH JALJOG CIRCLE, RECIDENCY ROAD, JODHPUR, RAJASTHAN, INDIA.
Proprietorship firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :20/03/2018
AHMEDABAD
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3825163  05/05/2018
DR KAMLESH KUMAR PATEL
LIVEPATH, FIRST FLOOR, KOTHARI COMPLEX, MOHAN COLONY GALI NO 2, BANSWARA, RAJASTHAN-327001

THE TRADE MARKS ACT -1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE JANCH aur ILAJ in Hindi.
3854786  08/06/2018
VINEET KUMAR GOUR, PROPRIETOR, NETRIKA NETRALAYA
Block – A, Surendra Land Mark, Hoshangabad Road, Bhopal – 462026 (M.P.)
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since : 18/12/2016
MUMBAI
Medical services.
USHA RAMESH KUMAR CHARITABLE TRUST
Plot no. 20, Amuthalakshmi Villa, Bhaskar Street, VGN Mahalakshmi Nagar, Extension VIII, Ayanambakkam, Thiruverkadu 600 077
-To conduct animal welfare, veterinary care, rescue and rehabilitation of animals and such charitable activities
Registered Trust
Used Since :14/07/2018
CHENNAI
- To conduct animal welfare, veterinary care, rescue and rehabilitation of animals and such charitable activities - To provide medical assistance to the needy - To undertake agriculture, horticulture, diary, poultry and environmental activities
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Integrated & Holistic Health Care

Positive Health City
Helping You To Help Yourself

4018341  05/12/2018
ANIL GUPTA
IN FRONT OF COLORS MALL, PACHPEDI NAKA, NEW DHAMTARI ROAD, LALPUR, RAIPUR (C.G.)
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
3706639

MUMBAI
Medical services
NO RIGHT TO THE EXCLUSIVE USE OF THE ALL OTHER DESCRIPTIVE MATTER APPEARING ON THE LABEL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3706639.
Trade Marks Journal No: 1930 ,   02/12/2019           Class 44

4026313   14/12/2018
DR. MAHESH SOPAN CHAKOR
trading as ;THE PHYSIO9 CLINIC
B-115, TOWN SQUARE MALL, VIP AIRPORT ROAD, ABOVE DORABJEE, VIMAN NAGAR,PUNE-411014, (INDIA)

Proposed to be Used
MUMBAI
PHYSIOTHERAPY TREATMENTS, OSTEOPATHY TREATMENT, CHIROPRACTICE TREATMENT, CLINIC, MEDICAL SERVICES INCLUDING CLASSES 44
Trade Marks Journal No: 1930 , 02/12/2019            Class 44

4032811    20/12/2018
VIRAL MUKE SHBHAI BHATT
Natural Person

Address for service in India/Agents address:
VIKAS RAMCHANDRA CHOMAL
A/B-201, 2ND floor, Manas Building, Near Mahajan Wadi, Kharkar Ali, Thane West, Thane-400601

Proposed to be Used
MUMBAI

Class 44 : Providing information in the field of endocrine and metabolic diseases: prevention, screening, diagnosis and treatment of Metabolic syndrome, Diabetes, Hypothyroidism, Hypertension, Obesity, Dyslipidemia; Providing information for lifestyle diseases.
4092645  19/02/2019
DR. SUKHDEEP SINGH CHAHAL
515, new no. 47, Lakshmi Venkateshwara Road, Nanjappa Reddy Layout, Koramangala 8th Block, Bengaluru- 560095
AN INDIVIDUAL
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :21/11/2015

CHENNAI
Medical services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
TELMINOR-AM(40+5) Excellent combination to treat bp

4093609   20/02/2019
ASHISH PRAKASH RAMGIR
2B SAWANT NAGARI HSG SOC. MUMBAI PUNE ROAD BOPODI NEAR SAHYADRI HOSPITAL PUNE 411003
INDIVIDUAL
Proposed to be Used
MUMBAI
PROVIDING MEDICAL AND HEALTH CARE SERVICES
Trade Marks Journal No: 1930, 02/12/2019 Class 44

4098041 24/02/2019
ISHITA PATERIA, PROPRIETOR OF STATE OF MIND
FLAT - 10C, 10th FLOOR, SAGAR SANGEET BUILDING, NEAR COLABA POST OFFICE, COLABA, MUMBAI PIN - 400005
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001
Used Since: 01/01/2017

MUMBAI
Services of a psychologist, Psychologists' services, Psychological counseling, Psychological coaching, counselling and therapy, Counselling relating to holistic psychology and occupational therapy, Medical treatment services provided by clinics and hospitals, Hospitals, Physical rehabilitation services, Rehabilitation services for substance abuse patients, medical assistance, medical clinic services.
Proposed to be Used
MUMBAI
Providing Mental Health & Wellness information, Counseling in the field of Health, Psychological Counseling & Treatment, Nutrition Counseling, Genetic Counseling, Lifestyle Counseling, Medical Counseling, Psychological & Lifestyle Counseling
4102178  28/02/2019
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Medical services;
4102180    28/02/2019

VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used

MUMBAI
Medical services;
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. CAD Complication Management Program [PRE-ISCHEMIA].
4102181 28/02/2019
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Medical services;
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Medical services;

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Diabetes Complication Management Program.
4102183  28/02/2019  
VAIDYA SANE AYURVED LAB PVT. LTD.  
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.  
A Company Registered Under The Indian Companies Act,  
Address for service in India/Agents address:  
ANIL D. SAWANT  
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012  
Proposed to be Used  
MUMBAI  
Medical services;  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. Diabets Complication Management Program [PRE-FAILURE].
4102184    28/02/2019
Vaidya Sane Ayurved Lab Pvt. Ltd.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A company registered under the Indian Companies Act,
Address for service in India/Agents address:
Anil D. Sawant
2/38 New Pradhan Building Acharya Dinde Marg near Children Wadia Hospital Parel Mumbai-400012
Proposed to be Used
Mumbai
Medical services;
4102186  28/02/2019
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Medical services;
4102187    28/02/2019
VAIDYA SANE AYURVED LAB PVT. LTD.
Ishan Arcade Building No.2, 701, 7th Floor, Gokhale Road, Naupada, Thane-West, Pincode-400 602.
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Medical services;
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ACCEPTED APPLICATION NO. 4102188..
TRADE MARKS JOURNAL NO: 1930, 02/12/2019

UNITED BROTHERSS HEALTHCARE SERVICES PVT. LTD.
FLAT NO. 27, 4TH FLOOR, SHIVADARSHINI APARTMENTS, BESIDES SAFINA PLAZA, INFANTRY ROAD, BANGALORE - 560001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4123317   20/03/2019
SANDEEP G RAHEJA, DURGA S RAHEJA
trading as ;SHEILA GOPAL FOUNDATION
TULSI BUILDING, 4TH FLOOR JUNCTION OF 14TH ROAD AND KHAR PALI ROAD, NEAR KHAR TELEPHONE EXCHANGE
KHAR (WEST) MUMBAI – 400032 COUNTRY : INDIA
A PARTNERSHIP FIRM

Proposed to be Used

MUMBAI

PROVIDING INFORMATION IN THE FIELD OF CANCER PREVENTION, DIAGNOSIS OF CANCER AND OTHER DISEASES.
CANCER THERAPY SERVICES, CANCER TREATMENTS, HEALTHCARE, HEALTH COUNSELING, PHYSICAL SERVICES,
MEDICAL CLINIC SERVICE, THERAPY SERVICES, HEALTHCARE AND MEDICAL SERVICES FOR DIAGNOSIS AND
TREATING CANCER
4123676  20/03/2019

DIPEN JAIN
A52, KALUMAL ESTATE, AB NAIR ROAD, JUHU, MUMBAI-400049
Individual Applicant

Address for service in India/Agents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai-400004.
Used Since: 15/03/2017

Mumbai

Landscape design and Gardening services
NIU & NAU

4151486  18/04/2019

THE INDIAN HOTELS COMPANY LIMITED

Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandalik House, Mandalik Road, Mumbai-400 001.

An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Khush Raho, Khushaal Raho

4161504  29/04/2019
HIMALAYA GLOBAL HOLDINGS LTD.
106 Elizabethan Square, PO Box 1162, Grand Cayman KY1-1102, Cayman Islands.
A Company incorporated under the Laws of Cayman Islands.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/11/2018
KOLKATA
Health advice.
Dynamic Fertility & IVF centre
4179072  17/05/2019
DYNAMIC FERTILITY IVF CENTRE LLP
F21, South Ex Part 1, New Delhi 110049
LLP
Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8
Used Since :10/01/2016
DELHI
Medical services, infertility Workup, Medical services namely In vitro fertilisation (IVF), Male Infertility, intracytoplasmic sperm injection (ICSI), Ovarian reduction, Laser Assisted Hatching, Intrauterine insemination( IUI), Blastocyst culture, Surgical sperm retrieval, Embryo Biopsy for PGS/PGD, Frozen Embryo Transfer, Egg Donation, LASER HATCHING, DONER SERVICES , Cryopreservation, IUI, Blastocyst Culture and Transfer, Sonography, Laproscopy & Hysteroscopy; Healthcare Services; Clinics, Nursing Homes and Hospitals.
SGB Wellness

4180586  20/05/2019
MR MADHAV AGARWAL
Shop No.30, A-9, Prakruti Palms, Brahmand Phase Vii, Off. Ghodbunder Road, Thane West, Thane-400607
An Indian Inhabitant

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE,DAFTARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used
MUMBAI
Medical Assistance, Healthcare Clinic, centres, Services And Dispensary Service Medical Services, Veterinary Services, Hygienic And Beauty Care For Human Beings, Advisory Services Relating To Healthcare; Agriculture, Horticulture And Forestry Services, Health Care, Health Centre Services, Health Counselling, Medical Clinic Services, Pharmacy Advice, Preparation Of Prescriptions By Pharmacists, Medical Assistance Consultancy Provided By Doctors And Other Specialised Medical Personnel; Medical Counselling; Medical Consultation; Individual Medical Counselling Services Provided To Patients, Medical Advice To Individuals With Disabilities. Providing medical information in the healthcare sector, Exercise facilities for health rehabilitation purposes, Provision of health care services in domestic homes, providing information in the field of health via a website.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BEATDOWN BY AKANSHA

4182187   21/05/2019

AKANSHA SANWAL
AH-99, 4TH STREET, 8TH MAIN ROAD, SHANTI COLONY, ANNA NAGAR, CHENNAI - 600 040

Individual

Address for service in India/Attorney address:
SNEHA JAIN
NO.2, MANAGAPPAN STREET, III FLOOR, SOWCARPET, CHENNAI - 600079

Used Since :10/04/2018

CHENNAI
Consultancy services relating to personal appearance and grooming including beauty, Hair and cosmetics; beauty salon services; hair dressing services; make-up services; massage services; spa services in India
AHTIME SALON

4182798   21/05/2019

AHTIME SALON
Tanda Road, Opp Kapil Palace, Near Petrol Pump, Begowal, Kapurthala, Punjab-144621
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DELHI

Beauty and hair care services, Advisory services relating to hair care, Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours.
4184302    23/05/2019
NATIONAL PAYMENTS CORPORATION OF INDIA
1001A, B wing, 10th Floor, The Capital, Plot 70, Block G, Bandra-Kurla Complex, Bandra (East), Mumbai - 400 051
A company incorporated as per laws of India (Under Section 8 of the Companies Act, 2013)
Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001
Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4184843  23/05/2019
SHONAALII SABHERWAL
501 SAGAR SANGEET, A. B. NAIR ROAD, NEAR JUHU POST OFFICE, MUMBAI 400049, MAHARASHTRA. INDIA.
Proposed to be Used
MUMBAI
ADVISORY SERVICES RELATING TO WEIGHT LOSS, PROVIDING WEIGHT LOSS PROGRAM SERVICES, PROVIDING MEDICAL INFORMATION IN THE FIELD OF WEIGHT LOSS, WEIGHT CONTROL TREATMENT, WEIGHT REDUCTION DIET PLANNING AND SUPERVISION, PROVIDING INFORMATION ABOUT DIETARY SUPPLEMENTS AND NUTRITION, DIETETIC COUNSELLING SERVICES (MEDICAL), MEDITATION SERVICES, STRESS MANAGEMENT SERVICES
4185758    24/05/2019
VEMURI PRATHAP
Plot No 54/55/91, Flat No 301, Sai Thirumala Heights, Road No 6A, Bandari Layout, Nizampet, Hyderabad-500090, Telangana, India.
Individual.
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since: 01/05/2019

CHENNAI
Planting of trees, agriculture services, agriculture, horticulture and forestry services, tree nurseryman services, plant nursery services, tree planting, forestry services.
Prachin Hospitals
4191882  30/05/2019
MR. ALAPATI VENKATESWARA RAO
H.No : C-72, Madhuranagar Colony, Yousufguda, Hyderabad -500038.
Individual
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
CHENNAI
Hospitals, Health care, Health centres, Medical clinic services, Nursing homes, Consulting services in the field of health, Counseling in the field of mental health and wellness, Providing health information
4191963  30/05/2019
MALIK RADIX HEALTHCARE PVT LTD
C-218, Nirman Vihar, Vikas Marg, New Delhi-110092
A Company existing under the Laws of India
Address for service in India/Attorney address:
SHAH RUKH AHMAD
102-D Pocket A DDA Flats Sukhdev Vihar New Delhi-110025
Used Since :01/04/2003
To be associated with:
4179476
DELHI
MEDICAL, VETERINARY SERVICES, HYGIENIC & BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; INTERNET WEBSITE PORTAL FOR MEDICAL PROFESSIONALS & MEDICAL PATIENTS PROVIDING INFORMATION REGARDING HEALTHY LIVING & LIFESTYLE WELLNESS PROGRAMS THAT ALLOWS FOR THE EXCHANGE OF INFORMATION FROM REMOTE LOCATIONS USING ELECTRONIC PATIENT MONITORING DEVICES THAT FEED INFORMATION TO THE WEB SITE & CAN BE ACCESSED IN REAL-TIME BY MEDICAL PROFESSIONALS FOR PURPOSES OF MONITORING & DIAGNOSING MEDICAL CONDITIONS; MEDICAL CONSULTATIONS PROVIDED VIA PHONE, ONLINE CHAT OR VIDEOCONFERENCE; PROVIDING HEALTHCARE INFORMATION; PROVIDING HEALTHY LIFESTYLE AND NUTRITION SERVICES, HEALTH COUNSELLING, WELLNESS AND HEALTH-RELATED CONSULTING SERVICES
4282315  03/09/2019
MAHYOOBAB ECO SOLUTIONS PRIVATE LIMITED
KMC-W-XII/192 B4,Opp.south bus stand Kanhangad south KASARAGOD Kasargod KL 671315 IN
PRIVATE LIMITED COMPANY

Address for service in India/Angents address:
ABIJITH UTTUKULAM BABU
Tharammel Parambha House, Eranhipalam Civil Station P.O., Calicut-673020, Kerala.

Proposed to be Used
CHENNAI
HYGIENIC CARE FOR HUMAN BEINGS AND ANIMALS; FORESTRY SERVICES.
NEHA GUPTA
H. NO. 1899 GALI NO. 3 KAILASH NAGAR GANDHI NAGAR DELHI-110031
MENDING & MAKEUP ARTIST
INDIVIDUAL

Proposed to be Used
DELHI
MEHANDI & MAKEUP ARTIST
4316740  10/10/2019
BENNETT, COLEMAN & COMPANY LIMITED
The Times of India Building, Dr. D. N. Road, Fort, Mumbai – 400001
Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
To be associated with:
2797128

MUMBAI
Providing Hygienic and Beauty care services for human beings including hairdressing, beauty and skin care salon services and providing information and consultancy in relation thereto; Cosmetic treatment services for the body, face and hair; Health and beauty treatment services; Health care and Health centre services and consultancy in relation thereto.
BESS (BIPORTAL ENDOSCOPIC SPINE SURGERY) FOUNDATION INDIA

4317560  11/10/2019

MALCOLM DARAYES PESTONJI
G-5, Mahavir Complex, A wing, Sai Nagar, Vasai (W), Palghar, Maharashtra Pin 401202
Individual

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :02/09/2019

MUMBAI
Medical services.
4318388  11/10/2019
DR. CHIRAG SHAH M/S VEEHA CHILDREN HOSPITAL
4/Amramanjari Bungalow, Gala Gymkhana Road, South Bopal-380058, Ahmedabad, Gujarat
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4321180   15/10/2019

M/S. ALGALR NUTRAPHARMS PRIVATE LIMITED
S.NO.259/1Q1,1Q2,1R1,1R2, PALAYAPATTI-NORTH, CHITHAMPARAPATTI, SENIPATI-VIA, MANAYERIPATTI POST,
BUDALUR TALUK, THANJAVUR -613402, TAMILNADU, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :12/12/2016

CHENNAI

AQUACULTURE SERVICES, VERMIN EXTERMINATION FOR AQUACULTURE, AQUACULTURE SERVICES, NAMELY,
MARINE LIFE FARMING SERVICES, VERMIN EXTERMINATING FOR AGRICULTURE, AQUACULTURE, HORTICULTURE
AND FORESTRY
4322409   16/10/2019
DR. TARUN CHOU DHARY, PROPRIETOR OF M/S TARUN EYE
C-4-D/71C, Janakpuri, Near Bharti College, New Delhi-110058
Proprietorship Firm

Address for service in India/Attorney address:
SUDHANSHU SINGHAL & ASSOCIATES
RZ-72, S- BLOCK, NEW ROSHAN PURA, NAJAFGARH, NEW DELHI 110043

Proposed to be Used

DELHI

PROVIDING MEDICAL INFORMATION AND SERVICES IN THE FIELD OF EYE CARE, HEALTH OF THE EYE AND OPTHALMIC DISORDERS, WHICH IS INCLUDED IN CLASS 44
4324062    17/10/2019
JIVRAJ BHIKHABHAI AAL
11-K, RABARI VAS, NEAR GOGA MAHARAJ TEMPLE, UMEDPURA, BANASKANTHA – 385 566 (GUJARAT) INDIA.
AN INDIVIDUAL

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
4324277    18/10/2019
SK.MD. ABDULLA
trading as ; ZEXX MARRIOT PHARMA
VILL.+P.O.BALIPUR,P.S.KHANAKUL,PIN-712401,HOOGHLY,WEST BENGAL,INDIA
SERVICE PROVIDER
Used Since :19/12/2018
KOLKATA
Service relation to medical Services and beauty care for human in Class-44
YELLOW POPPY
4325106  18/10/2019
BHAKTI AMBARISH SAWANT
FLAT NO 104, SHIVANAND CHS, SANT RAMDAS ROAD, BEHIND MUMBAI PUNE S T BUS STOP, MULUND EAST, MUMBAI – 400081
SINGLE FIRM
Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.
Used Since :12/10/2019
MUMBAI
BEAUTY SALON SERVICES, HAIRDRESSING, MANICURING.
4325803    19/10/2019

KUNDAN KUMAR PROPRIETOR OF M/S KUNDAN MEHANDI ART
C-155, TAGORE GARDEN EXTN, TAGORE GARDEN, S.O. WEST, DELHI - 110027.
A Sole Proprietorship Concern

Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
P2 LEX PERITUS, Advocates & Solicitors, E-48, 3rd Floor, Jhilmil Colony, Delhi - 110095

Used Since : 19/04/2016

DELHI

MEHANDI DESIGNING
4325810    19/10/2019
WONTIM CHITHUNG S/O LTJOHN CHITHUNG
RAMJANKI BUILDING 1ST FLOOR, NO.5 LAND MARK NEXT TO ONLY PARATHA KHAR LINKING ROAD, 400052
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
To be associated with:
3316002

MUMBAI
medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services
4326031  19/10/2019
DR.CHIRAG GIRISHKUMAR PATEL
10/142/F/1, DOCTOR HOUSE AREA, AASTHA MANGLAM CT SCANE LANE, NR.RLY OVERBRIDGE, PALANPUR, BANASKANTHA, GUJARAT-385001, INDIA
Individual
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Used Since :01/01/2014
AHMEDABAD
HOSPITALS INCLUDED IN CLASS 44
GLESS UNISEX SALON
4326808 21/10/2019
KAVITA RANI
trading as ;GLESS UNISEX SALON
House No.202, Ward No.17, Near Chotta Gate, Khanna, District Ludhiana-141401.
Service provider
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/04/2018
DELHI
BEAUTY CONSULTATION; BEAUTY SALONS; BEAUTY CARE; BEAUTY TREATMENT; BEAUTY THERAPY; HUMAN
HYGIENE AND BEAUTY CARE; SKIN CARE SALONS; HAIRDRESSING SALONS; HAIR TREATMENT; HAIR CARE
SERVICES; HAIR TREATMENT; HAIRSTYLING; HAIR COLORING SERVICES
4326951   21/10/2019
RENALPROJECTCO PRIVATE LIMITED
102 AURA APTS, SAROJINI ROAD, BEHIND NANAVATI HOSPITAL VILE PARLE W, MUMBAI 400056
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Healthcare, Medical and healthcare services, Rental of equipment for human healthcare
4326983    21/10/2019
M/S.SURARCHITA HEALTHCARE PVT LTD
#28, 1st Floor, (Above Feet Fashions Show Room) NTI Layout, Vidyaranyapura Main Road, Vidyaranyapura, Bangalore – 560 097
Body Incorporate

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used
CHENNAI
HEALTH-RELATED CONSULTING SERVICES; HOSPITALS, CLINICS AND MEDICAL CENTRE; PROVIDING MEDICAL AND CLINICAL SERVICES, HEALTHCARE SERVICES, MEDICAL HEALTH ASSESSMENT SERVICES, MEDICAL ADVISORY SERVICES, MEDICAL DIAGNOSTIC SERVICES (TESTING AND ANALYSIS)
DATAR CANCER GENETICS LIMITED
F-8, D Road, Ambad, Nasik 422 010.
Molecular and Genetic Analysis services
Body Corporate

Proposed to be Used
MUMBAI
Medical Analysis Services
Andaz

4329059 23/10/2019

SIDARTH MUNJRAL
21 Rb Rattan Chand Road, Amritsar, Punjab - 143001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Beauty salon services
Proposed to be Used

CHENNAI

MEDICAL SERVICES (Acupuncture Science Medical Association)
4334063  30/10/2019
ARCDegree Healthcare Private Limited
566/23, DLF Colony, Rohtak, Rohtak, Haryana, 124001

Address for service in India/Attorney address:
Vanchinathan
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical and healthcare services
TERTIUS LIFE SCIENCES

4334771  31/10/2019

MOHAMMED SHEA C K
cullikkattil house, kallingal, tirur, malappuram district, kerala 676101
pharmaceutical manufacturing and marketing, medical and surgical instruments

PROPRIETOR

Proposed to be Used

CHENNAI

PHARMACEUTICAL MANUFACTURING AND MARKETING MEDICAL RESEARCH
4334777 31/10/2019
PARAG BHAGWANLAL THAKAR
A/2 ,Green house Bldg., Plot No. 15, Amritvan Complex, Yashodham, Goregaon (East ), Mumbai - 400063
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Health care services, Medical services.
M/S. MINDBULB TECH PRIVATE LIMITED
A company organised and existing under the laws of India

Address for service in India/Attorney address:
NEHA CHUGH
PREMIER REGISTRATION SERVICE, 8/1 Rajinder Nagar, New Delhi –110060 India

Proposed to be Used
DELHI
Providing of services in the field of hygienic and beauty care for human beings or animals; booking of beauty salons, spas, pet services through software, mobile or web applications
RAUNAK VENTURES

4337571  04/11/2019

RAUNAK VENTURES
Flat No. A/5, Satnam Apartment, LT Road, Mulund (E), Mumbai – 400081
A Partnership Concern

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours; provision of sauna, beauty salon, hairdressing and massage services; providing information relating to hairdressing and beauty salon services.
TRATE

4337872    05/11/2019

INVISER ENTERPRISES PRIVATE LIMITED
TC 94/2426-2, HIRA ARCADE THAMPURANMUKKU, VANCHIYOOR P.O
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
VISHNU VENUGOPAL
K RAJAN & CO, TRIDENT ARCADE, PINANGODE ROAD, KALPETTA, WAYANAD, KERALA-673121

Proposed to be Used

CHENNAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
INVISER

4337879   05/11/2019
INVISER ENTERPRISES PRIVATE LIMITED
TC 94/2426-2, HIRA ARCADE THAMPURANMUUKU, VANCHIYOOR P.O
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
VISHNU VENUGOPAL
K RAJAN & CO, TRIDENT ARCADE, PINANGODE ROAD, KALPETTA, WAYANAD, KERALA-673121

Proposed to be Used
CHENNAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
FOL 9

4338275  05/11/2019

RANJAN KUMAR DAS
S/O DAS ARUN, MARUTI APPT 103, MARUTINAGAR OLD BOWENPALLY, NEAR DUBAI GATE, TIRUMALAGIRI, BOWENPALLY, HYDERABAD, TELANGANA-500011

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Pharmacy dispensary services, Providing information in the field of medicine, Homeopathic medicine services, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals;
4339023  06/11/2019
PRIYANKA MASKARA
D – 102, Sector – 7, Noida, Gautam Buddha Nagar, Uttar Pradesh - 201301
Shree Dhanvi Enterprise
Address for service in India/Agents address:
SURESH KUMAR GUPTA
350 2ND FLOOR, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092
Used Since :10/08/2018
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4340540 07/11/2019
ANIL KUMAR SHARMA
B-82, Siddharth Lake City, Raisen Road,
Unregistered
Address for service in India/Attorney address:
ABHMANYU SHRIVASTAV
420, Lawyers Chambers, Arera Hills, Bhopal
Proposed to be Used
MUMBAI
Beauty Saloon
ALLTECH IFM
Priority claimed from 12/08/2019; Application No. : 88575916 ;United States of America
ALLTECH, INC.
3031, CATNIP HILL ROAD, NICHOLASVILLE, KENTUCKY, 40356
Address for service in India/Attorney address:
ANUPAMAV
No. 277/H "Namaha" HAL 3rd stage, 5th Main, Opposite Vishweshwariaha Park near Cambridge school, Bangalore- 560075
Used Since :28/02/2013
CHENNAI
Information, consultancy, and advisory services in connection with animal nutrition, animal diets, animal feed, and animal feed rations.
Trade Marks Journal No: 1930, 02/12/2019 Class 44

4340654 07/11/2019
THAR SHIPPING LINES LLP
NO. 71, 3RD CROSS, LAL BAGH ROAD, SUDHAMNAGAR, BANGALORE-560027
4th Party logistics
startup

Proposed to be Used
CHENNAI

Description: TREEWALA is a community service idea to plant tree and adopt trees, adoption of trees under corporate social responsibility, plantation of trees in school, develop greenery, jungles, cleanliness, develop shelter for birds and animals
PABCYTE

4341429   07/11/2019

DR. VIKRAM PABREJA
1554, SEC-46, GURGAON, HARYANA
PROPRIETOR

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Used Since :07/05/2012

DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENE AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, (AS PER CLASS 44)
Trade Marks Journal No: 1930, 02/12/2019, Class 44

4341551 08/11/2019
VIJAYALAKSHMI R S, PROPRIETOR, YAJINI SALON & SPA
NO. 249, 1ST FLOOR KAMARAJAR SALAI, MADURAI - 625009
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
BEAUTY CARE FOR HUMAN BEINGS, SALOON & SPA SERVICES
4342114  08/11/2019
MOHAMMED JAWAD HUSSAIN, PROPRIETOR, APRION SOLUTIONS
NO. D16 RAMS HABITAT, NEW NO. 340, KARAPAKKAM, SHOLINGANALLUR, CHENNAI 600119
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
MEDICAL SERVICES, HOSPITAL
LASERVITA
4342956  09/11/2019
FARHEEN JAMAL
ROAD NO -3 DINKAR GOLAMBAR RAJENDRA NAGAR PATNA BIHAR 800016
Skin, Hair Treatment, Body Toning and Saloon Services
Individual
Proposed to be Used
KOLKATA
Skin, Hair Treatment, Body Toning & Salon Services
PILGRIM

4343471  11/11/2019
HEAVENLY SECRETS PVT.LTD.
1703, Wing-D, Oberoi Splendor, Jogeshwari Vikhroli Link Road, Jogeshwari(E), Mumbai, Maharashtra, India, 400060

Entity

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011

Proposed to be Used
MUMBAI

Health care, beauty care and spa services
O5O

4343563   11/11/2019

MAA KASAM FILMS LLP
20/A, Bhavnani Estate, Swami Vivekanand Road, Bandra Lake, Bandra West, Mumbai - 400050
Limited Liability Partnership

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016

Proposed to be Used

MUMBAI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4346000  13/11/2019
BALASWAMI CHOPPA
Flat No. 307, Vidyanagar, Meenakshmi Towers, 60 feet Road, Narasaraopet, Guntur Dist - 522601, Andhra Pradesh, INDIA
Proprietor
Address for service in India/Attorney address:
CHALLA ANJANEYULU
6-7-39, 1ST FLOOR, SREE GMS COMPLEX, BESIDE SBH, 7/1, ARUNDELPET, GUNTUR - 522002, ANDHRA PRADESH, INDIA
Proposed to be Used
CHENNAI
Dental clinic, medical services, dental hospitals, healthcare services, hospital services, clinics, diagnostic centers, laboratories, health consultant services, diet and nutrition counseling for fitness and medical purposes, medical clinics, nursing homes, medical assistance, plastic surgery, being service included in class 44
3217172  22/03/2016
MICROMAX INFORMATICS LIMITED
BLOCK A, PLOT NO. 21/4, NARAINA INDUSTRIAL AREA, PHASE-II NEW DELHI-110028
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
MINT LAW ASSOCIATES
A-11, GROUND FLOOR, PAMPOSH ENCLAVE, GREATER KAILASH-I, NEW DELHI-110048

Proposed to be Used
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3217262, 3217217..
SAFEWHEELS

3473198   02/02/2017

Mahesh Gupta

Service Provider

Address for service in India/Attorney address:
CHITRA ARVIND
RAJESHWARI & ASSOCIATES, AMSOFT BUSINESS CENTRE, UNITECH TRADE CENTRE, Sector 43, Gurgaon- 122 002, Haryana, India

Used Since :27/09/2016

DELHI

Security services for protection of property, surveillance services, services relating to protection of movable property especially for cars included in class 45
3481080    13/02/2017
DR. NISHANK SHEKHAR
DR. RAJNI MISHRA
MR. DEVENDRA SINGH
MR. RAMAN KUMAR JHA
MR. NEERAJ DIXIT
trading as ;ILA FOUNDATION
C-20 FF, SHATABDI ENCLAVE, SEC-49, BEHIND HINDON VIHAR, BAROLA, NOIDA-201301
SERVICE PROVIDER
A TRUST REGISTERED UNDER TRUST REGISTRATION ACT, 1882
Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092
Used Since :24/05/2016
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3603969  01/08/2017
AARTI SHIFUJI SHAURYA BHARDWAJ
701, A Wing, Garden Estate, Laxmi Nagar, Goregaon West, Mumbai-4000104, Maharashtra.
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :01/06/2017

MUMBAI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, SECURITY CONSULTANCY, SECURITY ADVISORY SERVICES, SECURITY GUARD SERVICES, SECURITY MONITORING SERVICES, RENTAL OF SECURITY SURVEILLANCE EQUIPMENT, PERSONAL WARDROBE STYLING AND FASHION CONSULTING SERVICES, DETECTIVE AGENCY SERVICES, LEGAL SERVICES.
3861969   16/06/2018

DR. SHARAD GANDHI
407, MANGALDEEP COMPLEX, HIRA BAUG, VARACHHA ROAD, SURAT -395006, GUJARAT
Individual

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Used Since :20/05/2014

AHMEDABAD

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
4041053  29/12/2018
SANGEETA SHARMA TRADING AS SBM SHRI BHAGYA MANTRA
205 , Second Floor , P Triangle , 347 , Alok Nagar , Opposite Bharat Petrol Pump , Kanadia Road , Indore ( M.P.)
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :01/05/2015
MUMBAI
Astrology consultation , Forecasting services in the nature of fortune-telling & Horoscope forecasting .
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Shri Bhagya Mantra.
ARISE SHIPMANAGEMENT LLP.
VASANT KUNJ, PLOT NO. 372, SOMESHWAR NAGAR, ASHRAM ROAD, NEAR STARCITY OFFICE, JUCHANDRA, NAIGAON (EAST), VASAI - 401208.
ARISE SHIP MANAGEMENT
Limited Liability Partnership
Used Since :03/10/2016
MUMBAI
Personal and social services rendered by others to meet the needs of individuals.
4092882  19/02/2019
SADDAH PATEL (INDIAN NATIONAL, PROPRIETOR), TRADING AS PARICHAY MATRIMONY.COM
4G - 8, Shree Vardhan Complex, Opp. DAVV University, RNT Marg, Indore - 452001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/04/2015

MUMBAI
Marriage Agencies
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MATRIMONY.
4094744    21/02/2019

CHAUHAN MANAGEMENT SOLUTIONS PRIVATE LIMITED
FLAT NO. 1004, BUILDING E 4, LOKHDRA PHASE 3, KALYAN EAST THANE - 421306, India
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES
RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
PRIVATE LIMITED
Used Since: 09/01/2019

MUMBAI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES
RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. CHAUHAN.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4096936    22/02/2019
SOLO RESEARCH FOUNDATION
50/51, Solo Clinic BI C Sharadaram park. S no 37/37/1, Sasoon Road, Pune Maharashtra 411001
A Section 8 Company

Address for service in India/Agents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai-400004.
Used Since :25/04/2016

MUMBAI
Charitable and social services (Social Work) rendered to meet the needs of individuals.
SAHAL WEBADS PVT LTD
NO:54, 3RD FLR, MOSQUE COMPLEX, L.B ROAD, ADYAR, CHENNAI-600020
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
MARRIAGE BUREAUX, MARRIAGE AGENCIES, MARRIAGE GUIDANCE COUNSELLING, MARRIAGE AGENCY SERVICES
Subject to no exclusive right to the descriptive matters/words rupee symbol and tagline separately except substantially as shown on the form of representation..
4185968 24/05/2019
PRASHANT KASHINATH KOLI
Hingnole po-korivali, Hingnole, Satara, Maharashtra-415109
SERVICE
INDIVIDUAL
Proposed to be Used
MUMBAI
MATRIMONIAL SERVICE
SafeAuto

4187040 25/05/2019
M/S IONIDEA ENTERPRISE SOLUTIONS PVT LTD.,
No.37, No.40 - EPIP, Whitefield, Bangalore - 560066
Private Limited Company

Address for service in India/Attorney address:
HARIKRISHNA S HILLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :18/10/2018
CHENNAI
Security services for individuals
Trade Marks Journal No: 1930 , 02/12/2019           Class 45

SafeMedic

4187041    25/05/2019
M/S IONIDEA ENTERPRISE SOLUTIONS PVT LTD.,
No.37, No.40 - EPPI, Whitefield, Bangalore - 560066
Private Limited Company

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :16/10/2018
CHENNAI
Security services for individuals
AMJOR.C
ANIMAL LIBERATION MARCH INDIA, ANJANA HOUSE, HARMONY STREET, PATTAMBI, PALAKKAD DIST, KERALA 679303
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Animal protection services, Personal and social services rendered by others to meet the needs of individuals
4189571  28/05/2019
GAURANG DILIP KUMAR RATHOD PROPRIETOR OF KAMAL INFOTECH
B-12, ANAND NAGAR MOTERA, STADIUM ROAD, SABARMATI, AHMEDABAD - 380005
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since: 05/05/2019
AHMEDABAD
Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4198016    05/06/2019
SHREESHANTI HOME DECOR PRIVATE LIMITED
SHOP NO. 8, LAXMI CHHAYA CHS, L.T. ROAD, BABHAI NAKA, BORIVALI WEST - 400092, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHJAVA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
MAJMUDAR & PARTNERS

4292802  13/09/2019
AKIL AHMAD HIRANI
703, 7TH FLOOR, OLYMPUS, 5/C, ALTAMOUNT ROAD, MUMBAI 400026
TRADING AS MAJMUDAR & PARTNERS

Address for service in India/Attorney address:
MAJMUDAR & PARTNERS
8B, CHANDER MUKHI, 8TH FLOOR, BEHIND THE OBEROI, NARIMAN POINT, MUMBAI 400021
Used Since :01/04/2012

MUMBAI
All kinds of legal services
4323774    17/10/2019
RAMINDER SINGH
EH2/001 GF, ELDECO UTOPIA SEC 93A, NOIDA 201304
INDIVIDUAL FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45
BENEVOLENT ASSOCIATION FOR WELFARE
FLAT NO. 1 / A 182, WINDERMERE, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI – 400053
A Trust registered under Bombay Public Trusts Act, 1950

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Social services rendered by others to meet the needs of individuals
4324063  17/10/2019
JIVRAJBHAI BHIKHABHAI AAL
11-K, RABARI VAS, NEAR GOGA MAHARAJ TEMPLE, UMEDPURA, BANASKANTHA – 385 566 (GUJARAT) INDIA.
AN INDIVIDUAL

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
4324755  18/10/2019
POOJA SINGH
2821 1st Floor Sector-46 Gurgaon 122001
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI
Planning and arranging of wedding ceremonies, Wedding ceremony planning and arranging consultation services
ELAN FOUNDATION.
3RD FLOOR, GOLF VIEW CORPORATE TOWER, SECTOR-42, GOLF COURSE ROAD, GURUGRAM-122002, HARYANA.
TRUST
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
SOCIAL AND COMMUNITY SERVICES; CHARITABLE SERVICES FOR UPLIFTING OR EMPOWERMENT OF WEAKER SECTIONS OF SOCIETY; NGO’S; ANTI-CORRUPTION BUREAU; PERSONAL AND SOCIAL SERVICES RENDERED TO MEET THE NEEDS OF INDIVIDUALS; SOCIAL WELFARE ACTIVITIES; SANITATION AND SAFETY AWARENESS AND UNDERTAKING ACTIVITIES FOR THE UPLIFTMENT OF POOR AND SOCIALLY BACKWARD SECTORS; ADVISORY AND CONSULTANCY SERVICES IN RELATION TO ALL OF THE AFOREMENTIONED SERVICES.
Discovery to Innovation Accelerator

4330578    24/10/2019
CENTRE FOR CELLULAR AND MOLECULAR PLATFORMS (C-CAMP)
GKV Post, Bellary Road, Bangalore 560065, India
Government Department
Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India
Used Since :09/08/2016
CHENNAI
Licensing of technologies
4334193  31/10/2019
SAKAL PAPERS PRIVATE LIMITED
595, Budhwar Peth, Near Shaniwar Wada, Pune - 411 002
Private Limited Company
Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703
Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals
Trade Marks Journal No: 1930, 02/12/2019

4334784  31/10/2019
NANDITA MISHRA
Narendra Kumar Mishra
INDIVIDUAL

Address for service in India/Attorney address:
ASHUTOSH SHARMA
4/205, RAJNI KHAND, SHARDA NAGAR, L.D.A COLONY LUCKNOW

Proposed to be Used
DELHI

PERSONAL AND SOCIAL SERVICES, SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND SOCIETY IN CLASS 45
THE FEEDING FOUNDATION
4335193  01/11/2019
HUNGER HEROES
2nd FLOOR, PLOT NO. 13, LOCAL SHOPPING CENTRE, POCKET 1, SECTOR B, VASANT KUNJ
A company incorporated under the law of Companies Act, 1956
Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India
Proposed to be Used
DELHI
SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEED OF INDIVIDUALS.
4335285  01/11/2019
MR. HRIDESH KUMAR PANDEY TRADING AS “TRIKUTA SEWA SANSTHAN”
SEWA NAGAR, CHOWK, SATHIAON, AZAMGARH - 276406 (U.P.),
NEW

Address for service in India/Attorney address:
ESHIELD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :01/04/2019

DELHI
“PERSONAL AND SOCIAL SERVICES, RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SOCIAL WORK SERVICES”
BATTLE FORCE

4335989 01/11/2019

BATTLE FORCE FACILITIES PRIVATE LIMITED
S No-29, P No-10, Swapnapurti CHS, Chaitnya Nagar, Dhankawadi, Pune 411043
PRIVATE LIMITED

Address for service in India/Attorney address:
GANESH RAOSAHEB KENDRE
1ST FLOOR, AYESHA BUILDING, OPP AKSHARBAUG, Taware Colony, Sahakar Nagar, Pune 411009

Proposed to be Used
MUMBAI

security services for the protection of property and individuals; personal
AVIXIM

4337721  04/11/2019

AVIXIM INTEGRATED SOLUTIONS
408, KAILAS PLAZA, VALLABH BAUG LANE, GHATKOPAR-EAST, MUMBAI - 400077

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
SS4

4338102  05/11/2019

SS4 SECURITY MANAGEMENT PRIVATE LIMITED
H.NO. 127/507 W BLOCK,KESHAV NAGAR-208014, KANPUR,UTTAR PRADESH, INDIA
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SAURABH SAXENA
169/8 gopal nagar, kanpur-208011, u.p. India

Used Since :28/02/2018

DELHI
SECURITY GUARD SERVICES
VARMALAMATRIMONIAL
4339307  06/11/2019
SH. ROHIT SAGAR PROPRIETOR OF M/S MARK & MARRY INDIA
TRISHLA TITTLE INDIA, 241-B, SECOND FLOOR, PEER MUCHALLA, ZIRAKPUR, MOHALI, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2019
DELHI
Matrimonial agencies
M/S. RAVERS INDIA PRIVATE LIMITED
Plot No. 37, South Facing, J.L No. 36, Mouza Barurbheri 39, P.O. Gopinatpur, P.S. Bhagwanpur, East Medinipur, West Bengal-721633

Body Incorporate

Address for service in India/Attorney address:
AKASH MISHRA
C-20 OFFICE-303 ARUNA PARK LAXMI NAGAR DELHI-110092

Proposed to be Used

KOLKATA

LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4340976  07/11/2019
RANGREJ RETREAT TRUST KAITHAL
WARD NO. 14, ADVOCATE COLONY, GUHLA ROAD, TEHSIL-CHIKA, DISTRICT-KAITHAL, HARYANA
TRUST

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Mentoring [spiritual], Spiritual advice, Spiritual consultancy, Astrological and spiritual services, Counselling relating to
spiritual direction, Providing on-line information in the field of spirituality, self-help, and personal empowerment subject
matters, Legal services; Security services for the physical protection of tangible property and individuals; Personal and
social services rendered by others to meet the needs of individuals
FANDRUM

4341317    07/11/2019
MILES TO GO MEDIA PVT. LTD.
2/40, ANSARI ROAD, DARYAGANJ, NEW DELHI CENTRAL DELHI DELHI 110002
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka

Proposed to be Used

DELHI
Internet-based social networking services; Online social networking services accessible by means of downloadable mobile applications; Online social networking services; Personal and social services rendered by others to meet the needs of individuals; Providing access to computer databases in the fields of social networking, and social introduction; Online social networking services; Providing information in the form of databases featuring information in the fields of social networking and social introduction; User verification services; Identification verification services
4342073  08/11/2019
VUPADHI TECHNO SERVICES PRIVATE LIMITED
1st Floor, Ramky Grandiose, Survey No. 136/2 & 4, Gachibowli, Opp: Radisson Hotel, Hyderabad, Telangana-500032
Body Incorporate
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used

CHENNAI
Security services, Security guard services, Security monitoring services, Physical security consultancy, Physical security services, Public events security services, Security services for buildings, Locks (Opening of security -), Security guarding for facilities, Security inspection services for others, Monitoring burglar and security alarms, Security guard services for buildings, Monitoring of burglar and security alarms, Safety, rescue, security and enforcement services, Electronic monitoring services for security purposes, Security services for the protection of property, Security services for the protection of individuals, Security services for the physical protection of individuals, Security services for the protection of property and individuals, Security guard services for the protection of property and individuals.
4343358   10/11/2019
SAHIL B VORA
A 201 Khodiyar Pooja Pleasant Park Mira Bhayander Road Miraroad (East)
Individual
Address for service in India/Attorney address:
SAHIL B VORA
TrueBlue Legals , 301 Dalal Nivas , Ground Floor , Mathuradas Road, Kandivali (West) Mumbai 400067
Proposed to be Used
MUMBAI
Legal Services and Techno Legal Services included in class 45
INSTAWELL
4347206  14/11/2019
SHRIRAM AUTOMALL INDIA LIMITED
3RD FLOOR, MOOKAMBIKA COMPLEX, NO. 4 LADY DESIKA ROAD, MYLAPORE, CHENNAI - 600004
COMPANY
Address for service in India/Attorney address:
SUNIL CHOPRA
FLAT NO. 8, TRIVENI APPARTMENT, WEST ENCLAVE, PITAMPUTA, DELHI
Used Since :11/02/2010
CHENNAI
Safety, Rescue, Security and Enforcement services, Legal services, Religious services, Personal and Social services
4347901  15/11/2019
ENSIGN SAFETY ACADEMY & CONSULTANTS PVT LTD
2nd Floor, Shuja Arcade, Railway Station Road, Edappilly, Ernakulam, Kerala -682 024
Body Incorporate

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA
Used Since :17/08/2013

CHENNAI
SAFETY CONSULTANCY SERVICES; RISK ASSESSMENT; ACCIDENT INVESTIGATION; SAFETY AUDIT AND INSPECTION; INSPECTION OF FACTORIES FOR SAFETY PURPOSES
REVOLUTION

Priority claimed from 17/05/2010; Application No. : 103738496 ;France
2334092  18/11/2010

REVOL PORCELAINE S.A.
3 RUE HECTOR REVOL 26240 SAINT UZE FRANCE
MANUFACTURERS AND MERCHANTS
A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.

Proposed to be Used

DELHI

CI.19;CLASS 19 IN RESPECT OF & SANDSTONE FOR BUILDING, POTTERS CLAY FOR PORCELAIN PULP OR PULP FOR MAKING CULINARY OR ART OF ENTERTAINING ACCESSORIES

CI.21;CLASS 21 IN RESPECT OF & CULINARY OR ART OF ENTERTAINING ACCESSORIES BASED ON A PULP MADE OF CHEMICAL PREPARATION OF PORCELAIN PULP, BASED ON SANDSTONE FOR BUILDING, POTTERS CLAY, HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METALS, NOT PLATED), UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE, NAMELY: PLATES, DISHES, GLASSES, CUPS, SAUCERS, JUGS, FLOWER-POT COVERS, VASES, CANDY BOXES, BOTTLES, JUGS, DISH COVERS, POT LIDS, TRAYS, KNIFE RESTS, CRUMB TRAYS, ASHTRAYS, SALAD BOWLS, SOUP BOWLS, SUGAR BOWLS, SPONGE HOLDERS, SOAP HOLDERS, NAPKIN HOLDERS
TransferMan
2818915  29/09/2014
EPPENDORF AG
BARKHAUSENWEG 1, 22339 HAMBURG, GERMANY.
MANUFACTURER & MERCHANTS
Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO.11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA
Used Since: 01/11/2011
DELHI
Cl.9; SCIENTIFIC RESEARCH APPARATUS, NAMELY. INSTRUMENTS FOR THE PREPARATION OF CELLS OR LIQUIDS CONTAINING CELLS, UTILIZING GLASS CAPILLARIES FOR MICROINJECTION INTO ADHERENT CELLS AND SUSPENSION CELLS AND/OR FOR MICROMANIPULATION OF CELLS.
Cl.10; MEDICAL DEVICE FOR MANIPULATION OF (HUMAN AND OTHER) CELLS AND EMBRYOS FOR IN VITRO FERTILIZATION, ARTIFICIAL REPRODUCTIVE TECHNOLOGIES AND RELATED APPLICATIONS.
2963691  14/05/2015

FUTURE LIFESTYLE FASHIONS LIMITED
Knowledge House, Shyam Nagar, Off Jogeshwari Vikhroli Link Road, Jogeshwari (East), Mumbai 400 060 in the State of Maharashtra within the Union of India

Service Provider
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
KRISHNA & SAURASTRI.
74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Used Since :30/09/2014

To be associated with:
2963684

MUMBAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MANGLORE.

Cl.35; Retailing and wholesale including through business centre, departmental stores, shopping mall, selling of apparels and accessories and all kind of general merchandise consumer goods, advertising; business management; business administration; office functions; auctioneering; compilation of information into computer database; direct mail advertising; distribution of samples; online advertising

Cl.36; Financial affairs; monetary affairs and real estate affairs; insurance; banking; brokerage; charitable fund raising collection; credit card services; issuance of credit card; debit card service; exchanging money; financial informations; financial consultancy; line purchase financing; jewellery appraisal; securities brokerage; electronic fund transfers; issuance of travelers cheque;

Cl.41; Education; providing of training; entertainment; sporting and cultural activities including amusement arcade service; club services; arranging of competitions; discotheques, pub, night clubs, banquet and party arrangements; entertainer services; game services; holiday camp services; recreation information; presentation of live performances; providing karaoke services;

Cl.43; Services for providing food and drink; restaurant for fine dining; temporary accommodation;
PEDIGREE

3040741   25/08/2015
MARS, INCORPORATED
6885 Elm Street, McLean, Virginia 22101, United States of America
Manufacturers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3040741

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..ASSO.
545739, 1208582, 545741, 1205008, 1671222, 545744, 545743, 11967,..

Cl.3: Shampoos; body care and beauty care preparations; deodorants; anti-perspirants; preparations for the care of hair and scalp; eau de cologne; talcum powder; moisturising preparations; toiletries; non-medicinal creams and lotions; moisturising agents; enamels & other goods for the care of the nails; soaps; perfumery; essential oils; cosmetics; hair lotions; dentifrices; none of the afore-mentioned goods being for use in relation to animals.

Cl.9: Life-saving and teaching apparatus and instruments; computer programmes; photographic apparatus and instruments; coin or counter-freed apparatus; none of the afore-mentioned goods being for use in relation to animals.

Cl.12: Prams; pushchairs; bicycles; tricycles; seats for babies and children for vehicles; perambulators; baby carriages; other wheeled vehicles for babies, children and invalids; wheelchairs; parts and accessories for all the aforementioned goods; juvenile cycles & their parts & accessories; bath chairs; vehicles; apparatus for locomotion by land, air or water; none of the afore-mentioned goods being for use in relation to animals.

Cl.15: Musical instruments (other than talking machines and wireless apparatus); none of the afore-mentioned goods being for use in relation to animals.

Cl.16: Printed publications; writing instruments; posters; stickers; greetings cards; adhesives for paper goods; writing materials; photograph stands; fountain pens; ball point pens; pencils and cases and boxes therefore; modelling materials; diaries; calendars; children’s paints and containers therefor; coloured pencils; pastels; chalks; transfers; letter paper; adhesives for office use or for household use; pens; cases for pens; paint boxes for children; crayons; globes; blackboards; drawing instruments; magazines; postcards; notepads; paperweights; desk sets; paper and paper articles; cardboard and cardboard articles; printed matter; newspapers and periodicals; books; book-binding material; photographs; stationery; artists’ materials; paint brushes; typewriters and office requisites (other than furniture); instructional and teaching material (other than apparatus); none of the afore-mentioned goods being for use in relation to animals.

Cl.20: Mattresses; pillows; cushions; containers not of metal for storing and transporting children's toys; devices for carrying babies and children; seating furniture and furniture for sleeping purposes; containers (not included in other classes); beds; children’s beds and cots, frames and baskets; seats; holders; photo frames; woven straw, except for mats; chairs for beaches not comprised in other classes; bedding, except linen; contrivances for carrying babies and children by hand; cots; cribs; sectional units, shelves & other furnishing articles; furniture & parts thereof; air beds, none for surgical or medical use; curtains; mirrors; picture frames; none of the afore-mentioned goods being for use in relation to animals.

Cl.21: Appliances and containers for household and kitchen use (not precious metals or plated); drinking vessels; crockery; non-electrical household appliances; money boxes (not of metal); toothbrushes; baskets for domestic use; small manually operated implements and crockery for the household and kitchen; pottery; drinking beakers; brushes; combs; non-electric household apparatus; small domestic utensils and containers (not of precious metal or coated therewith); sponges; steel wool; glassware, porcelain and earthenware, not included in other classes; none of the afore-mentioned goods being for use in relation to animals.

Cl.25: Footwear; headwear; gloves; clothing, including boots, shoes and slippers; none of the afore-mentioned goods being for use in relation to animals.

Cl.28: Dolls; dolls accessories; toys; dolls prams; toy prams; children’s toy vehicles; clothes for dolls; gymnastics and
sports goods not included in other classes; carriages for dolls & miniature carriages for children to play with; parts & fittings for all the aforesaid goods; toy vehicles; toys & dolls, filled wholly or partly with soft material or made of soft material; games & toys, including those which are electronic or battery operated; constructions kits; mechanical & remote controlled vehicles; puppets; animals & characters made of plush or characters made of other materials; transportable inflatable swimming & paddling pools made of plastics; games and playthings; playing cards; gymnastic and sporting articles (except clothing); ornaments and decorations for Christmas trees; none of the afore-mentioned goods being for use in relation to animals.
WOLFSPEED

Priority claimed from 30/04/2015; Application No.: 49691; Trinidad and Tobago

3087239    27/10/2015

CREE, INC.
4600 SILICON DRIVE, DURHAM, NORTH CAROLINA 27703, U.S.A.

Manufacturers, merchants and service providers
A corporation of North Carolina

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Used Since: 02/09/2015

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs and mechanisms for coinoperated apparatus; cash registers, calculating machines, data processing equipment and computers; fireextinguishing apparatus; chips [integrated circuits]; microwave generating devices for industrial use; transistors; diodes; semiconductor devices; semiconductor chips; semiconductor wafers; radio frequency (rf) devices; power switching devices; power supplies; semiconductor wafers, materials and devices composed of silicon carbide and gallium nitride; electric switches, electric controllers; electric circuitry, namely, electric circuits, electric circuit closers, electric circuit openers, electric circuit switches; electronic devices, namely, semiconductor rectifying and schottky diodes for high power applications and low switching loss; modules of the foregoing goods

Cl.40; Customized materials assembly for others; material processing information; metal processing; manufacture of radio frequency in microwave devices and components; manufacture of transistors; manufacture of wireless communication components; manufacture of amplifiers; manufacture of lateral diffused metal oxide semiconductors (LDMOS); manufacture of metal semiconductor field effect transistors (MESFETS); manufacture of components formatted for the worldwide interoperability for microwave access (WiMax) standard; textile waterproof; woodworking; paper treating; optical glass grinding; pottery firing; food smoking; leather working; photographic film development; incineration of waste and trash; air freshening; water treating; stripping finishes; framing of works of art; engraving; dental technician (services of a-); production of energy; rental of generators; processing of medicinal materials; processing of fuels; processing and handling of chemical reagents; manufacturing services for others in the field of semiconductor devices; providing semiconductor material treatment information; technical support services, namely providing technical advice related to the manufacture of semiconductor materials and devices

Cl.42; Testing of semiconductor materials and devices; technical project research of semiconductor materials and devices; research and development of semiconductor materials and devices for others; engineering service in the field of semiconductor materials and devices; design of radio frequency and microwave devices and components, transistors, wireless communication components, amplifiers, lateral diffused metal oxide semiconductors (LDMOS), metal semiconductor field effect transistors (MESFETS), and components formatted for the worldwide interoperability for microwave access (WiMax) standard; geological search; chemical research; biological research; weather forecasting; material testing; packaging design; architecture; authenticating works of art; evaluation of invisible assets; quality control; physics [research]; dress designing; graphic arts designing; cloud seeding; weighing goods for others; contract foundry design, testing and engineering support services in the field of semiconductor materials and devices
INDIAN ONLINE POKER TOUR

3138585    28/12/2015
GAUSSIAN NETWORKS PVT. LTD
L/9 DLF PHASE 2, GURGAON, HARYANA 122002
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
VK & S PARTNERS
16, LOWER GROUND FLOOR, JANGPURA EXTENSION MARKET, NEW DELHI-110014

Proposed to be Used
To be associated with:
3138577, 3138584

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3138577 AND 3138584. NO EXCLUSIVE RIGHT OVER THE TERM "INDIAN and ONLINE and POKER" ..

Cl.9; SOFTWARE APPLICATIONS FOR USE WITH MOBILE DEVICES; COMPUTER SOFTWARE
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
POKER MILLIONAIRE TOUR

3138586  28/12/2015
GAUSSIAN NETWORKS PVT. LTD
L/9 DLF PHASE 2, GURGAON, HARYANA 122002
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
VK & S PARTNERS
16, LOWER GROUND FLOOR, JANGPURA EXTENSION MARKET, NEW DELHI-110014

Proposed to be Used
To be associated with:
3138578, 3138584

DELHI
Cl.9; SOFTWARE APPLICATIONS FOR USE WITH MOBILE DEVICES; COMPUTER SOFTWARE
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
NARAYANA GROUP OF INSTITUTIONS

3164234    21/01/2016
NSPIRA MANAGEMENT SERVICES PVT LTD
trading as ;NSPIRA MANAGEMENT SERVICES PVT LTD
1-98/9/6, 10TH FLOOR, MELANGE TOWERS, MCH 23/37, SURVEY NO.80-84, PATHIKANAGAR, MADHAPUR, HYDERABAD - 500008
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
VATHALUR SREEDHARA REDDY
FLAT NO. 202, VIJAYA SRI SAI AVENUE, D. D. COLONY, AHOBIL MUTT TEMPLE ROAD, BAGH AMBERPET, HYDERABAD - 500 013
Used Since :15/11/1996

CHENNAI

Cl.9;COMPUTER SOFTWARE AND CD-ROMS, DVDS, AUDIO AND VIDEO RECORDINGS, PRE-RECORDED ELECTRONIC AND DIGITAL MEDIA, DOWNLOADABLE SOFTWARE IN THE NATURE OF A MOBILE APPLICATION, DOWNLOADABLE EDUCATIONAL E-BOOKS AND OTHER MATERIAL CONTAINING EDUCATIONAL CONTENT ON VARIOUS SUBJECT MATTERS FOR ALL GRADE LEVELS FROM PRE-SCHOOL TO POST-GRADUATE, INCLUDING PROFESSIONALS, FACULTY TRAINING MATERIAL, DISTANCE LEARNING COURSE MATERIAL AND CONTINUING EDUCATION MATERIAL AND FOR SELF-HELP AND SELF-ENRICHMENT; COMPUTER SOFTWARE AND DOWNLOADABLE SOFTWARE IN THE NATURE OF MOBILE APPLICATIONS FOR SCORING OF EDUCATIONAL ASSESSMENT TESTS, EDUCATIONAL KITS; PHOTOGRAPHIC, CINEMATOGRAPHIC AND MULTIMEDIA DEPICTION OF EDUCATIONAL MATERIAL, APPARATUS AND INSTRUMENTS ALL FOR THE RECORDING, REPRODUCTION AND TRANSMISSION OF SOUND, IMAGES, VIDEO AND DATA; PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS.

Cl.16;EDUCATIONAL TEXTBOOKS, WORKBOOKS, AND GUIDES ON DIFFERENT SUBJECT MATTERS FROM PRE-SCHOOL TO POST-GRADUATE, INCLUDING PROFESSIONALS, FACULTY TRAINING MATERIAL, DISTANCE LEARNING COURSE MATERIAL AND CONTINUING EDUCATION MATERIAL AND FOR SELF-HELP AND SELF-ENRICHMENT IN VARIOUS MEDIA INCLUDING PRINTED AND DIGITAL MEDIA; PRINTED MATTER INCLUDING BOOKS, PERIODICALS, NEWSLETTERS, MAGAZINES, JOURNALS, BOOKLETS, FOLD OUTS, PAPER AND PAPER ARTICLES, MANUALS, PAMPHLETS, PHOTOGRAPHS, INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS), PRINTED ADVERTISEMENT AND PROMOTIONAL MATERIALS, AND OTHER PRINTED MATTER;
3341768 19/08/2016
SANJAM SEHGAL AND HARGUN SEHGAL
1277, sector 42 B, chandigarh and 62, sector 70, mohali
E-COMMERCE
Address for service in India/Attorney address:
KANGAN RODA
A-21, East of Kailash, New Delhi - 110065

Proposed to be Used

DELHI

Cl.3; Cosmetic products; perfumery; soaps; rouges; lipsticks; massage gels, oils; mascara; nail polish; make-up; cosmetic preparations for baths; beauty creams; body lotions, creams and oils; Eyebrow cosmetics; blushers; sunscreen lotions and creams; cosmetic creams for skin care; ethereal essences; cosmetic products for face and body; lotions and creams for face and body care; skin whitening creams; lotions for cosmetic purposes; mask pack for cosmetic purposes; make-up removing lotions and milks; toiletries; footwear and garment care products; shoe polish

Cl.9; Eye glasses, spectacles [optics], sunglasses, goggles, anti-dazzle shades, anti-glare glasses, eyeglass frames, spectacle frames, optical lenses, correcting lenses, lenses for sunglasses, spectacle lenses, optical apparatus and instruments, eyeglass chains, eyeglass cords, contact lenses, containers for contact lenses and spectacle cases. sunglasses cases; cellphone accessories; cellphone covers; earphones; computer covers.

Cl.14; All types of precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes, jewelry, precious stones, precious and semi-precious metals, pearls, amulets, badges, beads, boxes, bracelets, brooches, chains, charms, clips, cuff links, earrings, hat ornaments, jewelry cases, key rings, medallions, necklaces, ornaments, pins, tie pins, rings, trinkets, watches

Cl.16; Printed matter, photographs; portraits; posters; publications, magazines, catalogues, brochures, newsletters, leaflets; handouts; books, booklets; pamphlets; vouchers, coupons, flyers, cardboard and plastic material for packaging, wrapping paper

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes, including luggage, suitcases, travelling bags, portfolios, satchels, tote bags, duffle bags, shoe bags, backpacks, garment bags, passport cases, handbags, purses, coin purses, key cases, briefcases, attaché cases, wallets, credit card cases and umbrellas included in class 18.

Cl.25; Customized & personalized clothing including hosiery, readymade garments, t-shirts, shirts, sweatshirts, pants, tank tops, jerseys, jackets, belts, socks, shorts, pajamas, sweaters, ties, nightshirts, hats, caps, visors, warm-up suits, pants, shirts, jackets, coats, uniforms, stoles, head bands, wrist bands, aprons, undergarments, slacks, ear muffs, gloves, mittens, scarves, casual and formal apparel, cheering dresses and uniforms, swim wear, beach cover-ups, footwear & headgear.

Cl.35; Advertising; distribution of advertising material, marketing research; news paper subscription; online advertising on a computer network; outdoor advertising; publicity; radio advertising; sponsorship search; television advertising; trade fairs and exhibitions for commercial or advertising purposes; writing of publicity texts; office functions; distribution of free samples; importing, exporting and marketing of customized and personalized goods; compilation of information into computer databases

Cl.36; Apartment house management, evaluation (financial-) insurance, banking, real estate), leasing of farms, leasing of
real estate, real estate appraisal, real estate (leasing of-), real estate management, rental of offices (real estate), renting of apartments, renting of flats.

**Cl.37;** Building services for large office spaces, furnished office spaces, retail shopping centres, complexes, warehouses and factories and includes electric fittings works, plumbing services, construction services; roads, bridges, dams, channels, flyovers or transmission lines; repair and maintenance services in the field of electricity, furniture, instruments, tools, repair of buildings, repair of roads, dams, sewage, channels, flyovers, bridges; installation services; office machines and equipment falling in class 37.

**Cl.42;** Design, development and maintenance of computer hardware and software, computer programming and software design and development services, creation and maintenance of website, designing of graphics.
CROWN STANDARD

Priority claimed from 09/11/2016; Application No. : 87/231557 ;United States of America

3434629 15/12/2016

BURGER KING CORPORATION
5505 Blue Lagoon Drive, Miami, Florida 33126, U.S.A.

Manufacturers and Service Providers
A Florida Corporation

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used

DELHI

Cl.29; Chicken pieces; potato fries; French fried potatoes; hash brown potatoes; garden salads; milk and milk products; milk shakes; milk-based beverages; onion rings; processed apples; whipped topping; jellies; jams; eggs; bacon; cheese; pickles; processed onions; prepared meals consisting primarily of meat, fish, and poultry; constituents for meals, namely beef, chicken, and fish burger patties; all of the foregoing sold in restaurants for consumption on or off the premises.

Cl.30; Hamburger sandwiches; fish sandwiches; chicken sandwiches; veggie burger sandwiches; breakfast sandwiches; hot sandwiches; burritos; sandwiches; wrap sandwiches; burgers contained in bread rolls; French toast; pancakes; condiments, namely pickle relish and sandwich relish; mustard; ketchup; mayonnaise; salad dressings; oatmeal; cinnamon rolls, doughnuts; pies; desserts consisting primarily of ice cream or ice milk and including a variety of customer-selected toppings, namely, coffee flavored syrup, cookie crumbs, cake, marshmallow topping, and flavored, prepared and processed nuts; ice cream, ice milk and frozen yogurt; all of the foregoing sold in restaurants for consumption on or off the premises.

Cl.43; Services of providing food and drink; cafe and coffee bar services; food and drink preparation services; food and drink take-out restaurant services; restaurant services; fast-food restaurant services; quick service restaurant services; self-service restaurant services; snack bars, restaurant and bar services including take-out; providing prepared meals; preparation of food or meals for consumption on or off the premises.
FINESSE-IT
3436728  19/12/2016
3M Company
3M Center, 2501 Hudson Road, St. Paul, Minnesota, 55144, United States of America
Manufacturers & Merchants
a corporation organized and existing under the laws of the State of Delaware, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :12/04/2005
DELHI
Cl.3; Polishing, scouring and abrasive products and preparations
Cl.7; Abrasive discs; abrasive finishing pads and buffing pads
Om Shiv Bhog

3438589  22/12/2016
MR. VAIBHAV AGGARWAL
53, C-1 BLOCK, JANAK PURI, DELHI-110058
MANUFACTURING AND TRADING
Proposed to be Used
DELHI
Cl.29; MANUFACTURING OF EDIBLE OILS
Cl.30; MANUFACTURING OF FLOURS.
FREE AUTHORITY

3441345   23/12/2016
BIOWORLD MERCHANDISING INDIA PRIVATE LIMITED
26 / 28, EAST PATEL NAGAR, NEW DELHI - 110008
Merchant & Distributor
A Company incorporate under the laws of India
Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029
Used Since :16/02/2009
To be associated with:
1784684, 3441344

DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..

Cl.18; MEN'S BAGS, TRAVELLING BAGS, PURSES, WALLET, POCHES, LEATHER AND IMITATIONS OF LEATHER, GOODS MADE FROM LEATHER OR IMITATION LEATHER, BRIEF CASES, SUITCASES, LUGGAGE, UMBRELLAS, RAIN-COATS, JACKETS, ETC.

Cl.25; ALL TYPES OF APPAREL INCLUDING HEADGEAR, HOSIERY AND READYMADE GARMENTS, UNDERWEAR GARMENTS, BELTS, COLD WEATHER ACCESSORIES, SCARVES, GLOVES, KNIT HATS, SANDALS, SHOES, WRISTBANDS & OTHER FOOTWEARS.
THE EXECUTIVE CENTRE LIMITED
18th Floor, Wheelock House, 20 Pedder Street, Central, Hong Kong
Service providers
Body Incorporate

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Proposed to be Used
DELHI

Cl.35; Business management; business administration; office functions; rental of photocopying machines; telephone answering for unavailable subscribers; secretarial services; provision of commercial and business contact information; business information; management of business offices for others; office administration services (for others); appointment scheduling services [office functions]; transcription of communications [office functions]; company formation, secretarial and accountancy services

Cl.36; Rental of Apartments and Commercial property; rental of temporary office for business purpose; rental of temporary space for business purpose; rental of temporary office accommodation; rental of office [real estate]; rental of office space; rental of office premises; rental of all kinds of buildings; leasing of real estate
software for use in recording, organizing, transmitting, manipulating and reviewing data, text, image and audio files; (CAD) software; printing and imaging software, namely, computer software for the three-dimensional scanning of objects, editing of such images, and operating and managing three dimensional printers that print such images; computer operating software; computer aided design (CAD) software; imaging hardware and software, namely, three dimensional (3D) scanners, computer software for the three-dimensional scanning of objects, editing of such images; computer software for creating and inscribing text and images onto optical recording media; recordable and rewritable three-dimensional scanning of objects and editing of such images; computer programs, namely, computer software for the three-dimensional scanning of objects, editing of such images, and operating and managing three dimensional printers that print such images; imaging hardware and software, namely, three dimensional (3D) scanners, computer software for the three-dimensional scanning of objects and editing of such images; computer operating software; computer aided design (CAD) software; printing and imaging software, namely, computer software for the three-dimensional scanning of objects, editing of such images, and operating and managing three dimensional printers that print such images; computer software for use in recording, organizing, transmitting, manipulating and reviewing data, text, image and audio files; computer software for creating and inscribing text and images onto optical recording media; recordable and rewritable blank digital storage media; computer disk drives; optical hard drives for computers; optical disc drives; computer software for encryption and safeguarding digital files; computer software for application and database integration; computer software development tools; computer software and firmware for operating system programs; computer software for creating searchable databases of information and data; software development tools for the creation of mobile internet applications and client interfaces; computer e-commerce software to allow users to perform electronic business transactions via a global computer network; computer software to automate data warehousing; computer software for file management; software for management, control, diagnosis and analysis for computers and computer networks; software for use in managing electronic data and data storage and retrieval functions; software for providing hardware set-up, configuration and diagnostic functions; television monitors, television sets, television apparatus for projection purposes, remote controls for televisions; electronic equipment, namely, cables used in connection with televisions; cameras, video cameras, camcorders, digital cameras, computer cameras, digital video cameras, digital video recorders, digital video streaming devices, car camcorders, car video recorders; cables, connectors and adapters for digital cameras and camcorders; batteries for digital cameras and camcorders; memory cards for digital cameras and camcorders; digital picture frames, digital photo viewers, digital video viewers; remote controls for digital picture frames and digital photo viewers; cables, connectors and adapters for digital picture frames and digital photo viewers; computer software for tracking usage, ordering and inventory management of printing and computer supplies; interface cards for connecting computer peripherals to networks; software application that enables mobile device users to scan or link a printed photograph or document which triggers a digital experience; computer software for document management; computer software for use with mobile printing, namely, computer software for use in the remote operation of and management of computer printers; computer software for print security, namely, computer software for use in allowing a user to securely send documents to, and print documents on, a personal printer from a remote location; computer software for management of print devices; computer software for provision of managed print services; computer hardware; computer servers; network servers; Internet servers; computer networking and computer communications hardware; computer network hubs, routers, controllers, switches and wireless access point devices; computer storage hardware; computer storage servers; computer storage devices; computer network-attached storage (NAS) hardware; computer and computer communications hardware for storage area networks; disk drive backup hardware; disk drives; disk drive arrays and enclosures; redundant array of independent disks (RAID) controllers; host bus adapters; data storage systems comprising computer hardware, computer peripherals and operating system software
Trade Marks Journal No: 1930, 02/12/2019 Class 99

3464417 24/01/2017
ATUL BALUJA
trading as ;ZOLUX
PROP. NO. 292, GROUND FLOOR, DHAKKA JOHAR, NEAR DATTA KA GURU DAWARA, NEW DELHI-110009.
TRADER & SERVICE PROVIDER
Proposed to be Used
DELHI
Cl.11; TRADING IN LIGHT AND LIGHT PRODUCTS
Cl.37; PROVIDING SERVICES FOR INSTALLATION OF LIGHTING SYSTEMS, ELECTRIC LIGHT, POWER SYSTEMS, REPAIR OR MAINTENANCE OF LIGHTING PRODUCTS, ELECTRI LIGHTING APPARATUS AND PROVIDING ADVISORY SERVICES RELATING TO THE INSTALLATION OF LIGHTING APPARATUS
Trade Marks Journal No: 1930, 02/12/2019  Class 99

3511904  22/03/2017
Gables Promoters Private Limited
No 504, Block A, 5th Floor, Elante Office Suites, Plot NO 178-178/A, Industrial Area, Phase 1, Chandigarh- 160001
Manufacturers and Merchants

Address for service in India/Agents address:
Mohan Associates.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used
DELHI

MARK SHOULD BE READ AND USE AS A WHOLE.

Cl.16; STATIONERY; PRINTED PROMOTIONAL, CORRESPONDENCE COURSE MATERIALS, INSTRUCTIONAL, EDUCATIONAL, AND TEACHING MATERIALS; PRINTED MATTER; PHOTOGRAPHS; NEWSPAPERS; POSTERS; PRINTED PUBLICATIONS; CATALOGUES; PERIODICALS; PICTURES; MAGAZINES [PERIODICALS]; STICKERS; DIARIES; CALENDARS; BOOKLETS; MANUALS

Cl.35; BUSINESS MANAGEMENT AND ADMINISTRATION; COOPERATIVE ADVERTISING AND MARKETING FOR RESIDENTIAL AND COMMERCIAL CLEANING SERVICES; COMMERCIAL AND INDUSTRIAL MANAGEMENT ASSISTANCE; BUSINESS MANAGEMENT ASSISTANCE TO INDUSTRIAL OR COMMERCIAL COMPANIES; RETAIL SERVICES PROVIDED BY DEPARTMENT STORES; RETAIL SERVICES PROVIDED BY ONLINE DEPARTMENT STORES; ARRANGING COMMERCIAL TRANSACTIONS, FOR OTHERS, VIA ON-LINE SHOPS; BUSINESS MANAGEMENT OF WHOLESALE AND RETAIL OUTLETS; DISPLAYING ADVERTISEMENTS FOR OTHERS; DEMONSTRATION OF GOODS; DEMONSTRATION OF GOODS FOR ADVERTISING PURPOSES; DEMONSTRATION OF GOODS AND SERVICES BY ELECTRONIC MEANS; REAL ESTATE SALES MANAGEMENT SERVICES; ADVERTISING AND PROMOTION SERVICES; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, EXCLUDING THE TRANSPORT THEREOF, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; TEMPORARY PERSONNEL PLACEMENT SERVICES; BUSINESS MANAGEMENT OF HOTELS AND RESORT HOTELS

Cl.36; REAL ESTATE AFFAIRS; BROKERAGE, RENTAL AND LEASING OF REAL ESTATE; REAL ESTATE MANAGEMENT SERVICES RELATING TO SHOPPING CENTERS; REAL ESTATE MANAGEMENT SERVICES RELATING TO RETAIL PREMISES; WHOLESALE LENDING SERVICES; RENTAL OF FURNISHED APARTMENTS; LEASING OF RESIDENTIAL CONDOMINIUMS LOCATED WITHIN HOTEL DEVELOPMENTS; FLAT RENTAL; APARTMENT RENTAL; RENTAL OF APARTMENTS AND OFFICES; REAL ESTATE MANAGEMENT SERVICES RELATING TO RESIDENTIAL BUILDINGS

Cl.37; BUILDING CONSTRUCTION SERVICES; CONSTRUCTION; RENOVATION OF BUILDINGS; REFURBISHMENT OF BUILDINGS; BUILDING MAINTENANCE AND REPAIR; CONSTRUCTION AND MAINTENANCE OF HOLIDAY HOMES, HOLIDAY CAMPS, TEMPORARY ACCOMMODATION, HOTELS AND RESIDENTIAL HOTELS; CONSTRUCTION OF SHOPPING CENTERS; CONSTRUCTION AND MAINTENANCE OF HOLIDAY HOMES, HOLIDAY CAMPS, TEMPORARY ACCOMMODATION, HOTELS AND RESIDENTIAL HOTELS

Cl.39; ADVISORY SERVICES RELATING TO TRANSPORTATION; TOURIST INFORMATION SERVICES RELATING TO TRAVEL; ARRANGING OF CRUISES; TAXI TRANSPORT; CONSULTANCY RELATING TO TOURIST TRAVEL AND SIGHTSEEING TRAVEL TOURS; TRAVEL RESERVATIONS; CHAUFFEUR SERVICES; TRAVEL TICKET RESERVATION
SERVICES; BOOKING OF TICKETS FOR TRAVEL; RESERVATION AND BOOKING OF SEATS FOR TRAVEL; ARRANGING FOR TRAVEL VISAS, PASSPORTS AND TRAVEL DOCUMENTS FOR PERSONS TRAVELLING ABROAD; ARRANGING FOR THE TRANSPORTATION OF GOODS AND PASSENGERS BY LAND AND SEA; PROVISION OF INFORMATION RELATING TO THE PLANNING AND BOOKING OF TRAVEL AND TRANSPORTATION, VIA ELECTRONIC MEANS

Cl.41: CONDUCTING ENTERTAINMENT EVENTS, CULTURAL EVENTS, LIVE SPORTS EVENTS, EDUCATIONAL EVENTS, AND ENTERTAINMENT AND CULTURAL ACTIVITIES; ARRANGING AND CONDUCTING OF CONFERENCES AND EXHIBITIONS FOR CULTURAL OR EDUCATIONAL PURPOSES; PROVIDING SPORT FACILITIES; LIBRARY SERVICES; ONLINE LIBRARY SERVICES; MOBILE LIBRARY SERVICES; PROVIDING MUSEUM FACILITIES AND SERVICES; ORGANISATION OF EDUCATIONAL, ENTERTAINMENT, CULTURAL AND SPORTING COMPETITIONS

Cl.43: RESORT LODGING SERVICES; RESORT HOTEL SERVICES; HOTEL, MOTEL AND RESORT SERVICES; HOLIDAY CAMP SERVICES (LODGING); TEMPORARY ACCOMMODATION SERVICES PROVIDED BY HOLIDAY CAMPS; PROVISION OF TEMPORARY LODGING AT HOLIDAY CAMPS; CATERING SERVICES; BAR AND CATERING SERVICES; HOTEL, MOTEL, RESTAURANT, BAR AND CATERING SERVICES; COFFEE SHOP SERVICES; CAFÉS; CATERING IN FAST-FOOD CAFETERIAS
Trade Marks Journal No: 1930, 02/12/2019, Class 99

3830346 11/05/2018
SHIZEN FOODS LLP
SHED NO 90, PARISHIKHAR, INDUSTRIAL ESTATE PART 2, NR. TOLL PLAZA, S.P. RING ROAD, RAMOL, AHMEDABAD-382449
LIMITED LIABILITY PARTNERSHIP-SMALL ENTITY

Address for service in India/Attorney address:

SHRUTI K. SHAH
409, Kataria Arcade, Nr. Adani School, Off. S. G. Road, Behind Signature 1 Complex, Ahmedabad-51

Used Since: 05/04/2018

AHMEDABAD

Cl.29; Milk and Milk Products; Animal fats for food; Beverages consisting of milk; Beverages having a milk base; Beverages made from milk; Beverages made from yoghurt; Drinks based on yoghurt; Yoghurt; curdled Milk; Butter; Buttermilk; Buttercream; Cow’s Milk; Cottage Cheese; Cottage Cheese preparations; Cream; Dairy products and Dairy substitutes; Dairy Desserts; Dried Milk; Dried Milk Powder; Milk powder; Dried fruits; Edible Nuts; Whole Milk; Milkshakes; Milk Solids; Protein Milks; paneer (milk product); Flavoured Milk; Artificial Milk Based Desserts; Ghee;

Cl.30; Bakery goods; Bakery snacks; Chocolate fillings for Bakery Products; Mixes for making bakery products; preparations for making bakery products; Cakes; Cakes preparations; Cake mixtures; pastries; Pastry Mixes; Biscuits; coockies; tarts; Breads; Confectionery (Nonmedicated-); Chikki (confectionery); Halva (Confectionery); Dairy Confectionery; Marshmallow Confectionery; Ice confectionery; fondants (confectionery); Chocolate confectionery; Sugar confectionery; Flavoured sugar Confectionery; Frozen Yoghurt Confectionery; Fruit jellies[confectionery]; Ice cream confectionery; Ice cream bars [confectionery]; Yogurt-coated pretzels [confectionery]; Prepared desserts [confectionery]; Dessert mousses [confectionery]; Chocolate decorations for confectionery items; Confectionery items formed from chocolate; Sweets (Non-medicated -) in the nature of sugar confectionery; Snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; Chocolates (non-medicated); Chocolate cupcakes; Chocolate pies; Chocolate cookies; Black chocolate; Baking chocolate; Unsweetened chocolate; Cooking chocolate; Chocolate syrup; Hot chocolate; Chocolate spread; White chocolate; Dark chocolate; Chocolate products; Chocolate chips; Milk chocolate; Dairy chocolate; Chocolate coffee; Chocolate wafers; Chocolate fondue; Chocolate syrups; Chocolate beverages; Drinking chocolate; Chocolate flavourings; Chocolate powder; Chocolate biscuits; Chocolate candies; Chocolate-based drinks; Edible chocolate cups; Chocolate-coated pretzels; Chocolate coated nuts; Milk chocolate bars; Dairy-free chocolate; Brownies; Brownie mixes; Kulfi (Ice cream); Ice cream cakes; Ice cream sandwiches; Ice cream cones; Ice cream sundaes; Ice cream cornets; Ice cream wafers; Fruit ice cream; Ice cream drinks; Dairy ice cream; Ice cream mixes; Ice cream desserts; Ice cream bars; Yoghurt based ice cream [ice cream predominating]; Soft-serve ice cream; Cones for ice cream; Ice, ice creams, frozen yogurts and sorbets; Frozen confectionery containing ice cream; Non-dairy ice cream; Sauces for ice cream; Ice creams containing chocolate; Soy-based ice cream substitutes; Aromatic preparations for ice-creams; Mixtures for making ice cream products; Coffee-based beverages; Natural flavourings for use in ice cream [other than etheric essences or essential oils]; Sweets; Rasagulla (Sweetmeat); Jalebi (Sweetmeat); Chocolate sweets; Sugarfree sweets; Gulab Jamun (Sweetmeat); Non-medicated sweets; Candies (Non-medicated-);
Cl.35; Business organisation; Business development; Business supervision; Business management; Business administration; Administration of the business affairs of franchises; Providing assistance in the management of franchised businesses; Business management of wholesale and retail outlets; Retail services provided by department stores; Retail services provided by online department stores; Services rendered by a franchisor, namely, assistance in the running or management of industrial or commercial enterprises; Advertising in periodicals, brochures and newspapers; Publicity brochure distribution; Distribution of promotional leaflets; Distribution of samples; Distribution of advertising, marketing and promotional material; Advertising; Internet advertising; Direct mail advertising; Dissemination of advertising material Marketing; On-line marketing; Advertising and marketing by means of social media;
3848942  01/06/2018
NITABEN BAHADURBHAI SORATHIA PROPRIETOR OF BOBBY'S MASKABUN PIZZA AND SNACKS
8, MADHAV COMPLEX, OPP. SHIVALIK PLAZA, IIM ROAD, NEAR POLYTECHNIC CROSS ROAD, AHMEDABAD-380015.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL,
AHMEDABAD -52
Used Since :17/04/2017

AHMEDABAD

Cl.30;READY TO EAT FOOD FOR HUMAN CONSUMPTION, COFFEE,TEA,COCOA,BAKERY ITEMS, ICECREAM,
FALUDAS, FROZEN CONFECTIONS ESPECIALLY IN CONE, CUP & BAR FORMS, BISCUITS, CAKES, PASTRIES AND
CONFECTIONERY, PACKED COOKED ITEMS, READY TO EAT SNACKS, NAMKEEN, SPICES, FARSHAN & SAVOURIES
ITEMS MADE FROM FLOUR & CEREALS.

Cl.43;SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, BANQUETS SERVICES,
CONVENTION FACILITY, CATERING SERVICES, CAFETERIALS, SNACKBARS, RESTAURANTS SERVICES.
AIMXCEL INNOVATIVE SOLUTIONS, LLP
18-1-19/11, 2/4 Block A, KGH Down, Maharanipet, Visakhapatnam - 530002, Andhra Pradesh
A Limited Liability Partnership

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since :01/08/2016

CHENNAI
The mark should be used as a whole.

Cl.9;Software for Mobile Applications, Computer Software.
Cl.16;Paper, cardboard and goods made from these materials, not included in other classes; printed matter;
bookbinding material; photographs; stationary; adhesives for stationary or household purposes; artists' materials; paint
brushes; typewriters and office requisites(except furniture); instructional and teaching material(except apparatus); plastic
materials for packaging(not included in other classes); playing cards; printers' type; printing blocks.
Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
Cl.42;Scientific and technological services and research and design relating thereto; industrial analysis and research
services; design and development of computer hardware and software.
Trade Marks Journal No: 1930 , 02/12/2019           Class 99

VFS GLOBAL SERVICES PLC.
3RD FLOOR, 66 WILSON STREET, LONDON, EC2A 2BT, UNITED KINGDOM.
MANUFACTURER & SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :01/04/2017

MUMBAI

Cl.9; COMPUTER OPERATING PROGRAMS; COMPUTER PROGRAMMES; COMPUTER PROGRAMMES FOR USE AS MOBILE APPLICATIONS AND HANDHELD DEVICES; COMPUTER SOFTWARE AND APPLICATIONS; COMPUTER PROGRAMS IN THE NATURE OF DOWNLOADABLE SOFTWARE; DOWNLOADABLE COMPUTER SOFTWARE APPLICATIONS; DOWNLOADABLE ELECTRONIC PUBLICATIONS; AUDIOVISUAL APPARATUS; ELECTRONIC PUBLICATIONS (DOWNLOADABLE FROM THE INTERNET); COMPUTER SOFTWARE TO ENABLE SEARCHING OF DATA; MACHINE-READABLE DEBIT AND/OR CREDIT AND/OR CHARGE CARDS; APPARATUS, INSTRUMENT AND SOFTWARE FOR COMMUNICATION WITH COMPUTER NETWORKS; DIGITAL MUSIC (DOWNLOADABLE) PROVIDED FROM THE INTERNET; CARDS RELATING TO LOYALTY AND POINTS-BASED REWARD SCHEMES, NAMELY ENCODED LOYALTY CARDS, MAGNETIC CODING CREDIT CARDS, CASH CARDS, ELECTRONIC CASH CARDS, SMART CARDS.

Cl.16; PRINTED MATTERS; MAGAZINES, PERIODICALS, BROCHURES, GUIDES, PROMOTIONAL PUBLICATIONS; CATALOGUES; FLYERS, POSTERS, PRINTED TIMETABLES, TRAVEL DOCUMENTS, IDENTITY CARDS, TICKETS, BOARDING CARDS, VOUCHERS, INVITATIONS AND MENUS; PROMOTIONAL MATERIALS; PHOTOGRAPHS AND PHOTOGRAPHIC PRINTS; OFFICE STATIONERY; DIARIES, CALENDARS, CARDS, ADDRESS BOOKS, POSTCARDS, LABELS, LUGGAGE LABELS AND TAGS; INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); CARDS RELATING TO LOYALTY AND POINTS-BASED REWARD SCHEMES, NAMELY CARDS, PAPER LOYALTY CARDS; BOOKS, PENS [OFFICE REQUISITES]; ADVERTISING BILLBOARDS MADE FROM PAPER.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT AND CONSULTANCY; ADMINISTRATION, ORGANIZATION, OPERATION AND MANAGEMENT OF LOYALTY AND INCENTIVE OR PROMOTIONAL SCHEMES AND BONUS PROGRAMS; PROMOTING THE GOODS AND SERVICES OF OTHERS BY MEANS OF A CUSTOMER PROGRAM FEATURING LOYALTY CARDS AND DISCOUNT CARDS AND/OR AWARTING PURCHASE/BONUS/LOYALTY POINTS; PROMOTING THE SALE OF GOODS AND SERVICES OF OTHERS BY THE DISTRIBUTION AND REDEMPTION OF TOKENS, VOUCHERS AND POINTS, INCLUDING THOSE ACCUMULATED ON LOYALTY CARDS AND DISCOUNT CARDS; LOYALTY AND POINTS BASED REWARD SCHEMES; ORGANISATION, COMPILATION, OPERATION AND MANAGEMENT OF COMPUTER DATABASES; BUSINESS CONCIERGE SERVICES, NAMELY, ARRANGING SECRETARIAL AND ADMINISTRATIVE SUPPORT; ADVICE, ASSISTANCE AND INFORMATION RELATING TO THE FOREGOING SERVICES.

Cl.38; ELECTRONIC MAIL, MAIL (ELECTRONIC), COMMUNICATIONS BY COMPUTER TERMINALS, TRANSMISSION OF DIGITAL FILES, MESSAGE SENDING, TRANSMISSION OF MESSAGES AND IMAGES (COMPUTER AIDED), COMPUTER AIDED TRANSMISSION OF MESSAGES AND IMAGES; MESSAGE SENDING, TRANSMISSION AND DELIVERY OF DATA BY ELECTRONIC MEANS, PROVISION OF TELECOMMUNICATION ACCESS TO SIGNAL CODING AND DECODING APPARATUS, PROVISION OF TELECOMMUNICATION FACILITIES FOR INTERACTIVE DISCUSSION AND CONVERSATION, DELIVERY OF DIGITAL MUSIC BY TELECOMMUNICATIONS, CONSULTANCY, INFORMATION AND ADVISORY SERVICES IN RELATION TO AFORESAID SERVICES.

Cl.39; TOURS AND TRAVEL ARRANGEMENT; TRANSPORT; TRANSPORT OF PERSONS AND GOODS, IN PARTICULAR BY ROAD, RAIL, SEA AND AIR; TRANSPORT OF MONEY AND VALUABLES; TRANSPORTATION LOGISTICS; TRAVEL ORGANIZATION, BOOKING AND ARRANGEMENT OF TRAVEL, EXCURSIONS AND CRUISES; ARRANGEMENT OF TRANSPORT SERVICES; RENTAL OF DIVING SUITS; ORGANIZATION, BOOKING AND ARRANGEMENT OF EXCURSIONS, DAY TRIPS AND SIGHTSEEING TOURS; SIGHTSEEING [TOURISM]; TRAVEL, CONSULTANCY AND ESCORTING OF TRAVELLERS; RENTAL, BOOKING AND PROVIDING OF AIRCRAFT; RENTAL, PARCEL DELIVERY; ORGANIZATION OF TRIPS, HOLIDAYS AND SIGHTSEEING TOURS; TRAVEL AGENCY SERVICES (INCLUDED IN THIS CLASS), IN PARTICULAR CONSULTANCY AND BOOKING SERVICES FOR TRAVEL, PROVIDING INFORMATION ABOUT TRAVEL,
ARRANGEMENT OF TRANSPORT SERVICES AND TRAVEL; TRAVEL RESERVATION; TRANSPORT RESERVATION; INFORMATION ABOUT TRAVEL ON THE INTERNET, IN PARTICULAR ABOUT RESERVATION AND BOOKING IN THE TOURISM AND BUSINESS TRAVEL SECTOR (ONLINE TRAVEL AGENCIES); TRACKING OF PASSENGER OR FREIGHT VEHICLES USING COMPUTERS OR GLOBAL-POSITIONING SYSTEM (GPS); PROVIDING FULL VISA, PASSPORTS & TRAVEL DOCUMENTS ADMINISTRATION SERVICE TO DIPLOMATIC MISSIONS, EMBASSIES, CONSULATES, AIRLINES, TRAVEL & TRADE AGENTS/MANAGERS/ASSOCIATIONS/BODIES; SERVICES RELATING TO ONWARD FORWARDING OF DOCUMENTS RELATED TO VISA APPLICATIONS.
THE GILLETTE COMPANY LLC
One Gillette Park, Boston Massachusetts 02127, United States of America
A Limited Liability Company organized and existing under the laws of the States of Delaware

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used

MUMBAI

Cl.3; Shaving preparations, namely, shaving creams, shaving gels, shaving lotions, and shaving foams; after shave splashes, lotions and balms; pre-shave facial washes and scrubs; skin care preparations, namely skin moisturizers; non-medicated skin care preparations; body sprays; cologne; anti-perspirants and deodorants; body wash.

Cl.8; Razors and razor blades; dispensers, cassettes, holders, and cartridges, all specifically designed for and containing razor blades.
Sterlite Garv

4086280    13/02/2019
STERLITE INNOVATIVE SOLUTIONS LIMITED
E-2, MIDC, WALUJ, AURANGABAD, AURANGABAD, MAHARASHTRA, INDIA, 431133
LIMITED COMPANY

Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.
Used Since :01/06/2018

MUMBAI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus; laboratory robots, teaching robots, security surveillance robots, humanoid robots with artificial intelligence; Optical Fiber; Optical Fiber Cable; Data cables; Information technology and audiovisual equipment; Training simulators [computer hardware and software-based teaching apparatus]; Sensors; Optical fibre sensors; Optical fiber cable sensors

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes; environmental control apparatus and installations, in particular, for the purposes of lighting, cooking, cooling and sanitizing; lighting apparatus and installations - luminous tubes for lighting, searchlights, safety lights, luminous house numbers, vehicle reflectors, lights for vehicles

Cl.35; Advertising; business management; business administration; office functions; consultancy regarding public relations communication strategies

Cl.38; Telecommunications; Communications by fibre [fibre optic networks; providing telecommunications connections to a global computer network; providing user access to global computer networks

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; services consisting of all forms of education of persons; presentation of works of visual art or literature to the public for cultural or educational purposes; practical training [demonstration]; training services; vocational guidance [education or training advice]; entertainment services; entertainment information; club services [entertainment or education]

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; computer software consultancy; telecommunications technology consultancy; consultancy in the design and development of computer hardware; technological consultancy

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; medical care, hygienic care given by persons or establishments to human beings
4088390  15/02/2019
PUBG CORPORATION
7F, 8F, 12, SEOCHO-DAERO 38-GIL, SEOCHO-GU, SEOUL, 06655, REPUBLIC OF KOREA
A Korean company

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksrit, Vikhroli (West), Mumbai - 400079, India
Used Since :07/09/2018

MUMBAI

Cl.35; Retail services of game manual; advertising and commercial information services; advertising and promotional services; retail services of downloadable electronic publications; retail services of video game programs; business management; business information services; arranging and conducting of commercial exhibitions; on-line data processing services; promotion of sports competitions and events; retail services of portable media players; advertising via the Internet; inventory control; product marketing; management and compilation of computerised databases; computerized data processing; compilation of statistical information; retail services of portable computers.

Cl.38; Internet protocol broadcasting; video-on-demand transmission services; transmission of digital files; multimedia messaging services [MMS]; provision of on-line communications services; providing online forums; webcasting services; providing Internet chat lines; transmission of multimedia content via the Internet; broadcasting of audiovisual content via the Internet; transfer of data via the Internet; information about telecommunication; electronic bulletin board services [telecommunications services]; collection and transmission of electronic messages; providing access to computer
databases; computer aided transmission of messages; computer aided transmission of images; television broadcasting.

Cl.41; Technology education services in relation to games; consultancy in relation to games; arranging of exhibit in relation to games; arranging of game competitions; arranging and conducting of game events; providing of electronic publications (not downloadable); publication of books; organizing of sporting competitions; production of animations; production of audio and video programmes; providing on-line videos (not downloadable); planning/operating/arranging of online game competitions/other game competitions; game services provided on-line from a computer network; distance learning services; production of music; production of sound and video recordings; provision of online information in relation to computer games; computer game academies; game services provided on-line from a computer network or mobile phone network; party planning [entertainment].
4102497  28/02/2019  
GENESIS SOURCING AND SOLUTION PRIVATE LIMITED  
Plot No- 138-145, Goldmine Housing Society Row House No-6, Sec-21,Nerul Navi Mumbai MH 400706 IN  
LE' CREAMERY  
PRIVATE LIMITED COMPANY  

Proposed to be Used  
To be associated with:  
3922719  

MUMBAI  
Cl.30; PIZZAS, PASTA, QUSADILLAS, TACOS, BREAD, CAKE, COLD DRINK, BEVERAGES, CHICKEN WINGS, MAC & CHEESE, ICED TEA, COFFEE, TEA, SANDWICH, BURGER, WAFFELS, CHOCOLATE.  
Cl.43; Services for providing food and drink; eating joint
4167128  04/05/2019
POORNIMA GHATKAMBLE
Building no.37, Room no.1341, sector-7, C.G.S colony, Antophill Mumbai-40037, Maharashtra
Manufacturer and Merchants of Electronics, Musical Instrument and Recording equipments
Individual
Used Since : 06/08/2017

MUMBAI

Cl.9; Microphone Recording and Signal Processing Equipment, Audio Interface, Amplifier, Headphone, Apparatus for recording, Transmission or Recording of sound, Reproduction of Sound, Magnetic Data.
Cl.15; Guitar, Synthesizer, Percussion Instruments, Piano.
4180026    20/05/2019
INDORAMA VENTURES PUBLIC COMPANY LIMITED
75/102, Ocean Tower 2, 37th Floor, Soi Sukhumvit 19 (Wattana), Asoke Road, Klongtoey Nuer Sub-district, Wattana District, Bangkok Metropolis, Thailand
Body Incorporate
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2134622

MUMBAI
Cl.1; Benzene – based acids; Films (Sensitized - ), unexposed; Plastics, unprocessed; Resins (Artificial) – unprocessed; Synthetic resins, unprocessed; Unprocessed PET; PET as raw material for semi-finished products such as sheets and films.
Cl.17; Artificial Resins (semi-finished products); Film (Plastic - ), not for wrapping; Films (Anti dazzle - ) for windows (tinted films); Packing (Cushioning, stuffing) materials of rubber or plastic; Plastic substances, semi-processed; Artificial Resins (semi-finished products); Synthetic resins (semi-finished products); Yarns (Elastic - ), not for use in textiles; Semi processed plastic products; Plastics in extruded form for use in manufacture; Artificial resins (semi-finished products); PET semi-finished products, such as sheets and films.
Cl.21; Beverages (Heat insulated containers for - ); Bottles; Bottles (Refrigerating - ); Buckets; Containers for household or kitchen use; Cosmetic utensils; Cups; Dishes; Drinking vessels; Household and kitchen utensils and containers including plastic bottles and containers.
Cl.22; Wood wool; Wool (Carded - ); Wool (Combed - ); Wool (Raw or treated - ); Wool (Shorn - ); Upholstery wool (stuffing).
Cl.23; Spun thread and yarn; Spun wool; Threads of plastic materials for textile use; Wool (Spun - ); Woollen thread and yarn; Worsted; Yarn.
Cl.24; Fabric; Material (Textile - ); Plastic material [substitute for fabrics]; Woollen fabric.
Lekhamusic

4180740   17/05/2019
LEKHA PRODUCTIONS PRIVATE LIMITED
PLATINA APARTMENT, FLAT 2113, BLOCK 2, 11TH FLOOR NEW NO 166 MOUNT POONAMALLEE HIGH ROAD PORUR
CHENNAI CHENNAI TN - 600116 IN

THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; Apparatus for recording, transmission or reproduction of sound or images; Magnetic data carriers, recording discs; Compact discs, DVDs and other digital recording media; Mechanisms for coin-operated apparatus; Cash registers, calculating machines, data processing equipment, computers; Computer software; Fire-extinguishing apparatus

Cl.35; Advertising; Business management; Business administration; Office functions

Cl.38; Telecommunications

Cl.41; Education; Providing of training; Entertainment; Sporting and cultural activities

Cl.45; Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
lekha foods

4180741  17/05/2019
LEKHA PRODUCTIONS PRIVATE LIMITED
PLATINA APARTMENT, FLAT 2113, BLOCK 2, 11TH FLOOR NEW NO 166 MOUNT POONAMALLEE HIGH ROAD PORUR
CHENNAI CHENNAI TN 600116 IN
THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Cl.29; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

Cl.30; Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

Cl.32; Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
HYPERFILL
Priority claimed from 10/12/2018; Application No. : 88/222,601 ;United States of America
4182157  21/05/2019
LINCOLN GLOBAL, INC.,
9160 Norwalk Boulevard, Santa Fe Springs, California 90670
a corporation of Delaware, U.S.A.
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Cl.7;Welding generators; welding machines, electric; electric welding machines; electric arc welding apparatus; electric arc welding machines; gas welding machines; gas-operated welding machines; machinery, namely, wire feeders for electric arc welders; Electrical arc welding guns, and parts thereof, namely, electrical connectors and adaptors, spool guns, tips and nozzles, ground clamps, electrical conduits and electrical cables, all sold as a unit with the electrical arc welding guns
Cl.9;Electric power supplies for welding and wire feeders; downloadable computer software, namely, software for controlling the weld arc for electrical arc welding guns
4182191  21/05/2019
NATIONAL UNIVERSITY OF SINGAPORE
21, Lower Kent Ridge Road, Singapore 119077
A company limited by guarantee incorporated in Singapore under the Companies Act (Cap.50)
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
DELHI
Cl.9;Videotapes; identity cards, magnetic; spectacle cases; calculators; time clocks [time recording devices]; compact
discs [audio-video]; compact discs [read-only memory]; mouse pads; notebook computers; projection screens;
Downloadable electronic publications; radios; road signs, luminous or mechanical; rulers [measuring instruments]; smart
cards [integrated circuit cards]; video cassettes; Publications in computer readable form; Electronic publications,
downloadable; Digitized typefaces stored in magnetic data carriers; Digitized typefaces stored in electrical data carriers;
computer documentation in electronic form; mouse pads; communication and application software for downloading
graphics for mobile phones, computer screensavers, downloadable mp3 files, sound recordings, online discussion
boards, webcasts and podcasts and other multimedia content related to education in the fields of humanities, medicine,
engineering, environmental sciences, physical sciences, biological sciences, drama, music, art, architecture.
Cl.14;Medals; prize cups of precious metals; badges of precious metal; key rings [trinkets or fobs] of precious metal;
rings (jewellery); necklaces [jewellery]; bracelets [jewelry]; Identity plates of precious metal; coins; tie pins; tie clips; pins
(jewellery); Ornamental pins made of precious metal; brooches (jewellery); watches; timing clocks; alarm clocks; cuff
links; chains (jewellery); watch chains; clock cases; clocks; clocks and watches, electric; imitation gold; jewellery;
trinkets (jewellery); watch cases; wristwatches; key chains of precious metals.
Cl.16;Pens; pencils; stencil rulers; paper clips; paper clasp; pencil holders; pads (stationery); Letter paper; envelopes;
bookmarks; stapling presses (office requisites); book binding materials; files (office requisites); paper folders;
booklets; books; office apparatus; office stationery; cards; stickers (stationery); Paper labels; printed matter;
Geographical maps; globes; address stamps; letter trays; printed publications; manuals (handbooks); Document folders
[stationery]; paintings [pictures], framed or unframed; pictures; advertisement boards of paper or cardboard; coaters of
paper; albums; calendars; Flags of paper; postage stamps; postcards; posters; wrapping paper; announcement cards
[stationery]; bags [envelopes, pouches] of paper or plastics, for packaging; Loose-leaf ring binders; bookends; cases for
stamps [seals]; binding covers [stationery]; document files [stationery]; embroidery designs [patterns]; engravings;
Printed forms; greeting cards; holders for stamps [seals]; index cards [stationery]; letters [type]; magazines [periodicals];
musical greeting cards; newsletters; note books; Writing pads; pamphlets; pen cases; penholders; pens [office
requisites]; periodicals; photograph stands; photographs; drawing rulers; school supplies (stationery); sealing stamps;
seals [stamps]; shields [paper seals]; stamps [seals]; stands for pens and pencils; stationery; teaching materials [except
apparatus]; tear-off calendars; transparencies [stationery]; typefaces; signboards of paper or cardboard; audiovisual
printed presentational materials; letter openers; memo pad holders; Car stickers; printed advertisements; certificates;
name cards; blotters; pen and pencil holders; staplers for offices; adhesive tape dispensers for household or stationery
use; printed paper signs; bulletins; Banners of paper; Pennants of paper; Table cloths of paper; Paper napkins; place cards.

Cl.18; Game bags; Garment bags for travel; wallets; purses; umbrellas; boxes of leather or leatherboard; key cases (leather goods); beach bags; shopping bags; school satchels; backpacks; briefcases; card cases [notecases]; cases of leather or leatherboard; handbags; haversacks; net bags for shopping; parasols; school bags; suitcases; traveling bags; umbrella covers; conference folders; Business card holders in the nature of card cases; luggage; gym bags; duffel bags.

Cl.20; Decorative wall plaques [furniture], not of textile; Fans for personal use, non-electric; picture frames; mirrors (looking glasses); Nameplates, not of metal; signboards of wood or plastics; packing containers of plastics; furniture; lecterns; Non-metallic novelty badges for vehicles; Non-metallic number plates for vehicles; split rings, not of metal, for keys; Card holders in the nature of display boards.

Cl.21; Mugs, not of precious metal; cups; glasses [receptacles]; containers for household or kitchen use; vases of precious metal; combs; brushes; comb cases; crockery; menu card holders; napkin holders; napkin rings, not of precious metal; soap holders; spice sets; Heat-insulated containers for beverages; coasters, not of paper or textile; cups of paper or plastic; dustbins; Drinking flasks for travellers; glass bowls; glass flasks [containers]; signboards of porcelain or glass; statues of porcelain, ceramic, earthenware, terra-cotta or glass; tankards; place card holders; teapots of precious metal; goblets; place card holders.

Cl.24; Banners of textile; handkerchiefs of textile; cloth bunting; towels of textile; table napkins of textile; plastic material [substitute for fabrics]; Flags of textile or plastic; linens; furniture coverings of plastic; furniture coverings of textile; Loose covers for furniture; Fabric place mats; table cloths not of paper; table linen, not of paper; Table place setting mats of textile; wall hangings of textile.

Cl.25; Pullovers; waterproof clothing; pants; scarves; neckties; caps (headwear); visors [hats]; slippers; socks; headbands (clothing); wristbands (clothing); aprons (clothing); clothing; coats; cyclists' clothing; jackets [clothing]; Stuff jackets; jerseys [clothing]; parkas; ready-made clothing; sports jerseys; sports shoes; suits; sun visors [headwear]; sweaters; swimsuits; tee-shirts; uniforms; vests; Wind resistant jackets; ponchos; rainwear; garters; suspenders; sleepwear; undergarments.

Cl.26; Ornamental novelty badges [buttons]; Badges for wear, not of precious metal; Pins, other than jewellery; Heat adhesive patches for decoration of textile articles.

Cl.28; Stuffed toy animals; dolls; puppets; kites; board games; balloons; golf balls; basketballs; soccer balls; flying discs; dart board cabinets; dart boards; dart points; dart shafts; board games; computer games apparatus; computer games instruments; video game joysticks; Ornaments for Christmas trees; golf clubs.

Cl.35; Business administration consultancy; business consultancy relating to the administration of information technology; business consultancy services relating to data processing; business consultancy services relating to manufacturing; business consultancy services relating to marketing; business consultancy services relating to the supply of quality management systems; business consultancy to firms; business management and organization consultancy; business planning consultancy; consultancy relating to advertising; consultancy relating to business document management; consultancy relating to business efficiency; consultancy relating to business management; Business organisation consultancy; consultancy relating to business planning; consultancy relating to data processing; consultancy relating to marketing; consultancy relating to personnel management; consultancy relating to the establishment and running of businesses; corporate management consultancy; data management consultancy; employment consultancy; foreign trade consultancy services; Business consultancy relating to franchising; market research consultancy; Information services relating to business matters; business risk management consultancy; strategic business consultancy; taxation [accountancy] consultancy; business statistical analysis; compilation of information into computer databases; Collating of data in computer databases; Data retrieval; cost price analysis; business appraisals; business information; business organization consultancy; business research; commercial information agency services; commercial or industrial management assistance; Systemization of information into computer databases; Professional business consultancy; data search in computer files for others; economic forecasting; business efficiency expert services; Organisation of exhibitions for commercial or advertising purposes; Computerised file management; Advisory services for business management; marketing research; marketing studies; modeling for advertising or sales promotion; opinion polling; psychological testing for the selection of personnel; public relations; Business statistical information services.

Cl.36; Consultancy services relating to corporate finance; consultancy services relating to finance; Financial consultancy services relating to investments; Advisory services relating to financial planning; consultancy services relating to investment; corporate finance consultancy; financial consultancy; financial strategy consultancy services; pension consultancy; real estate consultancy; Financial consultancy in the field of risk management; actuarial services; Financial analysis; charitable fund raising; insurance consultancy; real estate agencies; real estate management; financial evaluation [insurance, banking, real estate]; financial information; financial management; leasing of real estate; rent collection; renting of apartments; renting of flats.

Cl.41; Academies [education]; arranging and conducting of colloquia; arranging and conducting of conferences; arranging and conducting of congresses; arranging and conducting of seminars; arranging and conducting of symposiums; arranging and conducting of workshops [training]; club services [entertainment or education]; correspondence courses; dubbing; education information; educational examination; educational services; electronic desktop publishing; entertainers services; entertainment; entertainment information; film production, other than advertising films; instruction services; lending library services; Presentation of live performances; mobile library services; Providing museum facilities [presentation, exhibitions]; music hall services; organization of competitions [education or entertainment]; organization of exhibitions for cultural or educational purposes; organization of shows
[impresario services]; organization of sports competitions; physical education; practical training [demonstration];
production of radio and television programmes; production of shows; providing on-line electronic publications, not
downloadable; providing sports facilities; publication of books; online publication of electronic books and journals;
publication of texts, other than publicity texts; recording studio services; providing recreation facilities; rental of stadium
facilities; rental of tennis courts; teaching; theatre productions; videotape editing; videotaping; vocational guidance
[education or training advice]; provision of information relating to education on-line from a computer database or on a
global computer network; publication of computer educational and instructional course material on-line; business
training consultancy services; Design of educational courses; religious education; Recreation information; nursery
schools; orchestra services; organization of balls; photography; Rental of sports equipment, except vehicles; Timing of
sports events; translation; tuition services; video tape film production; archive library services; educational services,
namely providing instruction and training at the undergraduate, graduate, post-graduate and professional levels.

Cl.42;Analysis for oil-field exploitation; architectural consultation; Research relating to architecture; bacteriological
research; biological research; calibration [measuring]; chemical analysis; chemical research; chemistry services;
computer programming; computer software design; installation and maintenance of computer software; updating of
computer software; computer system design; computer systems analysis; consultancy in the field of design and
development of computer hardware; Environment design services; conversion of data or documents from physical to
electronic media; engineering; geological prospecting; geological research; geological surveys; industrial design; material
testing; mechanical research; oil-field surveys; Design of packaging; physics [research]; technological project studies;
quality control; scientific research and development; Technical research projects and studies; styling [industrial design];
surveying; land surveying; technical research; underwater exploration; urban planning; Advisory services relating to
architecture; civil engineering consultancy; computer database consultancy services; computer engineering consultancy
services; computer software consultancy; computing consultancy; consultancy relating to biotechnology; consultancy
relating to computer systems analysis and integration; analytical services relating to computers; consultancy relating to
filtration technology; consultancy relating to membrane technology; consultancy relating to quality control; consultancy
relating to the design of packaging; consultancy services for analyzing information systems; consultancy services for
designing information systems; consultancy services for planning information systems; consultancy services relating to
architecture; consultancy services relating to computer networks; consultancy services relating to computer
programming; consultancy services relating to design; consultancy services relating to environmental planning;
consultancy services relating to provision of geographical information; consultancy services relating to geology;
consultancy services relating to geophysics; consultancy services relating to occupational health and safety services
[ergonomics and design services]; consultancy services relating to hydrogeology; consultancy services relating to
information technology; consultancy services relating to research into the development of dental products; consultancy
services relating to research into the development of surgical products; consultancy services relating to technological
research; consultancy services relating to the testing of materials; engineering consultancy relating to computer
programming; engineering consultancy relating to data-processing; engineering consultancy relating to design;
engineering consultancy relating to design and manufacture; engineering consultancy relating to manufacturing; engineering design and
consultancy; environmental consultancy services; expert consultancy services in connection with computing equipment;
expert consultancy services in connection with cloud computing networks; professional exploitation consultancy relating
to computer security; professional consultancy relating to computer software; professional consultancy relating to
computers technology; professional consultancy relating to data processing; professional consultancy relating to energy
efficiency in buildings; Technical consultancy in relation to the technical research in the field of food and beverages;
advisory services relating to industrial design; professional consultancy relating to marine technology; social science
consultancy services; professional consultancy relating to technology; professional consultancy relating to technology
exploitation; energy use and conservation consultancy; professional consultancy relating to the science of ergonomics;
quality assurance consultancy; scientific consultancy; ship design consultancy services; recovery of computer data;
duplication of computer programs; creating and maintaining web sites for others; data conversion of computer programs
and data, not physical conversion; design of interior decor; construction drafting; hosting computer sites [web sites];
land surveying; Rental of computer hardware and software; Authenticating works of art; engineering consultancy
including statistical analysis; preparation of statistic for scientific research; consultancy in engineering and scientific
systems that use mathematical design and techniques; design of mathematical models; mathematical research services
and information services relating to mathematical models; leasing access time to computer database; computer network
services; creating an on-line database with content and digitized graphics; Interactive hosting services which allow the
users to publish and share their own content and images online; graphic design services; provision of technical
consultancy to the oil refining services.
4182404  21/05/2019
AIZANT GLOBAL ANALYTICS PRIVATE LIMITED
Flat 403/404, Varuna Block, Sri Vensai Towers, Kompally, Hyderabad, Telangana 500100 – India
A company incorporated in India under The Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Proposed to be Used
CHENNAI

Cl.9; Computer software; Enterprise application software; Enterprise resource planning software; Enterprise content management software; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Enterprise software in the nature of a database for non-transactional data and a search engine for database content; Computer software, namely, an application allowing sales and field service employees to update and receive data stored in an enterprise’s computer databases in real time, using a mobile device, with full telephony integration with the telephone and/or software features of the mobile device.

Cl.42; Providing online non-downloadable software for use in enterprise resource planning; Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
Trade Marks Journal No: 1930, 02/12/2019

4185204    23/05/2019
PRIYANKA ASHISH NIKAM
GAT NO 279 VANEGAON PHULAMBRI AURANGABAD-431111
MANUFACTURING & TRADING OF SPICES, WHOLE GRAINS, CEREALS, DRIED VEGETABLES AND FRUIT POWDERS
SOLE PROPRIETORSHIP

Proposed to be Used

MUMBAI

molasses for food muesli mustard meal mustard natural sweeteners noodle-based prepared meals noodles / ribbon
vermicelli nutmegs oat flakes oat-based food oatmeal palm sugar pancakes pasta / farinaceous food pastes pasta sauce
pastry pastry dough pâtés en croûte peanut confectionery pelmeni [dumplings stuffed with meat] pepper peppermint
sweets peppers [seasonings] pesto [sauce] petit-beurre biscuits petits fours [cakes] pies pizzas popcorn potato flour*
powders for ice cream / powder for edible ices pralines propolis* / bee glue* puddings quiches ravioli relish [condiment]
rice rice cakes rice pudding rice-based snack food royal jelly* rusks saffron [seasoning] salt for preserving
foodstuffs sandwiches sauces [condiments] sausage binding materials sea water for cooking seasonings seaweed
spring rolls star aniseed starch for food stick liquorice [confectionery] preparations for stiffening whipped cream sugar*
sushi sweetmeats [candy] tabbouleh tacos tapioca tapioca flour* tarts tea* tea-based beverages thickening agents for
cooking foodstuffs tomato sauce tortillas turmeric* unleavened bread unroasted coffee vanilla [flavoring] [flavouring]
vanillin [vanilla substitute] vareniki [stuffed dumplings] vegetable preparations for use as coffee substitutes vermicelli
[noodles] vinegar waffles wheat flour wheat germ for human consumption yeast* frozen yoghurt [confectionery ices] /
frozen yogurt [confectionery ices]

Cl.31;algae for human or animal consumption / seaweed for human or animal consumption algarovilla for animal
consumption almonds [fruits] aloe vera plants animal foodstuffs animal fattening preparations / livestock fattening
preparations products for animal litter live animals aromatic sand for pets [litter] artichokes, fresh bagasses of cane [raw
material] raw barks barley* beans, fresh beet, fresh berries, fresh fruits beverages for pets bird food bran mash for
animal consumption bread stock cereal seeds, unprocessed chestnuts, fresh edible chews for animals chicory roots
chicory, fresh Christmas trees* citrus fruit, fresh cocoa beans, raw coconut shell coconuts copra crayfish, live
crustaceans, live cucumbers, fresh cuttle bone for birds distillery waste for animal consumption dog biscuits draff
preparations for egg laying poultry eggs for hatching, fertilised fish spawn fish, live fish meal for animal consumption
fishing bait, live flax meal [fodder] flower bulbs / bulbs flowers, natural flowers, dried, for decoration fodder / cattle food /
forage fruit, fresh fruit residue [marc] / marc garden herbs, fresh garlic, fresh grains [cereals] grains for animal
consumption grapes, fresh groats for poultry hay hazelnuts herrings, live hop cones hops juniper berries kola nuts / cola
nuts leeks, fresh lemons, fresh lentils, fresh lettuce, fresh lime for animal forage for animal consumption /
flaxseed for animal forage linseed for animal consumption / flaxseed meal for animal consumption litter peat
lobsters, live locust beans, raw maize maize cake for cattle milk for brewing and distilling mash for fattening livestock
meal for animals manegerie animals mushroom spawn for propagation mushrooms, fresh mussels, live nettles nuts
[fruits] oats oil cake / cattle cake olives, fresh onions, fresh vegetables oranges, fresh oysters, live palm trees palms
[leaves of the palm tree] peanut meal for animals peanut cake for animals peanuts, fresh peas, fresh peppers [plants] pet
food pine cones plants plants, dried, for decoration pollen [raw material] potatoes, fresh poultry, live by-products of the
processing of cereals, for animal consumption / residual products of cereals for animal consumption rape cake for cattle
residue in a still after distillation rubarb, fresh rice meal for forage rice, unprocessed roots for food rose bushes rough
cork rye salmon, live salt for cattle sanded paper for pets [litter] sardines, live sea-cucumbers, live seed germ for
botanical purposes seedlings seeds for planting / plant seeds edible sesame, unprocessed shellfish, live shrubs / bushes
silkworm eggs silkworms spinach, fresh spiny lobsters, live squashes, fresh / marrows, fresh stall food for animals straw
mulch straw litter straw [forage] strengthening animal forage sugarcane trees truffles, fresh trunks of trees tuna, live turf,
natural / sod undressed timber unsawn timber vegetables, fresh vine plants wheat wheat germ for animal consumption
wood chips for the manufacture of wood pulp wreaths of natural flowers yeast for animal consumption
GAURAV GUPTA

4185205  23/05/2019
REFLECT SCULPT PVT LTD
A-42, SECTOR-5, NOIDA, U.P. 201301
AN INCORPORATED COMPANY UNDER THE COMPANIES LAWS OF INDIA

Address for service in India/Agents address:
SIDDHARTH BAMBHA ADV.
28/44, PUNJABI BAGH, (W) NEW DELHI-26

Proposed to be Used

DELHI

Cl.6; Sculptures of metal; Sculptures of common metal; Sculptures of non-precious metal; Sculptures made of non-precious metal;

Cl.14; Jewellery rings; Jewellery clasps; Crystal jewellery; Glass jewellery; Bronze jewellery; Silver jewellery; Diamond jewellery; Custom jewellery; Pearl jewellery; Fashion jewellery; Gold jewellery; Jewellery chains; Jewellery chain; Jewellery ornaments; Precious jewellery; Lockets [jewellery]; Pendants [jewellery]; Jewellery articles; Rings [jewellery]; Bracelets [jewellery]; Pearls [jewellery]; Necklaces [jewellery]; Gold thread jewellery; Gold thread [jewellery]; Silver thread [jewellery]; Sculptures made of precious metal

Cl.18; Handbags; Travel handbags; Clutches [handbags]; Multipurpose handbags; Small handbags; Travelling handbags; Fashion handbags; Leather handbags; Clutch handbags;

Cl.19; Sculptures of cement, marble or stone; Sculptures of concrete; Sculptures of marble; Concrete sculptures; Marble sculptures; Stone sculptures;

Cl.20; Wood sculptures, Plastic sculptures, Sculptures of bone, ivory, plaster, plastic, wax or wood, Wooden sculptures, Sculptures of wood, Sculptures of plastic, Sculptures made of wood, Sculptures made of plastic,Furniture, Mirror with frame
NHAZ MOHAMMED BASHEER P V
MILCREME INDIA PANIKKAVEETTIL KURUPPATH, ORUMANAYUR.P.O, PIN - 680512
Proprietory

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Proposed to be Used
CHENNAI

Cl.29; Milk, Curd, Butter, Buttermilk, Ghee, yogurt, Flavoured Milk Drinks, Milk Beverages and other Milk products
Cl.30; Ice cream, Frozen desserts, Ice lollies, Ice candies, Sweets and Confectionery
Cl.32; Packaged drinking water, Aerated waters and other non-alcoholic drinks, Fruit drinks and Fruit juices.
METALSMITH
4186347    24/05/2019
PILOTSMITH PVT LTD
trading as ;PILOTSMITH PVT LTD
KALLETUMKARA P.O, THRISSUR DIST., - 680683. KERALA, INDIA.
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
Cl.7; PROCESSING EQUIPMENTS AND MACHINERY FOR FOOD, FRUIT AND AYURVEDIC MEDICINE PRODUCTION LIKE PULVERIZER, ROASTER, BLENDER, SQUEEZER AND PULPER AND ALL OTHER MACHINERY.
Cl.35; TRADING, MARKETING, WHOLESALE, RETAIL, ONLINE SALE OF PROCESSING EQUIPMENTS AND MACHINERY FOR FOOD, FRUIT AND AYURVEDIC MEDICINE PRODUCTION LIKE PULVERIZER, ROASTER, BLENDER, SQUEEZER AND PULPER AND ALL OTHER MACHINERY.
HAAD Fragrances
4225467  04/07/2019
TANVEER ALAM
Movle Niwas,Ghodbunder Road,Near Sachin Chicken Shop,Patlipapa,Thane 400 607
Proprietor
Proposed to be Used
MUMBAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word Fragrances.
Cl.3;Manufacturing of Cosmetic products, Perfumes ,Deodorants , Oils , Attar, shaving cream and shaving gel.
Cl.44;Beauty Services at salon
4301033  23/09/2019
EDTERRA EDVENTURES PVT. LTD
506, 5th Floor Vikrant Tower 4, Rajendra Place, New Delhi- 110008
A MSME registered under the MSME Act, 2006

Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India
Used Since :02/07/2019

DELHI
Cl.39; Travel and transport arrangement and management.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities for educational Institutions.
A. MOHAMMED MUSTAFA  
29/14, Nallanna Street, Royapettah, Chennai – 600 014, TamilNadu  
INDIVIDUAL  
Address for service in India/Attorney address:  
MURUGESH KASIVEL & A.RAJA MOHAMED  
No. 172, S-1, Second Floor, Thambu Chetty Street, Nxt. To Karnataka Bank, Chennai - 600 001.  
Used Since :19/09/2019  
CHENNAI  
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice; corn flakes; maize flakes; oat flakes; cake frosting [icing]; frozen yoghurt [confectionery ices]; frozen yogurt [confectionery ices]; garam masala (combination of spices); gingerbread; high-protein cereal bars; hing (asafoetida); husked barley; husked oats; ketchup [sauce]; malt for human consumption; malt biscuits; noodles; oat-based food; palm sugar.  
Cl.32; Mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Trade Marks Journal No: 1930, 02/12/2019  Class 99

4320516  15/10/2019
MILLENNIUM EDUCATION PRIVATE LIMITED
B-44, FIRST FLOOR, SECTOR-59, NOIDA, GAUTAM BUDDHA NAGAR
The company is incorporated under The Companies Act, 2013

Address for service in India/Attorney address:
BHAVNA GANDHI
74, Hope Apartment, Sector 15, Part-II, Gurgaon
Used Since: 24/06/2019

DELHI

Cl.9; Computer software and hardware, teaching programmes, electronic form, e-books etc included in class 9.

Cl.16; Stationery items. Namely, book, syllabus, curriculum, teaching material, brochures, publications, website extracts, promotional material, profile included in class 16.

Cl.41; Education, Entertainment and Sport Services, Educational Institutions, School, Providing Coaching Training Entertainment, Sporting and Cultural Activities, Services in Relation to Providing Higher Education, Content Development, Technology Enabled Educational Services, Multimedia Based Educational Services) and Other Education Services included in Class 41.

Cl.42; Service relating to the development of computer software and hardware, technology solution for classrooms included in class 42.
4321891   16/10/2019
TANGENTIA VENTURES LIMITED
4789, Yonge Street, Suite 619, Toronto, ON, M2N 0G3, Canada
Body Incorporate

Address for service in India/Attorney address:
VENKATESH AMEYA NAYAK SALATRY
#401 Citi Center, Patto Plaza, Panaji, Goa

Proposed to be Used
MUMBAI

Cl.35; Advertising and Business Services including Advertising; Business Management; Business Administration; Marketing; Outsourcing; Office Functions, in relation to Real Estate

Cl.36; Services related to Real Estate; including Financial and Monetary services in relation to Real Estate
Series trade mark u/s 15 of Trade Marks Act, 1999

4321940    16/10/2019
DREAM SPORTS INC.
251 Little Falls Drive, Wilmington, Delaware 19808, County of New Castle
a company incorporated under the laws of U.S.A.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI

Cl.35; business consultation; business management consultation; business planning consultation; business organizational consultation; business marketing consultation; business acquisitions consultation; Business consultation and management regarding marketing activities and launching of new products

Cl.36; Venture capital funding services for emerging and start-up companies, providing financing to start-up and emerging companies

Cl.42; Information technology consultation, Computer software consultancy services, Consultancy relating to product development, Consultancy with regard to webpage design.
4321941    16/10/2019

DREAM SPORTS INC.
251 Little Falls Drive, Wilmington, Delaware 19808, County of New Castle
a company incorporated under the laws of U.S.A.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.35; business consultation; business management consultation; business planning consultation; business organizational consultation; business marketing consultation; business acquisitions consultation; Business consultation and management regarding marketing activities and launching of new products

Cl.36; Venture capital funding services for emerging and start-up companies, providing financing to start-up and emerging companies

Cl.42; Information technology consultation, Computer software consultancy services, Consultancy relating to product development, Consultancy with regard to webpage design.
Trade Marks Journal No: 1930, 02/12/2019 Class 99

4323220 17/10/2019

ABDUL SAMAD
RAINBOW HOUSE MOONAMPEEDIKA ARTILLERY ROAD KANNUR-670001 KERALA,INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI

Cl.35; IMPORT, EXPORT, WHOLESALE, RETAIL AND ONLINE SALE OF FIRE EQUIPMENTS, VALVES, FLASHLIGHTS.
Cl.37; INSTALLATION SERVICES, REPAIR AND MAINTENANCE OF VALVES, FLASHLIGHTS, FIRE EQUIPMENTS
Trade Marks Journal No: 1930, 02/12/2019 Class 99

4323636 17/10/2019
KEUS AUTOMATION PRIVATE LIMITED
#8-2-309/3/A, 4th Floor, Road No. 14, Banjara Hills, Hyderabad-500 034, Telangana
an Indian Company

Address for service in India/Attorney address:
SHOBANA KOMAL
Old no. 83A, New no. 20A, Luz Avenue, 5th Street, Mylapore, Chennai - 600 004, Tamil Nadu, India

Used Since: 11/07/2017

To be associated with:
3804386

CHENNAI

Cl.9; Electrical and electronic goods such as electrical connector sockets, computer network hubs, network bridges, wireless transceivers, infrared remote controllers, wireless switches; electronic touch sensitive switches, electric or electronic control modules; Electronic access control installations; Wireless controllers to monitor and control the functioning of electrical, electronic, and mechanical devices or systems; Sensors; Apparatus and instruments for controlling the use of electricity such as LED drivers; Power Analyzers; Electric control devices for power stabilizing, power protection, energy monitoring and energy management; Mobile application software; Electronic digital building automation systems

Cl.11; Lighting installations and apparatus; Lighting fittings; Electric lighting apparatus; LED lighting systems, namely, LED modules, power supplies, and wiring; Computer-controlled lighting apparatus, sockets for electrical lights

Cl.35; Business management; Retail services in connection with sale of electronic access control apparatus and installations, electrical and electronic goods, electric or electronic control modules, lighting systems, lighting installations and apparatus

Cl.37; Installation, maintenance and repair services of electrical and electronic goods, electronic access control apparatus and installations, electric or electronic control modules

Cl.42; Lighting design; Product design; Hardware design; Designing of electrical and electronic systems; Design and development of computer networks, wireless networks and communication systems; Engineering services relating to the design of electronic systems; Design and development of automated controller systems; Lighting design and technology specification services pertaining to permanent or temporary commercial and/or residential applications; Software creation, software development, software installation, smart phone software design in relation to home automated systems
MAYELLA
4323846   17/10/2019
PRO BIO SKIN PTY LTD.
28 SANTA MONICA RD, MIAMI QLD 4220, AUSTRALIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
Cl.3; COSMETIC PREPARATIONS FOR APPLICATION TO OR FOR CARE OF THE FACE, BODY, SKIN, SCALP, HAIR AND NAILS, BEING NATURAL AND ORGANIC PREPARATIONS; ANTI-AGEING CREAMS AND LOTIONS FOR THE SKIN; CONDITIONING CREAMS AND LOTIONS FOR THE SKIN; NON-MEDICATED ACNE CREAMS AND LOTIONS FOR THE SKIN; NON-MEDICATED BODY AND FACIAL SOAPS AND CLEANSERS; COSMETIC FACIAL MASKS; COSMETIC CREAMS FOR FIRMING SKIN AROUND THE EYES; BODY AND FACIAL SCRUBS; MICRO-EXFOLIATE PRODUCTS FOR THE SKIN BEING EXFOLIATING FACE SCRUBS; SKIN TONERS; HAND CREAM; NON-MEDICATED FOOT BALMS; NON MEDICATED SKIN CREAMS FOR BABIES; BABY OIL; NON-MEDICATED PREPARATIONS FOR THE CARE OF BABIES NAMELY, BABY LOTION, BABY LIQUID BATH WASH, AND BABY POWDER; NON MEDICATED ALOE VERA CREAMS FOR THE SKIN; SHAMPOOS AND CONDITIONERS FOR USE ON THE HAIR; NON MEDICATED DANDRUFF SHAMPOOS; NON MEDICATED SKIN SERUMS; ESSENTIAL OILS; ESSENTIAL OILS USED FOR AROMATHERAPY; PERFUMES; BODY OIL; NON MEDICATED BATH OILS FOR COSMETIC PURPOSES; SELF TANNING PREPARATIONS IN THE FORM OF SOLUTIONS, CREAMS, MOISTURISERS AND AEROSOLS; COSMETIC SUNSCREEN PREPARATIONS; DEODORANTS FOR PERSONAL USE; ANTIPERSPIRANTS; TOOTHPASTES; MOUTHWASHES NOT FOR MEDICAL PURPOSES; CLEANING PREPARATIONS FOR HOUSEHOLD PURPOSES; ROOM FRESHENERS, NAMELY, SPRAY AIR FRAGRANCE PREPARATIONS; COSMETIC PREPARATIONS, NAMELY, FACIAL FOUNDATION, MINERAL MAKEUP, LIQUID AND POWDERED, EYESHADOW, MASCARA, BLUSH; COSMETICS FOR BRONZING THE SKIN; LIP BALMS.

Cl.5; FOOD SUPPLEMENTS AND NUTRITIONAL SUPPLEMENTS MADE FROM VITAMINS, MINERALS AND TRACE ELEMENTS PROVIDED IN CAPSULE, SOLID, POWDERED OR TABLET FORM; POWDERED DIETARY FOOD CONCENTRATES IN THE NATURE OF DIETARY FOOD SUPPLEMENTS; VITAMINS, MINERAL SUPPLEMENTS, HEALTH FOOD SUPPLEMENTS; MEDICINAL HERBS; HERBAL SUPPLEMENTS; PROBIOTIC SUPPLEMENTS; NUTRITIONAL SUPPLEMENTS FOR DIETARY PURPOSES; HERBAL TEAS AND TISANES, FOR THERAPEUTIC OR MEDICINAL PURPOSE; FIBRE, MINERAL OR VITAMIN SUPPLEMENTS IN BEVERAGE FORM FOR HUMAN CONSUMPTION, OTHER THAN FOR MEDICAL PURPOSES.

Cl.29; FRUIT AND VEGETABLE PRODUCTS IN FREEZE DRIED FORM, NAMELY, FREEZE-DRIED FRUITS AND FREEZE-DRIED VEGETABLES GROUND INTO POWDERED FOOD; FREEZE DRIED POWDERED BERRIES; FRUIT CONCENTRATES AND PUREES USED AS INGREDIENTS OF FOODS; BROTH IN THE NATURE OF SOUP; BROTH CONCENTRATES; FRUIT BASED SNACK FOOD; INSTANT OR PRE COOKED MISO SOUP; EDIBLE OILS AND FATS; DRIED FRUIT AND NUT BASED FOOD BARS; COCOA BUTTER FOR FOOD; COCONUT OIL FOR FOOD; COCONUT MILK; POLLEN PREPARED AS FOODSTUFF; DRIED FRUIT AND VEGETABLE SNACK FOODS AND PREPARED SNACKS.

Cl.32; BEVERAGES CONSISTING OF FRUIT AND VEGETABLES; FRUIT AND VEGETABLE JUICES INCLUDING HERBS, SEEDS AND SPICES; BEVERAGES ENRICHED WITH PROTEIN FOR HUMAN CONSUMPTION, OTHER THAN FOR MEDICAL PURPOSES; FRESH FRUIT AND VEGETABLE JUICES; BOTTLED FRESH FRUIT AND VEGETABLE JUICES; FRUIT NECTAR; ALOE VERA DRINKS AND JUICES; COCONUT WATER; SMOOTHIES; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, NAMELY, APPLE CIDER, GINGER ALE, SOFT DRINKS, MINERAL WATER; SPORTS DRINKS, NON-MEDICATED; ISOTONIC DRINKS, NOT FOR MEDICAL PURPOSES; WHEY BEVERAGES; SOYA BASED BEVERAGES, NOT BEING DAIRY SUBSTITUTE; FRUIT JUICE CONCENTRATES FOR MAKING BEVERAGES; SYRUPS, CONCENTRATES AND POWDERS FOR MAKING BEVERAGES, NAMELY, FLAVOURED WATERS, MINERAL AND AERATED WATERS, SOFT DRINKS, SPORTS DRINKS, FRUIT DRINKS AND JUICES.
4324125  18/10/2019

Ms. Kakali Basak
B002/ 102, 36, Palm Avenue, Bhubaneswar Apartment, Kolkata-700019
An Indian Citizen

Address for service in India/Attorney address:
ANIKET BHATTACHARYYA
A-19, Ground floor, Jangpura Extension

Proposed to be Used

KOLKATA

Cl.18; Carrying bags, luggage and wallets made of leather and imitations of leather.
Cl.25; Belts.
Cl.35; Online retail store services featuring carrying bags, luggage and wallets made of leather and imitations of leather.
4325043    18/10/2019
RICHARD ANTON KG
Würmstr. 55 82166 Gräfelfing, Germany
Company
Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA
Used Since :26/02/2007

DELHI
Cl.1; Chemicals for industrial and/or scientific purposes; chemicals for use in the electronics industry; chemicals for use in the electrical industry; chemicals for use in the semiconductor industry; graphite; graphite for industrial purposes; electrode graphite; synthetic graphite; artificial graphite for industrial purposes; natural graphite for industrial purposes; graphite for battery cells; milled graphites; carbon molded parts; recarburizers; carburizing agents; inoculants for cast iron melts; inoculants [not for medical or veterinary purposes]; carbon; carbon products; graphites for brake pads; graphites for friction linings; smoke tar solvents; egg white solvents; products for carburizing cast iron melts.

Cl.4; Petrol coke; calcined petrol coke; specialty coke for brake pads; specialty coke for friction linings; foaming coal for slaging; anthracite; lubricating graphites; coal for energy production.
4325824  19/10/2019
PHYONLI & PINES LLP
W/O PANKAJ SINGH ADHIKARI F-76&77 S/F FNO-1 F/S BLOCK-F JEEWAN PARK UTTAM NAGA R NEW DELHI West Delhi DL 110059 IN
MANUFACTURE AND TRADING
LIMITED LIABILITY PARTNERSHIP

Proposed to be Used
DELHI

Cl.28: TOYS INCLUDING ELECTRONIC TOYS, GAMES AND PLAYTHINGS AS FALL UNDER CLASS 28

Cl.30: Coffee, tea, cocoa, cookies, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; wheat, tea, flour, maida, suji, jeera, saunf, ilaychi, hing, corn flour powder, curry powder, turmeric powder, chilli powder, coriander powder, cumin powder, garam masala powder, and all that falls under class 30
HARRIS PERFORMANCE

4326606  21/10/2019

Eicher Motors Limited
3rd Floor-Select Citywalk, A-3, District Centre, Saket, New Delhi-110017, India.

SERVICE PROVIDER

Address for service in India/Agents address:

MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Used Since :26/07/2016

DELHI

Cl.37: Auto body repair services including parts, components and accessories of motorcycles; Garage services for automobile repair including motorcycles; Garage services for the maintenance and repair of motor vehicles including motorcycles; Repair and maintenance of automobiles and parts thereof; Repair and maintenance of motorcycles; Installation, maintenance and repair services of vehicles including motorcycles

Cl.42: Scientific and technological services and research and design relating thereto relating to vehicles including motorcycles and their parts, components and accessories; Industrial analysis and research services relating to vehicles including motorcycles and their parts, components and accessories; Design and development of computer hardware and software relating to vehicles including motorcycles and their parts, components and accessories; Design of motor vehicles including motorcycles; Design of motor vehicle parts including parts of motorcycles; Design of vehicles and vehicle parts and components including those of motorcycles; Engineering design of vehicles including motorcycles
4326675 21/10/2019
TAIBA FOR GOLD & JEWELS CO. LTD.
JEDDAH-AL-YAMAMAH CENTER, P.O. BOX. 20705, JEDDAH 21465, SAUDI ARABIA.
a Limited Company registered in Saudi Arabia.

Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used

To be associated with:

2828796

DELHI

Cl.14; [Ornaments] jewellery from Gold , Agates, Alloys of precious meta, Amulets [jewellery, jewelry (Am)], Beads for making jewelry, Bracelets [jewellery, jewelry (Am.)], Brooches [jewellery, jewelry (Am.)], Chains [jewellery, jewelry (Am.)], Charms [jewellery, jewelry (Am.)] watches of precious metal, Cloisonne jewellery [jewelry (Am.)], Diamonds, Earrings, Gold, unwrought or beaten, Ingots of precious metals, Ivory [jewellery, jewelry (Am.)], Jewellery, Jewellery (Paste—), Jewellery cases [caskets], Medals, Ornaments [jewellery, jewelry (Am.)], Ornaments of jet, Pearls [jewellery, jewelry (Am.)], Precious metals, unwrought or semi-wrought, Works of art of precious metal, Silver unwrought or beaten, Wristwatches, Alarm clocks, Clocks

Cl.35; Advertising, Demonstration of goods, Exhibitions (Organization of —) for commercial or advertising purpose, Marketing.
4326678  21/10/2019
MR. RIERA CANYELLES, JOSEP
CRER.MARGORELL 11, VERDU LLEIDA, SPAIN.
INDIVIDUAL
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
Cl.14; Precious metals and their alloys; Jewellery, precious stones; Horological and chronometric instruments.
Cl.18; Leather and imitations of leather; Animal skins, hides; Trunks and travelling bags; Umbrellas and parasols; Walkingsticks; Whips, harness and saddler.
Cl.25; Clothing, footwear, headgear.
4329658    23/10/2019
TOTEM ADVERTISING AND PR PVT. LTD.
8-2-695/R/3, TIME MACHINE SHOWROOM LANE, ROAD NO. 12, BANJARA HILLS, HYDERABAD 500034
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBAKKAM, CHENNAI-600 024.
Used Since :10/08/2000

CHENNAI

Cl.35; MANAGING NEWS CONFERENCES, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, OFFICE PERSONNEL AND STAFF RECRUITMENT SERVICES, RECRUITMENT SERVICES

Cl.38; NEWS TRANSMISSION THROUGH NEWSPAPERS, RADIO, INTERNET AND SATELLITE TELEVISION AND TELECOMMUNICATION

Cl.41; PUBLISHING OF NEWSLETTERS, PROVISION OF TELEVISION NEWS SHOWS, NEWS TRANSMISSION SERVICES ACROSS INTERNET, NEWS PROGRAMME SERVICES FOR CINEMA, RADIO AND TELEVISION, PROVIDING ONLINE NEWS LETTERS
www.totempr.com

4329660  23/10/2019
TOTEM ADVERTISING AND PR PVT. LTD.
8-2-695/R/3, TIME MACHINE SHOWROOM LANE, ROAD NO. 12, BANJARA HILLS, HYDERABAD 500034
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBakkAM, CHENNAI-600 024.

Used Since :10/08/2000

CHENNAI

Cl.35; MANAGEMENT OF NEWS CONFERENCES, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, OFFICE PERSONNEL AND STAFF RECRUITMENT SERVICES, RECRUITMENT SERVICES

Cl.38; TRANSMISSION OF NEWS THROUGH NEWSPAPERS, RADIO, INTERNET AND SATELLITE TELEVISION AND TELECOMMUNICATIONS

Cl.41; PUBLISHING OF NEWSLETTERS, PROVISION OF TELEVISION NEWS SHOWS, NEWS TRANSMISSION SERVICES ACROSS INTERNET, NEWS PROGRAMME SERVICES FOR CINEMA, RADIO AND TELEVISION, PROVIDING ONLINE NEWS LETTERS
U GOT THIS

4330714  24/10/2019
ALTICOR INC.
7575 Fulton Street East, Ada, Michigan 49355-0001, United States of America
A Michigan Corporation.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3; Essential oils; non-medicated skin creams with essential oils for use in aromatherapy; scented room sprays and scented pillow sprays.

Cl.5; Dietary and nutritional supplements; nutritional supplement in tablet form for use in making an effervescent beverage when added to water; powdered nutritional supplement drink mix; nutritional supplement shakes; nutritional and dietary supplements formed and packaged as bars.

Cl.25; Sleeping eye mask.

Cl.28; Stress relief balls.

Cl.29; Nut based snack bars; fruit based snack bars; snack chips made from chickpeas, legumes, beans, protein or vegetables.

Cl.30; High protein snacks, namely, balls, bites and bars; cereal based snack bars; brownies; teas; tea bags; gumballs and chewing gum.

Cl.32; Concentrates, syrups or powders used in the preparation of energy drinks and flavored beverages; energy drinks and energy shots.
KOELNMESSE GMBH
Messeplatz 1, 50679 Köln, Germany
a company organized and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since : 22/09/1964

DELHI
Cl.35; Organization of exhibitions for commercial and advertising purposes; organization and business consulting for exhibitors; marketing, advertising and arranging of publicity services; dissemination of advertising matter
Cl.41; Arranging and conducting of conferences and conventions for cultural and educational purposes
EZYFIT
4332712  28/10/2019
TATA STEEL LIMITED
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
An Indian Company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
KOLKATA
Cl.6; Common metals and their alloys, ores; metal materials for building and construction; transportable buildings of metal; non-electric cables and wires of common metal; small items of metal hardware; metal containers for storage or transport; safes.
Cl.19; Materials, not of metal, for building and construction; rigid pipes, not of metal, for building; asphalt, pitch, tar and bitumen; transportable buildings, not of metal; monuments, not of metal.
Cl.37; Building construction; repair; installation services.
CASH VALVE

4332769   28/10/2019

EMERSON AUTOMATION SOLUTIONS FINAL CONTROL US LP
3950 Greenbriar Drive, Stafford, Texas 77477, U.S.A.

A Delaware Limited Partnership (US)

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.6; Metal valves not being parts of machines; pressure regulators not being parts of machines.

Cl.7; Valves being parts of machines; pressure regulators being parts of machines.
PELICAN BIO THERMAL

4333420 30/10/2019
PELICAN PRODUCTS, INC.
23215 Early Avenue Torrance, California 90505, United States of America
a Delaware corporation

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.37; Repair and maintenance of insulated shipping containers for transporting room temperature, chilled, and frozen materials.

Cl.39; Leasing of temperature controlled cases for storage and transportation purposes; rental of insulated shipping containers for transporting temperature controlled materials; rental of insulated shipping containers for transporting room temperature, chilled, and frozen materials.

Cl.42; Product testing; design and development of temperature controlled cases for others; providing temporary use of non-downloadable computer software for tracking, monitoring, and alerting as to the location and condition of insulated shipping containers for transporting room temperature, chilled, and frozen materials.
TOPVALU COLLECTION

4333447    30/10/2019

AEON KABUSHIKI KAISHA (also trading as AEON Co., Ltd.)
1-5-1 Nakase, Mihama-ku, Chiba-City, Chiba 261-8515, Japan
A Company duly organized and existing under the laws of Japan.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
2148195, 2531892

DELHI

Cl.18; Containers of leather or skin; clothing for pets; bags; backpacks; bags made of leather or imitation leather; baggage; bags for clothes; bags for use in sports for carrying sports clothing; belt bags; camping bags; carrying bags (other than disposable carrier bags); shopping bags; travelling sacks; travelling bags; garment bags; satchels; school bags; vanity cases (not fitted); umbrellas; umbrella sticks; walking sticks; canes; walking cane handles; horse riding implements; skin and leather; stirrups; valises; pouches; purses; all being goods in class 18.

Cl.25; Western clothes; coats; sweaters; shirts; night clothes; underclothing; bathing suits; caps; headwear; headgear for wear; visors for wear; bathing caps; Japanese clothes; aprons (clothing); collar protectors; socks; hosiery; gaiters; stoles; fur stoles; shawls; scarves; tabi; covers for tabi; gloves (clothing); babies' blubs, not of paper; ties; neckerchiefs; bandanas; ankle warmers; mufflers (clothing); ear muffs (clothing); hood; sedge hats; night caps; hats; garters; sock suspenders; braces for clothing; bands (for wear); belts (clothing); shoes; footwear; iron fittings for boots; wooden clogs; sandals; slippers; masquerade costumes; sports clothing (other than golf gloves); boots; boots for sports; trousers; pants; all being goods in class 25
CLEAR'S BACK
4335233  01/11/2019
Renita Lourdhurajan
No. 1106, A tower, The Atlantic, 3, Montieth Road, Egmore, Chennai 600006
A citizen of India
Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used
To be associated with:
4335233

CHENNAI
Cl.3; Exfoliating scrubs for back and butt.
Cl.44; Beauty care services for back and butt.
LIGHT ROUTINE

4335238 01/11/2019

Renita Lourdhirajan
No. 1106, A tower, The Atlantic, 3, Montieth Road, Egmore, Chennai 600006
A citizen of India

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used
CHENNAI

Cl.10; Light emitting devices, namely, lamps and LED devices for treatment of a variety of skin conditions.
Cl.44; Cosmetic treatment services for the body, face and hair.
KURKURE FLAMIN’ HOT

4335436   01/11/2019

PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America

a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats; snack foods based on fruit, vegetables, cheese, meat, nuts; prepared nuts; edible seeds; potato chips; potato crisps; snack foods.

Cl.30; Coffee; tea; cocoa; artificial coffee; sugar; rice; tapioca; sago; flour; preparations made from cereals; bread; pastries; confectionery; ices; honey; treacle; yeast; baking powder; salt; mustard; vinegar; sauces (condiments); spices; cereals; processed grains; snack food products made from cereal flour; snack food products made from potato flour; snack food products made from rice flour; crackers; taco chips; tortilla chips; flour-based chips; grain-based chips; cereal-based snack food; cereal based food bars; cereal bars and energy bars; rice-based snack food; rice chips; rice crisps; rice crackers; puffed rice; cakes (rice); snack foods made from corn; processed corn; popcorn; roasted corn; puffed corn snacks; maize-based snack products; extruded snacks containing maize; poppadoms; pretzels; granola; granola-based snack bars; cereal seeds, processed; snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; salsas; sauces; coated nuts [confectionery]; granola-based snack foods; maize-based snack products; ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof.
FOME-PLAST
4335442  01/11/2019
ALUCOBOND (FAR EAST) PTE. LTD.
6 Shenton Way, #40-05 OUE Downtown 1, Singapore 068809
Company incorporated in Singapore
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI

Cl.6; Sheet metal for panels, bands and sheets, mainly of non-noble metals, aluminium or aluminium alloys, or of aluminium or aluminium alloy and plastics; wall panels of metal, plates of metal in the form of signboards, non-lit and not mechanical, display panels and advertising panels; metal plates for coatings.

Cl.17; Semi-finished products of synthetic resins, plastics or expanded plastics, particularly plates, sheets, panels, bands and profiles; semi-finished products of synthetic resins, plastics or plastic foams, particularly plates, panels and profiles, in connection with non-noble metals or aluminium or an aluminium alloy; semi-finished products of synthetic resins, plastics or plastic foams, particularly plates, panels and profiles, at least partially covered with coatings, coverings, paints or laquers; semi-finished products of synthetic resins, plastic or expanded plastic, particularly plates, panels and profiles, at least partially covered with paper or cardboard.

Cl.20; Display panels, advertising panels, devices and brackets for mounting display panels and advertising panels, stands, racks, display cases, signs of wood and plastics.
MYACUVUE

4337172  04/11/2019
JOHNSON & JOHNSON
ONE JOHNSON & JOHNSON PLAZA, NEW BRUNSWICK, NEW JERSEY 08933, UNITED STATES OF AMERICA
A corporation organized and existing under the laws of the State of New Jersey

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Cl.9; Contact lenses
Cl.35; On-line retail store services featuring contact lenses; Mail order services featuring contact lenses
Cl.45; Providing an interactive website where users can access personal information such as vision history and insurance information, and participate in reminder programs, namely, alerts about changing and ordering contact lenses and scheduling eye exams
DIL, DOSTI, DOMINO'S!

4337488  04/11/2019
DOMINO’S IP HOLDER LLC
24 Frank Lloyd Wright Drive, P. O. Box 485, Ann Arbor, Michigan 48106, United States of America
A company organised and existing under the laws of United States.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2145011, 4156706

DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).

Cl.35; Customer interaction in a social campaign / loyalty programme; On-line ordering services in the field of restaurant take-out and delivery; franchise services, namely, offering business management assistance in the establishment and operation of restaurants, take-out restaurants and restaurants featuring home delivery; online promotional services; loyalty programme; Advertising; business management; business administration; office functions.

Cl.39; Pizza and food packaging, storage and food transportation services; Transport; packaging and storage of goods; travel arrangement.

Cl.43; Services for providing food and drink; temporary accommodation.
VICTORIA’S SECRET PERFECT ESSENTIALS

4338224 05/11/2019
VICTORIA’S SECRET STORES BRAND MANAGEMENT, INC.
Four Limited Parkway, Reynoldsburg, Ohio 43068, United States of America
A Delaware Corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

To be associated with:
880124
DELHI

Cl.3; Body wash; body cream; body butter; body lotion; body milk; body scrub; hand cream; perfume; eau de parfum; eau de toilette; non-medicated skin care preparation, namely body mist; body sprays; non-medicated lip care preparations; lip gloss; facial masks; body masks; bath bombs; non-medicated bath salts.

Cl.25; Bras; lingerie; panties; sleepwear; pajamas; shirts; T-shirts; tank tops; pants; leggings; athletic shorts; athletic tights; jackets; sports bras; sports jerseys; sports pants; sports shirts; swimwear.
Haempath Diagnostics

4338258  05/11/2019

NITINKUMAR NANUBHAI RATHOD
402, Vasundhara Flat 12, Jain Society, Pritamnagar Ellisbridge, Ahmedabad-380006, Gujarat, India.

Individual

Address for service in India/Attorney address:
MADHU KOTWANI
A-205, Titanium City center, Anandnagar Road, Nr. Sachin Tower, Satellite, Ahmedabad - 380015, Gujarat, India

Proposed to be Used

AHMEDABAD

Cl.5; chemical preparations for pharmaceutical purposes, chemical preparations for medical purposes, chemical preparations for veterinary purposes, diagnostic preparations for medical purposes, diagnostic biomarker reagents for medical purposes, Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for human beings and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides included in class 05

Cl.42; scientific and technological services and research and design relating thereto, scientific laboratory services, scientific research services for medical purposes, medical research, scientific laboratory services, chemical analysis, chemical research, chemistry services included in class 42

Cl.44; services provided by the members of professions such as medical doctors, veterinary surgeons, psychoanalysts, medical treatment services, medical analysis services for diagnostic and treatment purposes provided by medical laboratories, Medical services; veterinary services included in class 44
Stalk

4338657  05/11/2019
MADBOW FASHION PRIVATE LIMITED
414/2, Shri Ram House, Sec 14, Gurgaon, Haryana - 12200, India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cl.25; Clothing, footwear and headgear.
Cl.35; Advertising; Retail services relating to clothing; Online retail store services in relation to clothing, footwear and headgear; Business administration and management; Advertising of business web sites; Office functions; layout services for advertising purposes; marketing research; on-line advertising on a computer network; Outdoor advertising; Public relations; Publicity and sales promotion; Collection and systematization of business data.
PROTOSHOP

4339141  06/11/2019
ENTREPRENEURSHIP DEVELOPMENT CENTER
ENTREPRENEURSHIP DEVELOPMENT CENTER 100 NCL INNOVATION PARK DR. HOMI BHABHA ROAD PUNE-411008
AN INDIAN COMPANY INCORPORATED UNDER COMPANIES ACT 1956

Proposed to be Used

MUMBAI

Cl.41; PROVIDING OF TRAINING AND CONDUCTING WORKSHOPS AND SEMINARS

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND INDUSTRIAL ANALYSIS AND RESEARCH SERVICES
SKINRX LAB

4339211  06/11/2019

BEISIKS CO., LTD.
2F, Goosan bldg., 723, Eonju-ro, Gangnam-gu, Seoul 06050, Republic of Korea
A Korean Corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.3; lip balm; make-up; body lotion; non-medicated toiletry preparations; beauty creams; moisturizing agents, namely, moisturizing creams, moisturizing milk, moisturizing body lotions, moisturizing solutions for the skin; cosmetics for the care of skin and hair; essential oils; cosmetic sunscreen preparations; cosmetic preparations for skin care; skin cleansers; perfumes; eye creams; cosmetic preparations for slimming purposes; beauty masks; mask pack for cosmetic purposes; hand creams; cosmetic soaps; foundations; non-medicated exfoliant preparations for the care of skin and hair; shampoos.

Cl.35; retail store services featuring cosmetics, toiletry preparations, cosmetic kits, essential oils, beauty masks, cosmetic soaps and shampoos; retail store services provided via the Internet featuring cosmetics, toiletry preparations, essential oils, beauty masks, cosmetic soaps and shampoos; Comprehensive shopping mall by internet, namely, foodstuff, beverages, cosmetics, toiletries, dentifrices, soaps and detergents, cleaning and washing utensils, garments, textile goods, clothing, footwear and headgear, bags and wallets, toys and souvenirs, paper and stationery, clocks and watches, teaching apparatus, teaching materials, pharmaceutical, veterinary and sanitary preparations and medical supplies, tableware kitchen utensils, furniture, electrical refrigeration apparatus, agriculture machines, industrial machines, telecommunication digital apparatus; wholesale services in the field of cosmetics; sales agency services, namely, retail store services, online retail store services, wholesale store services featuring cosmetics and cosmetic kits; import-export agency services in the field of cosmetics; retail store services in the field of health food supplements for use as dietary supplements.
MADECERA

4339212   06/11/2019

BEISIKS CO., LTD.
2F, Goosan bldg., 723, Eonju-ro, Gangnam-gu, Seoul 06050, Republic of Korea

a Korean Corporation

Address for service in India/Attorney address:

DEPENNING & DEPENNING

120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.3; lip balm; make-up; body lotion; non-medicated toiletry preparations; beauty creams; moisturizing agents, namely, moisturizing creams, moisturizing milk, moisturizing body lotions, moisturizing solutions for the skin; cosmetics for the care of skin and hair; essential oils; cosmetic sunscreen preparations; cosmetic preparations for skin care; skin cleansers; perfumes; eye creams; cosmetic preparations for slimming purposes; beauty masks; mask pack for cosmetic purposes; hand creams; cosmetic soaps; foundations; non-medicated exfoliant preparations for the care of skin and hair; shampoos.

Cl.35; retail store services featuring cosmetics, toiletry preparations, cosmetic kits, essential oils, beauty masks, cosmetic soaps and shampoos; retail store services provided via the Internet featuring cosmetics, toiletry preparations, essential oils, beauty masks, cosmetic soaps and shampoos; Comprehensive shopping mall by internet, namely, foodstuff, beverages, cosmetics, toiletries, dentifrices, soaps and detergents, cleaning and washing utensils, garments, textile goods, clothing, footwear and headgear, bags and wallets, toys and souvenirs, paper and stationery, clocks and watches, teaching apparatus, teaching materials, pharmaceutical, veterinary and sanitary preparations and medical supplies, tableware kitchen utensils, furniture, electrical refrigeration apparatus, agriculture machines, industrial machines, telecommunication digital apparatus; wholesale services in the field of cosmetics; sales agency services, namely, retail store services, online retail store services, wholesale store services featuring cosmetics and cosmetic kits; import-export agency services in the field of cosmetics; retail store services in the field of health food supplements for use as dietary supplements.
Space Zoom

4341013 07/11/2019

SAMSUNG ELECTRONICS CO., LTD.
129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, REPUBLIC OF KOREA

a Korean Corporation

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.9: Smartphones; Tablet computers; Smartwatches; Smartphones in the shape of a watch; Wearable Computers; Wearable activity trackers; Mobile telephones; Cameras; Computer software; Software for use in smartphones, tablet computers, smartwatches, wearable computers, wearable activity trackers, mobile telephones and cameras, namely, software to zoom in to a subject without lowering image quality.

Cl.42: Design and development of computer software; Image processing software design; Software as a service [SaaS]; Software as a service [SaaS] featuring software to zoom in to a subject without lowering image quality.
IKSU
4341657  08/11/2019
Lifestyle International Private Limited
77 Town Centre, Building No. 3, West Wing, Off Old Airport Road, Yemlur P.O., Bangalore - 560 037, State of Karnataka, India
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Proposed to be Used
CHENNAI
Cl.3; COSMETICS; PERFUMERY; ESSENTIAL OILS; MAKE-UP; FRAGRANCES; DEODORANTS FOR BODY CARE; COSMETIC PREPARATIONS FOR SKIN CARE; BODY AND BEAUTY CARE COSMETICS; COSMETIC HAIR CARE PREPARATIONS; BABY WIPES; WIPES INCORPORATING CLEANING PREPARATIONS; FRAGRANCES FOR HOUSEHOLD PURPOSES; SETS OF COSMETIC ORAL CARE PRODUCTS; COSMETIC PREPARATIONS FOR THE BATH AND SHOWER; HAIR GROOMING PREPARATIONS; COSMETICS FOR EYE-LASHES; COSMETIC NAIL CARE PREPARATIONS; SUN CARE PREPARATIONS FOR COSMETIC PURPOSES; BODY MIST; FEMININE HYGIENE CLEANSING TOWELETTES
Cl.11; STATIONARY HAIR DRYERS
Cl.14; WATCHES; JEWELLERY; ARTIFICIAL JEWELLERY; FASHION JEWELLERY
Cl.18; LEATHER; LEATHER HANDBAGS; LEATHER BRIEFCASES; LEATHER PURSES; LEATHER AND IMITATION LEATHER; LEATHER WALLETs; LEATHER POUCHES; LEATHER THONGS; SADDLERY OF LEATHER; LEATHER KEY CASES; LEATHER BAGS, SUITCASES AND WALLETs; LEATHER CREDIT CARD CASES; LEATHER CREDIT CARD HOLDERS; LEATHER CREDIT CARD WALLETs; LUGGAGE; LUGGAGE, BAGS, WALLETs AND OTHER CARRIERS
Cl.21; COSMETICS APPLICATORS; MAKE-UP APPLICATORS; ELECTRICAL APPLICATORS FOR APPLYING COSMETICS TO EYELASHES
Cl.35; BUSINESS MANAGEMENT OF WHOLESALE AND RETAIL OUTLETS; RETAIL SERVICES BY ONLINE SHOPS; ARRANGING COMMERCIAL TRANSACTIONS, FOR OTHERS, VIA ON-LINE SHOPS; COMPUTERIZED ONLINE RETAIL STORE SERVICES
Trade Marks Journal No: 1930, 02/12/2019 Class 99

TRIRA

4341658 08/11/2019
Lifestyle International Private Limited
77 Town Centre, Building No. 3, West Wing, Off Old Airport Road, Yemlur P.O., Bangalore - 560 037, State of Karnataka, India
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

CHENNAI

Cl.3; COSMETICS; PERFUMERY; ESSENTIAL OILS; MAKE-UP; FRAGRANCES; DEODORANTS FOR BODY CARE; COSMETIC PREPARATIONS FOR SKIN CARE; BODY AND BEAUTY CARE COSMETICS; COSMETIC HAIR CARE PREPARATIONS; BABY WIPES; WIPES INCORPORATING CLEANING PREPARATIONS; FRAGRANCES FOR HOUSEHOLD PURPOSES; SETS OF COSMETIC ORAL CARE PRODUCTS; COSMETIC PREPARATIONS FOR THE BATH AND SHOWER; HAIR GROOMING PREPARATIONS; COSMETICS FOR EYE-LASHES; COSMETIC NAIL CARE PREPARATIONS; SUN CARE PREPARATIONS FOR COSMETIC PURPOSES; BODY MIST; FEMININE HYGIENE CLEANSING TOWELETTES

Cl.14; WATCHES; JEWELLERY; ARTIFICIAL JEWELLERY; FASHION JEWELLERY

Cl.18; LEATHER; LEATHER HANDBAGS; LEATHER BRIEFCASES; LEATHER PURSES; LEATHER AND IMITATION LEATHER; LEATHER WALLET; LEATHER POUCHES; LEATHER THONGS; SADDLERY OF LEATHER; LEATHER KEY CASES; LEATHER BAGS, SUITCASES AND WALLET; LEATHER CREDIT CARD CASES; LEATHER CREDIT CARD HOLDERS; LEATHER CREDIT CARD WALLET; LUGGAGE; LUGGAGE, BAGS, WALLET AND OTHER CARRIERS

Cl.21; COSMETICS APPLICATORS; MAKE-UP APPLICATORS; ELECTRICAL APPLICATORS FOR APPLYING COSMETICS TO EYELASHES

Cl.35; BUSINESS MANAGEMENT OF WHOLESALE AND RETAIL OUTLETS; RETAIL SERVICES BY ONLINE SHOPS; ARRANGING COMMERCIAL TRANSACTIONS, FOR OTHERS, VIA ON-LINE SHOPS; COMPUTERIZED ONLINE RETAIL STORE SERVICES
PLUSNEED

4342335  08/11/2019
PLUSNEED SOLUTIONS PVT LTD
House No 17, Gadikhana, Mahal, Subhedar Galli, Near Hanuman Temple, Nagpur , Maharashtra-440002, India
Startup Certified Company

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :17/01/2018

MUMBAI

Cl.35; Business research, marketing analysis, business efficiency expert services, business management and consultancy services.

Cl.42; Software as a Service (SaaS), Computer programs and applications (not downloadable), Web base applications and softwares (not downloadable), information technology [IT] consultancy, design and development of computer hardware and software, cloud computing, computer software consultancy, computer technology consultancy, technological consultancy, web site design consultancy.
GRAMEEN MITTRA

4343438   11/11/2019
GRAMEEN FOUNDATION INDIA PVT LTD
E-86, LGF, Suncity, Sector 54, Golf Course Road, Gurugram-122011, Haryana
A Company incorporated in India

Address for service in India/Attorney address:
SAMVAD PARTNERS
11/6 RAILWAY COLONY, 3RD STREET, II FLOOR, NELSON MANICKAM ROAD, AMINJIKARAI, CHENNAI - 600029.

Used Since :13/03/2019

DELHI

Cl.36; Financial services; Banking and financial services; On-line financial transaction services; Banking, financial and insurance services; Bill payment services; Online bill payment services

Cl.41; Providing training; Employment training; Training services; Providing training programmes; Training of financial personnel; Education and training services; Training services relating to finance; Conducting of training courses in the field of technology and innovation
4350446  18/11/2019
APOTHEKER WALTER BOHON GMBH
Walter-Bouhon-Straße 4, 90427 Nürnberg, Germany
a German company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.3; Soaps, perfumery, essential oils, cosmetics, hair care preparations, hair lotions.

Cl.5; Medicines, pharmaceutical, veterinary and sanitary preparations.